



सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 13-03-2015

Friday the 13th March 2015

CHIEF JUSTICE'S COURT (AT 2.15 P.M.)

The Chief Justice

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR DISMISSAL</u>					
1.	FA/351/1975	5 BRAHMDEO RAI vs RAJENDRA SINGH & ORS	Mr.MAHENDRA PD. SINHA	Mr.UMESH PD.SINGH Mr.ARBIND KR.SHARMA Mr.MAHARAJ Mr.S.P.DWIVEDI	
2.	FA/966/1977	4 RAM BACHAN RAI & ANR vs BABU RAM RAI & ORS	Mr.SHIVA NANDAN ROY		
3.	FA/673/1978	7 MUNESHWAR MANDAL & ORS vs SHITAL MANDAL & ORS	Mr.P.S. SINHA Mr.A. K. ROY Mr.NARESH KUMAR SINHA	Mr.VIVEKA NAND SINGH Mr.PODDAR SURESH GANDHI	
4.	FA/297/1980	5 SMT.DEO SUNDRI DEVI & ANR vs BASUDEO SINGH & ORS	Mr.KAMLA PD. Mr.U.S.SINGH Mr.D.K.SINHA-2	Mr.SHASHI NATH SRIVASTAVA Mr.YOGENDRA KUMAR Mr.SURENDRA KUMAR Mr.MADHUSUDAN KUMAR SINHA Mr.BIRENDRA PD.VERMA Mr.MURLI MANOHAR SINGH Mr.ALOK KR.SINHA	
<u>FOR JUDGMENT</u>					
1.	FA/180/1978	14 MOST. LALMUNI DEVI & ORS vs DINESH KUER & ORS	Mr.UMA SHANKER SINGH Mr.SATISH KUMAR Mr.GIRIDHAR KUMAR	Mr.SACHCHIDANAND SAHAY Mr.VIJAY NARAYAN SINHA Mr.LAXMAN SINGH Mr.SHIV NR.SINGH Mr.RAMESHWAR PANDEY Mr.B.N.P.SINGH	
2.	C.R./580/2006	4 RADHA DEVI @ REKHA DEVI vs PUNAY PRATAP MANDAL	Mr.PRABHAS RANJAN Mr.SHYAM KISHORE DAS		
3.	C.R./840/2006	4 MALKOMS WALESKI & ORS vs BARBRA REBERIO @ BARBARA REBER	Mr.KANTI JHA Mr.AKHILESHWAR KUMAR Mr.NAVIN KUMAR Mr.MADHAV ROY	Mr.RAMA NAND PODDAR Mr.RAVINDRA KR.CHOUDHARY	
4.	CWJC/20022/2010 POST RETIRE, SCHOO	21 SUBODH SHANKAR SAHAI vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR Mr.MANISH KUMAR	Mr.ANJANI KR. SHARAN(SC20) Mr.RAM YASH SINGH Mr.J.P.KARN	
<u>FOR HEARING</u>					
1.	FA/232/1978	3 KISHORI SAO vs SUDAMI DEVI & ORS	Mr.NAGESHWAR SARAN Mr.JITENDRA KISHORE VERMA Mr.ANJANI KUMAR Mr.MANISH KUMAR SARAN Mr.SIYA SARAN PD. SINHA	Mr.RAM CH.PD. SINHA 1 Mr.VIDYA SAGAR	
2.	FA/394/1978	3 USHA DEVI vs RAM NANDAN RAI & ORS	Mr.M. R. SINHA Mr.MAHENDRA PD.SINHA	Mr.A.K.MOUR	
3.	FA/629/1978	3 MOTYJHARI DEVI vs MUKTANAND MISHRA	Mr.YADU VANSH GIRI Mr.MAHESH NARAIN PARBAT Mr.SANJAY KR.GIRI Mr.JYOTI SARAN	Mr.MRS.INDU	
4.	FA/67/1980	3 AMIR HASAN MIAN & ORS vs ALI RAZA DEWAN & ORS	Mr.GUPTESHWAR PD.	Mr.D.KUMAR Mr.M.M.CHATURVEDI	
5.	FA/747/1980	1 RAM CHANDRA RAI & ORS vs SACHIDA PD.@ CHHEDI LAL	Mr.VEENA RANI PD. Mr.REKHA PD.	Mr.VIJAY KR.SINHA -1 Mr.PANDITJEE PANDEY Mr.PREM KR.TRIPATHI	
6.	C.R./1966/2006	12 AWADHESH PASWAN & ANR vs SARASWATI DEVI	Mr.TRIBHUWAN NARAYAN	Mr.ZEYAUH HODA	
7.	C.R./2180/2006	14 NARENDRA PRATAP SINGH & ORS vs RAM NARESH SHARMA & ORS	Mr.NARESH CHANDRA VERMA Mr.SUJEET KUMAR GUPTA	Mr.ARUN KUMAR LAL	
8.	C.R./237/2007	2 RAM ASHOK YADAV vs GOVIND PARVAT	Mr.PATHAK DHANANJAY KUMAR	Mr.CHANDRA KANT	

PATNA HIGH COURT	6	Friday 13th March, 2015 Hon'ble The Chief Justice
-------------------------	----------	---

- | | | | | |
|-----|----------------|---|---|----------------------|
| 9. | C.R./1392/2007 | 1 MD.JAHANGIR
vs PRANAW KUMAR MITRA | Mr.RAVI SHANKER DWIVEDI
Mr.RANJAN KUMAR DUBEY
Mr.SHAIENDRA KR.DUIVEDI
Mr.LAKSHMAN LAL PANDEY | Mr.BIPIN KUMAR SINHA |
| 10. | C.R./1131/2008 | 8 RAM KRISHAN YADAV @ RAM KRISHN
vs SHAMBHU PRASAD YADAV & ORS | Mr.B.N.P SINGH | Mr.SUNIL KUMAR SINGH |

FOR ORDERS

- | | | | | |
|-----|-------------|---|--|-------------------------|
| 1. | FA/436/1984 | 1 LALMANI SINGH & ORS
vs SANKAR MAHTO | Mr. J.P.SINGH
Mr.CHANDRA BHUSHAN DAS
Mr.JITENDRA PRASAD SINHA | |
| 2. | FA/397/1987 | 1 JAGANATH PD. SINHA
vs STATE OF BIHAR | Mr. MRITUNJAY KR.JHA | |
| 3. | FA/385/1989 | 3 TRILOKI NATH TIWARY
vs STATE | Mr. BANWARI SHARMA | |
| 4. | FA/406/1989 | 1 SHANTI DEVI ROY
vs STATE | Mr. BIRESH CHAKRAVARTY | |
| 5. | FA/407/1989 | 1 BALMIKI PD. ROY
vs STATE | Mr. BIRESH CHAKRABARTY | Mr.S.C.9 |
| 6. | FA/160/1990 | 1 MD.ISLAM MIAN
vs THE STATE OF BIHAR | Mr.REWATI RAMAN SARAN
Mr.MAHESH PD.-2 | |
| 7. | FA/464/1991 | 1 BANKESHWAR PRASAD SINGH
vs STATE OF BIHAR & ORS. | Mr.SUNIL KUMAR SINGH
Mr.SUSHANT KUMAR
Mr.MANOJ KR. AMBASTHA | Mr.A.G. |
| 8. | FA/937/1991 | 1 SAMPATI DEVI & ORS
vs STATE OF BIHAR | Mr.MAHENDRA PRASAD
BHARTEE | |
| 9. | FA/962/1991 | 1 KARU MAHTO
vs STATE OF BIHAR | Mr. MAHENDRA PRASAD
BHARTE
Mr.SUNIL KUMAR -3 | |
| 10. | FA/971/1991 | 1 BANDHU MAHTO
vs STATE | Mr. MAHENDRA PRASAD
BHARTE
Mr.SUNIL KUMAR -3 | |
| 11. | FA/975/1991 | 1 BAISHAKHI CHAUDHARY
vs STATE | Mr.MAHENDRA PRASAD
BHARTEE
Mr.SUNIL KUMAR -3 | Mr.AG |
| 12. | FA/976/1991 | 1 RAMSAKHI DEVI
vs STATE | Mr.MAHENDRA PD. BHARTEE
Mr.SUNIL KUMAR -3 | Mr.AG |
| 13. | FA/44/1995 | 1 UNION OF INDIA
vs SRI MODAN BHUIYAN & ANR | Mr./MRS.PRIYA RANJANA
Mr.PANCHAM LAL JAISWAL
Mr.MANU SHANKER MISHRA
Mr.JAYANANDAN SINGH
(ASCCG)
Mr.RAJEEV PRAKASH | |
| 14. | FA/45/1995 | 1 UNION OF INDIA
vs SRI MANNU KAHAR & ANR | Mr./MRS.PRIYA RANJANA
Mr.PANCHAM LAL JAISWAL
Mr.JAYANANDAN SINGH
(ASCCG)
Mr.MANU SHANKER MISHRA
Mr.RAJEEV PRAKASH | |
| 15. | FA/46/1995 | 1 UNION OF INDIA
vs JUGAL MISTRY & ANR | Mr./MRS.PRIYA RANJANA
Mr.PANCHAM LAL JAISWAL
Mr.MANU SHANKER MISHRA
Mr.JAYANANDAN SINGH
(ASCCG)
Mr.RAJEEV PRAKASH | |
| 16. | FA/47/1995 | 1 THE UNION OF INDIA
vs BALI MISTRI & ORS | Mr./MRS.PRIYA RANJANA
Mr.PANCHAM LAL JAISWAL
Mr.MANU SHANKER MISHRA
Mr.RAJEEV PRAKASH
Mr.JAYANANDAN SINGH
(ASCCG) | |
| 17. | FA/49/1995 | 1 UNION OF INDIA
vs SRI PATI DUSADH & ANR | Mr.RAJEEV PRAKASH
Mr.PANCHAM LAL JAISWAL
Mr./MRS.PRIYA RANJANA
Mr.JAYANANDAN SINGH
(ASCCG) | Mr.MANU SHANKER MISHRA |
| 18. | FA/50/1995 | 1 UNION OF INDIA
vs SRI BARHAN GORAIT & ANR | Mr.RAJEEV PRAKASH
Mr.PANCHAM LAL JAISWAL
Mr./MRS.PRIYA RANJANA
Mr.MANU SHANKER MISHRA
Mr.JAYANANDAN SINGH
(ASCCG) | Mr.ALOK KUMAR SINHA N.1 |
| 19. | FA/51/1995 | 1 UNION OF INDIA
vs SRI BHUWAN DUSADH & ANR | Mr.RAJEEV PRAKASH
Mr.PANCHAM LAL JAISWAL
Mr./MRS.PRIYA RANJANA
Mr.MANU SHANKER MISHRA
Mr.JAYANANDAN SINGH
(ASCCG) | |
| 20. | FA/53/1995 | 1 UNION OF INDIA
vs SRI BARHAMDEO SINGH & ANR | Mr.RAJEEV PRAKASH
Mr.PANCHAM LAL JAISWAL
Mr./MRS.PRIYA RANJANA
Mr.MANU SHANKER MISHRA
Mr.JAYANANDAN SINGH
(ASCCG) | |
| 21. | FA/56/1995 | 4 UNION OF INDIA
vs SRI KALI DUSADH & ANR | Mr.RAJEEV PRAKASH
Mr.PANCHAM LAL JAISWAL
Mr./MRS.PRIYA RANJANA
Mr.JAYANANDAN SINGH
(ASCCG)
Mr.SATYA PRAKASH
TRIPATHY(SCGC)
Mr.MANU SHANKER MISHRA | |

PATNA HIGH COURT	7	Friday 13th March, 2015 Hon'ble The Chief Justice
-------------------------	----------	---

22.	FA/57/1995	1	UNION OF INDIA vs SRI MOTI KAHAR & ANR	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG)	
23.	FA/59/1995	1	UNION OF INDIA vs SRI MAHABIR SINGH & ORS	Mr. RAJEEV PRAKASH Mr. PANCHAM LAL JAISWAL Mr. /MRS. PRIYA RANJANA Mr. MANU SHANKER MISHRA Mr. JAYANANDAN SINGH (ASCCG)	
24.	FA/60/1995	1	THE UNION OF INDIA vs JADU BHUIAN & ANR	Mr. /MRS. PRIYA RANJANA	
25.	FA/166/2012	5	ABHIMANUE RAUT & ANR. vs THE SPECIAL LAND ACQUISITION OFFICER NO. 1 & ORS.	Mr. MD. KHURSHID ALAM	Mr. NEERAJ KUMAR

Friday the 13th March 2015
SESSION'S COURT (AT 2:15 P.M.)
Mr. Justice Iqbal Ahmed Ansari

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./43187/2013 A.BAIL	9 KAMLESH SAHNI vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR Mr.ARUN KUMAR	Mr.KUMAR RANJIT RANJAN (APP)	
2.	CR. MISC./45447/2013 A.BAIL	7 GAURAV KUMAR MISHRA @ TUSHAR MISHRA vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINGH	Mr.AJAY KR.JHA(APP) Mr.DHANANJAY KUMAR TIWARY Mr.ANIL KUMAR SINGH	
3.	CR. MISC./50065/2013 A.BAIL	14 UMESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.MD.ANSARUL HAQUE(APP)	
4.	CR. MISC./51466/2013 A.BAIL	9 SK. AMIRUDDIN & ORS. vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.MANOJ KUMAR-I(APP)	
5.	CR. MISC./53565/2013 A.BAIL	7 AMIT KUMAR @ AMIT RAJ vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.KHURSHID ANWAR(APP)	
6.	CR. MISC./169/2014 with A.BAIL	14 ABHISHEK ANAND vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.SANJAY KUMAR SINGH(APP)	
7.	CR. MISC./2790/2014 A.BAIL	18 RAVISH CHANDRA vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.B.N.PANDEY (APP)	
8.	CR. MISC./1177/2014 with A.BAIL	27 DR. GANESH PRASAD SINGH @ DR. GANESH PRASAD vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT	Mr.SARVESH KUMAR SINGH Mr.RAVI KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C VIG.)	
9.	CR. MISC./4498/2014 with A.BAIL (13 P/C ACT A.BAIL	18 DR. VINOD KUMAR SINGH @BINOD KUMAR SINGH @ VINOD KUMAR SINHA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.SHAIENDRA KUMAR SINGH Mr.AJAY KUMAR TIWARI	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)	
10.	CR. MISC./41156/2014 with A.BAIL	1 OM PRAKASH PANDEY vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.RAMA KANT SHARMA(L.O./I/C VIGI)	
11.	CR. MISC./35190/2014 with A.BAIL	1 DEBASIS MAITI vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE DEPARTMENT , PATNA	Mr.ASHRAF ANSARI Mr.SAJID SALIM KHAN	Mr.RAMAKANT SHARMA(L.O./I/C VIG.)	
12.	CR. MISC./39284/2014 with A/BAIL (P/C ACT) A.BAIL	1 SMT. VIDYA DEVI vs THE STATE OF BIHAR THROUGH D.G. VIGILANCE	Mr.PRABHAT KUMAR SINGH	Mr.RAMAKANT SHARMA (LAW OFF. VIG)	
13.	CR. MISC./15598/2014 with A.BAIL (13 P/C ACT A.BAIL	8 SUNIL KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.VIKAS MOHAN	Mr.D.K.SINHA (APP) Mr.RAMAKANT SHARMA	
14.	CR. MISC./16616/2014 with A.BAIL (13 P/C ACT A.BAIL	9 DR. OM PRAKASH CHOUDHARY vs THE STATE OF BIHAR THROUGH VIGILANCE BUREAU OF INVESTIGATION	Mr.PRATIK KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)	
15.	CR. MISC./15434/2014 with A.BAIL	7 UMESH SHARMA vs STATE OF BIHAR & ANR	Mr.VIKAS MOHAN	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
16.	CR. MISC./19968/2014 with A/BAIL(P.C. ACT) A.BAIL	6 RAGHUNATH SARAN & ORS. vs THE STATE OF BIHAR, THROUGH VIGILANCE	Mr.DUDH NATH SINGH	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
17.	CR. MISC./31811/2014 with A/BAIL(P.C. ACT) A.BAIL	1 UMESH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.DUDH NATH SINGH	Mr.SUCHETA YADAV(APP) Mr.RAMAKANT SHARMA	
18.	CR. MISC./26489/2014 with A/BAIL(P.C. ACT) A.BAIL	4 RAJ KUMAR vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU PATNA	Mr.GYANENDRA KUMAR SINGH Mr.DHANANJAY KUMAR	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)	
19.	CR. MISC./36615/2014 BAIL IPC 406,420,4 A.BAIL	1 ANAND BIHARI @ ANAND BIHARI KUMAR vs THE STATE OF BIHAR THE VIGILANCE INVESTIGATION, BUREAU PATNA	Mr.SANJAY KUMAR Mr.JAYA PRAKASH SINGH Mr.ABHAY KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C,VIGI.)	
20.	CR. MISC./2902/2014 A.BAIL	12 PAPPU YADAV vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.CHANDRA BHUSHAN PD.(APP)	
21.	CR. MISC./10629/2014 A.BAIL	6 PRAVIN KUMAR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.MANOJ KUMAR	Mr.YOGENDRA KR. SINGH (APP)	
22.	CR. MISC./15877/2014 A.BAIL	16 SMT. DHANARAJIA DEVI & ORS. vs THE STATE OF BIHAR	Mr.SHYAM NARAYAN PANDEY	Mr.ASHOK KR. SINGH (APP) Mr.VIVEKA NAND SINGH Mr.RAJESH RANJAN	
23.	CR. MISC./19706/2014 A.BAIL	3 RAJ KARAN MAHTO vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR	Mr.ANIL KUMAR(APP)	
24.	CR. MISC./20678/2014 A.BAIL	13 RAJ KUMAR CHOUBEY vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN Mr.ANIRUDH KUMAR SINGH	Mr.MANOJ KUMAR(APP) Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH	
25.	CR. MISC./23683/2014 with A.BAIL (7,12,13,14 A.BAIL	5 MAZID AHMAD vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.RAMAKANT SHARMA (L.O./I/C VIG.)	
26.	CR. MISC./28832/2014 A.BAIL	3 PANKAJ THAKUR vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.PRANAV KUMAR JHA Mr.RAMCHANDRA JHA RAMAN Mr.SUBODH KUMAR JHA	Mr.RAMAKANT SHARMA(L.O./I/C VIG.)	
27.	CR. MISC./23709/2014 A.BAIL	5 PRAMOD YADAV @ PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.DR. BINAY KUMAR SINGH	Mr.SANGEETA SHARMA (APP) Mr.DIWAKAR PRASAD SINGH	
28.	CR. MISC./23985/2014 A.BAIL	7 NAGESHWAR SHARMA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.MRIGANK MAULI Mr.VINAY MISTRY	Mr.V.N.P.SINHA Mr.RAJEEV RANJAN PRASAD	

PATNA HIGH COURT	9	Friday 13th March, 2015 Mr. Justice Iqbal Ahmed Ansari	
-------------------------	----------	--	--

29.	CR. MISC./25141/2014 A.BAIL	3	MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR	Mr.M.HAQUE(APP)
30.	CR. MISC./25395/2014 A.BAIL	10	SANJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR SINGH	Mr.AJAY KUMAR 1 (APP) Mr.RAVINDRA KUMAR
31.	CR. MISC./25889/2014 A.BAIL	9	DAGLASH SAH @ DAGLASH KUMAR vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.UPENDRA KUMAR(APP) Mr.RAKESH CHANDRA
32.	CR. MISC./26157/2014 A.BAIL	5	VINAY KANANI vs THE STATE OF BIHAR	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.SURENDRA KUMAR(APP)
33.	CR. MISC./26298/2014 A.BAIL	3	PAWAN PATEL & ORS vs THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.SADANAND PASWAN (SLP.PP.)
34.	CR. MISC./26303/2014 A.BAIL	4	BINOD KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RAMASHISH	Mr.PRADIP NR.KUMAR(APP) Mr.AJAY KUMAR GAUTAM
35.	CR. MISC./26325/2014 A.BAIL	7	SHAMI @ PYARE vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.BRAJ KISHORE PD. Mr.AMITABH BHARADWAJ
36.	CR. MISC./26909/2014 A/BAIL(P.C. ACT) A.BAIL	7	GIRISH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE DEPT.	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.RAMAKANT SHARMA L.O.IC.(VIGI.)
37.	CR. MISC./27188/2014 A.BAIL	7	JAI CHAND PRASAD vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA	Mr.ANUSAIYA JAISWAL(APP) Mr.AJAY KUMAR PANDEY
38.	CR. MISC./27212/2014 A.BAIL	4	RAJU RAM vs THE STATE OF BIHAR	Mr.JAI PRAKASH	Mr.AMRENDRA PD.(APP) Mr.DHURENDRA KUMAR
39.	CR. MISC./27526/2014 A.BAIL	4	UPENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.SYED. RIZWANUL HAQUE	Mr.DURGESH NANDAN (APP) Mr.DR. KAMAL DEO SHARMA
40.	CR. MISC./28006/2014 A.BAIL	3	SHASHI NATH JHA @ SHASHI JHA vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.AJAY KUMAR JHA(APP)
41.	CR. MISC./28421/2014 A.BAIL	5	BRAJESH RAI @ VIJAY RAI @ BIJAY KUMAR RAI & ANR vs THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.IBRAT ADNAN Mr.MANOJ KUMAR GUPTA	Mr.SUCHETA YADAV(APP) Mr.HARSH SINGH
42.	CR. MISC./28554/2014 A.BAIL	3	JILAL YADAV vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.ANIL PD.SINGH(APP)
43.	CR. MISC./28664/2014 A.BAIL	5	ROUNAK KUMAR vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.SUCHETA YADAV(APP) Mr.AMBIKA BHAGAT
44.	CR. MISC./28788/2014 A.BAIL	4	BIRENDRA PRASAD SINGH & ORS vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.SATYAVRAT VERMA(APP) Mr.RAJEEV RANJAN
45.	CR. MISC./28799/2014 A.BAIL	3	AMARJEET KUMAR vs THE STATE OF BIHAR	Mr.RASHID RAIS	Mr.BHARAT BHUSHAN(APP)
46.	CR. MISC./28828/2014 A.BAIL	4	SANJAY KUMAR KESHRI vs THE STATE OF BIHAR	Mr.ASHUTOSH TRIPATHY	Mr.NARENDRA KR.SINGH(APP) Mr.RAMESHWAR SINGH
47.	CR. MISC./28908/2014 A.BAIL	3	NIRAJ SINGH @ NEERAJ SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.SANJAY KR. TIWARY NO.1 (APP)
48.	CR. MISC./29267/2014 with A.BAIL	4	SONALAL MAHTO & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD BAN BIHARI SINGH	Mr.AMBIKA BHAGAT (SPL.PP.)
49.	CR. MISC./6252/2015 A.BAIL	1	KAPOOR CHAND PRASAD vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.AMBIKA BHAGAT(SPL. P.P.)
50.	CR. MISC./29360/2014 A.BAIL	3	MUNNA KUMAR & ORS vs THE STATE OF BIHAR	Mr.BIJAY BIHARI SINHA Mr.MUKTI NATH	Mr.A.A.KHAN (APP) Mr.SATISH CHANDRA
51.	CR. MISC./29409/2014 A.BAIL	6	MD. PARVEJ ALAM @ MD. PARVEJ vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.SANJAY KUMAR PANDEY Mr.VINAY KUMAR MISHRA	Mr.PARMANAND KUMAR (APP)
52.	CR. MISC./29573/2014 A.BAIL	5	SUSHILA DEVI & ORS vs THE STATE OF BIHAR	Mr.NAKUL KUMAR JAMUAR	Mr.AJAY KUMAR NO.1 (APP)
53.	CR. MISC./29695/2014 with A.BAIL	5	SMT. MANJU SHARMA vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.KUMAR RAVISH Mr.GOPAL KRISHNA AGRAWAL Mr.ARIF DAULA SIDDIQUIE	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))
54.	CR. MISC./51213/2014 A.BAIL	1	KAUSHAL KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA.	Mr.VIJAY ANAND	Mr.RAMAKANT SHARMA(L.O.,I/C,VIGI.)
55.	CR. MISC./29760/2014 A.BAIL	3	RAMSHARAN DISWA vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.GANESH PD.SINGH(APP) Mr.SANJAY KUMAR NO.-7
56.	CR. MISC./29791/2014 A.BAIL	3	SUNIL GORE vs STATE OF BIHAR & ANR	Mr.AMIT SHANKAR	Mr.UDAY PRATAP SINGH(APP) Mr.RAHUL NATH Mr.SANJAY KUMAR
57.	CR. MISC./29861/2014 A.BAIL	4	MANOJ PODDAR & ANR vs THE STATE OF BIHAR	Mr.INDU KUMARI SINHA	Mr.AKBAR ALI (APP)
58.	CR. MISC./29887/2014 A.BAIL	3	NAVIN BHAGAT @ NAVIN KUMAR vs THE STATE OF BIHAR	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.UPENDRA KR.(APP)
59.	CR. MISC./29889/2014 A.BAIL	3	RAM BALAK SHARMA & ANR. vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.ANAMUL HAQUE	Mr.RAM SEWAK CHOUDHARY (APP) Mr.BIPIN KUMAR SINHA
60.	CR. MISC./29892/2014 A.BAIL	5	MD. SHAHID SAH vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.RAJENDRA NATH JHA (APP)
61.	CR. MISC./29969/2014 with A.BAIL	3	SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.BRAJ KISHOR PRASAD (APP)
62.	CR. MISC./44005/2014 with A.BAIL	1	RUPESH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.MD.SUFIVAN(APP)
63.	CR. MISC./4903/2015 with A.BAIL	3	ASHA KUMARI & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.B.M.P.SINHA (APP)
64.	CR. MISC./40872/2014 with A.BAIL	1	AJAY KUMAR NIRALA & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.M.K.NIRALA(APP)
65.	CR. MISC./41079/2014 with A.BAIL	1	POOJA KUMARI & ORS vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.ASHRAF ANSARI (APP)
66.	CR. MISC./44959/2014 with A.BAIL	1	KIRAN KUMARI & ORS vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.ASHOK KUMAR(APP)
67.	CR. MISC./48443/2014 with A.BAIL	1	UJJWAL KUMAR & ORS. vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.YOGENDRA KUMAR(APP)
68.	CR. MISC./6447/2015 A.BAIL	1	RINKU KUMARI & ORS vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.IFTEKHAR MAHMOOD(APP)

PATNA HIGH COURT		10	Friday 13th March, 2015	
Mr. Justice Iqbal Ahmed Ansari				
69.	CR. MISC./29973/2014 A.BAIL	5 RAKESH KUMAR vs THE STATE OF BIHAR	Mr.RASHID IZHAR	Mr.MD.ATAUR RAHMAN(APP)
70.	CR. MISC./30109/2014 A.BAIL	3 RAJEEV KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT , BIHAR, PATNA.	Mr.RAJESH SINHA Mr.SANJEEV KUMAR	Mr.RAMAKANT SHARMA(L.O./IC VIG.)
71.	CR. MISC./30281/2014 A.BAIL	3 GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.SHAILENDRA KR.-II(APP)
72.	CR. MISC./30450/2014 with A.BAIL	4 RAJESH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR	Mr.AMBIKA BHAGAT(SPL.P.P.) Mr.ANIL KUMAR SINHA
73.	CR. MISC./30637/2014 A.BAIL	3 BABLU SHARMA & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH Mr.RAMA KANT SINGH	Mr.RAJIV NAYAN(APP) Mr.ANIL KUMAR SINHA
74.	CR. MISC./30463/2014 A.BAIL	3 SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.MADHURI LATA (APP) Mr.SUNIL KUMAR SINGH
75.	CR. MISC./30466/2014 A.BAIL	3 IMTIAZ & ANR vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.RAJENDRA PRASAD NAT (APP) Mr.AJIT KUMAR SINGH
76.	CR. MISC./30598/2014 A.BAIL	4 NAND GOPAL PANDEY @ FAUJI vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.DR.M.K. GAUTAM (APP) Mr.BIPIN KUMAR SINHA Mr.SANJAY KUMAR
Part Heard.				
77.	CR. MISC./30606/2014 A.BAIL	3 AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.SHARDA KUMARI(APP) Mr.RAKESH KUMAR NO.1
78.	CR. MISC./30632/2014 A.BAIL	3 ANAND KISHORE PRASAD vs STATE OF BIHAR & ANR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH	Mr.NIRMAL KR. SINHA (APP) Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA
79.	CR. MISC./30635/2014 A.BAIL	3 YOGENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.KANHAIYA KISHOR (APP)
80.	CR. MISC./30675/2014 A.BAIL	3 SUDIN BAIDYA & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.DR. RAVINDRA KUMAR (APP)
81.	CR. MISC./30685/2014 A.BAIL	1 SHEO CHANDRA SAHANI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.BRAJ KISHORE PD.
82.	CR. MISC./30692/2014 A.BAIL	1 LALIT MANDAL @ LALIT KUMAR MANDAL vs STATE OF BIHAR & ANR	Mr.SUJIT KUMAR SINGH	Mr.CHANDRA BHUSHAN PRASAD (APP)
83.	CR. MISC./30753/2014 A.BAIL	3 BHOLA MISTRI vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.BINOD KR. 3(APP)
84.	CR. MISC./30815/2014 A.BAIL	5 MANISH RAJAK vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.MD. ANSHARUL HAQUE (APP)
85.	CR. MISC./30869/2014 A.BAIL	5 HARI YADAV & ORS. vs THE STATE OF BIHAR	Mr.DUDHESHWAR SINGH	Mr.NAWAL KISHORE PD.(APP)
86.	CR. MISC./30908/2014 A.BAIL	3 DHARMDEO RAI vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.MANOJ KUMAR (APP)
87.	CR. MISC./30915/2014 A.BAIL	3 RAVINDRA SINGH vs STATE OF BIHAR & ANR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.A.DAYAL (APP)
88.	CR. MISC./30962/2014 A.BAIL	3 GUDDU KUMAR & ANR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD	Mr.JITENDRA KUMAR SINGH 1 (APP)
89.	CR. MISC./31014/2014 A.BAIL	3 NARESH SINGH @ RAM NARESH & ORS. vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.S.D. SINGH YADAV (APP)
90.	CR. MISC./31376/2014 A.BAIL	3 SUDHIR PRASAD SINGH vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.PRANAV KUMAR (APP)
91.	CR. MISC./31384/2014 A.BAIL	3 PUNAY RISHIDEO & ORS. vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.ANIL KUMAR SINGH(APP)
92.	CR. MISC./31399/2014 A.BAIL	4 DINESH KUMAR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.S.N SHUKLA(APP) Mr.SANJIV KUMAR SINGH
93.	CR. MISC./31402/2014 A.BAIL	3 PATEL PASWAN & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.DR. M.K.GAUTAM (APP)
94.	CR. MISC./31425/2014 A.BAIL	1 MUNNA KHAN @ MD. MUNNA vs THE STATE OF BIHAR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MUKESH Mr.ARCHANA SINHA @ ARCHANA SHAHI Mr.AJIT KUMAR	Mr.SHARDANAND JHA (APP)
95.	CR. MISC./31427/2014 A.BAIL	3 LALAN NARAYAN CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.S. EHETESHANUDDIN(APP)
96.	CR. MISC./31480/2014 A.BAIL	3 ARVIND SHARMA @ ARBIND SHARMA vs THE STATE OF BIHAR	Mr.PRAKASH CHANDRA AGRAWAL Mr.NIRANJAN KUMAR SINGH	Mr.MADAN KUMAR(APP)
97.	CR. MISC./31549/2014 A.BAIL	3 ANANDI SAH @ ANANDI SAO & ORS. vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.AJAY KR.JHA(APP)
98.	CR. MISC./31622/2014 A.BAIL	3 DR. SNEHLATA PANDEY vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.ANANT KUMAR(APP)
99.	CR. MISC./31625/2014 with A.BAIL	3 MD. QASIM & ORS vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.AMIT KR.RAKESH(APP)
100.	CR. MISC./40799/2014 A.BAIL	1 MD. QUAM & ANR vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.AKBAR ALI(APP)
101.	CR. MISC./31648/2014 A.BAIL	3 KAPLESHWAR BHAGAT @ TETAR BHAGAT vs THE STATE OF BIHAR	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.RAM BACHAN SINGH (APP)
102.	CR. MISC./31672/2014 A.BAIL	3 DINA NATH SINGH & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.SATYAVRAT VERMA(APP)
103.	CR. MISC./31684/2014 A.BAIL	3 MD. JIYAU HAQUE @ MD. JIYAU vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.RITA VERMA(APP)
104.	CR. MISC./32080/2014 A.BAIL	3 ASHOK MEHTA vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.R.N JHA (APP) Mr.VIJAY KUMAR

PATNA HIGH COURT		11	Friday 13th March, 2015		
Mr. Justice Iqbal Ahmed Ansari					
105.	CR. MISC./32153/2014 A.BAIL (420,120B,4 A.BAIL	3	ASHUTOSH CHANDRA JHA & ANR. vs STATE OF BIHAR & ANR	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.MD. FAHIMUDDIN(APP) Mr.RAMAKANT SHARMA
106.	CR. MISC./32223/2014 A.BAIL	3	SRI KANT SHARMA vs THE STATE OF BIHAR	Mr.ANIL KR SINGH NO. 6	Mr.RAM SUMIRAN ROY (APP)
107.	CR. MISC./32441/2014 A.BAIL	3	SHUKDEO OJHA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.RANA RANDHIR SINGH(APP) Mr.RAJEEV RANJAN PRASAD
108.	CR. MISC./32490/2014 A.BAIL	3	MD. HABIBUR RAHMAN @ HABIBUR RAHMAN @ ABUL vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.MD. ARIF(APP)
109.	CR. MISC./32497/2014 A.BAIL	3	JAI VIKRANT vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI Mr.MARUTH NATH ROY	Mr.MD.ARIF(APP)
110.	CR. MISC./32509/2014 A.BAIL	3	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.NARSING TANTI (APP)
111.	CR. MISC./32513/2014 A.BAIL	3	MUNDRIKA GOPE vs THE STATE OF BIHAR	Mr.AMISH KUMAR	Mr.M.K. NIRALA(APP)
112.	CR. MISC./32629/2014 A.BAIL	3	SMT. KRISHNA BANERJEE & ANR. vs THE STATE OF BIHAR	Mr.SUBHDEEP DAS Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS	Mr.GOPESH KUMAR(APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA Mr.SANJIV KUMAR
113.	CR. MISC./32674/2014 A.BAIL	3	LAVKUSH SINGH vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.R.B.ROY RAMAN(APP) Mr.RANJEET KUMAR SINGH Mr.VIJAY SHANKAR UPADHYAY
114.	CR. MISC./32759/2014 A.BAIL	3	SHEO SHANKAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.AMBIKA BHAGAT(SPL.PP)
115.	CR. MISC./32915/2014 A.BAIL	3	NITISH KUMAR @ VIKKEE KUMAR vs THE STATE OF BIHAR	Mr.RAM SEVAK CHOUDHARY	Mr.NAND KUMAR (APP) Mr.SATYA PRAKASH SINHA
116.	CR. MISC./33057/2014 A.BAIL	3	PANKAJ KUMAR CHOUDHARY @ PANKAJ CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SURENDRA PD. SINGH (APP)
117.	CR. MISC./33122/2014 A.BAIL	3	AWADHESH SHAMA & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR CHOUDHARY	Mr.MANOJ KUMAR (APP) Mr.RAJ SHEKHAR
118.	CR. MISC./33126/2014 A.BAIL	3	ARVIND YADAV @ ARBIND YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.NAKUL KUMAR JAMUAR	Mr.PRONATI SINGH (APP)
119.	CR. MISC./33162/2014 A.BAIL	3	MD. IJHAR @ SK. IJHAR & ORS. vs THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.SANJAY KUMAR PANDEY(APP)
120.	CR. MISC./33194/2014 A.BAIL	1	RAM DULARI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.YOGENDRA KR. SINGH (APP)
121.	CR. MISC./33262/2014 A.BAIL	3	AWADH KUMAR DUBEY vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SADANAND PASWAN(APP)
122.	CR. MISC./33268/2014 A.BAIL	3	YAMUNA RABIDAS & ORS. vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.ARUN KR. SINGH NO. 5 (APP) Mr.SATYA PRAKASH PARASAR
123.	CR. MISC./33281/2014 A.BAIL	3	NAGEENA YADAV & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR CHOUDHARY	Mr.SHAHIN BEGUM (APP)
124.	CR. MISC./33579/2014 A.BAIL	3	MD. TUFAIL vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.AJIT KUMAR (APP)

Friday the 13th March 2015
Court No. 11 (AT 2:15 P.M.)
Mr. Justice V.N. Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./34205/2014 A.BAIL	3 IQBAL AHMAD @ EKBAL AHMAD @ S.I. AHMAD vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.R.B.ROY RAMAN(APP)	
2.	CR. MISC./35066/2014 A.BAIL	1 RAKESH SAO vs THE STATE OF BIHAR	Mr.GAUTAM SHAH Mr.RAJEEV KUMAR	Mr.ATUL CHANDRA(APP)	
3.	CR. MISC./35069/2014 A.BAIL	1 ARJUN PRASAD & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV Mr.JITENDRA KUMAR ROY-1	Mr.SANJAY KUMAR TIWARY(APP)	
4.	CR. MISC./35118/2014 A.BAIL	3 SHASHI BHUSHAN YADAV vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13	Mr.DR.INDIWAR KUMARI(APP) Mr.HRIDAY NARAYAN HARSHIT	
5.	CR. MISC./35168/2014 A.BAIL	1 AMIT NANDAN vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.M.RAB(APP) Mr.AJIT KUMAR SINGH	
6.	CR. MISC./35172/2014 A.BAIL	3 RAM PYARE RAI & ORS vs THE STATE OF BIHAR	Mr.SATYAVRAT VERMA	Mr.SADANAND PASWAN (APP)	
7.	CR. MISC./35173/2014 with A.BAIL	1 ANJANI KUMAR @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR Mr.RUPESH DEO	Mr.SUNIL KUMAR PANDEY(APP) Mr.SAMIR KUMAR SINHA Mr.SITA RAM SINGH	
8.	CR. MISC./35374/2014 A.BAIL	1 RAMJEE PRASAD @ RAM CHANDRA PRASAD vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.SUCHETA YADAV(APP) Mr.SAMIR KUMAR SINHA Mr.SITA RAM SINGH	
9.	CR. MISC./35174/2014 with A.BAIL	1 DHANANJAY KUMAR @ DHANJAY KUMAR @ DHANANJAY @ DHANRAJ YADAV vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.VINOD SHANKAR MODI(APP)	
10.	CR. MISC./36197/2014 A.BAIL	1 GANDHARI PASWAN @ GENDHARI PASWAN & ORS vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.RAM NARESH ROY(APP)	
11.	CR. MISC./35177/2014 A.BAIL	1 BINOD KUMAR DAS @ DR. BINOD KUMAR DAS @ DR. B.K.D.R. (F.A.) vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.MD.ATAUR RAHMAN(APP)	
12.	CR. MISC./35186/2014 A.BAIL	1 ASHRAF JAHAN vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.T.P.MANDAL (APP)	
13.	CR. MISC./35192/2014 with A.BAIL	1 TUNTUN SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.UMESHANAND PANDIT(APP)	
14.	CR. MISC./35983/2014 A.BAIL	1 SUNIL SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SANJAY KUMAR PANDEY(APP)	
15.	CR. MISC./35196/2014 with A.BAIL	1 INDU DEVI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.BINOD KUMAR NO.2 (APP)	
16.	CR. MISC./37216/2014 A.BAIL	1 SURESH CHANDRA MANJHI vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.MD. ARIF(APP)	
17.	CR. MISC./35205/2014 A.BAIL	1 GARIBNATH @ DILIP PASWAN vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI	Mr.BHANU PRATAP SINGH(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH	
18.	CR. MISC./35208/2014 A.BAIL	1 MAHESH YADAV & ORS vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.JIBENDRA MISHRA	Mr.SATYENDRA PD.(APP)	
19.	CR. MISC./35211/2014 with A.BAIL	1 BHUWNESHWAR @ BHUVANESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.J.N.THAKUR(APP)	
20.	CR. MISC./36605/2014 with A.BAIL	1 MD. KAMALUDDIN @ KAMALUDDIN AHMAD vs THE STATE OF BIHAR	Mr.INDU BHUSHAN	Mr.NITYANAND TIWARY (APP)	
21.	CR. MISC./41082/2014 A.BAIL	3 SURENDRA PRASAD vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.PRONATI SINGH (APP)	
22.	CR. MISC./35214/2014 A.BAIL	1 SARYUG MANDAL vs THE STATE OF BIHAR	Mr.ACHAL KUMAR SINHA	Mr.ANURADHA SINGH (APP)	
23.	CR. MISC./35215/2014 A.BAIL	1 MD. SAHABUL & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.UDAY PRATAP SINGH(APP)	
24.	CR. MISC./35218/2014 A.BAIL	1 ANAND KUMAR @ ANAND MAHTO vs THE STATE OF BIHAR	Mr.SUBASH KUMAR	Mr.KUMAR RANJIT RANJAN(APP)	
25.	CR. MISC./35221/2014 A.BAIL	1 RATAN SAH & ORS vs STATE OF BIHAR & ANR	Mr.RAM KISHUN PRASAD	Mr.RAM BACHAN SINGH(APP)	
26.	CR. MISC./35261/2014 with A.BAIL	1 RAVINDRA MANDAL vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.C.SEN PD.SINGH(APP) Mr.VIVEKA NANDSINGH	
27.	CR. MISC./35265/2014 A.BAIL	3 RAJESHWAR MANDAL & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.C.SEN PD.SINGH(APP) Mr.VIVEKA NANDSINGH	
28.	CR. MISC./35262/2014 A.BAIL	1 PRAMOD MAHTO vs THE STATE OF BIHAR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.ANIL KR.SINGH(APP)	
29.	CR. MISC./35301/2014 A.BAIL	1 RAM NARESH SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.ABHAY KR. ROY (APP)	
30.	CR. MISC./35306/2014 A.BAIL	1 SUBODH KR. YADAV @ SUBODH YADAV & ORS vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.MURLIDHAR(APP)	
31.	CR. MISC./35324/2014 A.BAIL	1 PANKAJ SINGH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.ASHOK KUMAR(APP)	
32.	CR. MISC./35329/2014 with A.BAIL	1 RAJ KUMAR RAM & ORS vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR	Mr.RAJ BALLABH SINGH(APP)	

PATNA HIGH COURT			13	Friday 13th March, 2015	
Mr. Justice V. N. Sinha					
33. with	CR. MISC./39292/2014 A.BAIL	1 ANANDI PASWAN & ANR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.DR. RAVINDRA KUMAR (APP)	
34.	CR. MISC./49681/2014 A.BAIL	1 KUNDAN PASWAN vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.UDAY CHAND PD.(APP)	
35.	CR. MISC./35334/2014 A.BAIL	1 RAHAT vs THE STATE OF BIHAR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.CHANDRA BHUSHAN PD.(APP)	
36.	CR. MISC./35335/2014 A.BAIL	1 RAJ KISHORE RAI & ORS. vs THE STATE OF BIHAR	Mr.JAGNNATH SINGH	Mr.SANJAY KUMAR TIWARY- I(APP)	
37.	CR. MISC./35337/2014 A.BAIL	1 YASHODA DEVI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SHAHIN BEGUM(APP)	
38.	CR. MISC./35339/2014 A.BAIL	1 JITENDRA SINGH @ HUTHA @ HUTCHA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.J.N THAKUR(APP)	
39.	CR. MISC./35341/2014 A.BAIL	3 AMAR NATH YADAV & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.MADAN KUMAR (APP)	
40.	CR. MISC./35342/2014 A.BAIL	1 MD. AZIMUDDIN & ORS vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.RAM SHANKAR DAS (A.P.P) Mr.FIROZ AHMAD	
41.	CR. MISC./35343/2014 A.BAIL	1 DAYANAND PASWAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ANIL KUMAR SINGH 1(APP)	
42.	CR. MISC./35344/2014 A.BAIL	1 SABITRI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.DR.RAVINDRA KUMAR (APP)	
43.	CR. MISC./35345/2014 A.BAIL	1 NARESH MAHTO & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RAJ BANSH DUBEY	Mr.RAM SHANKAR DAS (A.P.P) Mr.SUSHIL KUMAR Mr.BINDESHWAR PRASAD SINGH	
44.	CR. MISC./35346/2014 A.BAIL	1 PRADEEP PANDEY vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SURESH PD. SINGH(APP)	
45.	CR. MISC./35351/2014 A.BAIL	3 GAURI SHANKAR VIDYARTHI vs THE STATE OF BIHAR	Mr.RAJ KUMAR MISHRA	Mr.S.M. RAHMAN (APP)	
46.	CR. MISC./35357/2014 A.BAIL	1 BINOD RAM vs STATE OF BIHAR & ANR	Mr.RAJENDRA KUMAR DEO	Mr.AJAY KUMAR JHA(APP)	
47.	CR. MISC./35358/2014 A.BAIL	1 GYAN KUMAR @ KUNWAR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.INDRA KR.SINGH(APP)	
48.	CR. MISC./35361/2014 A.BAIL	1 DHAULA SINGH @ KUSHESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.AMARENDRA KUMAR	Mr.SADANAND PASWAN(APP)	
49.	CR. MISC./35363/2014 A.BAIL	1 MUNNA LAL GUPTA & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.INDRA KR.SINGH(APP)	
50.	CR. MISC./35365/2014 A.BAIL	1 ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.AMBIKA BHAGAT (SPL.PP.)	
51.	CR. MISC./35366/2014 A.BAIL	1 SHIV KUMAR MANDAL & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.MD.NAZIR ANSARI(APP)	
52.	CR. MISC./35371/2014 A.BAIL	1 MD. FIROZ ALAM vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.RITA VERMA(APP)	
53.	CR. MISC./35373/2014 A.BAIL	1 MD. JALAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.NIRMAL KR. SINHA (APP) Mr.AMARENDRA KUMAR	
54.	CR. MISC./35377/2014 A.BAIL	1 SHIVJEE MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.AWADHESH KR. SINGH (APP)	
55.	CR. MISC./35382/2014 A.BAIL	1 MANU KUMAR RAM @ MANISH KUMAR vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.UDAY CHAND PRASAD (APP)	
56.	CR. MISC./35385/2014 A.BAIL	1 SANTOSH KUMAR @ GUDDU vs STATE OF BIHAR & ANR	Mr.LAL BAHADUR PANDEY	Mr.PREM KR.JHA(APP) Mr.NAGENDRA PD. YADAV	
57.	CR. MISC./35424/2014 A.BAIL	4 KAMAL KANT JHA & ANR vs THE STATE OF BIHAR	Mr.SUSHANT KUMAR Mr.SUNIL KUMAR	Mr.RAM ANURAG SINGH(APP)	
58.	CR. MISC./35449/2014 A.BAIL	1 RAMADHAR THAKUR vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.ASHA KUMARI(APP)	
59. with	CR. MISC./35480/2014 A.BAIL	1 RAM VINAY SHARMA & ANR. vs THE STATE OF BIHAR	Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1 Mr.ANIL KUMAR SHARMA	Mr.INDRA KR. SINGH (APP)	
60.	CR. MISC./40523/2014 A.BAIL	1 JAGARNATH SHARMA vs THE STATE OF BIHAR	Mr.RAKESH SINGH Ms.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MADHURANAND JHA(APP)	
61.	CR. MISC./35499/2014 A.BAIL	3 CHITRAGUPTA KUMAR vs THE STATE OF BIHAR	Mr.SOURENDRA PANDEY	Mr.ANANT KUMAR (APP) Mr.VINOD GAUTAM	
62.	CR. MISC./35500/2014 A.BAIL	1 JAY NARAYAN YADAV vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.RENUKA RATNAKAR(APP) Mr.AMAR NATH YADAV	
63.	CR. MISC./35501/2014 A.BAIL	1 MURARI PRASAD SINGH vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.NAGENDRA PD.(APP)	
64.	CR. MISC./35513/2014 A.BAIL	1 SUDHIR YADAV vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.MUSTAQUE ALAM(APP)	
65.	CR. MISC./35514/2014 A.BAIL	1 SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.GAJANAN MISHRA Mr.JAI NARAIN THAKUR	Mr.LALLAN KUMAR(APP)	
66.	CR. MISC./35517/2014 A.BAIL	1 ARUN KUMAR UPADHYAY @ BABLU KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMARENDRA NATH TIWARY Mr.SRI SUNIL KUMAR SINGH	Mr.AMBIKA BHAGAT(APP) Mr.SACHIDA NAND RAI	
67.	CR. MISC./35521/2014 A.BAIL	1 HIRA RAM & ANR. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.C.JAWAHAR(APP)	
68.	CR. MISC./35544/2014 A.BAIL	1 NITESH KUMAR vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.CHANDRA BHUSHAN PD.(APP)	
69.	CR. MISC./35549/2014 A.BAIL	1 ABID MIYAN & ORS vs THE STATE OF BIHAR	Mr.ZEYAUH HODA Mr.JAY PRAKASH SINGH	Mr.SADANAND PASWAN(SPL.P.P.)	
70.	CR. MISC./35552/2014 A.BAIL	1 MALA KUMARI & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.INDRA KR. SINGH (APP)	

PATNA HIGH COURT		14	Friday 13th March, 2015		
Mr. Justice V. N. Sinha					
71.	CR. MISC./35553/2014 A.BAIL	1	PHOOL MANDAL vs STATE OF BIHAR & ANR	Mr.MD. MUSHTAQUE ALAM Mr.AJAY KUMAR	Mr.AMBIKA BHAGAT (SPL.PP.)
72.	CR. MISC./35556/2014 A.BAIL	1	RAJU SAH @ BINOD KUMAR SAH @ VINOD KUMAR SAH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.AJAY KUMAR NO.1 (APP)
73.	CR. MISC./35585/2014 A.BAIL	1	JOGENDRA PRASAD @ JOGENDRA PRASAD GUPTTA & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.GOPESH KUMAR(APP)
74.	CR. MISC./35586/2014 A.BAIL	1	MUNNA SHAHI @ SUBASH KUMAR SAHI & ORS. vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.UDAY PRATAP SINGH(APP) Mr.JAI KUMAR SINGH
75.	CR. MISC./35589/2014 A.BAIL	1	MD. ZAHID HUSSAIN vs STATE OF BIHAR & ANR	Mr.MAZHARUL HASSAN	Mr.VEENA KUMARI JAISWAL(APP)
76.	CR. MISC./35609/2014 A.BAIL	1	BABLU SINGH vs THE STATE OF BIHAR	Mr.AARUNI SINGH	Mr.LALLAN KUMAR(APP)
77.	CR. MISC./35645/2014 A.BAIL	1	SURESH MAHTO & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH	Mr.SURENDRA PD.SINGH(APP)
78.	CR. MISC./35654/2014 A.BAIL	1	MITHILESH DAS vs THE STATE OF BIHAR	Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.RAM SUMIRAN RAI (APP)
79.	CR. MISC./35657/2014 A.BAIL	1	PINKY DEVI & ORS vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SURENDRA KUMAR (APP)
80.	CR. MISC./35658/2014 with A.BAIL	1	RAJESH KUMAR @ PINTU vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR Mr.SANJIV KUMAR	Mr.AMIT KR. RAKESH (APP)
81.	CR. MISC./43695/2014 A.BAIL	1	DEVENDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR	Mr.RAJENDRA NATH JHA(APP)
82.	CR. MISC./35660/2014 with A.BAIL	1	MD. SHAHARYAR KHAN @ SHAHARYAR KHAN @ MAHTAB ALAM vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.ARUN KR. SINGH NO. 5 (APP) Mr.SANJAY KUMAR SHARMA
83.	CR. MISC./3410/2015 with A.BAIL	3	PRAVEEN KUMAR DEO vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.M.K. KHARE (APP) Mr.SANJAY KUMAR SHARMA
84.	CR. MISC./2855/2015 A.BAIL	3	MD. RIZWAN AHMAD vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.S.DAYAL (APP) Mr.SANJAY KUMAR SHARMA
85.	CR. MISC./35665/2014 A.BAIL	1	BALINDRA KHARWAR vs THE STATE OF BIHAR	Mr.SHASHI KUMAR SHARMA Mr.BIJAY PRAKASH SINGH	Mr.DR. AJIT KUMAR(APP) Mr.SANJAY KUMAR PANDEY NO-5 Mr.ANITA KUMARI
86.	CR. MISC./35667/2014 A.BAIL	1	ARJUN CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.BHARAT BHUSHAN(APP)
87.	CR. MISC./35688/2014 A.BAIL	1	DHARMENDRA PANDEY & ORS. vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR	Mr.RAMSHANKAR DAS(SPL.P.P.) Mr.BACHAN JEE OJHA
88.	CR. MISC./35697/2014 A.BAIL	1	ARUN SINGH & ORS vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.AWADHESH KR. SINGH(APP)
89.	CR. MISC./35699/2014 A.BAIL	1	BINOD RAI @ VINOD RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.UMESHANAND PANDIT(APP)
90.	CR. MISC./35700/2014 A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.M.HAQUE(APP)
91.	CR. MISC./35702/2014 with A.BAIL	1	VIDYA DEVI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.MADAN KUMAR(APP)
92.	CR. MISC./50349/2014 A.BAIL	3	DHANANJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.MANISH KUMAR	Mr.SHAILENDRA KUMAR NO.2 (APP)
93.	CR. MISC./35704/2014 A.BAIL	1	MRITUNJAY PANDEY & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAJESHWAR SINGH	Mr.ASHRAF ANSARI(APP)
94.	CR. MISC./35709/2014 A.BAIL	1	AMAR KUMAR @ AMAR SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.P.N.PANDIT (APP)
95.	CR. MISC./35755/2014 A.BAIL	1	ASHOK KUMAR CHANDRABANSHI & ORS. vs THE STATE OF BIHAR	Mr.NISHANT KUMAR JHA	Mr.MD. ASLAM ANSARI (APP) Ms.MEENU Smt.PUSHPA SINHA-1 Mr.RAJIV RANJAN
96.	CR. MISC./35762/2014 A.BAIL	1	UMESH RAI vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.R.B.ROY RAMAN(APP)
97.	CR. MISC./35764/2014 A.BAIL	1	JANARDAN THAKUR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.AMIT KUMAR RAKESH(APP)
98.	CR. MISC./35769/2014 A.BAIL	1	AJAY RAM & ANR vs THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.U.L.VERMA(APP)
99.	CR. MISC./35833/2014 A.BAIL	3	RAM NARAYAN SAH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.AJAY KR. 1(APP) Mr.NIRMAL KUMAR TRIPATHI
100.	CR. MISC./35853/2014 A.BAIL	1	MD. ARIF vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.MD. KAMALUDDIN Mr.SURENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN(APP) Mr.MD. HELAL AHMAD
101.	CR. MISC./35857/2014 A.BAIL	1	SURENDRA KUMAR YADAV vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR TIWARY Mr.DINESH CHOUDHARY	Mr.NIRMALA KUMARI(APP)
102.	CR. MISC./35890/2014 A.BAIL	1	FEKAN BAITHA & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.A.M.P MEHTA(APP)
103.	CR. MISC./35898/2014 A.BAIL	1	KRISHNA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.M.DAYAL(APP) Mr.DHANNJAY KUMAR NO 2
104.	CR. MISC./35900/2014 A.BAIL	1	AWADHESH THAKUR & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.L.K.SHARMA(APP)
105.	CR. MISC./35920/2014 A.BAIL	1	HARENDRA SHARMA vs STATE OF BIHAR & ANR	Mr.CHAKRAVARTI SINGH	Mr.BHANU PRATAP SINGH(APP) Mr.SANJAY KUMAR @ MANU
106.	CR. MISC./35945/2014 A.BAIL	1	RAJEEV RANJAN KUMAR @ RAJEEV vs STATE OF BIHAR & ANR	Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH	Mr.SHANTANU KUMAR(APP) Mr.AMARENDRA KUMAR Mr.SATISH KUMAR

PATNA HIGH COURT	15	Friday 13th March, 2015 Mr. Justice V. N. Sinha
-------------------------	-----------	---

107.	CR. MISC./35996/2014 A.BAIL	3	YOGESHWAR SAHANI @ YUGESHWAR SAHANI & ANR. vs THE STATE OF BIHAR	Mrs.REKHA PRASAD	Mr.A.L.PANDIT(APP)
108.	CR. MISC./36098/2014 A.BAIL	1	SACHIDA RAI @ SACHIDANAND RAI vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SHARMA Mr.SAROJ KUMAR SHARMA	Mr.ANUJ KUMAR SRIVASTAV(APP)
109.	CR. MISC./36104/2014 A.BAIL	1	HEENA KAUSER @ HEENA @ HENA & ANR. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.AJIT KUMAR(APP)
110.	CR. MISC./36117/2014 A.BAIL	1	GAURAV KUMAR SINGH @ GAURAV KUMAR vs THE STATE OF BIHAR	Mr.NIHAR NANDAN AMBASTA Mr.DIWAKAR UPADHYAYA	Mr.ANSUIYA JAISWAL(APP)
111.	CR. MISC./36124/2014 A.BAIL	1	PAWAN CHOUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.M.RAB(APP)
112.	CR. MISC./36127/2014 A.BAIL	1	VIVEK KUMAR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.ASHA DEVI(APP) Mr.RANJEET CHOUBEY
113.	CR. MISC./36128/2014 A.BAIL	1	ANJALA JHA @ ANJILA DEVI & ORS vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.RAM CHANDRA SINGH(APP)
114.	CR. MISC./36129/2014 with A.BAIL	1	RITA KUWAR & ORS vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH	Mr.GULNAR BEGUM(APP)
115.	CR. MISC./38982/2014 A.BAIL	1	SHANKARJEE DUBEY & ORS vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.PREM KUMAR JHA (APP)

Friday the 13th March 2015
Court No. 8 (AT 2:15 P.M.)
Mr. Justice Navaniti Prasad Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36132/2014 A.BAIL	1 MD. LADDAN vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SURENDRA KUMAR(APP)	
2.	CR. MISC./36158/2014 A.BAIL	1 RAJNISH THAKUR @ CHIKU vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.MADAN KUMAR(APP)	
3.	CR. MISC./36159/2014 A.BAIL	1 MD. MUSLIM ANSARI @ MD. MUSLIM vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH Mr.ANIL KUMAR SINHA	Mr.MADAN KUMAR(APP) Mr.ALOK KUMAR JHA	
4.	CR. MISC./36169/2014 A.BAIL	1 MD. PATTI RAM @ PATTI KHAN @ MD. PATTI KHAN & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.MEENA SINGH(APP)	
5.	CR. MISC./36170/2014 A.BAIL	1 BIHARI SINGH vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.REENA SINHA(APP)	
6.	CR. MISC./36174/2014 with A.BAIL	1 AWADHESH KUMAR YADAV @ AWADHESH RAI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.MD. FAHIMUDDIN(APP) Mr.NAND KISHORE SINGH Mr.BASANT KUMAR SINGH	
7.	CR. MISC./40771/2014 A.BAIL	1 LALIT RAI vs THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.PRAMOD KUMAR PANDEY (APP)	
8.	CR. MISC./36175/2014 A.BAIL	1 LAKHINDRA DAS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.NAND KISHOR PD.(APP)	
9.	CR. MISC./36176/2014 A.BAIL	1 PANKAJ KUMAR @ PANKAJ PRASAD vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.UMA NATH MISHRA(APP)	
10.	CR. MISC./36177/2014 A.BAIL	1 MUKESH KUMAR @ MUKESH KUMAR ROY @ MUKESH ROY vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.U.L.VERMA(APP)	
11.	CR. MISC./36184/2014 A.BAIL	1 SANJEET KUMAR SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.ASHA DEVI(APP)	
12.	CR. MISC./36214/2014 A.BAIL	1 SAILESH SINGH & ANR. vs THE STATE OF BIHAR	Mr.GAJENDRA NATH OJHA	Mr.ANIS CHANDRA(APP)	
13.	CR. MISC./36217/2014 A.BAIL	1 BHOLU SAH vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.KHURSHID ANWAR(APP)	
14.	CR. MISC./36219/2014 A.BAIL	1 SUNIL KUMAR PANDIT @ SUNIL PANDIT vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.JITENDRA KR. ROY NO.1(APP)	
15.	CR. MISC./36220/2014 A.BAIL	1 MD. RAHMATULLA vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.SURESH PD.SINGH(APP)	
16.	CR. MISC./36225/2014 A.BAIL	1 PUTUL MIRDHA & ORS vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR PANDEY	Mr.MURLIDHAR(APP)	
17.	CR. MISC./36226/2014 A.BAIL	1 MUNNA KUMAR SAH @ MUNNA SAH vs THE STATE OF BIHAR	Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR	Mr.MADHURI LATA(APP)	
18.	CR. MISC./36227/2014 A.BAIL	1 SUREN MANDAL vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.DR. AJIT KUMAR(APP)	
19.	CR. MISC./36228/2014 A.BAIL	1 SAKET KUMAR JHA vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.NAVIN KR.PANDAY(APP) Mr.DHARMENDRA JHA	
20.	CR. MISC./36229/2014 A.BAIL	1 LAXMI MANDAL & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SADANAND PASWAN (SPL.PP)	
21.	CR. MISC./36230/2014 A.BAIL	1 SANTOSH KUMAR @ SANTOSH YADAV vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.NAVIN KR.PANDEY(APP)	
22.	CR. MISC./36232/2014 with A.BAIL	1 HERE KRISHNA CHOUBEY @ CHHOTAN CHOUBEY vs THE STATE OF BIHAR	Mr.DR. CHANDRA SHEKHAR AZAD	Mr.HARENDRA PRASAD(APP)	
23.	CR. MISC./49500/2014 A.BAIL	1 BHARAT YADAV @ BHARAT RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.NITYANAND (APP)	
24.	CR. MISC./36233/2014 A.BAIL	1 JAI PRAKASH OJHA vs STATE OF BIHAR & ANR	Mr.SARVESHWAR TIWARY	Mr.ATUL CHANDRA(APP)	
25.	CR. MISC./36234/2014 A.BAIL	1 YOGENDRA RAI @ JOGI RAI & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.SADANAND PASWAN (APP)	
26.	CR. MISC./36237/2014 A.BAIL	1 RAJ KUMARI DEVI & ORS. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.RAJ KISHORE SINGH(APP)	
27.	CR. MISC./36254/2014 A.BAIL	3 SALEHA KHATOON vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.R.B.S.PAHEPURI(APP) Mr.RAJ KUMAR	
28.	CR. MISC./36259/2014 A.BAIL	1 RADHEY MOHAN SINGH & ORS. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.ANUJ KR.SRIVASTAV(APP)	
29.	CR. MISC./36278/2014 A.BAIL	3 CHAMPA DEVI @ CHAMPI DEVI & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.KANHAIYA KISHOR(APP)	
30.	CR. MISC./36283/2014 A.BAIL	1 SUDIP NARAYAN KUNDAN @ SUDIP NARAYAN VERMA @ SUDIP KUMAR KUNDAN vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.P.K.CHOURSIA(APP)	
31.	CR. MISC./36284/2014 with A.BAIL	1 SHIV SAGAR RAI & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.ANIL PD. SINGH(APP)	
32.	CR. MISC./36948/2014 A.BAIL	1 RAJESHWAR RAI & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.ANIL PD. SINGH(APP)	
33.	CR. MISC./36288/2014 A.BAIL	1 AWADHESH RAI @ AWADHESH KUMAR vs STATE OF BIHAR & ANR	Mr.BHAVESH KUMAR	Mr.UPENDRA KUMAR(APP)	
34.	CR. MISC./36308/2014 A.BAIL	1 MD. SAFIK & ORS. vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.ASLAM ANSARI(APP) Mr.VIKRAM SINGH	

PATNA HIGH COURT	17	Friday 13th March, 2015 Mr. Justice Navaniti Prasad Singh
-------------------------	-----------	---

35.	CR. MISC./36310/2014 A.BAIL	1	VIJAY PRATAP SINGH @ RANA SINGH @ RAJA SINGH vs STATE OF BIHAR & ANR	Mr. AMITABH BHARDWAJ Mr. PRAMOD KUMAR SINGH	Mr. JITENDRA KR. ROY NO.1(APP) Mr. GYANENDRA KUMAR SINGH Mr. DHANANJAY KUMAR
36.	CR. MISC./36319/2014 A.BAIL	3	PANKAJ KUMAR & ORS. vs THE STATE OF BIHAR	Mr. RANJEET KUMAR SINGH Mr. RASHMI RANJAN	Mr. DINESH SINGH(APP) Mr. NACHIKETA JHA
37.	CR. MISC./36323/2014 A.BAIL	1	BRAJESH KUMAR @ BRIJESH KUMAR vs THE STATE OF BIHAR	Mr. RAKESH KUMAR SAMRENDRA Mr. MANAGER SAH Mr. DHANESH SHANKAR VIDYARTHI	Mr. SUBASH CHANDRA MISHRA(APP)
38.	CR. MISC./36407/2014 A.BAIL	3	TULSA DEVI vs THE STATE OF BIHAR	Mr. GIRISH CHANDRA SHARMA Mr. PAWAN KUMAR SINGH Mr. AJAY KUMAR	Mr. RAMCHANDRA SINGH (APP)
39.	CR. MISC./36432/2014 A.BAIL	3	TRIBHUWAN SINGH & ORS. vs THE STATE OF BIHAR	Mr. GOPAL GOVIND MISHRA	Mr. RAM SEVAK CHOUDHARY(APP) Mr. MADAN JEET KUMAR
40.	CR. MISC./36435/2014 A.BAIL	3	SITA DEVI & ORS. vs THE STATE OF BIHAR	Mr. RANJAN KUMAR Mr. ASHOK KUMAR SINHA	Mr. SHAILENDRA KUMAR NO.2 (APP)
41.	CR. MISC./36440/2014 A.BAIL	3	DHRUV PASWAN @ DHRUV PASWAN vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR Mr. UDAY PRATAP SINGH	Mr. PARMESHWAR MEHTA (APP)
42.	CR. MISC./36443/2014 A.BAIL	3	FANTUS RAJAK vs THE STATE OF BIHAR	Mr. AMRENDRA KUMAR	Mr. RAJENDRA NATH JHA(APP)
43.	CR. MISC./36515/2014 A.BAIL	1	DASHRATH CHAUDHARY vs THE STATE OF BIHAR	Mr. MAHENDRA THAKUR	Mr. MANISH KUMAR NO.2(APP)
44.	CR. MISC./36516/2014 A.BAIL	1	NAGO YADAV vs THE STATE OF BIHAR	Mr. BIJENDRA KUMAR SINGH	Mr. RAM SHANKAR DAS(APP) Mr. JAGDISH PRASAD BHAGAT
45.	CR. MISC./36517/2014 A.BAIL	1	SHESHNATH PRASAD & ORS vs THE STATE OF BIHAR	Mr. RAKESH KUMAR NO.1 Mr. RAMAKANT YADAV	Mr. SHAHIN BEGUM(APP)
46.	CR. MISC./36519/2014 A.BAIL	1	HULASH YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr. SHEIKH ARKAN AHMAD	Mr. RAM CHANDRA SAHNI(APP) Mr. VINAY KIRTI SINGH
47.	CR. MISC./36521/2014 A.BAIL	1	SHAMBHU KUMAR PASWAN @ SHAMBHU PHAWAN vs THE STATE OF BIHAR	Mr. SHIVA SHANKAR SHARMA Mr. ARUN KUMAR SINHA Mr. KUNWAR DIGVIJAY SINGH	Mr. DILIP KUMAR(APP)
48.	CR. MISC./36525/2014 A.BAIL	1	PRABHU PRASAD & ORS. vs THE STATE OF BIHAR	Mr. UMESH CHANDRA VERMA Mr. SANJAY KUMAR PANDEY	Mr. BINOD KUMAR NO.3(APP)
49.	CR. MISC./36530/2014 A.BAIL	1	JUGANU @ MD. JUGANU & ORS vs THE STATE OF BIHAR	Mr. ANIL PRASAD SINGH	Mr. MUSTAQUE ALAM (APP)
50.	CR. MISC./36531/2014 A.BAIL	1	LALIT TANTI vs THE STATE OF BIHAR	Mr. PRAVIN KUMAR SINHA Mr. SURESH CHAND GIRI	Mr. MANISH KUMAR 2 (APP)
51.	CR. MISC./36534/2014 A.BAIL	1	SUNITI DEVI @ SUNITA DEVI & ANR vs THE STATE OF BIHAR	Mr. BHAVESH KUMAR	Mr. UPENDRA KUMAR(APP)
52.	CR. MISC./36536/2014 A.BAIL	1	RAMANAND YADAV vs THE STATE OF BIHAR	Mr. KUMAR CHANDRA SHEKHAR Mr. SATYA PRAKASH	Mr. ARUN KR. PANDAY (APP)
53.	CR. MISC./36545/2014 A.BAIL	3	RAM NANDAN RAM & ANR vs THE STATE OF BIHAR	Mr. PANKAJ KUMAR JHA Mr. SHEKHAR KUMAR SINGH Mr. RAJA SURENDRA MOHAN	Mr. GANESH PD. SINGH(APP)
54.	CR. MISC./36578/2014 A.BAIL	3	RAJU KUMAR @ RAJIV RANJAN PRASAD RAKESH & ANR vs STATE OF BIHAR & ANR	Mr. SANJAY KUMAR Mr. RAM KUMAR ROY Mr. RAMCHANDRA SINGH	Mr. PARMANAND PRASAD (APP)
55.	CR. MISC./36582/2014 A.BAIL	3	MANTURA DEVI vs THE STATE OF BIHAR	Mr. BIMLESH KUMAR PANDEY	Mr. INDU KUMARI SRIVASTAVA (APP) Mr. SANJAY KUMAR NO.-7
56.	CR. MISC./36594/2014 A.BAIL	3	RICHA DEVI @ RICHA KUMARI & ORS vs THE STATE OF BIHAR	Mr. ALOK KUMAR ALOK	Mr. UPENDRA KUMAR(APP)
57.	CR. MISC./36607/2014 A.BAIL	3	MD. ZAHID @ ZAHID vs THE STATE OF BIHAR	Mr. GHANSHYAM TIWARY	Mr. RAJ BALLABH SINGH (APP)
58.	CR. MISC./36623/2014 with A.BAIL	3	RAHUL KUMAR vs THE STATE OF BIHAR	Mr. GHANSHYAM TIWARY	Mr. AMITESH KUMAR(APP)
59.	CR. MISC./36624/2014 A.BAIL	1	CHANDRAWATI DEVI vs THE STATE OF BIHAR	Mr. GHANSHYAM TIWARY	Mr. AKBAR ALI(APP)
60.	CR. MISC./36635/2014 A.BAIL	5	ANIL PASWAN vs THE STATE OF BIHAR	Mr. CHANDRA MAULI PRASAD SINGH	Mr. INDIWAR KUMARI(APP)
61.	CR. MISC./36647/2014 A.BAIL	3	MANASH KUMAR MISHRA @ MANESH KR. MISHRA vs THE STATE OF BIHAR	Mr. RANJAN KUMAR JHA	Mr. KANHIYA KISHORE(APP)
62.	CR. MISC./36697/2014 A.BAIL	4	BHUPNESHWAR SAH @ BHUPNESHWAR PRASAD vs THE STATE OF BIHAR	Mr. JAI PRAKASH VERMA	Mr. DR. RABINDRA KUMAR (APP) Mr. SANJEEV KUMAR MISHRA
63.	CR. MISC./36710/2014 A.BAIL	3	PRAMOD KUMAR vs THE STATE OF BIHAR	Mr. PAWAN KUMAR	Mr. U.L. VERMA(APP)
64.	CR. MISC./36726/2014 A.BAIL	3	ONKAR JAISWAL @ OMKAR JAISWAL @ SONU vs THE STATE OF BIHAR	Mr. ANIRUDH KUMAR SINGH Mr. SURENDRA KUMAR SINGH Mr. SUDHA CHANDRA	Mr. M. RAB (APP)
65.	CR. MISC./36735/2014 A.BAIL	1	RANJEET RAI @ RANJEET KUMAR RAI vs THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. AMBIKA BHAGAT (SPL.PP)
66.	CR. MISC./36756/2014 A.BAIL	3	ANSHUMAN @ TINKU @ BABA vs THE STATE OF BIHAR	Mr. MUKESH KUMAR SINGH	Mr. BINOD KR. 3(APP)
67.	CR. MISC./36758/2014 A.BAIL	1	RAM KISHORE SAH & ANR vs THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. ARUN KUMAR SINGH- 5(APP)
68.	CR. MISC./36760/2014 A.BAIL	1	PANKAJ THAKUR @ PANKAJ KUMAR vs THE STATE OF BIHAR	Mr. RAVINDRA KUMAR SINGH Mr. ASHOK KUMAR KARNA	Mr. ASHOK KUMAR SINGH(APP)
69.	CR. MISC./36761/2014 A.BAIL	1	PRAMOD SINGH vs STATE OF BIHAR & ANR	Mr. NIL KAMAL	Mr. BHARAT LAL(APP)

PATNA HIGH COURT		18	Friday 13th March, 2015		
Mr. Justice Navaniti Prasad Singh					
70.	CR. MISC./36775/2014 A.BAIL	1	GOPAL PRASAD SAH vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.MD. ANISUR RAHMAN Mr.NAFISUZZOHA	Mr.AJIT KUMAR(APP)
71.	CR. MISC./36777/2014 A.BAIL	1	MD. SHAUKAT & ANR vs THE STATE OF BIHAR	Mr. SHIVA SHANKAR SHARMA Mr. ARUN KUMAR SINHA Mr. KUNWAR DIGVIJAY SINGH	Mr. VEENA KUMARI JAISWAL(APP)
72.	CR. MISC./36779/2014 A.BAIL	1	SUGRIV PATEL @ SUGRIM PATEL & ANR vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR Mr. UDAY PRATAP SINGH	Mr. C.SEN PD.SINGH(APP)
73.	CR. MISC./36781/2014 A.BAIL	1	RAM CHANDAR RAM & ORS vs THE STATE OF BIHAR	Mr. SANJAY KUMAR TIWARY	Mr. SURESH PD. SINGH (APP)
74.	CR. MISC./36783/2014 A.BAIL	1	RABINDRA KUMAR SINGH @ RAVINDU SINGH & ORS. vs THE STATE OF BIHAR	Mr. JAVED ASLAM Mr. ANUJ KUMAR Mr. ANSUL	Mr. ASHA DEVI(APP)
75.	CR. MISC./36825/2014 A.BAIL	1	SHAH PARWEZ @ SAHEB PARWEZ vs THE STATE OF BIHAR	Mr. RAM PRAWESH KUMAR	Mr. C.SEN PRASAD SINGH (APP)
76.	CR. MISC./36830/2014 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr. DEVENDRA KUMAR Mr. ANISH KUMAR	Mr. SATYENDRA NR.SINGH(APP)
77.	CR. MISC./36850/2014 A.BAIL	3	MD. MAINNUDDIN @ MD. MAINNUDDIN ANSARI & ORS vs THE STATE OF BIHAR	Mr. VIJAY KR SINGH NO. 1	Mr. RAJENDRA PD.NAT(APP)
78.	CR. MISC./36854/2014 A.BAIL	3	ANKIT KUMAR & ANR vs THE STATE OF BIHAR	Mr. AJAY KUMAR SINGH Mr. ANJANI SINGH	Mr. DURGESH NANDAN(APP) Mr. ASHOK KUMAR SINGH
79.	CR. MISC./36862/2014 A.BAIL	1	SUKENDER SINGH @ SUKINDRA SINGH vs THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. ARUN KUMAR SINGH 5 (APP)
80.	CR. MISC./36864/2014 A.BAIL	1	GOPAL PRASAD @ GOPAL SAH & ORS vs THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. ARUN KUMAR SINGH 5 (APP)
81.	CR. MISC./36873/2014 A.BAIL	1	ISTEKHAR ANSARI vs STATE OF BIHAR & ANR	Mr. SADA NAND RAY	Mr. DURGESH NANDAN (APP) Mr. VIPIN KUMAR SINGH Mr. SUSHIL KUMAR SINGH
82.	CR. MISC./36875/2014 A.BAIL	1	SHEKHAR KUMAR vs THE STATE OF BIHAR	Mr. DUDH NATH SINGH	Mr. VEENA RANI PRASAD (APP)
83.	CR. MISC./36879/2014 A.BAIL	1	BANDHAN PASWAN vs THE STATE OF BIHAR	Mr. SANJAY KUMAR SHARMA	Mr. SHARDANAND JHA (APP)
84.	CR. MISC./36880/2014 A.BAIL	3	SHAMSHER & ORS. vs THE STATE OF BIHAR	Mr. RATNAKAR AMBASTHA	Mr. DASRATH MEHTA(APP)
85.	CR. MISC./36881/2014 A.BAIL	3	MANORMA DEVI vs THE STATE OF BIHAR	Ms. RASHMI KUMARI MANDILWAR Mr. NITYA NAND NEERAJ	Mr. JITENDRA KUMAR RAI 1 (APP)
86.	CR. MISC./36882/2014 with A.BAIL	3	SURAJ SAO vs THE STATE OF BIHAR	Mr. NIKHILESH KUMAR Mr. BINOD KUMAR SINHA	Mr. SANGITA SHARMA(APP)
87.	CR. MISC./37058/2014 A.BAIL	1	SHANKAR SAO vs THE STATE OF BIHAR	Mr. NIKHILESH KUMAR Mr. BINOD KUMAR SINHA	Mr. P.N.PANDIT (APP)
88.	CR. MISC./36884/2014 A.BAIL	1	RANJEET PRASAD VERMA vs THE STATE OF BIHAR	Mr. TEJ NARAYAN SINGH Mr. SATYENDRA PRASAD SINGH	Mr. YOGENDRA KUMAR (APP) Mr. SUNIL KUMAR SINGH Mr. RAJIVE RANJAN SINGH
89.	CR. MISC./36891/2014 A.BAIL	1	IDRISH MIAN & ORS vs THE STATE OF BIHAR	Mr. UMESH CHANDRA VERMA Mr. SANJAY KUMAR PANDEY	Mr. SHAILENDRA KUMAR 2 (APP)
90.	CR. MISC./36894/2014 A.BAIL	1	LOVELY DEVI @ BABLI DEVI @ LOVELY @ BABLI KUMARI vs THE STATE OF BIHAR	Mr. TILAK SAO	Mr. NIRMALA KUMARI(APP)
91.	CR. MISC./36900/2014 A.BAIL	1	ARUN SAH @ ARUN KUMAR SAH vs THE STATE OF BIHAR	Mr. GANJENDRA KUMAR SINGH Mr. RAJIV KUMAR Mr. RADHA KRISHNA SINGH	Mr. BINOD KUMAR-II(APP)
92.	CR. MISC./36903/2014 A.BAIL	1	NABHNEEL KUMAR vs THE STATE OF BIHAR	Mr. MANOJ KUMAR Mr. UDAY CHAND PRASAD	Mr. CHANDRA BHUSHAN PRASAD (APP)
93.	CR. MISC./36907/2014 A.BAIL	1	SUNIL KUMAR ORAON vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA.	Mr. VIJAY ANAND	Mr. PRONATI SINGH (APP)
94.	CR. MISC./36910/2014 A.BAIL	1	SUBHAM KUMAR @ SHIVAM KUMAR RAW vs THE STATE OF BIHAR	Mr. SWAPNIL KUMAR SINGH	Mr. RAM SUMIRAN RAI (APP)
95.	CR. MISC./36914/2014 A.BAIL	1	MOHAMMAD NASIM vs STATE OF BIHAR & ANR	Mr. ALOK KUMAR ALOK	Mr. UPENDRA KUMAR(APP)
96.	CR. MISC./36916/2014 A.BAIL	1	RATNESH RAI @ RATNESH KUMAR & ORS vs THE STATE OF BIHAR	Mr. PRITHIVI RAJ SINGH	Mr. BINOD KUMAR (APP)
97.	CR. MISC./36919/2014 A.BAIL	1	BIRENDRA THAKUR vs THE STATE OF BIHAR	Mr. AWADHESH KUMAR SINGH Mr. PRAMOD KUMAR SINGH	Mr. SANJAY KR.PANDAY(APP)
98.	CR. MISC./36923/2014 A.BAIL	1	LAL DAS YADAV vs THE STATE OF BIHAR	Mr. GAURI SHANKAR PRASAD	Mr. SADANAND PASWAN(SPL.P.P.)
99.	CR. MISC./36933/2014 A.BAIL	1	RUBAIDA KHATOON & ANR vs THE STATE OF BIHAR	Mr. GAGAN DEO YADAV	Mr. NARSING TATI(APP) Mr. MANISH KUMAR NO 13
100.	CR. MISC./36935/2014 A.BAIL	1	UPENDRA PANDEY & ANR vs THE STATE OF BIHAR	Mr. SATYA RANJAN SINHA	Mr. DINESH SINGH(APP)
101.	CR. MISC./36940/2014 A.BAIL	1	SUCHIT SHARMA & ANR vs THE STATE OF BIHAR	Mr. MD. NURUL HODA	Mr. AMRENDRA PRASAD (APP)
102.	CR. MISC./36941/2014 A.BAIL	1	MD. PUNNA & ORS. vs THE STATE OF BIHAR	Mr. BINAY KUMAR Mr. MD. NAJMUL HODDA	Mr. MD.NAZIR ANSARI (APP)
103.	CR. MISC./36947/2014 A.BAIL	1	TUNDA MURMU & ORS vs THE STATE OF BIHAR	Mr. ABDUL WADOOD	Mr. SADANAND PASWAN (SPL.PP)
104.	CR. MISC./36953/2014 A.BAIL	1	BINAY KUMAR LAL DAS vs THE STATE OF BIHAR	Mr. VIKASH KUMAR	Mr. M.K.KHARE(APP)
105.	CR. MISC./36954/2014 A.BAIL	1	SUKHDEO PANDIT & ORS. vs THE STATE OF BIHAR	Mr. LAKSHMI KANT SHARMA Mr. RAJESH KUMAR Mr. RAKESH KUMAR SHARMA	Mr. C.SEN PD.SINGH(APP)

Friday the 13th March 2015
Court No. 13 (AT 2:15 P.M.)
Mr. Justice Ramesh Kumar Datta

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36956/2014 A.BAIL	1 MANISH KUMAR vs STATE OF BIHAR & ANR	Mr. ANANT KUMAR BHASKAR Mr. SANJAY KUMAR JHA Mr. DR. RAJESH KUMAR SINGH	Mr. PARMESHWAR MEHTA (APP)	
2.	CR. MISC./36970/2014 A.BAIL	1 JEETANDRA PASWAN vs THE STATE OF BIHAR	Mr. ANIRUDH KUMAR SINHA	Mr. ARUN KUMAR (APP)	
3.	CR. MISC./36976/2014 A.BAIL	1 RANJEET KUMAR MANDAL @ RANJEET MANDAL vs THE STATE OF BIHAR	Mr. AMBRISH RAHUL Mr. ASHOK KUMAR SINGH	Mr. SHAILENDRA KUMAR 2 (APP)	
4.	CR. MISC./36990/2014 A.BAIL	1 SUDHIR PASWAN & ORS vs THE STATE OF BIHAR	Mr. DUDH NATH SINGH	Mr. SURENDRA KUMAR (APP)	
5.	CR. MISC./37027/2014 A.BAIL	1 BUTAN CHAUDHARY @ HARENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr. SADA NAND RAY	Mr. D. P. TIWARY (APP)	
6.	CR. MISC./37036/2014 with A.BAIL	1 JOGENDRA MAHTO @ JOGENDRA MAHATO & ANR vs THE STATE OF BIHAR	Mr. RAJESH KUMAR	Mr. NIRMALA KUMARI (APP)	
7.	CR. MISC./46044/2014 A.BAIL	1 NAND KISHORE MAHTO vs THE STATE OF BIHAR	Mr. PRABHAKAR JHA	Mr. ASHA KUMARI (APP)	
8.	CR. MISC./37050/2014 A.BAIL	1 SIYARAM SINGH & ORS. vs THE STATE OF BIHAR	Mr. KUMAR GOUTAM Mr. S. D. YADAV	Mr. SATYAVRAT VERMA (APP)	
9.	CR. MISC./37054/2014 A.BAIL	1 MD. REJA KARIM @ RAJA KARIM @ PAPPU vs THE STATE OF BIHAR	Mr. MANISH KUMAR NO-2	Mr. TAPESHWAR SHARMA (APP)	
10.	CR. MISC./37063/2014 A.BAIL	1 SHIV GOVIND MEHTA @ SHIV GOVIND PRASAD vs THE STATE OF BIHAR	Mr. MUKESH KUMAR JHA Mr. BHOLA PRASAD	Mr. SHYAM BIHARI SINGH (APP)	
11.	CR. MISC./37065/2014 A.BAIL	1 MD. ISRAFIL & ANR vs THE STATE OF BIHAR	Mr. MD. HUSSAIN	Mr. T. N. THAKUR (APP)	
12.	CR. MISC./37071/2014 A.BAIL	1 KEDAR PRASAD & ORS vs THE STATE OF BIHAR	Mr. DEEPAK KUMAR Mr. DHANANJAY KUMAR GUPTA	Mr. ANISH CHANDRA (APP)	
13.	CR. MISC./37072/2014 A.BAIL	1 SANJEET KUMAR vs THE STATE OF BIHAR	Mr. PRAMOD MISHRA Mr. VIJAY KUMAR MUKUL Mr. JYOTI PRABHAKAR	Mr. REENA SINHA (APP)	
14.	CR. MISC./37083/2014 A.BAIL	1 RAMJIWACHH YADAV & ANR. vs THE STATE OF BIHAR	Mr. BISHWESHWAR RAM	Mr. SADANAND PASWAN (APP)	
15.	CR. MISC./37084/2014 A.BAIL	1 SAMARJEET ROY vs THE STATE OF BIHAR	Mr. RAJEEVA ROY	Mr. RENU KUMARI (APP)	
16.	CR. MISC./37085/2014 A.BAIL	1 RAMESHWAR SINGH & ANR vs THE STATE OF BIHAR	Mr. ARUN KUMAR Mr. NIRMAL KUMAR SINHA-3	Mr. SANJAY KR. TIWARY (APP)	
17.	CR. MISC./37090/2014 A.BAIL	1 MUKHIYA SHIV PRATAP SINGH @ SHIV PRATAP SINGH & ANR. vs THE STATE OF BIHAR	Mr. RAJ SHEKHAR	Mr. ANUJ KUMAR SRIVASTAVA (APP)	
18.	CR. MISC./37091/2014 A.BAIL	1 JARINA @ ZARINA SUBEDAR SINGH vs THE STATE OF BIHAR	Mr. DIGVIJAY KUMAR OJHA	Mr. AMBIKA BHAGAT (SPL.PP)	
19.	CR. MISC./37092/2014 A.BAIL	1 BHEEM YADAV @ SUJEET KUMAR & ORS vs THE STATE OF BIHAR	Mr. RAKESH SINGH Mr. SAKET KUMAR SINGH Mr. BHASKAR SHANKAR	Mr. MANOJ KUMAR (APP) Mr. CHANDRA BHUSHAN VERMA	
20.	CR. MISC./37093/2014 A.BAIL	1 MANOJ BHAGAT @ MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr. PUSHPENDRA KUMAR SINGH	Mr. SHAHIN BEGUM (APP) Mr. YOGENDRA PRASAD SINHA	
21.	CR. MISC./37104/2014 A.BAIL	1 USHA DEVI & ANR. vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR Mr. UDAY PRATAP SINGH	Mr. SATYENDRA PD. (APP)	
22.	CR. MISC./37107/2014 with A.BAIL	1 ANAND PANDIT vs THE STATE OF BIHAR	Mr. PRAMOD MISHRA Mr. JYOTI PRABHAKAR	Mr. PARMANAND PD. (APP)	
23.	CR. MISC./40802/2014 A.BAIL	1 DARIYAE KHAN & ANR vs THE STATE OF BIHAR	Mr. SANJAY KUMAR @ MANU Mr. PARWEJ KHAN	Mr. R. B. S. PAHEPURI (APP)	
24.	CR. MISC./37110/2014 with A.BAIL	1 SHIVJI SINGH vs THE STATE OF BIHAR	Mr. RAJENDRA NATH SINHA	Mr. INDRA KUMAR SINGH (APP)	
25.	CR. MISC./38670/2014 A.BAIL	1 ASHOK KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr. MANOJ KUMAR Mr. SANTOSH KUMAR	Mr. S. M. RAHMAN (APP)	
26.	CR. MISC./37114/2014 A.BAIL	1 FULAN DEVI vs THE STATE OF BIHAR	Mr. SYED MASLEH-UDDIN ASHRAF	Mr. INDRA KUMAR SINGH (APP)	
27.	CR. MISC./37118/2014 A.BAIL	1 JAMINDAR RAI vs STATE OF BIHAR & ANR	Mr. RAJENDRA KISHORE PRASAD	Mr. AMBIKA BHAGAT (SPL.P.P.)	
28.	CR. MISC./37119/2014 A.BAIL	1 MD. RUSTAM vs THE STATE OF BIHAR	Mr. MD. KAMRAN	Mr. BINOD KUMAR NO. 2 (APP)	
29.	CR. MISC./37124/2014 A.BAIL	1 UMA SHANKAR RAI vs THE STATE OF BIHAR	Mr. ASHUTOSH RANJAN PANDEY Mr. KUMARI AVNITA MANDILWAR Mr. RAMANUJ TIWARY Mr. RAKESH NARAYANSINGH	Mr. R. N. JHA (APP) Mr. JITENDRA PRASAD SINGH Mr. ARVIND KUMAR PANDEY	
30.	CR. MISC./37148/2014 with A.BAIL	1 BHUSHAN DAS & ORS vs THE STATE OF BIHAR	Mr. BRIJ NANDAD PRASAD Mr. JANKI NANDAN PRASAD	Mr. SHYAM KUMAR SINGH (APP)	
31.	CR. MISC./44793/2014 A.BAIL	3 AJAY DAS vs THE STATE OF BIHAR	Mr. BRIJ NANDAD PRASAD	Mr. MADHURI LATA (APP)	

PATNA HIGH COURT		20	Friday 13th March, 2015	
Mr. Justice Ramesh Kumar Datta				
32.	CR. MISC./37162/2014 A.BAIL	1	SATYENDRA RAM vs THE STATE OF BIHAR	Mr.SAMEER RANJAN Mr.ANISH CHANDRA(APP)
33.	CR. MISC./37164/2014 A.BAIL	1	RAJA RAM YADAV vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.SUNIL KR.PANDAY(APP)
34.	CR. MISC./37167/2014 A.BAIL	3	RUBY DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR Mr.SUMAN KUMARI SINGH(APP)
35.	CR. MISC./37173/2014 A.BAIL	1	RANBIR YADAV & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.SHARDA KUMARI(APP)
36.	CR. MISC./37190/2014 A.BAIL	3	SRI DURGA SAH vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA Mr.MD. NAZIR ANSARI(APP) Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY Mr.KHURSHID ANWAR(APP)
37.	CR. MISC./37235/2014 A.BAIL	3	SADMAN @ MD. SHADMAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA Mr.RAJESH KUMAR (APP) Mr.TRIBHUWAN NARAYAN Mr.SANJAY KR. SINGH(APP)
38.	CR. MISC./37659/2014 A.BAIL	3	ANIL RAI vs STATE OF BIHAR & ANR	Mr.RAGHWENDRA KUMAR Mr.AMIT KUMAR RAKESH (APP)
39.	CR. MISC./37670/2014 A.BAIL	3	NAVIN THAKUR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.AMITESH KUMAR (APP)
40.	CR. MISC./37671/2014 A.BAIL	1	RAM CHANDRA RAI & ORS vs THE STATE OF BIHAR	Mr.NIRMAL KUMAR SINHA-3 Mr.ANANT KUMAR(APP)
41.	CR. MISC./37672/2014 A.BAIL	1	KAMLESH MAHTO & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3 Mr.ASHOK KUMAR MALLICK Mr.MURLI DHAR
42.	CR. MISC./37677/2014 A.BAIL	1	SURAN MANDAL vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.RAM BACHAN SINGH(APP)
43.	CR. MISC./37679/2014 A.BAIL	1	MD. AAJAD vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.VIRENDRA KUMAR
44.	CR. MISC./37682/2014 A.BAIL	1	ANIL SAH vs THE STATE OF BIHAR	Mr.BHARAT LAL (APP)
45.	CR. MISC./37683/2014 A.BAIL	1	CHUNCHUN YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.RITA VERMA(APP)
46.	CR. MISC./37685/2014 A.BAIL	1	SANJIV KUMAR @ SANJEEV KUMAR @ SANJEET vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD Mr.SHAKIR AHMAD (APP)
47.	CR. MISC./37687/2014 A.BAIL	1	JEEWACH MAHTO & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.RAM SEWAK CHOUDHARY (APP)
48.	CR. MISC./37692/2014 A.BAIL	1	MITHUN SINGH @ MITHUN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN Mr.RAM SHANKAR DAS (APP)
49.	CR. MISC./37696/2014 A.BAIL	1	NIGAM PANDEY vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY Mr.AWADHESH KR.SINGH(APP)
50.	CR. MISC./37699/2014 with A.BAIL	1	MD. KAMRUDDIN & ANR vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.MD. SHAHAB KHALIL Mr.TAFAZZUL AHMAD Mr.FAKHRUDDIN ALI AHMAD Ms.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MD. SHAHAB KHALIL Mr.TAFAZZUL AHMAD Mr.RAJ BALLABH SINGH (APP)
51.	CR. MISC./38293/2014 A.BAIL	1	MD. ALAUDDIN vs THE STATE OF BIHAR	Mr.FAKHRUDDIN ALI AHMAD Mr.KANHAIYA KISHORE(APP)
52.	CR. MISC./37702/2014 A.BAIL	1	SANJAY YADAV & ORS vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH Mr.TARUN PD.MANDAL(APP)
53.	CR. MISC./37704/2014 A.BAIL	1	MD. TABREZ @ SAMSTABREZ vs THE STATE OF BIHAR	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA Mr.MD.NAZIR ANSARI(APP)
54.	CR. MISC./37707/2014 A.BAIL	1	VIRU KUMAR @ VIRU KUMAR MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR Mr.TAPESHWAR SHARMA(APP) Mr.RAJENDRA PRASAD Mr.UDAY PRASAD Mr.PARMANAND KUMAR (APP)
55.	CR. MISC./37714/2014 A.BAIL	1	HARI SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.INDU KUMARI SRIVASTAVA (APP)
56.	CR. MISC./37715/2014 A.BAIL	1	MD. KHURSHID ALAM vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.JAGJIT ROSHAN Mr.RAM SHANKAR DAS(APP) Mr.JITENDRA NATH TIWARY Mr.UPENDRA MISHRA
57.	CR. MISC./37720/2014 A.BAIL	1	GUNJAN SINGH @ ASHISH RANJAN & ORS vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA Mr.SADANAND PASWAN (SPL.PP)
58.	CR. MISC./37729/2014 A.BAIL	1	ARUN SINGH & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE Mr.RANA RANDHIR SINGH(APP)
59.	CR. MISC./37730/2014 A.BAIL	1	RANJAY PASWAN vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR Mr.RABINDRA PRASAD SINGH Mr.DURGESH NANDAN(APP) Mr.ANIL KUMAR SINGH Mr.SUMEEET KUMAR SINGH Mr.AMBIKA BHAGAT(APP)
60.	CR. MISC./37732/2014 A.BAIL	1	MOST. PANKAJ DEVI vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.ASHA KUMARI Mr.SUNIL PRASAD Mr.RAJ KISHOR PRASAD
61.	CR. MISC./37738/2014 A.BAIL	1	UMANATH GOPE & ORS vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT Mr.SANJAY KUMAR TIWARY(APP) Mr.ANAMUL HAQUE Mr.AMBIKA BHAGAT(APP)
62.	CR. MISC./37742/2014 A.BAIL	1	MD. JUNAID vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR Mr.ANUJ KUMAR SHRIVASTAVA Mr.RAJ SHEKHAR
63.	CR. MISC./37743/2014 A.BAIL	1	OMKAR SINGH @ UMKAR SINGH @ OMKAR vs THE STATE OF BIHAR	Mr.SHYAM BHARTI Mr.RAKESH KUMAR CHANDRAM Mr.ZAINUL ABEDIN (APP)
64.	CR. MISC./37747/2014 A.BAIL	1	MOHAN RAI vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI Mr.SHANTANU KUMAR (APP)
65.	CR. MISC./37757/2014 A.BAIL	1	VIJAY YADAV & ANR vs THE STATE OF BIHAR	
66.	CR. MISC./37760/2014 A.BAIL	1	KAMLESH YADAV vs THE STATE OF BIHAR	

PATNA HIGH COURT		21	Friday 13th March, 2015		
Mr. Justice Ramesh Kumar Datta					
67.	CR. MISC./37764/2014 A.BAIL	1	VIKRAM VERMA vs THE STATE OF BIHAR	Mr.RAY SAURABH NATH Mr.MANJRI NATH	Mr.SATYENDRA PD.(APP)
68.	CR. MISC./37765/2014 A.BAIL	1	RAM PRAVESH SINGH & ORS vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.RENU KUMARI(APP) Mr.RAJESH KUMAR SINHA
69.	CR. MISC./37766/2014 A.BAIL	1	DINESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH	Mr.GANESH PRASAD SINGH (APP) Mr.SUBASH KUMAR
70.	CR. MISC./37769/2014 with A.BAIL	1	MANOJ KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.MANISH JHA	Mr.SURENDRA PD.SINGH (APP) Mr.SURAJ NARAIN YADAV
71.	CR. MISC./37854/2014 A.BAIL	1	KALIKANT SINGH & ORS vs THE STATE OF BIHAR	Mr.MANISH JHA	Mr.NAWAL KISHORE PD.(APP) Mr.SURAJ NARAIN YADAV
72.	CR. MISC./37777/2014 A.BAIL	1	AZIZUR RAHMAN vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.INDU BALA PANDEY (APP)
73.	CR. MISC./37778/2014 A.BAIL	1	PAWAN PASWAN vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.JAGDHAR PRASAD (APP)
74.	CR. MISC./37781/2014 A.BAIL	1	SURAJ vs THE STATE OF BIHAR	Mr.BHUBNESHWAR PRASAD	Mr.GANESH PD. SINGH(APP)
75.	CR. MISC./37783/2014 A.BAIL	1	RIKKI RAI @ RIKKI KUMAR vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.TARUN PD.MANDAL(APP) Mr.HARI KISHORE THAKUR
76.	CR. MISC./37784/2014 A.BAIL	1	RABINDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN	Mr.AMBIKA BHAGAT (SPL.PP)
77.	CR. MISC./37785/2014 A.BAIL	1	PRABHU NATH (BHAGAT) SINGH & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR VARMA	Mr.NIRMALA KUMARI(APP) Mr.BIJAY PRAKASH SINGH
78.	CR. MISC./37787/2014 A.BAIL	1	GUDDU BHAGAT & ORS vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.CHANDRA SHEKHAR BIMAL	Mr.AMBIKA BHAGAT (SPL.PP)
79.	CR. MISC./37789/2014 A.BAIL	1	SATYADEO RAM @ GANOUR RAM vs STATE OF BIHAR & ANR	Mr.KAMLESH KUMAR PATHAK Mr.MD. JUBAIR ANSARI	Mr.RAJENDRA SINGH SHASTRIJEE (APP)
80.	CR. MISC./37790/2014 A.BAIL	1	MANOJ KUMAR MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.S.DAYAL(APP)
81.	CR. MISC./37791/2014 A.BAIL	1	NARESH RAUT @ NARESH PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.MANISH KUMAR (APP)
82.	CR. MISC./37796/2014 A.BAIL	1	MUKESH RAI & ORS. vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.BINOD KUMAR-II(APP)
83.	CR. MISC./37800/2014 A.BAIL	1	BIRENDRA SINGH @ BIRENDRA KUMAR & ANR vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.SADANAND PASWAN(APP)
84.	CR. MISC./37805/2014 A.BAIL	1	RUPESH KUMAR DAS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SHYAM BIHARI SINGH(APP)
85.	CR. MISC./37809/2014 A.BAIL	1	JICHCHA DEVI & ANR. vs THE STATE OF BIHAR	Mr.ANIL JAYASWAL Mr.RAJEEV RANJAN NO.II	Mr.ANSURAL HAQUE(APP)
86.	CR. MISC./37812/2014 A.BAIL	1	BABLOO CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SURENDRA PRASAD SINGH (APP)
87.	CR. MISC./37813/2014 A.BAIL	1	ABHAY NANDAN @ ABHAY NANDAN JHA vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.BHARAT LAL (APP)
88.	CR. MISC./37817/2014 A.BAIL	1	RAMESH KUMAR MAHATO vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH	Mr.ANANT KUMAR (APP)
89.	CR. MISC./37818/2014 A.BAIL	1	VIJAY CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.ARJUN PRASAD	Mr.SHAKIR AHMAD(APP)
90.	CR. MISC./37819/2014 A.BAIL	1	TUNTUN MANDAL vs STATE OF BIHAR & ANR	Mr.RATNAKAR AMBASTHA Mr.RAJENDRA PRASAD SAH	Mr.KR.VIRENDRA NARAYAN(APP)
91.	CR. MISC./37821/2014 A.BAIL	1	PRABHAT KUMAR vs STATE OF BIHAR & ANR	Mr.SURYA NARAYAN ROY Mr.ASHUTOSH KUMAR	Mr.SHARDANAND JHA(APP) Mr.BIJAY BHUSHAN PRASAD
92.	CR. MISC./37826/2014 A.BAIL	1	NAND KISHORE vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK	Mr.RANA RANDHIR SINGH (APP)
93.	CR. MISC./37836/2014 A.BAIL	1	RAM NAGINA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.KHURSHID ANWAR(APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA
94.	CR. MISC./37838/2014 A.BAIL	1	LALINA KHATOON @ RAZINA KHATOON & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.ATUL CHANDRA(APP)
95.	CR. MISC./37847/2014 A.BAIL	1	RAM CHANDRA SAH & ANR vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.U.L.VERMA(APP)
96.	CR. MISC./37848/2014 with A.BAIL	1	AMALESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV Mr.DR. OM PRAKASH OM	Mr.SATYAVRAT VERMA(APP) Mr.SAMEER RANJAN
97.	CR. MISC./39051/2014 A.BAIL	1	NARAYAN SINGH & ORS vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV Mr.DR. OM PRAKASH OM	Mr.AHMAD ALI(APP) Mr.SAMEER RANJAN
98.	CR. MISC./37849/2014 A.BAIL	1	MD. JAFAR ULLAH FAHMI & ANR vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.NIRMALA KUMARI(APP)
99.	CR. MISC./37856/2014 A.BAIL	1	JALEBI SAH @ JILEBI SAH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.BHARAT LAL(APP)
100.	CR. MISC./37857/2014 A.BAIL	1	BHAGO DEVI vs THE STATE OF BIHAR	Mr.MD. ZIAUL QUAMAR Mr.MANISH KUMAR	Mr.SHAKIR AHMAD(APP)
101.	CR. MISC./37865/2014 with A.BAIL	1	KAMESHWAR MANJHI vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.RENUKA RATNAKAR (APP)
102.	CR. MISC./7736/2015 A.BAIL	1	SANJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH	Mr.SANJAY KUMAR TIWARY- 1(APP)
103.	CR. MISC./37866/2014 A.BAIL	1	AKLESH RAI & ANR vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.MANOJ KUMAR (APP)

PATNA HIGH COURT	22	Friday 13th March, 2015 Mr. Justice Ramesh Kumar Datta
-------------------------	-----------	--

104.	CR. MISC./37869/2014 A.BAIL	1	GEETA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.T.N. THAKUR (APP)
105.	CR. MISC./37870/2014 with A.BAIL	1	MRITUNJAY SUDHA AUSDHALAYA THROUGH VAIDYAS DINESH CHANDRA @ DINESH CHANDRA & ANR vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.RAM PRIYA SARAN SINGH(APP)
106.	CR. MISC./45445/2014 with A.BAIL	1	GAUTAM CHIKITASHALYA THROUGH VAIDYAS OM PRAKASH GUPTA @ OM PRAKASH GUPTA vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.R.B.ROY RAMAN(APP)
107.	CR. MISC./7189/2015 with A.BAIL	3	MESURSE MANDAL CHIKITSALY THROUGH BAIDYA RAM PRAVESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.RAJENDRA PD. NAT(APP)
108.	CR. MISC./7909/2015 with A.BAIL	1	MOHAN PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.MANOJ KUMAR-I(APP)
109.	CR. MISC./8295/2015 A.BAIL	1	KISHORI LAL & ANR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.ANITA KUMARI (APP)
110.	CR. MISC./37881/2014 with A.BAIL	1	SHAMBHU THAKUR @ SHAMBHU SHARAN THAKUR vs THE STATE OF BIHAR	Mr.RAJAN Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.TARUN PD.MANDAL(APP)
111.	CR. MISC./42150/2014 A.BAIL	1	RAM NARESH CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.RAJEEV SHEKHAR Mrs.ABHANJALI	Mrs.GANESH PRASAD SINGH (APP)
112.	CR. MISC./37891/2014 A.BAIL	1	VIJAY YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.ASHRAF ANSARI (APP)
113.	CR. MISC./37893/2014 A.BAIL	1	LALL MOHAMAD & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.RITA VERMA (APP)

Friday the 13th March 2015
Court No. 15 (AT 2:15 P.M.)
Mr. Justice Samarendra Pratap Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./37895/2014 A.BAIL	1 MD. ABDUL QAIYUM vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.UDAY PRATAP SINGH (APP)	
2.	CR. MISC./37902/2014 A.BAIL	1 LAXMAN RAI & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SURENDRA KUMAR(APP)	
3.	CR. MISC./37944/2014 A.BAIL	1 NAKUL SHARMA & ORS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.ZAINUL ABEDIN (APP)	
4.	CR. MISC./37945/2014 A.BAIL	1 PRAMOD PRASAD YADAV & ANR vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.RAM BACHAN SINGH (APP)	
5.	CR. MISC./37948/2014 A.BAIL	1 SHYAM KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.NAGADEO CHOUBEY	Mr.NAND KISHORE PRASAD (APP)	
6.	CR. MISC./37951/2014 A.BAIL	1 YOGENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.H.A. KHAN (APP) Mr.HANS LAL KUMAR	
7.	CR. MISC./37965/2014 with A.BAIL	1 KAMESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.SUCHETA YADAV(APP) Mr.AJAY KUMAR TIWARY Mr.RANJEET KUMAR	
8.	CR. MISC./45807/2014 A.BAIL	1 SAKALDEO MISHRA vs THE STATE OF BIHAR	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.MANISH KUMAR	Mr.SMT. SHAHEEN BEGAM (AAP) Mr.AJAY KUMAR TIWARY Mr.RANJEET KUMAR	
9.	CR. MISC./37967/2014 A.BAIL	1 JANKI DEVI & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.RAM NARESH RAI (APP)	
10.	CR. MISC./37976/2014 A.BAIL	1 MASOMAT PURNI & ANR. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN(APP)	
11.	CR. MISC./37978/2014 A.BAIL	1 DUKHI PASI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR Mr.PRAMOD KUMAR SINGH	Mr.SURENDRA KUMAR(APP)	
12.	CR. MISC./37979/2014 A.BAIL	1 BABITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.RAJIV NAYAN(APP)	
13.	CR. MISC./37985/2014 A.BAIL	1 MIR MUBARAK HUSSAIN vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.MADAN KUMAR(APP) Mr.SUDHIR KUMAR SINHA	
14.	CR. MISC./37987/2014 A.BAIL	1 RAM KISHORI SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.PRANAV KUMAR(APP)	
15.	CR. MISC./37988/2014 A.BAIL	1 MD. ANARUL vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.NITYANAND(APP)	
16.	CR. MISC./37991/2014 A.BAIL	1 OBOONI RAVIDAS @ OBOONI CHANDRA RABI DAS & ORS. vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.SHARDA KUMARI (APP)	
17.	CR. MISC./37992/2014 A.BAIL	1 MUKESH SINGH @ BHUAR SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.BHANU PRATAP SINGH(APP)	
18.	CR. MISC./37995/2014 A.BAIL	1 MD. JUBAIR ALAM @ MD. JUBARI ALAM vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.HIRDAY PD.SINGH(APP)	
19.	CR. MISC./37996/2014 A.BAIL	1 BINOD MAHATO & ANR. vs THE STATE OF BIHAR	Mr.SANJEET KUMAR Mr.DHANANJAY KUMAR	Mr.ANUJ KR.SRIVASTAV(APP)	
20.	CR. MISC./38000/2014 A.BAIL	1 UDAI CHANDRA JHA & ANR vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR	Mr.MANOJ KR. 1(APP)	
21.	CR. MISC./38008/2014 A.BAIL	1 SHOBHA PASWAN @ SHOBHA CHANDRA PASWAN vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA Mr.ASHOK KUMAR JHA	Mr.PRADIP NR.KUMAR(APP)	
22.	CR. MISC./38011/2014 A.BAIL	1 NAUSHAD MIAN & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.ANITA KUMARI SINGH(APP)	
23.	CR. MISC./38012/2014 A.BAIL	1 SAROJ CHAUPAL vs STATE OF BIHAR & ANR	Mr.PASHUPATI PD. SINHA	Mr.UMA NATH MISHRA(APP)	
24.	CR. MISC./38013/2014 with A.BAIL	3 KAUSHALYA DEVI & ORS vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.GAJENDRA PD.YADAV(APP)	
25.	CR. MISC./2648/2015 A.BAIL	3 ARVIND SINGH @ ARVIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.NILESH KUMAR	Mr.UMA NATH MISHRA(APP)	
26.	CR. MISC./38022/2014 with A.BAIL	1 ARVIND KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.HARSHVARDHAN SHIVSUNDARAM	Mr.MADHURANAND JHA(APP)	
27.	CR. MISC./41338/2014 A.BAIL	1 MADAN MOHAN DWIVEDI @ MADAN MOHAN DIWEDI vs THE STATE OF BIHAR	Mr.HARSHVARDHAN SHIVSUNDARAM	Mr.SANJAY KUMAR(APP)	
28.	CR. MISC./38028/2014 with A.BAIL	1 GIRENDRA PRASAD & ORS vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH	Mr.ABHAY KUMAR 1 (APP)	
29.	CR. MISC./39097/2014 A.BAIL	1 RAJA KUMAR vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH Mr.AMAR NATH YADAV	Mr.ASHA DEVI(APP)	
30.	CR. MISC./38030/2014 A.BAIL	1 CHANDRA KISHORE SHARMA & ANR. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.UDAY PRATAP SINGH (APP)	
31.	CR. MISC./38032/2014 A.BAIL	1 JAGESHWAR YADAV & ANR vs THE STATE OF BIHAR	Mr.AMIYA KUNAL Mr.AMIT KUMAR	Mr.RANA RANDHIR SINGH (APP)	
32.	CR. MISC./38036/2014 A.BAIL	1 AMAR KUMAR @ MUNNA vs THE STATE OF BIHAR	Mr.SRI NIWAS JHA Mr.NITESH KUMAR Mr.SUNIL KUMAR MISHRA	Mr.SATYAVARTA VERMA (APP)	
33.	CR. MISC./38037/2014 A.BAIL	1 SUNIL SINGH & ORS vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.ANUJ KUMAR Mr.PREM SHEELA PANDEY	Mr.RAJESH KUMAR (APP)	

PATNA HIGH COURT		24	Friday 13th March, 2015	
Mr. Justice Samarendra Pratap Singh				
34.	CR. MISC./38041/2014 A.BAIL	1	ZAHIDUR RAHMAN @ ZAHIRUDDIN & ORS vs THE STATE OF BIHAR	Mr.MD. HUSSAIN Mr.NIRMAL KR.SINHA(APP)
35.	CR. MISC./38042/2014 A.BAIL	1	KAMESHWAR CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.SYED MOJIBUR RAHMAN Mr.SANJAY KR.SHARMA(APP)
36.	CR. MISC./38045/2014 A.BAIL	1	AMRENDRA SINGH @ AMRENDRA NARAYAN SINGH & ORS vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.S.M.RAHMAN(APP)
37.	CR. MISC./38053/2014 A.BAIL	1	RAVI RANJAN OJHA @ RAVI RANJAN vs THE STATE OF BIHAR	Mr.BHUNESHWAR PANDEY Mr.KAMALA KANT TIWARY
38.	CR. MISC./38055/2014 A.BAIL	1	RAM SRESTH SHARMA vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY Mr.PUSHPA SINHA 2 (APP)
39.	CR. MISC./38061/2014 A.BAIL	1	SEEMA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH Mr.ABHISHEK
40.	CR. MISC./38066/2014 A.BAIL	1	SURAJ YADAV @ SURAJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA Mr.SUBHASH CHANDRA MISHRA (APP)
41.	CR. MISC./38067/2014 A.BAIL	1	DINBANDHU KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR THAKUR Mr.ABHAY KR. 1(APP)
42.	CR. MISC./38068/2014 A.BAIL	1	JAMADAR SINGH vs STATE OF BIHAR & ANR	Mr.KAPIL DEO SINGH Mr.VIJAY KUMAR
43.	CR. MISC./38069/2014 A.BAIL	1	SUSHIL KUMAR JAIN & ANR vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH
44.	CR. MISC./38075/2014 A.BAIL	1	SURAJ KUMAR & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.RAJENDRA SINGH (APP)
45.	CR. MISC./38091/2014 A.BAIL	1	DHANANJAY SINGH @ DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR
46.	CR. MISC./38099/2014 A.BAIL	1	AWADHESH KUMAR MISHRA @ AWADHESH MISHRA vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA
47.	CR. MISC./38101/2014 A.BAIL	1	GOVIND @ GOVIND SHAHI vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR
48.	CR. MISC./38102/2014 A.BAIL	1	RAM KRISHNA RAMAN vs THE STATE OF BIHAR	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR
49.	CR. MISC./38106/2014 A.BAIL	1	DR. SHAMBHU PRASAD @ SHAMBHU SAH vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR
50.	CR. MISC./38107/2014 A.BAIL	1	POONAM DEVI & ANR. vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.NAGENDRA PD.(APP)
51.	CR. MISC./38112/2014 A.BAIL	1	KUMAR DIVYENDU @ DIVAENDU vs STATE OF BIHAR & ANR	Mr.HARSH SINGH Mr.NITYANAND TIWARY (APP)
52.	CR. MISC./38121/2014 with A.BAIL	1	SAHISTA KHATOON @ SAHISTA BEGAM vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA Mr.AWADHESH KR.SINGH(APP)
53.	CR. MISC./45871/2014 A.BAIL	1	ISRATI KHATOON & ANR vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA Mr.MD.FAHMUDDIN (APP)
54.	CR. MISC./38122/2014 A.BAIL	1	LALITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.AJAY KR.JHA(APP)
55.	CR. MISC./38129/2014 A.BAIL	3	BACHCHELAL MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.RITU SHEKHAR
56.	CR. MISC./38140/2014 A.BAIL	1	SHAMBHU PRASAD vs THE STATE OF BIHAR	Mr.MUKUND MOHAN JHA Mr.ASHOK KUMAR(APP)
57.	CR. MISC./38141/2014 A.BAIL	1	AJIT KUMAR @ AJIT KUMAR YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR
58.	CR. MISC./38143/2014 A.BAIL	1	MUKESH SHARMA vs THE STATE OF BIHAR	Mr.HANSRAJ Mr.BIJAY BHANU
59.	CR. MISC./38145/2014 A.BAIL	1	KRISHNA KUMAR JHA vs THE STATE OF BIHAR	Mr.SAMEER RANJAN Mr.DR. MAHTAB AHMAD
60.	CR. MISC./38146/2014 A.BAIL	1	RANDHIR MANDAL & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.PANKAJ KUMAR DAS
61.	CR. MISC./38156/2014 A.BAIL	1	SHILA PRASAD YADAV vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI
62.	CR. MISC./38159/2014 A.BAIL	1	PRASHANT KUMAR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH
63.	CR. MISC./38161/2014 A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA BHUSHAN SINGH
64.	CR. MISC./38163/2014 A.BAIL	1	VIJAY PRASAD @ BIJAY PRASAD vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.U.S.P.SINGH(APP)
65.	CR. MISC./38164/2014 A.BAIL	1	MD. SHAHABUDDIN @ SHAHABUDDIN vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA Mr.AWADHESH KR.SINGH(APP)
66.	CR. MISC./38165/2014 A.BAIL	1	VIJAY SHANKER CHOUBEY & ORS vs THE STATE OF BIHAR	Mr.AMIT SHANKAR Mr.SHAIENDRA KUMAR NO.1(APP)
67.	CR. MISC./38166/2014 A.BAIL	1	NAND LAL MISTRY vs THE STATE OF BIHAR	Mr.MD. FAHIMUDDIN Mr.MD. SHAMIMUDDIN Mr.GULNAZ YASMIN
68.	CR. MISC./38174/2014 A.BAIL	1	SHRAWAN KUMAR PODDAR vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD SINGH
69.	CR. MISC./38175/2014 A.BAIL	1	MD. JAHANGIR @ MD. KALU vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH Mr.A.DAYAL(APP)
70.	CR. MISC./38176/2014 A.BAIL	1	SUMAN DEVI vs THE STATE OF BIHAR	Mr.ALOK KUMAR AGRAWAL Mr.PRIYA GUPTA Mr.HEMANT KUMAR

PATNA HIGH COURT	25	Friday 13th March, 2015 Mr. Justice Samarendra Pratap Singh
-------------------------	-----------	---

71.	CR. MISC./38180/2014 A.BAIL	1 DAYASHANKAR SINGH vs THE STATE OF BIHAR	Mr. ANAND KISHORE CHOUHARY	Mr. SURESH PRASAD SINGH (APP)
72.	CR. MISC./38182/2014 A.BAIL	1 SARVENDRA SINGH vs THE STATE OF BIHAR	Mr. ASHOK KUMAR MISHRA Mr. RISHIT DEO KUMAR SINGH Mr. AMIT KUMAR MISHRA	Mr. M. RAB (APP)
73.	CR. MISC./38184/2014 A.BAIL	1 SURENDRA YADAV vs THE STATE OF BIHAR	Mr. BIJAY PRAKASH SINGH	Mr. SANGEETA SHARMA (APP)
74.	CR. MISC./38197/2014 A.BAIL	1 ARVIND YADAV & ORS vs THE STATE OF BIHAR	Smt. LEELAWATI KUMARI	Mr. MUKESH KR. SINGH (APP) Mr. AMARENDRA KUMAR SINGH
75.	CR. MISC./38199/2014 A.BAIL	1 RAJENDRA YADAV & ORS vs THE STATE OF BIHAR	Mr. MADHURENDRA KUMAR Mr. AVINASH	Mr. SMT. SANGEETA SHARMA (APP)
76.	CR. MISC./38201/2014 A.BAIL	1 RAM SINGH & ORS. vs THE STATE OF BIHAR	Mr. ABHAY KUMAR SINGH Mr. PARMATMA SINGH	Mr. VEENA RANI PD. (APP) Mr. VIRENDRA KUMAR
77.	CR. MISC./38205/2014 A.BAIL	1 MITHUN MAHTO vs STATE OF BIHAR & ANR	Mr. SHIVENDRA KUMAR SINHA	Mr. SHAILENDRA KUMAR NO.1 (APP)
78.	CR. MISC./38206/2014 A.BAIL	1 PRAMOD KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr. ASHOK KUMAR MISHRA Mr. RISHIT DEO KUMAR SINGH Mr. AMIT KUMAR MISHRA	Mr. ANIL KUMAR (APP)
79.	CR. MISC./38207/2014 A.BAIL	1 PUTPUT SINGH @ ASHWANI KUMAR SINGH vs THE STATE OF BIHAR	Mr. ASHOK KUMAR MISHRA Mr. RISHIT DEO KUMAR SINGH Mr. AMIT KUMAR MISHRA	Mr. M. RAB (APP)
80.	CR. MISC./38208/2014 A.BAIL	1 RAUSHAN KUMAR vs STATE OF BIHAR & ANR	Mr. KUMAR VIKRAM Mr. APURVA KUMAR	Mr. S. M. RAHMAN (APP)
81.	CR. MISC./38210/2014 A.BAIL	1 NAZAM QURAISHI & ORS vs THE STATE OF BIHAR	Mr. BIJAY PRAKASH SINGH	Mr. SANGEETA SHARMA (APP)
82.	CR. MISC./38211/2014 A.BAIL	1 SATISH KUMAR GUPTA @ PINTU vs STATE OF BIHAR & ANR	Mr. ADITYA NARAYAN SINGH-1	Mr. ANIL KUMAR (APP)
83.	CR. MISC./38213/2014 A.BAIL	1 SULEKHA DEVI & ORS vs THE STATE OF BIHAR	Mr. NAFISUZZOHA	Mr. AJAY KR. 2 (APP)
84.	CR. MISC./38216/2014 A.BAIL	1 SALAHUDDIN KHAN @ SALAUDDIN KHAN & ORS vs THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. PREM KR. JHA (APP)
85.	CR. MISC./38222/2014 A.BAIL	1 RAJU PRASAD @ RAJIV KUMAR RAJU vs THE STATE OF BIHAR	Mr. RADHA KRISHNA SINGH Mr. GANJENDRA KUMAR SINGH	Mr. R. B. ROY RAMAN (APP)
86.	CR. MISC./38223/2014 A.BAIL	1 SANJAY UPADHYAYA & ORS. vs THE STATE OF BIHAR	Mr. MANENDRA KUMAR SINHA	Mr. AMBIKA BHAGAT (SPL. P. P.)
87.	CR. MISC./38225/2014 A.BAIL	1 SAVITRI DEVI vs THE STATE OF BIHAR	Mr. UMESH KUMAR	Mr. M. DAYAL (APP)
88.	CR. MISC./38243/2014 A.BAIL	3 NEHI SINGH @ RAMNEHI SHARMA vs THE STATE OF BIHAR	Mr. BIPIN KUMAR	Mr. SUMAN KUMARI SINGH (APP)
89.	CR. MISC./38261/2014 A.BAIL	1 RATAN SINGH vs THE STATE OF BIHAR	Mr. HANSRAJ	Mr. PRAMOD KR. PANDEY (APP)
90.	CR. MISC./38281/2014 A.BAIL	1 MUKESH PRASAD @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr. MUKESH KUMAR SINGH	Mr. AMITESH KUMAR (APP)
91.	CR. MISC./38282/2014 A.BAIL	1 NARESH YADAV & ANR vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR	Mr. MD. FAHIMUDDIN (APP)
92.	CR. MISC./38283/2014 A.BAIL	1 KAPILDEO MAHTO & ORS vs THE STATE OF BIHAR	Mr. VIJAY KUMAR Mr. MURARI NARAIN CHAUDHARY	Mr. INDU BALA PANDAY (APP)
93.	CR. MISC./38284/2014 A.BAIL	1 RAVINDRA KUMAR YADAV @ RAVINDRA YADAV vs THE STATE OF BIHAR	Mr. RANJEET KUMAR Mr. KUNDAN KUMAR Mr. DHIRDYUTI KUMAR VERMA	Mr. MUKESH KUMAR SINGH (APP)
94.	CR. MISC./38285/2014 A.BAIL	1 PAPPU MANDAL vs THE STATE OF BIHAR	Mr. DINESH PRASAD VERMA	Mr. INDU KUMARI SRIVASTAVA (APP)
95.	CR. MISC./38286/2014 A.BAIL	1 RAM CHANDRA DAS vs THE STATE OF BIHAR	Mr. VIVEKA NANDSINGH	Mr. ANUJ KR. SRIVASTAV (APP)
96.	CR. MISC./38290/2014 A.BAIL	1 KAMLA DEVI vs THE STATE OF BIHAR	Mr. SADA NAND RAY	Mr. ATUL CHANDRA (APP) Mr. KAMESHWAR SINGH
97.	CR. MISC./38292/2014 A.BAIL	1 IBRAN vs THE STATE OF BIHAR	Mr. MUKESH KUMAR RANA	Mr. BINOD KR. 2 (APP)
98.	CR. MISC./38301/2014 A.BAIL	1 BASANT RAM vs THE STATE OF BIHAR	Mr. BINOD KUMAR SINGH Mr. ANIL KUMAR SINGH	Mr. SANJAY KR. SHARMA (APP) Mr. ASHWINI KUMAR RAI
99.	CR. MISC./38302/2014 A.BAIL	1 HARE RAM YADAV & ORS vs THE STATE OF BIHAR	Mr. DHANANJAYA NATH TIWARI	Mr. UMA NATH MISHRA (APP)
100.	CR. MISC./38303/2014 A.BAIL	1 BIR BAHADUR RAI & ORS vs THE STATE OF BIHAR	Mr. CHANDAN Mr. ANITA KUMARI	Mr. S. EHTESHAMUDDIN (APP) Mr. MADHAW PRASAD YADAW
101.	CR. MISC./38304/2014 A.BAIL	1 DILSHER KHAN vs THE STATE OF BIHAR	Mr. AMIT KUMAR RAKESH	Mr. DAMODAR PD. TIWARY (APP)
102.	CR. MISC./38306/2014 A.BAIL	1 SADHU SHARAN YADAV & ANR. vs THE STATE OF BIHAR	Mr. PURUSHOTAM SHARMA	Mr. AJAY KUMAR NO. 2 (APP)
103.	CR. MISC./38307/2014 A.BAIL	1 SANJAY KUMAR RAM vs THE STATE OF BIHAR	Mr. RAMASHRAY ROY Mr. RANG NATH DWIWEDI	Mr. DR. INDIWAR KUMARI (APP)
104.	CR. MISC./38309/2014 A.BAIL	1 MADHUSUDAN CHAUDHARY vs THE STATE OF BIHAR	Mr. SHEO KUMAR PRASAD	Mr. SATYAVRAT VERMA (APP)
105.	CR. MISC./38315/2014 A.BAIL	1 KUNDAN MANDAL vs THE STATE OF BIHAR	Mr. RANJAN KUMAR JHA	Mr. ARUN KUMAR (APP)

Friday the 13th March 2015
Court No. 17 (AT 2:15 P.M.)
Mr. Justice Ajay Kumar Tripathi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./38316/2014 A.BAIL	1 UTIM SAH & ORS vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR Mr.AVINASH	Mr.AMBIKA BHAGAT(SPL.PP)	
2.	CR. MISC./38318/2014 A.BAIL	1 SANTOSH KUMAR RAI & ORS. vs THE STATE OF BIHAR	Mr.EHSANUL HAQUE Mr.MD. ASLAM ANSARI	Mr.ASHOK KR.SINGH NO.1(APP)	
3.	CR. MISC./38321/2014 A.BAIL	1 HARISCHANDRA THAKUR vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.PARMESHWAR MEHTA (APP)	
4.	CR. MISC./38323/2014 A.BAIL	1 BIRENDRA PRASAD & ORS vs THE STATE OF BIHAR	Mr.RAJNI KANT JHA	Mr.MUSTAQUE ALAM(APP)	
5.	CR. MISC./38327/2014 A.BAIL	1 RAGHUNANDAN MAHTO & ANR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.RAJENDRA PRASAD	Mr.L.K.SHARMA(APP)	
6.	CR. MISC./38330/2014 A.BAIL	1 MD. SHAHANWAZ ANWAR @ MD. SHAHNAWAZ vs THE STATE OF BIHAR	Mr.RASHID RAIS	Mr.KHURSHID ANWAR(APP)	
7.	CR. MISC./38331/2014 A.BAIL	1 PINTU YADAV vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.DR.AJEET KUMAR(APP)	
8.	CR. MISC./38337/2014 A.BAIL	1 CHHOTU YADAV @ JUGAR @ GUJAR & ORS vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.ASLAM ANSARI(APP)	
9.	CR. MISC./38340/2014 A.BAIL	1 RAJ KUMAR MUKHIYA vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.UMA NATH MISHRA(APP)	
10.	CR. MISC./38341/2014 A.BAIL	1 ASRULLAH ANSARI vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.ADITYA NARAYAN SINGH- I(APP)	
11.	CR. MISC./38342/2014 A.BAIL	1 BHARAT LAL vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINHA	Mr.J.N.THAKUR(APP) Mr.LOVEKUSH KUMAR	
12.	CR. MISC./38343/2014 A.BAIL	1 BIPIN SAH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.BHARAT BHUSHAN(APP)	
13.	CR. MISC./38344/2014 A.BAIL	1 GAYATRI DEVI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.ASHRAF ANSARI(APP)	
14.	CR. MISC./38350/2014 A.BAIL	1 ANUJ KUMAR @ BIRANCHI vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.ARVIND KR.PANDEY(APP)	
15.	CR. MISC./38351/2014 A.BAIL	1 HUSNE ARAH KHATOON @ HUSNE ARA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.BHANU PRATAP SINGH(APP)	
16.	CR. MISC./38358/2014 A.BAIL	1 RAJIV RANJAN DUBEY @ PANNU DUBEY vs THE STATE OF BIHAR	Mr.RAMESH KUMAR Mr.DHANENDRA CHAUBEY	Mr.ASHA DEVI(APP)	
17.	CR. MISC./38361/2014 A.BAIL	1 ASRAF ALI @ MD. ASRAF ALI @ ASRAF vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.RAJ KISHOR SINGH (APP)	
18.	CR. MISC./38369/2014 A.BAIL	1 PRAMOD NARAIN PODDAR vs THE STATE OF BIHAR	Mr.RAM NARESH SHARMA Mr.RAM NARAYAN	Mr.DURGESH NANDAN(APP)	
19.	CR. MISC./38370/2014 A.BAIL	1 NAGESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH Mr.SACHIN KUMAR	Mr.AKBAR ALI(APP)	
20.	CR. MISC./38379/2014 A.BAIL	1 ZIYA LAL BAITHA & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.UMA NATH MISHRA(APP)	
21.	CR. MISC./38380/2014 A.BAIL	1 LAXHMAN BIND & ORS. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR Mr.SAJID SALIM KHAN	Mr.ANUSAIYA JAISWAL(APP)	
22.	CR. MISC./38382/2014 A.BAIL	1 RAVINDRA SINGH vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.ASLAM ANSARI (APP)	
23.	CR. MISC./38384/2014 A.BAIL	1 CHANDAN KUMAR RAM @ CHANDAN RAM @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.M.K.NIRALA(APP)	
24.	CR. MISC./38386/2014 A.BAIL	1 SURENDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR	Mr.RAJIV NAYAN(APP) Mr.SUBESH SHARMA	
25.	CR. MISC./38396/2014 A.BAIL	1 SUNIL KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.YUGAL KISHORE Mr.PRABHASH RANJAN THAKUR	Mr.KANHAIYA KISHORE(APP) Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	
26.	CR. MISC./38397/2014 A.BAIL	1 SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.KANHAIYA KISHORE(APP)	
27.	CR. MISC./38398/2014 with A.BAIL	1 KRISHNA MANTI DEVI vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AMBIKA BHAGAT(APP) Mr.ABHINAY RAJ	
28.	CR. MISC./6253/2015 A.BAIL	1 DHARMENDRA YADAV vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.AMBIKA BHAGAT(SPL. P.P.)	
29.	CR. MISC./38401/2014 A.BAIL	1 RAJAN KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.BINOD KUMAR NO. 3(APP)	
30.	CR. MISC./38404/2014 A.BAIL	1 ABDUL KHALIQUE @ BECHU MIAN & ANR vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.BINOD KUMAR(APP)	
31.	CR. MISC./38406/2014 A.BAIL	1 SUGAM DEVI & ORS vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.MANOJ KUMAR JHA Mr.ARUN KUMAR JHA	Mr.DAMODAR TIWARI(APP)	
32.	CR. MISC./38408/2014 A.BAIL	1 SANJIV KUMAR @ RAJESH vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.MD.ARIF(APP)	
33.	CR. MISC./38415/2014 with A.BAIL	1 SITA RAM RAI & ORS vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.BINOD KUMAR NO. 3(APP)	
34.	CR. MISC./38833/2014 A.BAIL	1 MANOJ RAI vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.BINOD KUMAR 3 (APP)	

35.	CR. MISC./38418/2014 with A.BAIL	1	SANJEET KUMAR THAKUR & ORS vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.M.DAYAL(APP)
36.	CR. MISC./48305/2014 A.BAIL	3	KUMOD THAKUR & ANR vs THE STATE OF BIHAR	Mr.KARUNA KANT JHA Mr.BIDHAN CHANDRA JHA	Mr.ANITA KUMARI SINGH(APP)
37.	CR. MISC./38421/2014 A.BAIL	1	ANIL BISWAS vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.G.S.GUPTA(APP)
38.	CR. MISC./38424/2014 A.BAIL	1	RENU DEVI & ORS vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.M.K. KHARE(APP) Mr.PAWAN KUMAR
39.	CR. MISC./38427/2014 A.BAIL	1	LEELA DEVI vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI	Mr.DR. AJEET KUMAR(APP)
40.	CR. MISC./38429/2014 A.BAIL	1	NUR HASSAN ANSARI & ORS. vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH	Mr.PRADIP NR.KUMAR(APP)
41.	CR. MISC./38430/2014 A.BAIL	1	SMT. GULSAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.HARENDRA PRASAD(APP)
42.	CR. MISC./38435/2014 A.BAIL	1	VIJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.VISHWA RANJAN CHOUDHARY	Mr.ANUJ KUMAR SRIVASTAVA(APP)
43.	CR. MISC./38454/2014 A.BAIL	1	SUKHARI PASWAN vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA	Mr.PUSHPA SINHA(APP)
44.	CR. MISC./38458/2014 A.BAIL	1	LUTU MAHTO & ORS. vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.ADITYA NR.SINGH 1(APP)
45.	CR. MISC./38462/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.PARMESHWAR MEHTA(APP)
46.	CR. MISC./38463/2014 A.BAIL	1	BRAJ NANDAN SAH vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.RANA RANDHIR SINGH(APP)
47.	CR. MISC./38464/2014 A.BAIL	1	BIPIN KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.KANHAIYA KISHORE(APP)
48.	CR. MISC./38465/2014 A.BAIL	1	SUNIL CHOUDHARY @ PALATU CHOUDHARY vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR	Mr.SADANAND PASWAN (SPL.PP)
49.	CR. MISC./38471/2014 A.BAIL	1	MD. AHMAD ALI @ AHMAD ALI & ORS vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.MD. A. HAQUE SAHARA (APP)
50.	CR. MISC./38472/2014 A.BAIL	1	SURENDRA BHAGAT vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.RAJ BALLABH SINGH (APP)
51.	CR. MISC./38473/2014 A.BAIL	1	MD. REYAZUDDIN & ORS vs THE STATE OF BIHAR	Mr.SYED FIROZ RAZA	Mr.AMBIKA BHAGAT(SPL.PP)
52.	CR. MISC./38474/2014 A.BAIL	1	SUNITA DEVI & ORS vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.PUSHPA SINHA NO.2(APP) Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA Mr.GAJENDRA KUMAR SINGH
53.	CR. MISC./38475/2014 A.BAIL	1	SUDHAN RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.INDU BALA PANDEY (APP)
54.	CR. MISC./38481/2014 A.BAIL	1	SRI RAJEEV @ RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANAT KUMAR MISHRA Mr.SHASHI BHUSHAN	Mr.SADANAND PASWAN(SPL.P.P.) Mr.DINESH PRASAD VERMA
55.	CR. MISC./38488/2014 A.BAIL	3	ARSHAD ALAM vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR Mr.DR. KISLAY Mr.AKHILESH KUMAR	Mr.BHARAT LAL (APP)
56.	CR. MISC./38494/2014 A.BAIL	1	QAMAR JAWED KHAN vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.M.RAB(APP)
57.	CR. MISC./38495/2014 A.BAIL	1	VIJAY KUMAR MANDAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.CHANDRA BHUSHAN PRASAD (APP)
58.	CR. MISC./38498/2014 A.BAIL	1	JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.PRAMOD KR.PANDEY(APP) Mr.KAMAL KISHORE JHA
59.	CR. MISC./38503/2014 A.BAIL	1	CHOTU YADAV @ CHHOTU YADAV vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.G.S.GUPTA(APP)
60.	CR. MISC./38504/2014 A.BAIL	1	MUNNA PANDEY @ BINDESHWARI SHARAN PANDEY & ANR vs THE STATE OF BIHAR	Mr.RADHE SHYAM KUMAR Mr.RANJEET KUMAR PANDEY	Mr.AJEET KUMAR(APP)
61.	CR. MISC./38506/2014 A.BAIL	1	ARUN KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH	Mr.MADHURANAND JHA(APP)
62.	CR. MISC./38509/2014 A.BAIL	1	NILUFAR JABIN @ NILUFARJAWI vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RAM PRIYA SHARAN SINGH(APP)
63.	CR. MISC./38515/2014 A.BAIL	1	SURESH BHAGAT & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY Mr.RAKESH CHANDRA	Mr.DILIP KUMAR(APP)
64.	CR. MISC./38516/2014 A.BAIL	1	YASHWANT RAI @ JASMAT ROY vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH Mr.SANJEET KUMAR TIWARI	Mr.B.M.P.SINHA(APP)
65.	CR. MISC./38518/2014 A.BAIL	1	SURENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV	Mr.VINOD SHANKAR MODI (APP)
66.	CR. MISC./38519/2014 A.BAIL	1	ARUN PASWAN vs STATE OF BIHAR & ANR	Mr.RANA BALJIT SINGH	Mr.DILIP KUMAR (APP)
67.	CR. MISC./38526/2014 A.BAIL	1	GANESH MAHTO & ORS vs THE STATE OF BIHAR	Mr.MANI BHUSHAN KUMAR	Mr.JAGDHAR PD.(APP)
68.	CR. MISC./38530/2014 A.BAIL	1	BECHANI DEVI & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.UDAY PRATAP SINGH (APP) Mr.JIBENDRA MISHRA
69.	CR. MISC./38537/2014 A.BAIL	1	BUDHAN ROY @ BUDHAN RAI & ANR vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.MADAN KUMAR(APP)
70.	CR. MISC./38540/2014 A.BAIL	1	UMDA DEVI & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT	Mr.SHAILENDRA KUMAR 2 (APP)
71.	CR. MISC./38549/2014 A.BAIL	1	SATYA NARAYAN SAH @ PINKU KUMAR SAH vs STATE OF BIHAR & ANR	Mr.PRABHAKAR JHA	Mr.MD.FAHIMUDDIN(APP)

PATNA HIGH COURT	28	Friday 13th March, 2015 Mr. Justice Ajay Kumar Tripathi
-------------------------	-----------	---

72.	CR. MISC./38553/2014 A.BAIL	1	LALIT DAS vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH	Mr.HARENDRA PD.(APP)
73.	CR. MISC./38556/2014 A.BAIL	1	CHANDRIKA BIN & ORS vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.S.M.RAHMAN(APP)
74.	CR. MISC./38557/2014 A.BAIL	1	DR. DHANANJAY KUMAR SINGH @ DHANANJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR	Mr.GOPESH KMAR(APP)
75.	CR. MISC./38560/2014 with A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.ANAND KISHOR CHOUDHARY(APP) Mr.AJIT KUMAR SINGH
76.	CR. MISC./38578/2014 A.BAIL	1	RAJMANI DEVI @ RAMUNI DEVI & ANR. vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.ANAND KISHORE CHOUDHARY (APP) Mr.AJIT KUMAR SINGH
77.	CR. MISC./38561/2014 A.BAIL	1	PANKAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.P.K.CHAURASIA(APP) Mr.PRIYANK DEEPAK
78.	CR. MISC./38564/2014 A.BAIL	1	KRISHNA KANHAIYA YADAV vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.SANJAY KR.SHARMA(APP)
79.	CR. MISC./38565/2014 A.BAIL	1	VASKIT SAH & ORS vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.NITYANAND(APP)
80.	CR. MISC./38567/2014 A.BAIL	1	KRISHNA MOHLI vs STATE OF BIHAR & ANR	Mr.RAGHVENDRA KUMAR SINGH	Mr.RAM CHANDRA SINGH(APP) Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD
81.	CR. MISC./38568/2014 A.BAIL	1	RAJU YADAV vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY	Mr.BHANU PRATAP SINGH(APP)
82.	CR. MISC./38571/2014 A.BAIL	1	RAJU SINGH @ RAJU KUMAR SINGH vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.M.RAB(APP)
83.	CR. MISC./38572/2014 A.BAIL	1	MD. SAHID ANSARI vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.KR. RANJIT RANJAN(APP) Mr.BIMLESH KUMAR PANDEY
84.	CR. MISC./38575/2014 A.BAIL	1	KHUTI YADAV @ HARI NARAYAN YADAV & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SADANAND PASWAN(SPL.P.P.)
85.	CR. MISC./38579/2014 A.BAIL	1	RAJU RANA & ORS vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.BHARAT LAL (APP) Mr.PANKAJ KUMAR SINHA
86.	CR. MISC./38587/2014 A.BAIL	1	ACHHEYLAL BHAGAT @ ACHHEY KUMAR BHAGAT & ORS vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.SHAHIN BEGUM(APP)
87.	CR. MISC./38588/2014 A.BAIL	1	RAJGIR YADAV vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.MADHURANAND JHA(APP)
88.	CR. MISC./38590/2014 A.BAIL	1	BABAN DEVI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.RAMSHANKAR DAS(SPL.PP)
89.	CR. MISC./38591/2014 A.BAIL	1	MD. MAJHAR @ MD. MAZHAR KHAN vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.NAVIN KR. PANDEY(APP) Mr.CHANDRA MAULI PRASAD SINGH
90.	CR. MISC./38593/2014 A.BAIL	1	INDRAJEET RAM & ANR vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.SANJAY KR. TIWARY(APP)
91.	CR. MISC./38595/2014 A.BAIL	1	ANIL SINGH @ ANIL SHARMA & ORS. vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.P.K.CHAURASIA(APP)
92.	CR. MISC./38597/2014 A.BAIL	1	RAM PRAVESH MANDAL vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13	Mr.SHANTANU KUMAR (APP)
93.	CR. MISC./38600/2014 A.BAIL	1	URMILA DEVI & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.YOGENDRA KUMAR	Mr.SHANTANU KUMAR (APP)
94.	CR. MISC./38603/2014 A.BAIL	1	RAMU RAI vs THE STATE OF BIHAR	Mr.NIRMAL KUMAR SINHA-3	Mr.SUNIL KUMAR PANDEY (APP)
95.	CR. MISC./38605/2014 A.BAIL	1	BUCHUN DEWAN vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.T.N. THAKUR (APP)
96.	CR. MISC./38606/2014 A.BAIL	1	NAGMANI YADAV vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.PARMANAND PD.(APP) Mr.SATYENDRA PRASAD SINGH
97.	CR. MISC./38608/2014 A.BAIL	1	BHASKAR PASWAN & ORS vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.P.K.CHOORSIYA(APP)
98.	CR. MISC./38612/2014 A.BAIL	1	MOHAN MAHTO & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.PUSHPA SINHA 2 (APP)
99.	CR. MISC./38613/2014 A.BAIL	1	SHAHZAD ALAM. vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.RENUKA RATNAKAR(APP)
100.	CR. MISC./38616/2014 A.BAIL	1	RAMAKANT TIWARY & ANR. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.T.N. THAKUR (APP)
101.	CR. MISC./38618/2014 A.BAIL	1	HARDWAR SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.RAJENDRA PD.NAT(APP)
102.	CR. MISC./38621/2014 A.BAIL	1	MD. KASIM & ORS vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.PUSHPA SINHA NO.2(APP) Mr.SUSHIL KUMAR JHA
103.	CR. MISC./38626/2014 with A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.UDAY CHANDRA PD.(APP)
104.	CR. MISC./41627/2014 A.BAIL	1	SMT. SHEELA DEVI vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.UPENDRA KUMAR(APP)
105.	CR. MISC./38628/2014 A.BAIL	1	ANITA DEVI & ORS vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.SUCHETA YADAV(APP)

Friday the 13th March 2015
Court No. 6 (AT 2:15 P.M.)
Mr. Justice Mihir Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./38629/2014 A.BAIL	1 MANTU KUMAR vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ	Mr.RAJ BALLABH SINGH(APP)	
2.	CR. MISC./38632/2014 with A.BAIL	1 DINESH PASWAN vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.AMBIKA BHAGAT(APP)	
3.	CR. MISC./44837/2014 A.BAIL	1 RANJAN KUMAR vs THE STATE OF BIHAR	Mr.SMT. ANURADHA SINGH	Mr.SADANAND PASWAN (APP)	
4.	CR. MISC./38638/2014 A.BAIL	1 SANTOSH MAHTO @ SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.INDU BALA PANDEY (APP) Mr.NIRMAL KUMAR SINHA-3	
5.	CR. MISC./38641/2014 A.BAIL	1 BHAGWAN DUTT @ BHAGWAN DUTT PANDIT @ BHAGWAN DUTTA & ORS vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.R.B.S. PAHEPURI (APP)	
6.	CR. MISC./38642/2014 A.BAIL	1 AKHILESH NARAIN YADAV @ AKHILESH KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR	Mr.SADANAND PASWAN(APP)	
7.	CR. MISC./38643/2014 A.BAIL	1 CHAND TARE KHATOON @ CHAND TARE vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.G.S. GUPTA (APP)	
8.	CR. MISC./38644/2014 A.BAIL	1 AJIT YADAV vs THE STATE OF BIHAR	Mr.RATNAKAR AMBASTHA Mr.RAJENDRA PRASAD SAH	Mr.INDU KUMARI SRIVASTAV(APP)	
9.	CR. MISC./38648/2014 A.BAIL	1 CHANDAN RAI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.SANJAY KUMAR TIWARY (APP)	
10.	CR. MISC./38663/2014 A.BAIL	1 DEV NARAYAN YADAV & ORS vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.P.N.PANDIT (APP)	
11.	CR. MISC./38669/2014 A.BAIL	1 ANITA DEVI & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.SANJAY KR. TIWARY NO.1 (APP)	
12.	CR. MISC./38678/2014 with A.BAIL	1 DHANANJAY KUMAR vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.SANJAY KUMAR TIWARI	Mr.SHYAM KUMAR SINGH(APP)	
13.	CR. MISC./39093/2014 A.BAIL	1 PARMANAND PRASAD & ANR vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.SANJAY KUMAR TIWARI	Mr.SHYAM KUMAR SINGH (APP)	
14.	CR. MISC./38679/2014 with A.BAIL	1 CHANDRAMA SINGH vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.MURLIDHAR(APP)	
15.	CR. MISC./39868/2014 A.BAIL	1 BANSH NARAYAN SINGH @ BNASH NARAYAN SINGH vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.IFTEKHAR MAHMOOD(APP)	
16.	CR. MISC./38680/2014 A.BAIL	1 SHANKAR CHAUHAN vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINHA Mr.UDAY PRASAD	Mr.SATYENDRA PD.(APP)	
17.	CR. MISC./38681/2014 A.BAIL	1 MANEERA KHANAM @ MANIRA KHATOON & ORS vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI	Mr.RAM PRIYA SARAN SINGH(APP)	
18.	CR. MISC./38682/2014 A.BAIL	1 ABHINASH THAKUR @ ABHINASH KUMAR @ BABLU THAKUR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.PAWAN KUMAR	Mr.AJAY KUMAR-II(APP)	
19.	CR. MISC./38683/2014 A.BAIL	1 ISHWAR DAYAL SINGH vs THE STATE OF BIHAR	Mr.RAMCHANDRA SAHNI	Mr.SATYENDRA PRASAD (APP)	
20.	CR. MISC./38685/2014 A.BAIL	1 RAJU KUMAR @ RAJU YADAV vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH Mr.S HAFEZ AHMAD Mr.ANIRUDH KUMAR SINGH	Mr.S.M.RAHMAN(APP)	
21.	CR. MISC./38691/2014 A.BAIL	1 MD. RASHID vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SHAHIN BEGUM (APP)	
22.	CR. MISC./38693/2014 A.BAIL	1 SHAMBHU MANDAL & ORS vs THE STATE OF BIHAR	Mr.GOPAL PRASAD ROY	Mr.AMBIKA BHAGAT (SPL.PP)	
23.	CR. MISC./38695/2014 A.BAIL	1 DEO NARAYAN SANGAHI & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SHYAM KUMAR SINGH (APP)	
24.	CR. MISC./38722/2014 A.BAIL	3 RANJEET KUMAR vs THE STATE OF BIHAR	Mr.PURUSHOTAM SHARMA Mr.RAVI PRAKASH	Mr.ATUL CHANDRA(APP)	
25.	CR. MISC./38732/2014 with A.BAIL	3 KISHOR KUMAR DAS vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.DINESH SINGH(APP)	
26.	CR. MISC./40703/2014 A.BAIL	1 BINODANAND JHA vs THE STATE OF BIHAR	Mr.PRANAV KUMAR JHA Mr.SUBODH KUMAR JHA	Mr.U.S.P.SINGH(APP)	
27.	CR. MISC./38735/2014 A.BAIL	1 AJAY KUMAR SHRIVASTAVA @ AJAY KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.A.DAYAL(APP) Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.VINAY KIRTI SINGH	
28.	CR. MISC./38744/2014 A.BAIL	1 MANJOOR ALAM & ORS vs STATE OF BIHAR & ANR	Mr.KUMARI RITAMBHARA Mr.NISHA VERMA	Mr.SURENDRA PD.SINGH(APP)	
29.	CR. MISC./38754/2014 A.BAIL	1 KAUSHALYA DEVI vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.ANIL KUMAR SINGH	
30.	CR. MISC./38759/2014 A.BAIL	1 GOPALJI SAHANI & ANR vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.C.SEN PD.SINGH(APP)	
31.	CR. MISC./38773/2014 A.BAIL	1 YUNUSH ALAM vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.KANHAIYA KISHORE (APP)	
32.	CR. MISC./38777/2014 A.BAIL	1 PARMANAND YADAV vs THE STATE OF BIHAR	Mr.SANJAY KR. SINHA	Mr.VEENA KUMARI JAISWAL(APP)	
33.	CR. MISC./38781/2014 A.BAIL	1 MAYA SHANKAR RAM & ORS vs STATE OF BIHAR & ANR	Mr.SHANTANU KUMAR	Mr.AMRENDRA PD.(APP)	

PATNA HIGH COURT		30	Friday 13th March, 2015	
Mr. Justice Mihir Kumar Jha				
34. with	CR. MISC./38782/2014 A.BAIL	1	SANJAY SINGH @ MUKHIYA vs THE STATE OF BIHAR	Mr.REWTI KANT RAMAN Mr.DR .M. K. GAUTAM (APP)
35.	CR. MISC./7639/2015 A.BAIL	1	NIRAJ SINGH @ RAVI KANT KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.DURGESH NANDAN (APP)
36.	CR. MISC./38784/2014 A.BAIL	1	BINOD YADAV @ BINOD KUMAR & ORS vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV Mr.SADANAND PASWAN (SPL. PP)
37.	CR. MISC./38785/2014 A.BAIL	1	JITENDRA KUMAR SAH @ JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR Mr.ARUN KUMAR BHAGAT SINGH
38.	CR. MISC./38786/2014 A.BAIL	1	SHIVNATH GIRI vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH Mr.MADAN KUMAR(APP)
39.	CR. MISC./38789/2014 A.BAIL	1	HAZARI BIND vs THE STATE OF BIHAR	Mr.SATISH KUMAR Mr.PARMESHWAR MEHTA (APP)
40.	CR. MISC./38792/2014 A.BAIL	1	REZAUL RAHMAN vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH Mr.KALYAN SHANKAR (APP)
41.	CR. MISC./38795/2014 A.BAIL	1	UMESH KUMAR SINGH @ UMESH SINGH vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR Mr.PARMESHWAR MEHTA(APP)
42.	CR. MISC./38799/2014 A.BAIL	1	RAVI KAMAL KISHOR @ RAVI KAMAL @ RINTU SHARMA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ KISHORE SINGH(APP)
43.	CR. MISC./38802/2014 A.BAIL	1	GUDDU KUMAR @ OM PRAKASH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR Mr.BINOD KR. 2(APP)
44.	CR. MISC./38809/2014 A.BAIL	1	JAINARAYAN MANDAL & ORS. vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA Mr.AJAY KR. 2(APP)
45. with	CR. MISC./38811/2014 A.BAIL	1	SURESH MANDAL & ORS. vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY Mr.NARSING TANTI(APP)
46.	CR. MISC./42075/2014 A.BAIL	1	KAPIL MANDAL vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY Mr.ANIL KR. SINGH NO.1 (APP)
47. with	CR. MISC./38814/2014 A.BAIL	1	DHANANJAY SHAHI & ANR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA Mr.MD.ANSARUL HAQUE(APP)
48.	CR. MISC./39468/2014 A.BAIL	1	MITHLESH DEVI & ORS. vs THE STATE OF BIHAR	Mr.NACHIKETA JHA Mr.CHANDRA BHUSHAN PRASAD (APP)
49.	CR. MISC./38815/2014 A.BAIL	1	CHANDAN KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI Mr.B.M.P.SINHA(APP)
50.	CR. MISC./38817/2014 A.BAIL	1	RADHA BIND vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH Mr.C.JAWAHAR(APP)
51. with	CR. MISC./38820/2014 A.BAIL	1	BUJHAWAN MUKHIYA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY Mr.MD.ANASHARUL HAQUE (APP)
52. with	CR. MISC./38962/2014 A.BAIL	1	MOHAR MUKHIYA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY Mr.RENU KUMARI(APP)
53.	CR. MISC./39275/2014 A.BAIL	1	JAGARNATH MUKHIYA & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY Mr.MD.ANASHARUL HAQUE (APP)
54.	CR. MISC./38821/2014 A.BAIL	1	SANTOSH CHAUDHARY @ BHULAN CHAUDHARY vs THE STATE OF BIHAR	Mr.LALAN KUMAR Mr.JITENDRA KR. SINGH NO.1(APP)
55.	CR. MISC./38824/2014 A.BAIL	1	SAROJ DEVI & ORS vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI Mr.UMA NATH MISHRA (APP)
56.	CR. MISC./38828/2014 A.BAIL	1	MD. SABIR vs STATE OF BIHAR & ANR	Mr.CHOUDHARY SHYAM NANDAN Mr.MADHURI LATA(APP)
57.	CR. MISC./38829/2014 A.BAIL	1	MAKSHUD ALAM & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR NO.-1 Mr.KUMAR SUNIL Mr.REENA SINHA(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
58.	CR. MISC./38832/2014 A.BAIL	1	ANAND KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.ARUN KUMAR SINGH NO.- 5 (APP)
59.	CR. MISC./38834/2014 A.BAIL	1	CHANDRA KISHORE GIRI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.NAND KUMAR(APP)
60.	CR. MISC./38837/2014 A.BAIL	1	SHIV BALAM RAM & ORS vs THE STATE OF BIHAR	Mr.BISHWA NATH CHAUDHARY Mr.NAGENDRA PRASAD (APP)
61.	CR. MISC./38838/2014 A.BAIL	1	PARAM HANSH RAI & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.DR. INDIWAR KUMARI(APP) Smt.SMT. ANURADHA SINGH Mr.ANURADHA SINGH(APP)
62.	CR. MISC./38846/2014 A.BAIL	1	RAM LAL RAM & ORS vs THE STATE OF BIHAR	Mr.VIDYA SAGAR Mr.PRAVEEN KUMAR Mr.ASHOK KUMAR Mr.MANISH KUMAR Mr.SURENDRA PRASAD SINGH Mr.SATYAVARTA VERMA (APP)
63.	CR. MISC./38849/2014 A.BAIL	1	ROHAN vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH Mr.DHANNJAY KUMAR NO 2 Mr.U.L.VERMA(APP)
64.	CR. MISC./38850/2014 A.BAIL	1	MD. UMAR MANSURI vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH Mr.DHANNJAY KUMAR NO 2 Mr.M.RAB(APP)
65.	CR. MISC./38852/2014 A.BAIL	1	DHARMENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.PAWAN KUMAR Mr.M.RAB(APP)
66.	CR. MISC./38854/2014 A.BAIL	1	MD. NAUSHAD ALAM vs THE STATE OF BIHAR	Mr.PAWAN KUMAR Mr.M.RAB(APP)
67.	CR. MISC./38856/2014 A.BAIL	1	DILIP KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA Mr.AMBIKA BHAGAT(APP) Mr.SUNIL KUMAR NO.III Mr.BIJENDRA KUMAR
68.	CR. MISC./38865/2014 A.BAIL	1	FUDAN THAKUR & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA Mr.ASHOK KR.SINGH NO.1(APP)
69.	CR. MISC./38873/2014 A.BAIL	1	ASHOK KUMAR MANDAL & ORS vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH Mr.UMENDRA KUMAR(APP)
70.	CR. MISC./38875/2014 A.BAIL	1	DEVANAND THAKUR @ GORE THAKUR vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA Mr.VINAY KUMAR MISHRA Mr.MD. A. HAQUE SAHARA (APP)
71.	CR. MISC./38877/2014 A.BAIL	1	SUNDESHWAR RAI & ORS. vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA Mr.VINAY KUMAR MISHRA Mr.MD. A. HAQUE SAHARA (APP)

PATNA HIGH COURT	31	Friday 13th March, 2015 Mr. Justice Mihir Kumar Jha	
-------------------------	-----------	---	--

72.	CR. MISC./38879/2014 A.BAIL	1	MD. MUSTAQUIM LAHERI @ MUSTAQUIM LAHERI & ORS vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.S.N.SHUKLA(APP)
73.	CR. MISC./38880/2014 A.BAIL	1	RAM BILAS YADAV & ORS vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.PARMANAND PRASAD (APP)
74.	CR. MISC./38883/2014 A.BAIL	1	RAJESH KUMAR @ RAJESH RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.MUSTAQUE ALAM(APP)
75.	CR. MISC./38884/2014 A.BAIL	3	BABY DEVI @ GULABJHARI DEVI vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.PARMATMA SINGH	Mr.VEENA RANI PD.(APP)
76.	CR. MISC./38893/2014 A.BAIL	1	MANMOHAN YADAV vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.S.DAYAL(APP)
77.	CR. MISC./38895/2014 A.BAIL	1	MOHD. FIROJ vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.KUMAR RAJEEV Mr.PANKJESH SHARMA	Mr.BINOD KUMAR NO.3(APP)
78.	CR. MISC./38896/2014 A.BAIL	1	RAM SEWAK MAHTHA @ RAM SEWAK MAHTO vs THE STATE OF BIHAR	Mr.SHAMBHU PRASAD SINGH	Mr.MEENA SINGH (APP)
79.	CR. MISC./38897/2014 A.BAIL	1	ANANDI SAH vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.SURESH PD. SINGH (APP)
80.	CR. MISC./38898/2014 A.BAIL	1	ANIL KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE ECONOMIC OFFENCE UNIT	Mr.DHANANJAYA NATH TIWARI Mr.BELA SINGH	Mr.MR. VISHWANATH PD. SINGH (ADV. FOR EOU) Mr.UMANATH MISHRA Mr.RAJEEV RANJAN PRASAD
81.	CR. MISC./38900/2014 A.BAIL	1	RAJENDRA CHAUHAN vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR MISHRA	Mr.PRONATI SINGH(APP) Mr.RAJEEV NAYAN
82.	CR. MISC./38910/2014 with A.BAIL	4	AMAR KR. SHUKLA @ AMAR SHUKLA @ GUDDU SHUKLA & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.NITYANAND TIWARY(APP)
83.	CR. MISC./40403/2014 A.BAIL	1	CHANDAN MANDAL vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.INDU BALA PANDEY (APP)
84.	CR. MISC./38911/2014 A.BAIL	1	GAUTAM MANDAL & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.NIRMALA KUMARI(APP)
85.	CR. MISC./38918/2014 A.BAIL	1	RAVI RAM @ RAVI KR. RAM vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.BHARAT BHUSHAN(APP) Mr.DILEEP KUMAR SINGH Mr.RAKESH KUMAR
86.	CR. MISC./38930/2014 A.BAIL	1	BAIJUL HASAN KHAN @ PHOTO vs STATE OF BIHAR & ANR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.REENA SINHA(APP)
87.	CR. MISC./38937/2014 A.BAIL	1	MAHENDRA BHAGAT & ORS vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.UDAY PRATAP SINGH (APP)
88.	CR. MISC./38939/2014 A.BAIL	1	SATYA PRAKASH vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH	Mr.NIRMALA KUMARI (APP)
89.	CR. MISC./38952/2014 with A.BAIL	1	JAGDHAR CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.H.A.KHAN(APP)
90.	CR. MISC./40775/2014 A.BAIL	1	BHOLA CHOUDHARY vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.RAM SEWAK CHOUDHARY(APP)
91.	CR. MISC./38955/2014 A.BAIL	1	GOPI SINGH & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SATYAVARTA VERMA (APP)
92.	CR. MISC./38956/2014 A.BAIL	1	BIRENDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.NAZIR ANSARI(APP)
93.	CR. MISC./38964/2014 A.BAIL	1	MANI BHUSHAN SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.NITYANAND TIWARY(APP)
94.	CR. MISC./38965/2014 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.L.K.SHARMA(APP)
95.	CR. MISC./38983/2014 A.BAIL	1	GULO MANDAL vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD	Mr.SHAILENDRA KUMAR 1 (APP)
96.	CR. MISC./39001/2014 A.BAIL	1	RAM DEYAL SAO @ RAM DAYAL SAO & ORS vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.PRAMOD KUMAR PANDEY (APP)
97.	CR. MISC./39003/2014 A.BAIL	1	RAJDEO YADAV vs THE STATE OF BIHAR	Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	Mr.ANITA KUMARI SINGH(APP)
98.	CR. MISC./39006/2014 with A.BAIL	1	DEVAKI NANDAN SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.AMIT KR.RAKESH(APP)
99.	CR. MISC./39114/2014 A.BAIL	1	RAJENDRA SINGH vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.ANURADHA SINGH(APP)
100.	CR. MISC./39012/2014 A.BAIL	1	MD. IRSHAD vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH	Mr.RAJESH KUMAR (APP)
101.	CR. MISC./39013/2014 A.BAIL	1	VIJAY NARAYAN YADAV @ VIJAY NARAYAN PRASAD vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR JHA	Mr.DR.INDIWAR KUMARI(APP)
102.	CR. MISC./39021/2014 A.BAIL	1	ARUN PAIK vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.M.K.KHARE(APP)
103.	CR. MISC./39022/2014 A.BAIL	1	SAJIDA KHATOON vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.RENUKA RATNAKAR(APP)
104.	CR. MISC./39029/2014 with A.BAIL	1	MUKESH CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH Mr.SUSHANT KUMAR Mr.VISHWA RANJAN CHOUDHARY	Mr.DAMODAR PD.TIWARY(APP)
105.	CR. MISC./39464/2014 A.BAIL	1	ARJUN CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.PANKAJ KUMAR	Mr.ABHAY KUMAR RAI (APP)
106.	CR. MISC./39030/2014 A.BAIL	1	RAM BILASH PASWAN & ANR vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.R.P.S.SINGH (APP)
107.	CR. MISC./39031/2014 A.BAIL	1	BHADDU RAI vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.JITENDRA KR.SINGH 1(APP)
108.	CR. MISC./39038/2014 A.BAIL	1	LALAN YADAV & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.PARMANAND KUMAR (APP)

PATNA HIGH COURT	32	Friday 13th March, 2015 Mr. Justice Mihir Kumar Jha
-------------------------	-----------	---

109.	CR. MISC./39044/2014 A.BAIL	1	RAJU YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR YADAV	Mr.GOPESH KUMAR (APP)
110.	CR. MISC./39045/2014 A.BAIL	1	UMARAWATI KUNWAR @ MOST. UMARAWATI KUNWAR & ORS. vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH Mr.NAWNIT KUMAR TIWARY	Mr.MADHURANAND JHA (APP)
111.	CR. MISC./39046/2014 with A.BAIL	1	CHHOTAY BAITHA @ CHHOTAY LAL BAITHA & ORS vs THE STATE OF BIHAR	Mr.AJAY MISHRA	Mr.S.DAYAL(APP)
112.	CR. MISC./44381/2014 A.BAIL	1	SITARAM SINGH vs THE STATE OF BIHAR	Mr.AJAY MISHRA	Mr.SHANTANU KUMAR (APP)
113.	CR. MISC./39048/2014 A.BAIL	1	MD. YAQUB & ORS vs STATE OF BIHAR & ANR	Mr.PRIYANK SAMDARSHI	Mr.VEENA KRI.JAISWAL(APP) Mr.MD. HARUN QUARESHI
114.	CR. MISC./39054/2014 A.BAIL	1	SWETA DEVI vs THE STATE OF BIHAR	Mr.SUBODH KUMAR SINHA Mr.MANISH CHANDRA GANDHI	Mr.PARMANAND KUMAR (APP)

Friday the 13th March 2015
Court No. 19 (AT 2:15 P.M.)
Mr. Justice Kishore K. Mandal

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./39057/2014 A.BAIL	1 LALJI RAM vs STATE OF BIHAR & ANR	Mr.BINAY KUMAR SINHA	Mr.MD. ARIF(APP)	
2.	CR. MISC./39064/2014 A.BAIL	1 RAM NARAYAN RAM @ RAM NARAIN RAM vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SURENDRA PD.SINGH(APP)	
3.	CR. MISC./39067/2014 with A.BAIL	1 RAJNITI KUMAR vs THE STATE OF BIHAR	Mr.DR. NAGENDRA KUMAR Mr.SUMAN KUMAR Mr.DEEPIKA KUMARI	Mr.TAPESHWAR SHARMA(APP)	
4.	CR. MISC./41400/2014 A.BAIL	1 DIWAKAR TIWARI vs THE STATE OF BIHAR	Mr.AKHILESH KUMAR	Smt.ANAND KISHORE CHOUDHARY(APP)	
5.	CR. MISC./39069/2014 A.BAIL	1 SOMAN SAH & ORS vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.M.HAQUE(APP)	
6.	CR. MISC./39074/2014 A.BAIL	1 SANJAY KUMAR @ SANJAY PRASAD vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.LAL BABU SINGH	Mr.SANJAY KR. SINGH(APP)	
7.	CR. MISC./39075/2014 A.BAIL	1 BINDA SINGH vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.VEENA KUMARI JAISWAL (APP)	
8.	CR. MISC./39079/2014 A.BAIL	1 HULCHUL KAMKAR @ SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.SATYAPAL SINGH	Mr.NAWAL KISHORE PRASAD (APP)	
9.	CR. MISC./39080/2014 A.BAIL	1 MD. HAKIMUDDIN vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.MD.ARIF(APP)	
10.	CR. MISC./39083/2014 A.BAIL	1 BUDHAN YADAV & ORS vs STATE OF BIHAR & ANR	Mr.S. JAMIL AKHTAR	Mr.RENUKA RATNAKAR(APP)	
11.	CR. MISC./39085/2014 A.BAIL	1 WAHID NADAF vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.NAVIN KR. PANDAY (APP)	
12.	CR. MISC./39089/2014 A.BAIL	1 NAKSHATRA KUMAR MONDAL @ MANDAL vs STATE OF BIHAR & ANR	Mr.JIBENDRA MISHRA	Mr.ARUN KUMAR SINGH- 5(APP)	
13.	CR. MISC./39095/2014 A.BAIL	1 ANIL SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.NARSING TANTI (APP)	
14.	CR. MISC./39096/2014 A.BAIL	1 RAM PRASAD SAH & ANR. vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MADHU	Mr.ANANT KUMAR (APP)	
15.	CR. MISC./39099/2014 with A.BAIL	1 KAUSHAL KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ANIL KUMAR(APP) Mr.SATYA PRAKASH	
16.	CR. MISC./39308/2014 A.BAIL	1 VIKASH KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.PRANAV KUMAR(APP) Mr.SATYA PRAKASH	
17.	CR. MISC./39100/2014 A.BAIL	1 SONU KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.SURENDRA KUMAR (APP)	
18.	CR. MISC./39103/2014 A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.A.L.PANDIT (APP)	
19.	CR. MISC./39105/2014 A.BAIL	1 SANJU JHA @ SONU JHA @ MANGAL KANT JHA & ANR vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.HARENDRA PRASAD (APP)	
20.	CR. MISC./39109/2014 A.BAIL	1 SUBODH RAI @ SUBODH KUMAR vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.J.N.THAKUR(APP)	
21.	CR. MISC./39110/2014 A.BAIL	1 BACHCHE LAL SHARMA & ANR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.P.N.PANDIT (APP)	
22.	CR. MISC./39132/2014 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.SUDHIR KUMAR UPADHYAY	Mr.SANJAY KUMAR TIWARY 1 (APP)	
23.	CR. MISC./39134/2014 A.BAIL	1 BIRENDRA DUBEY vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR	Mr.ANUJ KR.SRIVASTAV(APP)	
24.	CR. MISC./39136/2014 A.BAIL	1 REKHA DEVI vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SHARDA KUMARI (APP)	
25.	CR. MISC./39139/2014 A.BAIL	1 NANDU vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.R.P.S SINGH (APP)	
26.	CR. MISC./39141/2014 A.BAIL	1 DHARAMBIR SAHANI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.KUMAR DEVASHISH	Mr.PARMESHWAR MEHTA (APP)	
27.	CR. MISC./39147/2014 A.BAIL	1 GOVIND DAS @ GOVIND DAS SHASTRI vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.AMRENDRA PD.(APP)	
28.	CR. MISC./39148/2014 with A.BAIL	1 GEETA DEVI vs THE STATE OF BIHAR	Mr.SATISH KUMAR Mr.RAJANI KANT PATHAK	Mr.SANJAY KUMAR TIWARY (APP) Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD	
29.	CR. MISC./39420/2014 A.BAIL	1 GANGIA DEVI vs THE STATE OF BIHAR	Mr.SATISH KUMAR Mr.RAJANI KANT PATHAK	Mr.SANJAY KUMAR(APP) Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD	
30.	CR. MISC./39150/2014 with A.BAIL	1 SUDHIR SINGH @ SUDHIR KUMAR & ANR. vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH	Mr.PARMESHWAR MEHTA (APP) Mr.RAJEEV KUMAR SINGH Mr.MANOJ KUMAR	
31.	CR. MISC./40083/2014 with A.BAIL	1 BIRENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH	Mr.ANUSAIYA JAISWAL(APP)	
32.	CR. MISC./50922/2014 A.BAIL	1 RANDHIR PRATAP SINGH @ PINTU vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH	Mr.PUSHPA SINHA NO.2(APP)	

PATNA HIGH COURT		34	Friday 13th March, 2015		
Mr. Justice Kishore K. Mandal					
33.	CR. MISC./39159/2014 A.BAIL	1	SHANKAR ROY vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.SHAILENDRA KUMAR Mr.KRISHNA MURARI RAWT	Mr.SURESH PRASAD SINGH (APP)
34.	CR. MISC./39160/2014 with A.BAIL	1	ARUN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.RAM NARESH RAI (APP) Mr.SUNIL KUMAR SINGH Mr.SUSHIL KUMAR SINGH Mr.M.DAYAL (APP)
35.	CR. MISC./42446/2014 A.BAIL	1	RAJEEV RANJAN vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	
36.	CR. MISC./39167/2014 with A.BAIL	1	RAHUL KUMAR SAHNI & ORS vs THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.SHAILENDRA KUMAR 1 (APP)
37.	CR. MISC./42422/2014 A.BAIL	1	RAM KUMAR SAHNI vs THE STATE OF BIHAR	Mr.ROHIT KUMAR	Mr.DR. M.K. GAUTAM (APP)
38.	CR. MISC./39171/2014 A.BAIL	1	SHYAM MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.AMRENDRA PD.(APP)
39.	CR. MISC./39176/2014 A.BAIL	1	MD. TAUFIK vs STATE OF BIHAR & ANR	Mr.DINESH JHA	Mr.NAVIN KR. PANDEY(APP) Mr.ASHHAR MUSTAFA
40.	CR. MISC./39177/2014 A.BAIL	1	FAIYAZ ANSARI @ MD. FAIYAZ & ANR. vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.S.N.SHUKLA (APP)
41.	CR. MISC./39178/2014 A.BAIL	1	UMA SHANKAR ROY vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.DURGESH NANDAN (APP)
42.	CR. MISC./39182/2014 A/BAIL (P/C ACT) A.BAIL	1	TULESHWAR YADAV vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.BINAY KUMAR	Mr.RAMAKANT SHARMA (LAW OFF. VIG)
43.	CR. MISC./39186/2014 A.BAIL	1	ANITA DEVI & ANR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.RAVI BHARDWAJ	Mr.A.L.PANDIT (APP)
44.	CR. MISC./39192/2014 A.BAIL	1	AJIT KUMAR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.ASHOK KUMAR SINGH 1 (APP)
45.	CR. MISC./39194/2014 A.BAIL	1	SUKHAI SHARMA vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.NAND KISHORE PRASAD (APP)
46.	CR. MISC./39215/2014 with A.BAIL	1	SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.ANIL KUMAR(APP)
47.	CR. MISC./3444/2015 A.BAIL	3	SURESH PRASAD vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.MANOJ KUMAR(APP)
48.	CR. MISC./39217/2014 A.BAIL	1	CHANDRADEO PASWAN @ CHANARDEO PASWAN & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ANIL KUMAR(APP)
49.	CR. MISC./39218/2014 A.BAIL	1	CHANDAN KUMAR KUSHWAHA vs THE STATE OF BIHAR	Mr.KAPIL DEO SINGH Mr.VIJAY KUMAR	Mr.BHARAT BHUSHAN(APP)
50.	CR. MISC./39221/2014 A.BAIL	1	RAJIV KUMAR @ CHUNCHUN KUMAR @ CHUNCHUN vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.SHYAM KUMAR SINGH (APP)
51.	CR. MISC./39222/2014 A.BAIL	1	SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.DR.RAVINDRA KUMAR(APP) Mr.MD. NURUL HODA
52.	CR. MISC./39225/2014 A.BAIL	1	CHANDAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.SHANTANU KUMAR(APP) Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY
53.	CR. MISC./39226/2014 A.BAIL	1	AMOL KUMAR SINHA @ AMUL KUMAR SINHA @ SUDHAKAR SINHA vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR ANAND	Mr.SHAILENDRA KUMAR 2(APP) Mr.BIJENDRA KUMAR SINGH
54.	CR. MISC./39230/2014 A.BAIL	1	SANJEET KUMAR & ANR vs THE STATE OF BIHAR	Mr.ARUN SHARMA Mr.SUNIL KUMAR SINGH	Mr.RAM SEVAK CHOUDHARY(APP)
55.	CR. MISC./39232/2014 with A.BAIL	1	DHARMSHILA DEVI @ DHARMSHILA KUWAR & ORS. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.SUNIL KR.PANDEY(APP)
56.	CR. MISC./41302/2014 A.BAIL	1	RAVI RANJAN SINGH @ PAPPU SINGH vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.NITYA NAND TIWARY (APP)
57.	CR. MISC./39236/2014 A.BAIL	1	LALDEO MOCHI @ LALJEE MOCHI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RAVI BHARDWAJ	Mr.YOGENDRA KR. SINGH(APP)
58.	CR. MISC./39240/2014 A.BAIL	1	DILIP MISHRA vs STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	Mr.RAJ KISHOR SINGH(APP)
59.	CR. MISC./39242/2014 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.A.DAYAL(APP)
60.	CR. MISC./39245/2014 A.BAIL	1	VIPIN RAY @ VIPIN KUMAR RAY & ORS vs THE STATE OF BIHAR	Mr.SACHCHIDA NAND LAL KARAN Mr.JITENDRA KUMAR RAI	Mr.SHARDA KUMARI (APP)
61.	CR. MISC./39257/2014 A.BAIL	1	SUNIL KUMAR SAH & ANR. vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR	Mr.DAMODAR PRASAD TIWARI (APP)
62.	CR. MISC./39272/2014 A.BAIL	1	RAM CHANDRA RAM vs THE STATE OF BIHAR	Mr.GOPAL SHARAN SINGH	Mr.SANJAY KR.TIWARY(APP)
63.	CR. MISC./39280/2014 A.BAIL	1	JAGDISH RAI & ORS. vs THE STATE OF BIHAR	Mr.SUBHASH CHANDRA BOSE	Mr.VINOD SHANKAR MODI (APP)
64.	CR. MISC./39281/2014 A.BAIL	1	MURSID ALI @ MURSID ALAM & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.PRANAV KUMAR(APP)
65.	CR. MISC./39290/2014 A.BAIL	1	UMESH PANDIT vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR	Mr.LALLAN KUMAR(APP)
66.	CR. MISC./39291/2014 A.BAIL	1	MANOJ DAS & ANR. vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.AWADESH KR.SINGH(APP)
67.	CR. MISC./39295/2014 A.BAIL	1	SUBODH SINGH @ SUBODH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.ABHIMANYU SHARMA	Mr.PRONATI SINGH (APP)
68.	CR. MISC./39299/2014 A.BAIL	1	RAMASHANKAR PRASAD @ RAMBABU vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.MITHILESH KUMAR Mr.KRISHNA KUMAR YADAV	Mr.A.L.PANDIT (APP)

PATNA HIGH COURT		35	Friday 13th March, 2015		
Mr. Justice Kishore K. Mandal					
69.	CR. MISC./39301/2014 A.BAIL	1	AJIT SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJIVA KUMAR SINGH Mr.BHARAT BHUSHAN Mr.AMIT KUMAR	Mr.PRANAV KUMAR(APP)
70.	CR. MISC./39303/2014 A.BAIL	1	PAWAN KUMAR @ SHARWAN YADAV & ORS vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.RAM SHANKAR DAS(APP) Mr.GAURI SHANKAR PRASAD
71.	CR. MISC./39304/2014 A.BAIL	1	SATTAN MANJHI vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.MUKESH KR.SINGH(APP)
72.	CR. MISC./39305/2014 A.BAIL	1	MD. ANJAR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.ZAINUL ABEDIN (APP)
73.	CR. MISC./39306/2014 A.BAIL	1	DEVENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.MANISH KUMAR -3 Mr.SAKET KUMAR SINGH	Mr.DR.AJIT KUMAR(APP)
74.	CR. MISC./39309/2014 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA	Mr.HARENDRA PRASAD(APP)
75.	CR. MISC./39314/2014 A.BAIL	1	ARVIND PASWAN & ORS vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.A.L.PANDIT (APP)
76.	CR. MISC./39315/2014 A.BAIL	1	BIJENDRA PASWAN vs STATE OF BIHAR & ANR	Mr.SATYENDRA NARAYAN	Mr.MURLIDHAR(APP)
77.	CR. MISC./39321/2014 A.BAIL	1	SITA DEVI vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.ANISH CHANDRA (APP)
78.	CR. MISC./39325/2014 A.BAIL	1	HIRA LAL PASWAN & ORS vs THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH	Mr.VEENA RANI PRASAD (APP)
79.	CR. MISC./39326/2014 A.BAIL	1	GURIYA DEVI & ORS. vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.ARVIND KUMAR PANDEY (APP)
80.	CR. MISC./39328/2014 A.BAIL	1	MD. SAFROJ vs THE STATE OF BIHAR	Mr.NARESH KUMAR MEHTA	Mr.SANJAY KUMAR SINGH(APP)
81.	CR. MISC./39329/2014 A.BAIL	3	RAMJEE YADAV & ORS. vs THE STATE OF BIHAR	Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.AMBIKA BHAGAT (SPL.PP)
82.	CR. MISC./39330/2014 A.BAIL	1	SUBODH RAI @ SUBODH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAVINDER KUMAR SHARMA Mr.VISHAL SAURABH	Mr.M.K.NIRALA(APP)
83.	CR. MISC./39337/2014 with A.BAIL	1	RANJAY KUMAR SINGH @ RANJAY SINGH vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJIT KUMAR(APP) Mr.MANISH KUMAR NO-2
84.	CR. MISC./42206/2014 A.BAIL	1	JAIRAM SINGH & ANR vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL Mr.MANISH KUMAR NO-2	Mr.A.DAYAL (APP)
85.	CR. MISC./39338/2014 A.BAIL	1	ZAHIR ALAM vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.GANESH PRASAD SINGH (APP)
86.	CR. MISC./39344/2014 A.BAIL	1	NOORUL HODA vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NIRMAL KUMAR SINHA (APP)
87.	CR. MISC./39349/2014 A.BAIL	1	SUBHASH CHANDRA & ORS. vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY	Mr.KUMAR VIRENDRA NARAYAN (APP)
88.	CR. MISC./39365/2014 with A.BAIL	1	RAIHAN AHMAD @ MD. RAIHAN AHMAD vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.ANUJ KR.SRIVASTAV(APP) Mr.AMIT KUMAR ANAND
89.	CR. MISC./39616/2014 A.BAIL	1	MD. TANBIR vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.DR.INDIWAR KUMARI(APP) Mr.AMIT KUMAR ANAND
90.	CR. MISC./39366/2014 A.BAIL	1	PRAVIN KUMAR MISHRA @ PRAVEEN MISHRA @ PRAVIN KUMAR vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.RITA VERMA (APP) Mr.NIRMAL KUMAR SINHA-3
91.	CR. MISC./39367/2014 A.BAIL	1	MD. HIRA vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.S.D.SINGH YADAV (APP) Mr.MD. SOBAN ASGHAR
92.	CR. MISC./39369/2014 A.BAIL	1	SURENDRA YADAV @ SURO YADAV & ANR. vs THE STATE OF BIHAR	Mr.LALAN KUMAR	Mr.RAM CHANDRA SAHNI(APP)
93.	CR. MISC./39372/2014 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.ASHOK KR.SINGH (APP)
94.	CR. MISC./39374/2014 A.BAIL	1	MANOJ SAO & ANR. vs THE STATE OF BIHAR	Mr.RAJESH MOHAN	Mr.ASHOK KR.SINGH NO.1(APP)
95.	CR. MISC./39375/2014 A.BAIL	1	SHRAVAN KUMAR PANDIT @ SHARWAN KUMAR PANDIT vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR Mr.RITU SHEKHAR	Mr.DURGESH NANDAN(APP) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA
96.	CR. MISC./39377/2014 A.BAIL	1	ANIL KUMAR CHOUBEY vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI	Mr.YOGENDRA KUMAR(APP)
97.	CR. MISC./39378/2014 A.BAIL	1	DEVENDRA RAI vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.ASHOK KR.SINGH NO.1(APP)
98.	CR. MISC./39379/2014 A.BAIL	1	ASHOK SHARMA vs STATE OF BIHAR & ANR	Mr.BIJAY BHUSHAN PRASAD	Mr.A.L.PANDIT (APP)
99.	CR. MISC./39381/2014 A.BAIL	1	KRISHNA SINGH @ KISO SINGH @ KRISHO SINGH vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SURENDRA KUMAR(APP)
100.	CR. MISC./39384/2014 A.BAIL	1	KISHORE KUMAR JHA vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.IFTEKHAR MAHMOOD(APP)
101.	CR. MISC./39389/2014 A.BAIL	1	RAJ KUMARI DEVI vs THE STATE OF BIHAR	Mr.MADHAV JHA Mr.DR. BINAY KUMAR SINGH	Mr.RAJIV NAYAN(APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
102.	CR. MISC./39396/2014 A.BAIL	1	DUDHESHWAR PRASAD @ JAGNANDAN PRASAD vs THE STATE OF BIHAR	Mr.RAM SUBHAS SINGH	Mr.PRADIP NR.KUMAR(APP)
103.	CR. MISC./39397/2014 A.BAIL	1	RAMU BIND @ RAMU KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SUNIL KR.PANDAY(APP)
104.	CR. MISC./39400/2014 A.BAIL	1	UPENDRA KUMAR RAM @ UPENDRA KUMAR @ TINKU vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SHARMA Mr.PRAMOD KUMAR SINHA	Mr.SHARDANAND JHA(APP) Mr.MADAN JEET KUMAR

105.	CR. MISC./39402/2014 A.BAIL	1	RANJAN SUMAN YADAV @ RANJAY KUMAR SUMAN vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.A.DAYAL(APP)
106.	CR. MISC./39432/2014 with A.BAIL	1	DURGAWATI DEVI vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SUBHASH CHANDRA MISHRA(APP)
107.	CR. MISC./42505/2014 A.BAIL	1	RAJARAM BIND & ANR vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.RAM CHANDRA SAHNI(APP)
108.	CR. MISC./39433/2014 A.BAIL	1	RAJU SINGH & ANR vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR	Mr.ADITYA NR.SINGH 1(APP)
109.	CR. MISC./39437/2014 A.BAIL	1	SHAILENDRA RAM @ SHAILENDRA KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.DAMODAR PD. TIWARY (APP)
110.	CR. MISC./39443/2014 A.BAIL	1	SANTOSH ANAND vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR MISHRA Mr.ASHOK KUMAR	Mr.ANIL KUMAR(APP)
111.	CR. MISC./39450/2014 A.BAIL	1	SHATRUGHAN SAH vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH Mr.NAWNIT KUMAR TIWARY	Mr.MADHURANAND JHA(APP) Mr.JAVED ASLAM
112.	CR. MISC./39452/2014 A.BAIL	1	DARUDAN KHATOON vs THE STATE OF BIHAR	Mr.RAJAN Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MADHU	Mr.ANISH CHANDRA (APP)

Friday the 13th March 2015
Court No. 14 (AT 2:15 P.M.)
Mr. Justice Dr. Ravi Ranjan

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./39455/2014 A.BAIL	1 DEEPAK PATHAK vs STATE OF BIHAR & ANR	Mr.JAGJIT ROSHAN	Mr.S.DAYAL(APP) Mr.RANG NATH CHOUBEY	
2.	CR. MISC./39456/2014 A.BAIL	1 AVINASH KUMAR @ DR. AVINASH KUMAR vs THE STATE OF BIHAR	Ms.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MD. SHAHAB KHALIL Mr.TAFAZZUL AHMAD Mr.FAKHRUDDIN ALI AHMAD	Mr.DILIP KUMAR(APP)	
3.	CR. MISC./39457/2014 A.BAIL	1 DEVENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.MANISH KUMAR -3 Mr.SAKET KUMAR SINGH	Mr.DR.AJEET KUMAR (APP)	
4.	CR. MISC./39460/2014 A.BAIL	1 BASANTI DEVI vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.MANISH KUMAR 2 (APP)	
5.	CR. MISC./39465/2014 A.BAIL	1 GANGO SAH @ GANGP SAH & ORS vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.NAND KISHORE PRASAD (APP)	
6.	CR. MISC./39466/2014 A.BAIL	1 SUDIN KUMAR @ SUJEET KUMAR vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN SINHA	Mr.MD.ARIF (APP)	
7.	CR. MISC./39467/2014 A.BAIL	1 BITU @ BITU KUMAR @ BITTU KUMAR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.C. JAWAHAR (APP)	
8.	CR. MISC./39477/2014 A.BAIL	1 RAJOO PASWAN & ORS vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.HIRDAY PD.SINGH(APP)	
9.	CR. MISC./39481/2014 with A.BAIL	1 NARESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.PARMANAND PD.(APP) Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA	
10.	CR. MISC./43698/2014 A.BAIL	1 ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.SHYAM BIHARI SINGH(APP) Mr.AJAY KUMAR SINHA	
11.	CR. MISC./39483/2014 A.BAIL	1 MUSTAQUE KABARI & ORS. vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.SADANAND PASWAN(APP)	
12.	CR. MISC./39487/2014 with A.BAIL	1 YOGENDRA KAPAR & ORS. vs THE STATE OF BIHAR	Mr.YOGENDRA PRASAD SINHA	Mr.ANIL KR.SINGH 1(APP)	
13.	CR. MISC./40508/2014 A.BAIL	1 VIRAN @ VINAI @ VINAY @ VIRAN KAPAR & ANR. vs THE STATE OF BIHAR	Mr.YOGENDRA PRASAD SINHA	Mr.DILIP KUMAR (APP)	
14.	CR. MISC./39488/2014 A.BAIL	1 IMMAMUDDIN MIAN @ IMMAMUDDIN ANSARI @ IMAMUDDIN vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.S.DAYAL(APP)	
15.	CR. MISC./39491/2014 A.BAIL	1 RAJA & ANR vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.ADITYA NR. SINGH NO.1(APP)	
16.	CR. MISC./39492/2014 A.BAIL	1 MD. NISAR vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.INDRAJEET BHUSHAN	Mr.PRADIP NR.KUMAR(APP)	
17.	CR. MISC./39499/2014 A.BAIL	1 SATTO YADAV vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.DR.RAVINDRA KUMAR(APP)	
18.	CR. MISC./39503/2014 with A.BAIL	1 AWADHESH JHA vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.RAM SHANKAR DAS(APP)	
19.	CR. MISC./6968/2015 A.BAIL	1 JAGDISH RAUT vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SADANAND PASWAN(SPL.APP)	
20.	CR. MISC./39511/2014 A.BAIL	1 GAUTAM JHA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SATYENDRA PRASAD (APP)	
21.	CR. MISC./39513/2014 A.BAIL	1 KAPIL DEO YADAV & ORS vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.KHURSHID ANWAR(APP)	
22.	CR. MISC./39514/2014 A.BAIL	1 RAJEEV PANDEY vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.R.B.ROY RAMAN (APP)	
23.	CR. MISC./39515/2014 A.BAIL	1 VIJAY KUMAR THAKUR & ANR vs THE STATE OF BIHAR	Mr.NALIN KUMAR		
24.	CR. MISC./39518/2014 A.BAIL	1 ANIL KUMAR JHA @ ANIL JHA & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA	Mr.SADANAND PASWAN(APP) Mr.GIRISH CHANDRA JHA Mr.KUMAR GOUTAM	
25.	CR. MISC./39521/2014 A.BAIL	1 RAMJEE SINGH & ORS. vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.RAM NARESH ROY(APP) Mr.VIJAY KR SINGH NO. 1	
26.	CR. MISC./39522/2014 A.BAIL	1 MD. ARSHAD vs STATE OF BIHAR & ANR	Mr.SIDHENDRA NARAYAN SINGH	Mr.PARMANAND PRASAD (APP)	
27.	CR. MISC./39523/2014 A.BAIL	1 SAKIB vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.ZAINUL ABEDIN(APP)	
28.	CR. MISC./39524/2014 A.BAIL	1 MD. SHAFI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR VARMA	Mr.PARMANAND PRASAD (APP) Mr.PARAS NATH	
29.	CR. MISC./39543/2014 A.BAIL	1 PREM RAM @ PREM KUMAR RAM vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.JITENDRA KUMAR RAI 1 (APP)	
30.	CR. MISC./39549/2014 A.BAIL	1 BHUNA DEVI vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.MANISH KUMAR 2 (APP)	
31.	CR. MISC./39555/2014 A.BAIL	1 MAYA DEVI & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA Mr.VISHWA MOHAN KUMAR SINHA	Mr.RAM ANURAG SINGH(APP) Mr.SHYAM PRASAD NIRALA	
32.	CR. MISC./39559/2014 A.BAIL	1 RADHA KISHUN GADDI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.BHARAT LAL (APP)	

PATNA HIGH COURT		38	Friday 13th March, 2015		
Mr. Justice Dr. Ravi Ranjan					
33.	CR. MISC./39571/2014 A.BAIL	1	MD. AZAD @ MD. AZAD ALAM vs STATE OF BIHAR & ANR	Mr. DIWAKAR SINHA Mr. ROUNAK KUMAR SINGH "PANKAJ"	Mr. SURENDRA PD. SINGH (APP) Mr. RAJ KUMAR
34.	CR. MISC./39572/2014 A.BAIL	1	KISAN YADAV @ SUNIL YADAV & ORS. vs THE STATE OF BIHAR	Mr. ASHOK KUMAR MISHRA Mr. PRATIBHA SRIVASTAVA Mr. VARUN KUMAR Mr. MD. RAIS	Mr. SANJAY KR. PANDEY (APP)
35.	CR. MISC./39577/2014 A.BAIL	1	MANKU PANDIT @ MALKU PANDIT & ORS vs THE STATE OF BIHAR	Mr. SANJAY KUMAR JHA Mr. SATYA VEER	Mr. GAJENDRA PD. YADAV (APP)
36.	CR. MISC./39579/2014 A.BAIL	1	DEVENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr. AJAY MUKHERJEE	Mr. DURGESH NANDAN (APP)
37.	CR. MISC./39582/2014 A.BAIL	1	ANIL KUMAR PRASAD vs STATE OF BIHAR & ANR	Mr. RADHA MOHAN SINGH	Mr. AMRENDRA PD. (APP)
38.	CR. MISC./39583/2014 A.BAIL	1	BABLU KUMAR @ BABLU CHOUDHARY vs THE STATE OF BIHAR	Mr. DHANANJAY KUMAR GUPTA Mr. DEEPAK KUMAR	Mr. SUBASH CHANDRA MISHRA (APP) Mr. UPENDRA YADAV Mr. MANOJ KUMAR GUPTA Mr. AMRIT ABHIJAT
39.	CR. MISC./39586/2014 A.BAIL	1	RAM BISWAS RAI vs THE STATE OF BIHAR	Mr. ASHOK KUMAR JHA	Mr. INDU KUMARI SRIVASTAVA (APP)
40.	CR. MISC./39588/2014 A.BAIL	1	SITA RAM SINGH vs STATE OF BIHAR & ANR	Mr. MRITYUNJAY KUMAR Mr. UMESH PRASAD	Mr. MD. ASLAM ANSARI (APP)
41.	CR. MISC./39590/2014 A.BAIL	1	RAJESH PRASAD SINGH vs THE STATE OF BIHAR	Mr. ARUN KUMAR PRASAD	Mr. SHARDANAND JHA (APP) Mr. ANIL KUMAR SINHA Mr. KRISHNA KANT SINGH
42.	CR. MISC./39591/2014 A.BAIL	1	MD. SADIQUE vs STATE OF BIHAR & ANR	Mr. MD. NAUSHAD UZZOHA	Mr. AMITESH KUMAR (APP) Mr. ANAMUL HAQUE
43.	CR. MISC./39592/2014 A.BAIL	1	FIROZ KHAN vs STATE OF BIHAR & ANR	Mr. MOHAMMAD SUFYAN Mr. THAKUR BRAJESH SINGH	Mr. ASHOK KR. SINGH NO.1 (APP)
44.	CR. MISC./39593/2014 A.BAIL	1	SAHIMA KHATOON & ANR. vs THE STATE OF BIHAR	Mr. ANUJ KUMAR Mr. JAVED ASLAM	Mr. AMBIKA BHAGAT (SPL.PP) Mr. ADITYA NATH JHA
45.	CR. MISC./39594/2014 A.BAIL	1	BIJALI PASWAN vs THE STATE OF BIHAR	Mr. DHANNJAY KUMAR NO 2	Mr. KANHAIIYA KISHORE (APP)
46.	CR. MISC./39597/2014 A.BAIL	1	PUNAM DEVI vs THE STATE OF BIHAR	Mr. YOGENDRA KUMAR SINGH Mr. RATNESHWAR PRASAD Mr. NITU KUMARI	Mr. ANITA KUMARI (APP)
47.	CR. MISC./39599/2014 A.BAIL	1	SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr. YOGENDRA KUMAR SINGH Mr. RATNESHWAR PRASAD Mr. NITU KUMARI	Mr. NAWAL KISHORE PD. (APP) Mr. BIRENDRA KUMAR
48.	CR. MISC./39604/2014 A.BAIL	1	DURO DEVI & ORS vs STATE OF BIHAR & ANR	Mr. ASHOK KUMAR MISHRA Mr. AMIT KUMAR MISHRA	Mr. BHARAT LAL (APP) Mr. CHANDAN KUMAR KASHYAP Mr. MANISH LAL DAS
49.	CR. MISC./39610/2014 A.BAIL	1	SUNIL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr. VIJAY KUMAR	Mr. DR. INDIWAR KUMARI (APP)
50.	CR. MISC./39615/2014 A.BAIL	1	SHAKTI YADAV & ANR vs THE STATE OF BIHAR	Mr. BIJAY BHUSHAN PRASAD	Mr. BHARAT BHUSHAN (APP)
51.	CR. MISC./39619/2014 A.BAIL	1	DWARIKA PRASAD vs THE STATE OF BIHAR	Mr. RAKESH KUMAR	Mr. LALLAN KUMAR (APP)
52.	CR. MISC./39621/2014 A.BAIL	1	HARE RAM YADAV & ANR vs THE STATE OF BIHAR	Mr. MANISH KUMAR Mr. AMRENDRA KR @ DR. AMRENDRA KR	Mr. MUKESH KR. SINGH (APP)
53.	CR. MISC./39623/2014 A.BAIL	1	RAVI KUMAR @ RAVI SHANKAR KUMAR vs THE STATE OF BIHAR	Mr. MANISH KUMAR NO-2	Mr. SANJAY KR. TIWARY NO.1 (APP)
54.	CR. MISC./39629/2014 A.BAIL	1	RAJESH PRASAD SINGH vs THE STATE OF BIHAR	Mr. ARUN KUMAR PRASAD	Mr. UDAY CHAND PD. (APP) Mr. ANIL KUMAR SINHA Mr. KRISHNA KANT SINGH
55.	CR. MISC./39631/2014 A.BAIL	1	SANGITA DEVI & ANR vs THE STATE OF BIHAR	Mr. SHASHI DHAR JHA	Mr. PARMANAND KUMAR (APP)
56.	CR. MISC./39632/2014 A.BAIL	1	VIJAY KUMAR vs THE STATE OF BIHAR	Mr. RAJIVA RANJAN Mr. JAY RAM PRASAD	Mr. ANIL KR. SINGH NO.1 (APP)
57.	CR. MISC./39634/2014 A.BAIL	1	KAMAL YADAV vs THE STATE OF BIHAR	Mr. DHARMENDRA JHA	Mr. RAM SUMIRAN RAI (APP)
58.	CR. MISC./39635/2014 A.BAIL	1	MD. AKHTAR vs STATE OF BIHAR & ANR	Mr. JAI PRAKASH VERMA	Mr. SHAKIR AHMAD (APP)
59.	CR. MISC./39636/2014 with A.BAIL	1	LUCHA YADAV & ORS. vs THE STATE OF BIHAR	Mr. RAKESH SINGH Mr. SAKET KUMAR SINGH Mr. BHASKAR SHANKAR	Mr. MD. ASLAM ANSARI (APP)
60.	CR. MISC./40519/2014 A.BAIL	1	MUNNA YADAV vs THE STATE OF BIHAR	Mr. RAKESH SINGH Mr. SAKET KUMAR SINGH Mr. BHASKAR SHANKAR	Mr. AMBIKA BHAGAT (APP)
61.	CR. MISC./39637/2014 with A.BAIL	1	NAGENDRA PASWAN vs THE STATE OF BIHAR	Mr. CHANDAN Mr. ANITA KUMARI	Mr. UMESHANAND PANDIT (APP)
62.	CR. MISC./40836/2014 with A.BAIL	1	UTTAM KUMAR SAH vs THE STATE OF BIHAR	Mr. DIWAKAR PRASAD KARN Mr. CHANDRA SHEKHAR ANAND	Mr. DURGESH NANDAN (APP)
63.	CR. MISC./41891/2014 A.BAIL	1	SHYAM SUNDAR MISHRA vs THE STATE OF BIHAR	Mr. SHASHI RANJAN Mr. VINOD PANDEY	Mr. PARMANAND PRASAD (APP)
64.	CR. MISC./39638/2014 A.BAIL	1	MD. MUSTAFA vs THE STATE OF BIHAR	Mr. NAFISUZZOHA	Mr. INDU KUMARI SRIVASTAVA (APP)
65.	CR. MISC./39644/2014 A.BAIL	1	MOHAN YADAV vs THE STATE OF BIHAR	Mr. AJAY KUMAR	Mr. SHAILENDRA KR. SINGH (APP)
66.	CR. MISC./39646/2014 with A.BAIL	1	AJAY KUMAR SAH @ AJAY SAH vs THE STATE OF BIHAR	Mr. RADHA MOHAN PATHAK	Mr. SANJAY KR. SINGH (APP)
67.	CR. MISC./41641/2014 A.BAIL	1	RAJAN SAH @ RANJAN KUMAR SAH @ RANJAN SAH @ RAJAN KUMAR SAH vs THE STATE OF BIHAR	Mr. INDESHWARI PRASAD MANDAL	Mr. AMIT KUMAR RAKESH (APP)
68.	CR. MISC./39650/2014 with A.BAIL	1	MANISH RAJ MAYANK @ MANISH RAM vs THE STATE OF BIHAR	Mr. TARUN PRASAD MANDAL Mr. BHOLA PRASAD	Mr. ATUL CHANDRA (APP)

PATNA HIGH COURT		39	Friday 13th March, 2015		
Mr. Justice Dr. Ravi Ranjan					
69.	CR. MISC./43232/2014 A.BAIL	1	BHOLA RAM & ANR vs THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr. SHAILENDRA KUMAR NO.1(APP)
70.	CR. MISC./39651/2014 A.BAIL	1	MANOJ KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.SATYENDRA KUMAR BHATNAGAR	Mr.NARENDRA KR.SINGH(APP)
71.	CR. MISC./39652/2014 A.BAIL	1	KISMATI DEVI vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.NITYANAND(APP)
72.	CR. MISC./6822/2015 A.BAIL	1	JITENDRA CHAUHAN vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SANJAY KR. SHARMA (APP)
73.	CR. MISC./39653/2014 A.BAIL	1	BINDESHWARI THAKUR & ORS. vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.SHYAM BIHARI SINGH(APP)
74.	CR. MISC./39655/2014 A.BAIL	1	UMA SHANKAR SAH vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR	Mr.H.A.KHAN(APP) Smt.NILU AGRAWAL Mr.VINAY KIRTI SINGH
75.	CR. MISC./39661/2014 A.BAIL	1	CHUNA SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.ABHAY KUMAR 1 (APP)
76.	CR. MISC./39690/2014 with A.BAIL	1	BINOD TIWARY @ BINOD KUMAR TIWARY vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SUNIL KUMAR PANDEY(APP)
77.	CR. MISC./40841/2014 A.BAIL	1	AWADHESH TIWARI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.SANJAY KUMAR PANDAY Mr.JAYA PRAKASH SINGH	Mr.UMA NATH MISHRA (APP)
78.	CR. MISC./39699/2014 A.BAIL	3	AWADHESH CHOUBEY & ORS vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.PRABHU NARAYAN SHARMA	Mr.ATUL CHANDRA(APP) Mr.SYED MASLEH-UDDIN ASHRAF
79.	CR. MISC./39725/2014 A.BAIL	1	MUNNA RAM vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR SINGH	Mr.SUMAN KUMARI SINGH (APP)
80.	CR. MISC./39728/2014 A.BAIL	1	RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.JOGENDRA KUMAR	Mr.AHMAD ALI(APP)
81.	CR. MISC./39738/2014 A.BAIL	1	TANUK MUKHIYA & ANR. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.BHARAT BHUSHAN(APP)
82.	CR. MISC./39739/2014 A.BAIL	1	MAHESH RAI @ MAHESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.ANIL PD.SINGH(APP) Mr.BINDHYACHAL RAI
83.	CR. MISC./39746/2014 A.BAIL	1	PAPPU SINGH @ ABHAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.ANIL KR SINGH NO. 6 Mr.RATHORE VASUNDHARA	Mr.AJAY KUMAR 1 (APP)
84.	CR. MISC./39752/2014 A.BAIL	1	RAM SINGH vs THE STATE OF BIHAR	Mr.DIGVIJAY KUMAR OJHA	Mr.SMT. RENU KUMARI(APP)
85.	CR. MISC./39757/2014 A.BAIL	1	JITENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAJESHWAR SINGH	Mr.RAM SHANKAR DAS (APP)
86.	CR. MISC./39762/2014 A.BAIL	1	RAJU KUMAR & ORS vs THE STATE OF BIHAR	Mr.MUKESH Mr.AJIT KUMAR	Mr.RANA RANDHIR SINGH (APP)
87.	CR. MISC./39764/2014 A.BAIL	1	DEO NARAYAN PANDIT & ORS vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA Mr.DHRAMVEER	Mr.RAM SHANKAR DAS (SPL.PP)
88.	CR. MISC./39768/2014 A.BAIL	1	SAKET KUMAR BANKA @ PINTU BANKA & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.ASHOK KUMAR(APP) Mr.RAJESH KUMAR SINHA
89.	CR. MISC./39791/2014 A.BAIL	1	GITA DEVI & ANR vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.JAGJIT ROSHAN	Mr.IFTEKHAR MAHMOOD(APP)
90.	CR. MISC./39795/2014 A.BAIL	1	ABHIMANU KAMTI @ ABHIMANU KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.RAMSEWAK CHOUDHARY(APP)
91.	CR. MISC./39800/2014 A.BAIL	1	BHAGYA NARAIN BHAGAT & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SADANAND PASWAN(SPL.P.P.)
92.	CR. MISC./39801/2014 A.BAIL	1	SUDAMA GOPE vs THE STATE OF BIHAR	Mr.GANGA PRASAD BIMAL	Mr.INDU BALA PANDEY(APP)
93.	CR. MISC./39803/2014 A.BAIL	1	BALGOVIND PASWAN & ANR vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR Mr.DEVENDRA KUMAR SINGH	Mr.INDU BALA PANDEY (APP)
94.	CR. MISC./39804/2014 A.BAIL	1	BRAJESH KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.KR.RANJIT RANJAN(APP) Mr.ASHOK KUMAR VARMA Mr.KUMAR GANGESH GUNJAN
95.	CR. MISC./39805/2014 A.BAIL	1	DHUMAN SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.PREM KR.JHA(APP)
96.	CR. MISC./39806/2014 A.BAIL	1	GHULAM RASOOL vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.MUSTAQUE ALAM(APP)
97.	CR. MISC./39811/2014 A.BAIL	1	RAM BIR RAI vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.RAM SEWAK CHOUDHARY(APP)
98.	CR. MISC./39812/2014 A.BAIL	1	SHEIKH SAMSHAD @ MD. SAMSHAD vs THE STATE OF BIHAR	Mr.BINAY KRISHNA	Mr.AJAY KR. JHA (APP)
99.	CR. MISC./39816/2014 A.BAIL	1	PAPPU YADAV vs STATE OF BIHAR & ANR	Mr.KUNDAN KUMAR SINGH	Mr.SANJAY KR. SHARMA (APP) Mr.RAMESH KUMAR SINGH
100.	CR. MISC./39818/2014 A.BAIL	1	RAMPRIT GOND & ORS vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.SURESH PD.SINGH(APP)
101.	CR. MISC./39819/2014 A.BAIL	1	RAGHVENDRA SINGH @ RAGHVENDRA KUMAR @ RIGBHADRA KUMAR & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.LAL BABU SINGH	Mr.ASHA KUMARI (APP)
102.	CR. MISC./39820/2014 A.BAIL	1	SUFIYAN @ MD. SUFIYAN vs THE STATE OF BIHAR	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.C. JAWAHAR (APP) Mr.BIJAY PRAKASH SINGH
103.	CR. MISC./39822/2014 A.BAIL	1	RAJA RAI vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.INDU KUMARI SRIVASTAVA(APP)
104.	CR. MISC./39823/2014 A.BAIL	1	RAMANAND MAHTO @ RAMANAND SINGH & ORS vs THE STATE OF BIHAR	Mr.MURARI NARAIN CHAUDHARY Mr.VIJAY KUMAR	Mr.KR.VIRENDRA NARAYAN(APP)
105.	CR. MISC./39825/2014 A.BAIL	1	AJAY KUMAR KASHYAP @ AJAY KUMAR vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.ANISH CHANDRA(APP)
106.	CR. MISC./39826/2014 A.BAIL	1	SHAHZAD ALI @ SAHZADA ALI vs THE STATE OF BIHAR	Mr.MAHESHWAR PRASAD Mr.RAGHAV PRASAD	Mr.A.K.CHOUDHARY(APP) Mr.JAVED ASLAM

107.	CR. MISC./39827/2014 A.BAIL	1	HAJRAT ALI & ANR. vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.RAM SHANKAR DAS(APP) Mr.SANJEEV KUMAR SINGH
108.	CR. MISC./39831/2014 A.BAIL	1	FULO DEVI vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.BHANU PRATAP SINGH(APP)
109.	CR. MISC./39833/2014 A.BAIL	1	RUDAL YADAV vs THE STATE OF BIHAR	Mr.RAJKUMAR RAJESH Mr.GIRISH CHANDRA Mr.GHANSHYAM JHA Mr.MAYA SHANKAR MISHRA	Mr.ASHA DEVI(APP)
110.	CR. MISC./39835/2014 A.BAIL	1	YUBRAJ BHAGAT vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.J.N.THAKUR(APP)

Friday the 13th March 2015
Court No. 3 (AT 2:15 P.M.)
Mr. Justice Jyoti Saran

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./39836/2014 A.BAIL	1 RAMCHANDRA YADAV vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.UMESHANAND PANDIT(APP)	
2.	CR. MISC./39839/2014 A.BAIL	1 ARUN PASWAN & ORS vs THE STATE OF BIHAR	Mr.BINIT KUMAR	Mr.DR. RAVINDRA KUMAR(APP)	
3.	CR. MISC./39840/2014 A.BAIL	1 SUDHIR YADAV @ PANCHAN YADAV & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.RAJENDRA NATH JHA(APP)	
4.	CR. MISC./39841/2014 A.BAIL	1 VILAS RAM vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SHAHIN BEGUM (APP)	
5.	CR. MISC./39843/2014 A.BAIL	1 JHOTI YADAV & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA	Mr.KR.VIRENDRA NARAYAN(APP)	
6.	CR. MISC./39846/2014 A.BAIL	1 MD. IMTIYAZ ALAM @ PAPPU @ MD. IMTIYAJ vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.DR. BIDHU RANJAN	Mr.TAPESHWAR SHARMA (APP)	
7.	CR. MISC./39847/2014 A.BAIL	1 KIRAN DEVI & ANR vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.RAMSHANKAR DAS(SPL.PP)	
8.	CR. MISC./39862/2014 A.BAIL	1 MD. MUZAFFAR vs THE STATE OF BIHAR	Mr.NADIMUL HASAN	Mr.NAND KISHOR PD.(APP)	
9.	CR. MISC./39866/2014 A.BAIL	1 DUKHA MUKHIYA @ DUKHA MUKHIYA & ANR vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.PRANAV KUMAR (APP)	
10.	CR. MISC./39867/2014 A.BAIL	1 RAMDEO RAM & ORS vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA	Mr.R.B.S. PAHEPURI (APP)	
11.	CR. MISC./39869/2014 A.BAIL	1 RAJENDRA RAM @ RAJENDRA @ RAM @ RAJESDR vs THE STATE OF BIHAR	Mr.RANA SANJAY KUMAR SINGH	Mr.ZAINUL ABEDIN (APP)	
12.	CR. MISC./39870/2014 A.BAIL	1 SANDHYA DEVI & ANR vs THE STATE OF BIHAR	Mr.RAVI SHANKAR SAHAY	Mr.NAND KISHOR PD.(APP)	
13.	CR. MISC./39872/2014 A.BAIL	1 MD. MUSLIM @ MD. KALLU @ KALLU KHAN vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA	Mr.MUSTAQUE ALAM (APP)	
14.	CR. MISC./39873/2014 A.BAIL	1 SHEIKH ISRAFIL & ORS. vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.BHANU PRATAP SINGH(APP)	
15.	CR. MISC./39874/2014 A.BAIL	1 RAM CHANDRA DAS vs STATE OF BIHAR & ANR	Mr.MD. NAUSHAD UZZOHA	Mr.MD. ASLAM ANSARI(APP)	
16.	CR. MISC./39878/2014 A.BAIL	1 JAI PRAKASH KUMAR & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.IFTEKHAR MAHMOOD (APP)	
17.	CR. MISC./39882/2014 A.BAIL	1 PINTU GOND vs THE STATE OF BIHAR	Mr.SUBASH CHANDRA YADAV	Mr.RAM CHANDRA SAHNI (APP)	
18.	CR. MISC./39884/2014 A.BAIL	1 TARKESHWAR PRASAD SINGH vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.L.K.SHARMA(APP)	
19.	CR. MISC./39887/2014 A.BAIL	1 MD. KALIM vs STATE OF BIHAR & ANR	Mr.BISHWESHWAR RAM	Mr.PREM KR.JHA(APP)	
20.	CR. MISC./39888/2014 A.BAIL	1 AMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.IFTEKHAR MAHMOOD(APP)	
21.	CR. MISC./39890/2014 A.BAIL	1 FIROJ vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.RAM SHANKAR DAS (SPL.P.P.)	
22.	CR. MISC./39895/2014 A.BAIL	1 JANKI DEVI & ORS. vs THE STATE OF BIHAR	Mr.BIJAY KUMAR MOUAR	Mr.MANOJ KUMAR (APP)	
23.	CR. MISC./39897/2014 A.BAIL	1 JHUNI DEVI & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV	Mr.AMBIKA BHAGAT(APP)	
24.	CR. MISC./39899/2014 A.BAIL	1 USHA DEVI vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.ANIL PD.SINGH(APP)	
25.	CR. MISC./39902/2014 A.BAIL	1 DINESH PATEL @ DINESH MANDAL vs STATE OF BIHAR & ANR	Mr.SURYA NARAYAN SAH	Mr.UMESHA NAND PANDIT (APP)	
26.	CR. MISC./39903/2014 A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.BINOD KUMAR (APP) Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	
27.	CR. MISC./39904/2014 A.BAIL	1 SIPPU YADAV @ SIPPU KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR Mr.JITENDRA KUMAR RAI	Mr.SUBHASH CHANDRA MISHRA (APP)	
28.	CR. MISC./39908/2014 A.BAIL	1 CHHABILA SINGH @ RAM CHHABILA SINGH @ RAM NARESH SINGH & ORS vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR	Mr.NAND KUMAR(APP)	
29.	CR. MISC./39920/2014 A.BAIL	1 RANJAY SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.S.N.SHUKLA(APP)	
30.	CR. MISC./39924/2014 A.BAIL	1 SATRUDHAN MAHARAJ vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.RAJENDRA SINGH SHASTRI JI(APP)	
31.	CR. MISC./39928/2014 A.BAIL	1 AWADHESH PARIT @ AWADHES PRASAD & ORS. vs THE STATE OF BIHAR	Mr.AKSHAY LAL PANDIT	Mr.ABHAY KR. 1(APP)	
32.	CR. MISC./39931/2014 A.BAIL	1 NAIKUL HAQUE @ ISMAIL vs THE STATE OF BIHAR	Mr.MD. BAHAUDDIN	Mr.NITYANAND(APP)	
33.	CR. MISC./39933/2014 A.BAIL	1 MD. ASIF ALAM @ MD. ASIF ALAM KHAN & ORS. vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.SHARDA KUMARI (APP)	
34.	CR. MISC./39936/2014 A.BAIL	1 MD. RUSTAM MIAN @ MD. RUSTAM vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.ANAND KUMAR	Mr.MANISH KUMAR 2 (APP)	

PATNA HIGH COURT		42	Friday 13th March, 2015		
Mr. Justice Jyoti Saran					
35.	CR. MISC./39942/2014 A.BAIL	1	MEENA DEVI & ORS. vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.VEENA RANI PD.(APP)
36.	CR. MISC./39943/2014 A.BAIL	1	VIJAY KISHORE @ VIJAY KUMAR SINGH @ PAPPU JI & ANR vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.ANURADHA SINGH (APP)
37.	CR. MISC./39952/2014 A.BAIL	1	ARSHI @ NUZHAT PARWEEN vs THE STATE OF BIHAR	Mr.ANJANI KUMAR SINHA	Mr.VINOD SHANKAR MODI (APP)
38.	CR. MISC./39955/2014 A.BAIL	1	SAUKHI YADAV @ SAUKHI LAL YADAV & ANR. vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.ANIL PD.SINGH(APP)
39.	CR. MISC./39958/2014 A.BAIL	1	MUNNA CHOUHAN vs THE STATE OF BIHAR	Mr.HEMANT KUMAR	Mr.ZAINUL ABEDIN(APP)
40.	CR. MISC./39963/2014 A.BAIL	1	KISHAN PASWAN vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA Mr.VINAY KUMAR MISHRA	Mr.VINOD SHANKAR MODI(APP)
41.	CR. MISC./39964/2014 A.BAIL	1	MANOJ CHAUDHARY vs THE STATE OF BIHAR	Mr.NAVIN KUMAR	Mr.INDRA KUMAR SINGH(APP)
42.	CR. MISC./39968/2014 A.BAIL	1	JITENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.ADITYA NR.SINGH 1(APP)
43.	CR. MISC./39980/2014 A.BAIL	1	MD. MUMTAZ vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.S.DAYAL(APP)
44.	CR. MISC./39981/2014 A.BAIL	1	SUNIL YADAV @ SUNIL KUMAR vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI	Mr.BHANU PRATAP SINGH(APP)
45.	CR. MISC./39983/2014 A.BAIL	1	GORA MAHTO & ORS vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.RAMSHANKAR DAS(SPL.PP)
46.	CR. MISC./39984/2014 A.BAIL	1	BRAJESH YADAV & ANR vs THE STATE OF BIHAR	Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.NAWAL KISHORE PD.(APP)
47.	CR. MISC./39985/2014 with A.BAIL	1	FANINDRA KUMAR MISHRA @ FANINDRA MISHRA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR NO.-1 Mr.KUMAR SUNIL	Mr.SADANAND PASWAN(APP)
48.	CR. MISC./47187/2014 A.BAIL	1	ARMAN MIAN vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.AMBIKA BHAGAT(APP)
49.	CR. MISC./39986/2014 A.BAIL	1	SANTOSH KUMAR YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.VIVEKA NAND SINGH Mr.MITHILESH KUMAR	Mr.UDAY CHANDRA PRASAD(APP)
50.	CR. MISC./39989/2014 A.BAIL	1	BAIJNATH YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.RAM SHANKAR DAS(APP)
51.	CR. MISC./39990/2014 A.BAIL	1	PAANCHU ANSARI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.BHANU PRATAP SINGH(APP)
52.	CR. MISC./39992/2014 A.BAIL	1	SHIKILIA DEVI vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.SATYENDRA NARAYAN SINGH	Mr.DASRATH MEHTA(APP)
53.	CR. MISC./39994/2014 A.BAIL	1	JAI JAI RAM THAKUR vs STATE OF BIHAR & ANR	Mr.MITHILESH KUMAR	Mr.DURGESH NANDAN(APP) Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN Mr.NAND KISHOR PD.(APP)
54.	CR. MISC./39997/2014 A.BAIL	1	SURESH RAI & ORS vs THE STATE OF BIHAR	Mr.UDAY KUMAR	
55.	CR. MISC./39999/2014 A.BAIL	1	DEEP NARAYAN SINGH vs THE STATE OF BIHAR	Mr.PRITHVI NATH MISHRA	Mr.RAM CHANDRA SAHNI(APP)
56.	CR. MISC./40001/2014 A.BAIL	1	DINESH CHAUHAN @ DINESH KR. CHAUHAN vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR	Mr.RAM SUMIRAN RAI(APP) Mr.PRANESH KUMAR ARYA Mr.AMRESH KUMAR SINHA
57.	CR. MISC./40004/2014 with A.BAIL	1	RAJEEV KUMAR SAH @ RANJEEV KUMAR SAH vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.MANISH KUMAR-II(APP)
58.	CR. MISC./46210/2014 A.BAIL	1	SURENDRA BHAGAT & ANR. vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH	Mr.SHAILENDRA KR.SINGH(APP)
59.	CR. MISC./40006/2014 A.BAIL	1	MD. SOHAIL vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.SHARDA KUMARI(APP) Mr.JAGDHAR PRASAD Mr.BHARAT LAL(APP)
60.	CR. MISC./40007/2014 A.BAIL	1	ASHOK SAHNI vs THE STATE OF BIHAR	Mr.BINDESHWAR SAH	
61.	CR. MISC./40019/2014 A.BAIL	1	JUNARVI RAI @ JUNARVI RAY vs THE STATE OF BIHAR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP	Mr.MD. SUFIYAN(APP)
62.	CR. MISC./40020/2014 A.BAIL	1	PRADEEP KUMAR @ PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.T.N. THAKUR (APP)
63.	CR. MISC./40021/2014 A.BAIL	1	BHARAT RAI @ BHARAT YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.RAJ KISHOR SINGH(APP)
64.	CR. MISC./40024/2014 A.BAIL	1	BECHAN YADAV vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.ASHA KUMARI (APP)
65.	CR. MISC./40026/2014 A.BAIL	1	MD. SHAMSHAD vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.SHAKIR AHMAD (APP)
66.	CR. MISC./40028/2014 A.BAIL	1	JHUNNU KUMAR & ORS vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.RENU KUMARI(APP)
67.	CR. MISC./40030/2014 with A.BAIL	1	SANJAY YADAV @ SANJAY KUMAR YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR YADAV	Mr.DINESH SINGH(APP)
68.	CR. MISC./40839/2014 A.BAIL	1	BINOD YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR YADAV	Mr.RITA VERMA (APP)
69.	CR. MISC./40031/2014 A.BAIL	1	MD. HAROON vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD	Mr.UPENDRA KUMAR(APP)
70.	CR. MISC./40033/2014 A.BAIL	1	SATYADEO SINGH & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.M.K.NIRALA(APP)

PATNA HIGH COURT		43	Friday 13th March, 2015		
Mr. Justice Jyoti Saran					
71.	CR. MISC./40037/2014 A.BAIL	3	MD. SAJUDDIN @ MD. SAJIMUDDIN & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.ANIL KUMAR SINGH(APP)
72.	CR. MISC./40042/2014 A.BAIL	1	PRAMILA DEVI & ORS. vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.ASHA KUMARI(APP)
73.	CR. MISC./40046/2014 with A.BAIL	1	RANJANA KUMARI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.GAJENDRA PD.YADAV(APP)
74.	CR. MISC./40560/2014 A.BAIL	1	VIJAY KUMAR RAM & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.GAJENDRA PD.YADAV(APP)
75.	CR. MISC./40049/2014 A.BAIL	1	ANIL SHAH vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.INDU BALA PANDEY(APP)
76.	CR. MISC./40051/2014 A.BAIL	1	DILKESHWAR MAHTO & ORS vs THE STATE OF BIHAR	Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.INDU KUMARI SRIVASTAVA (APP)
77.	CR. MISC./40053/2014 A.BAIL	1	POKHRAJ RAJBANSHI & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.UDAY CHANDRA PRASAD(APP) Mr.AJAY KUMAR SINHA
78.	CR. MISC./40057/2014 A.BAIL	1	RINTU KUMAR & ORS vs THE STATE OF BIHAR	Mr.DINESHWAR MISHRA	Mr.AMBIKA BHAGAT(APP)
79.	CR. MISC./40078/2014 A.BAIL	1	SMT. DR. GUNJAN PANDEY @ GUNJAN PANDEY vs THE STATE OF BIHAR	Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	Mr.BINOD KUMAR NO. 3(APP)
80.	CR. MISC./40079/2014 A.BAIL	1	UPENDRA RAM & ORS vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.ANUSAIYA JAISWAL(APP)
81.	CR. MISC./40080/2014 with A.BAIL	1	RATI KANT JHA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.NAVIN KR. PANDAY (APP)
82.	CR. MISC./41281/2014 A.BAIL	1	PRAKASH MALLIK vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.PARMANAND PD.(APP)
83.	CR. MISC./40081/2014 with A.BAIL	1	GANESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAM YASH SINGH Mr.SHAMBHU NATH JHA	Mr.RAJENDRA SINGH SHASTRI JEE(APP)
84.	CR. MISC./40114/2014 A.BAIL	1	SAROJ DEVI & ANR. vs THE STATE OF BIHAR	Mr.RAM YASH SINGH Mr.GAURI SHANKAR THAKUR	Mr.RAJENDRA SINGH SHASTRI JEE (APP)
85.	CR. MISC./40082/2014 A.BAIL	1	RANJIT THAKUR & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.JITENDRA KUMAR ROY-1
86.	CR. MISC./40085/2014 A.BAIL	1	AIYUB ALAM vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.R.B.ROY RAMAN(APP)
87.	CR. MISC./40086/2014 A.BAIL	1	NIRANJAN YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.UPENDRA KUMAR(APP)
88.	CR. MISC./40092/2014 A.BAIL	1	RAJU SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.MANOJ KUMAR (APP) Mr.SUNIL KUMAR SINGH
89.	CR. MISC./40093/2014 A.BAIL	1	RAM KUMAR PASWAN vs STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.RAJENDRA SINGH SHASTRIJEE (APP)
90.	CR. MISC./40094/2014 A.BAIL	1	MANOJ KUMAR BADHAI vs THE STATE OF BIHAR	Mr.BIJAY KUMAR SINGH	Mr.S.DAYAL(APP)
91.	CR. MISC./40095/2014 A.BAIL	1	RAJU RAUT vs STATE OF BIHAR & ANR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.ANUSAIYA JAISWAL(APP)
92.	CR. MISC./40096/2014 A.BAIL	1	PARAS NATH SAH @ PASHUPATI SAH vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.PUSHPA SINHA(APP)
93.	CR. MISC./40098/2014 A.BAIL	1	SHIV SHANKAR PRASAD vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.UDAYWANT KUMAR Mr.AMIT KUMAR MISHRA	Mr.S.EHTESHAMUDDIN(APP)
94.	CR. MISC./40099/2014 A.BAIL	1	PINTU PANDEY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.ANURADHA SINGH(APP) Mr.RAJESH KUMAR PATHAK
95.	CR. MISC./40100/2014 with A.BAIL	1	AJAY KUMAR @ GUDDU SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.ASHA KUMARI (APP) Mr.SARVESH KUMAR SINGH
96.	CR. MISC./40651/2014 A.BAIL	1	MUKESH KUMAR SINGH @ MUKESH SINGH @ MUKESH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.ASHA KUMARI (APP)
97.	CR. MISC./40101/2014 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.SHRI KRISHNA SINHA Mr.DURGA NARAYAN	Mr.AMBIKA BHAGAT(APP) Mr.ANIL KUMAR SINHA
98.	CR. MISC./40102/2014 with A.BAIL	1	RAJNISH KUMAR & ANR vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.SIDHENDRA NARAYAN SINGH	Mr.AJAY KUMAR 1 (APP)
99.	CR. MISC./47457/2014 A.BAIL	1	SATISH KUMAR vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.RAMA KANT SINGH	Mr.DASHRATH MEHTA(APP)
100.	CR. MISC./40103/2014 A.BAIL	1	AZIMUDDIN MIYAN @ AZIMUDDIN AZAM vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.TAFAZZUL AHMAD Mr.MD. SHAHAB KHALIL	Mr.AMRENDRA PD.(APP) Mr.PRAVIN KUMAR
101.	CR. MISC./40104/2014 A.BAIL	1	SUJEET KUMAR @ CHHOTU & ANR vs THE STATE OF BIHAR	Mr.PARMESHWAR MEHTA	Mr.AMRENDRA PRASAD (APP)
102.	CR. MISC./40105/2014 A.BAIL	1	AMODH KUMAR SINGH @ AMOD KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	Mr.VEENA RANI PD.(APP)
103.	CR. MISC./40106/2014 A.BAIL	1	AYODHYA PASWAN vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR PANDEY Mr.RAJESH KUMAR	Mr.A.DAYAL(APP)
104.	CR. MISC./40109/2014 A.BAIL	1	MD. SANJAR @ MD. SANJAR HUSSAIN vs THE STATE OF BIHAR	Mr.SYED. RIZWANUL HAQUE	Mr.ARUN KUMAR PANDEY (APP)
105.	CR. MISC./40115/2014 A.BAIL	1	NIRAJ GUPTA vs THE STATE OF BIHAR	Mr.BINAY KUMAR SINGH	Mr.RAM CHANDRA SINGH (APP) Mr.BIRENDRA KUMAR

106.	CR. MISC./40159/2014 with A.BAIL	1	RAJAN PRASAD YADAV @ RAJAN YADAV & ORS. vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.SUMAN KUMARI SINGH (APP) Mr.AJAY NANDAN SAHAY
107.	CR. MISC./5644/2015 A.BAIL	1	LOMUS ANTHONY BROOKE @ LOMASH ANTHONEY BROUCKE vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1 Mr.KUMAR SHASHANK SHEKHAR	Mr.NIRMAL KR. SINHA(APP) Mr.DEWENDRA NARAYAN SINGH
108.	CR. MISC./40167/2014 A.BAIL	1	MD. SHOEB vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.ANUJ KR.SRIVASTAV(APP)
109.	CR. MISC./40172/2014 A.BAIL	1	MD. ISRAIL vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SADANAND PASWAN (SPL. PP)

Friday the 13th March 2015
Court No. 7 (AT 2:15 P.M.)
Mr. Justice Rakesh Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./40178/2014 A.BAIL	1 JANKI KUMARI vs THE STATE OF BIHAR	Mr.PUSHPA SINHA	Mr.SANJAY KUMAR SINGH (APP)	
2.	CR. MISC./40185/2014 A.BAIL	1 RATNAKAR KUMAR @ BABLOO RAI vs STATE OF BIHAR & ANR	Mr.VIBHUTI RANJAN SONVADRA	Mr.ASHOK KR.SINGH(APP) Mr.RAVINDRA KUMAR	
3.	CR. MISC./40186/2014 A.BAIL	1 MD. MONAJEER vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.M.DAYAL (APP) Mr.AJAY KUMAR	
4.	CR. MISC./40193/2014 A.BAIL	1 KUMAR ABHINASH @ MANISH SINGH vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.DURGESH NANDAN(APP) Mr.KAMLESH KUMAR PATHAK	
5.	CR. MISC./40198/2014 A.BAIL	1 GODHANI DEVI & ANR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR	Mr.NITYANAND TIWARY(APP)	
6.	CR. MISC./40201/2014 A.BAIL	1 GUDDU @ MD. SHAHNAWAZ AKHTAR vs STATE OF BIHAR & ANR	Mr.MD. NURUL HODA Mr.SHAKIL AHMAD KHAN	Mr.SANGITA SHARMA (APP) Mr.RAMAKANT SHARMA	
7.	CR. MISC./40203/2014 A.BAIL	1 MANISH TIWARY @ MANISH KUMAR TIWARY & ANR vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.L.K.SHARMA(APP)	
8.	CR. MISC./40204/2014 A.BAIL	1 JAMIL AHMAD vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD	Mr.NAND KUMAR(APP)	
9.	CR. MISC./40207/2014 A.BAIL	1 PRABHA SHANKAR TIWARI vs THE STATE OF BIHAR	Mr.UMESH KUMAR MISHRA	Mr.INDRA KR. SINGH (APP)	
10.	CR. MISC./40210/2014 A.BAIL	1 UMA SHANKAR SINGH vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.ASHOK KUMAR SINGH(APP)	
11.	CR. MISC./40212/2014 A.BAIL	4 SHARDA SHABNAM & ORS vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.ANITA KUMARI(APP)	
12.	CR. MISC./40214/2014 A.BAIL	1 MOST. LAXMI DEVI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.RAJENDRA NATH JHA (APP)	
13.	CR. MISC./40215/2014 A.BAIL	1 SAREFUL HODA @ MD. SAREFUL HODA vs THE STATE OF BIHAR	Mr.BRAJ KISHORE PRASAD SINHA	Mr.PUSHPA SINHA (APP)	
14.	CR. MISC./40218/2014 A.BAIL	1 JITENDRA SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.DR. BIDHU RANJAN	Mr.ANUJ KR.SRIVASTAV(APP)	
15.	CR. MISC./40220/2014 A.BAIL	1 BIDYA NAND MUKHIYA vs THE STATE OF BIHAR	Mr.SITA RAM YADAV	Mr.RAJESH KUMAR (APP)	
16.	CR. MISC./40221/2014 A.BAIL	1 SHEO SHANKAR YADAV & ANR. vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.VINOD SHANKAR MODI(APP) Mr.RAGHUNANDAN KUMAR SINGH Mr.BIMAL KUMAR	
17.	CR. MISC./40224/2014 A.BAIL	1 VIDYA BHUSHAN SHARMA @ KUCHO LAL vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.SADANAND PASWAN(APP) Mr.SHEIKH ARKAN AHMAD	
18.	CR. MISC./40227/2014 A.BAIL	1 ANURUDH SINGH & ORS vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.S. EHETESHMUDDIN (APP) Mr.ARVIND KUMAR SINGH Mr.SHASHI BHUSHAN KUMAR	
19.	CR. MISC./40228/2014 A.BAIL	1 MD. MOJAHID & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.BHANU PRATAP SINGH (APP)	
20.	CR. MISC./40232/2014 A.BAIL	1 JAILAL BHAGAT vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.DR.INDIWAR KUMARI(APP)	
21.	CR. MISC./40233/2014 A.BAIL	1 SURENDRA PANDEY & ANR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR Mr.KAMLESH PRASAD SINGH	Mr.RAJENDRA NATH JHA(APP)	
22.	CR. MISC./40234/2014 A.BAIL	1 JAG NARAYAN SINGH vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SADANAND PASWAN (APP)	
23.	CR. MISC./40237/2014 A.BAIL	1 CHANDRA BHUSHAN PANDEY @ DIPU PANDEY vs THE STATE OF BIHAR	Mr.RADHE SHYAM KUMAR Mr.RANJEET KUMAR PANDEY	Mr.ADITYA NR. SINGH (APP)	
24.	CR. MISC./40240/2014 A.BAIL	1 RAM ISHWAR RAM & ORS vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.SHAILENDRA KUMAR 2 (APP)	
25.	CR. MISC./40243/2014 A.BAIL	1 KISHUNDEO RAI @ KISHANDEO RAI vs THE STATE OF BIHAR	Mr.BHOLA KUMAR	Mr.ASHRAF ANSARI (APP)	
26.	CR. MISC./40246/2014 A.BAIL	1 BIBI RUKAIYA & ANR vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SATYENDRA NR. SINGH(APP)	
27.	CR. MISC./40247/2014 A.BAIL	1 JAI PRAKASH SINGH @ J.P. vs THE STATE OF BIHAR	Mr.ADITYA NARAYAN SINGH-1	Mr.SANJAY KUMAR(APP)	
28.	CR. MISC./40249/2014 A.BAIL	1 KAJAL DEVI & ANR vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.NIRMAL KR.SINHA(APP)	
29.	CR. MISC./40251/2014 A.BAIL	1 MD TAHIR & ORS. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA	Mr.SHAILENDRA KR.SINGH(APP)	
30.	CR. MISC./40254/2014 A.BAIL	1 ROUSHAN YADAV @ ROUSHAN KR. YADAV & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA NATH MISHRA	Mr.NARENDRA KR. SINGH(APP)	
31.	CR. MISC./40255/2014 A.BAIL	1 SIPENDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.RAM SHANKAR DAS (SPL.P.P.)	
32.	CR. MISC./40256/2014 A.BAIL	1 SHANKAR PRASAD @ SHANKAR SAO vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.HIRDAY PD. SINGH(APP) Mr.SUNIL KUMAR	
33.	CR. MISC./40258/2014 A.BAIL	1 SUDHA SINGH RATHAUR & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN	Mr.KR. RANJIT RANJAN(APP) Ms.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	
34.	CR. MISC./40260/2014 A.BAIL	1 DR. VIKAS KUMAR vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.MADAN KUMAR(APP)	

PATNA HIGH COURT		46	Friday 13th March, 2015		
Mr. Justice Rakesh Kumar					
35.	CR. MISC./40262/2014 A.BAIL	1	SATRUGHAN MISHRA vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.ARUN KUMAR (APP)
36.	CR. MISC./40269/2014 A.BAIL	1	PRAKASH SHARMA @ VIKI SHARMA @ VIKKI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.DR.M.K.GAUTAM(APP)
37.	CR. MISC./40272/2014 A.BAIL	1	SARWESHWAR SAH vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR PANDEY	Mr.PRAMOD KR.PANDEY(APP)
38.	CR. MISC./40282/2014 A.BAIL	3	AINUL MIAN vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.JAGJIT ROSHAN	Mr.MUKESH KUMAR SINGH(APP)
39.	CR. MISC./40284/2014 A.BAIL	1	BHARAT YADAV vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH	Mr.SURESH PRASAD SINGH (APP)
40.	CR. MISC./40296/2014 A.BAIL	1	SANJAY YADAV & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.MUKESH KR. SINGH (APP)
41.	CR. MISC./40297/2014 A.BAIL	1	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.DINESH JHA	Mr.AHMAD ALI (APP)
42.	CR. MISC./40308/2014 A.BAIL	1	ELACHI DEVI @ ELAYCHI DEVI & ANR vs THE STATE OF BIHAR	Mr.RATNAKAR AMBASTHA Mr.RAJENDRA PRASAD SAH	Mr.BHARAT LAL (APP)
43.	CR. MISC./40316/2014 A.BAIL	1	KAUSHLENDRA KUMAR vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR Mr.DILIP KUMAR	Mr.PUSHPA SINHA (APP)
44.	CR. MISC./40319/2014 A.BAIL	1	PUNDEO SAHANI @ ANTU SAHANI vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR	Mr.MD.SUFIYAN (APP)
45.	CR. MISC./40321/2014 A.BAIL	1	HIRDAY PASWAN vs THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH	Mr.DINESH SINGH (APP)
46.	CR. MISC./40324/2014 A.BAIL	1	LAL MUNI DEVI & ORS. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV	Mr.ASHOK KUMAR (APP)
47.	CR. MISC./40329/2014 A.BAIL	1	MD. JALALUDDIN @ LATTU @ JAJAL @ MD.JALAL & ANR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.M.HAQUE(APP)
48.	CR. MISC./40340/2014 A.BAIL	1	MD. SHAMIM AKHTAR vs THE STATE OF BIHAR	Mr.MD. FAHIMUDDIN	Mr.ASHOK KR.SINGH 1(APP) Mr.ABDUL WADOOD
49.	CR. MISC./40344/2014 A.BAIL	1	DOMA CHAUDHARY vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.AMRENDRA PD.(APP) Mr.BIMLESH KUMAR PANDEY
50.	CR. MISC./40359/2014 A.BAIL	1	RAMESH PRASAD vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.ANIL KUMAR(APP)
51.	CR. MISC./40371/2014 A.BAIL	1	MD. SHABBIR @ MD. SABIR & ANR. vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.NIRMALA KUMARI(APP)
52.	CR. MISC./40378/2014 A.BAIL	1	PRAMOD CHOUDHARY vs THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.RAMSEWAK CHOUDHARY(APP)
53.	CR. MISC./40379/2014 A.BAIL	1	CHANDAN KUMAR MODI @ CHANDAN DAS @ CHANDAN MODI vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.R.B.ROY RAMAN (APP)
54.	CR. MISC./40380/2014 A.BAIL	1	NAND KISHORE THAKUR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINGH	Mr.RAJESH KUMAR(APP)
55.	CR. MISC./40390/2014 A.BAIL	1	RUBENA & ANR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AMIT KUMAR ANAND	Mr.NAND KISHORE PRASAD (APP)
56.	CR. MISC./40391/2014 A.BAIL	1	MASIUDDIN KHAN vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.H.A.KHAN(APP)
57.	CR. MISC./40392/2014 A.BAIL	1	NAGINA RAI & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.PREM KUMAR JHA (APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR
58.	CR. MISC./40393/2014 A.BAIL	1	MD. SALAM vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.RAM SUMIRAN RAI (APP)
59.	CR. MISC./40394/2014 A.BAIL	1	RAM SAHAY PRASAD @ RAM SAHAY PRASAD SRIVASTAVA vs THE STATE OF BIHAR	Mr.BAL GOVIND SHARMA Mr.NAFISUZZOHA	Mr.RAJESH KUMAR (APP)
60.	CR. MISC./40395/2014 A.BAIL	1	UPENDRA KUMAR & ANR vs THE STATE OF BIHAR	Mr.RAJNISH KUMAR Mr.SYED ASGHER NAJMI	Mr.DR.INDIWAR KUMARI (APP)
61.	CR. MISC./40396/2014 A.BAIL	1	VIJAY THAKUR & ORS vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.M.K. NIRALA (APP)
62.	CR. MISC./40397/2014 with A.BAIL	1	DR. ANJU SINGH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SUBHASH CHANDRA MISHRA (APP)
63.	CR. MISC./42700/2014 A.BAIL	1	DR. JITENDRA PRASAD @ JITENDRA PRASAD vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.AKBAR ALI(APP)
64.	CR. MISC./40399/2014 A.BAIL	1	ENJAN MANDAL & ORS vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.RAJ BALLABH SINGH(APP)
65.	CR. MISC./40400/2014 A.BAIL	1	PAPPU SINGH vs THE STATE OF BIHAR	Mr.JAGNNATH SINGH	Mr.R.B. ROY RAMAN (APP)
66.	CR. MISC./40402/2014 A.BAIL	1	PARWATI DEVI vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.ANUJ KUMAR	Mr.BRAJ KISHORE PD. Mr.ANIL KUMAR Mr.SATYENDRA PRASAD SINGH
67.	CR. MISC./40406/2014 A.BAIL	1	SHYAM NARAYAN SINGH vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.DILIP KUMAR(APP) Mr.AJAY NANDAN SAHAY
68.	CR. MISC./40418/2014 A.BAIL	1	RAGHUNANDAN PASWAN & ANR. vs THE STATE OF BIHAR	Mr.PREMCHANDRA YADAV	Mr.ABHAY KUMAR-I(APP)
69.	CR. MISC./40429/2014 A.BAIL	1	SHIV NARAYAN PANDIT & ORS vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.AMBIKA BHAGAT(APP) Mr.VIBHAKAR KUMAR
70.	CR. MISC./40432/2014 A.BAIL	1	SANJEEV KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.AMBIKA BHAGAT(SPL.P.P.)
71.	CR. MISC./40435/2014 A.BAIL	1	VIKASH KUMAR vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.ASHOK KUMAR(APP)

PATNA HIGH COURT		47	Friday 13th March, 2015	
Mr. Justice Rakesh Kumar				
72.	CR. MISC./40441/2014 A.BAIL	1	SHIV JATAN YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV Mr.ASHOK KUMAR(APP)
73.	CR. MISC./40443/2014 A.BAIL	1	SARFUDDIN MIAN vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.DR. KR. UDAY PRATAP(APP)
74.	CR. MISC./40447/2014 with A.BAIL	1	HAZARI PRASAD vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH Mr.AJEET KUMAR(APP) Mr.RAJ SHEKHAR
75.	CR. MISC./41767/2014 A.BAIL	1	HAZARI PRASAD vs THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.SATYESHWAR PRASAD Mr.ANIL KR.SINGH 1(APP) Mr.RAJ SHEKHAR
76.	CR. MISC./40448/2014 A.BAIL	1	KANCHAN KUMARI vs THE STATE OF BIHAR	Mr.VIKRAM SINGH Mr.ASHOK KR.SINGH 1(APP)
77.	CR. MISC./40449/2014 with A.BAIL	1	RAJESH RAM vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SHARMA Mr.MANOJ KUMAR Mr.NARSING TANTI(APP)
78.	CR. MISC./47400/2014 with A.BAIL	1	PRADEEP RAM & ANR vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY Mr.AWADHESH KR.SINGH(APP)
79.	CR. MISC./50654/2014 A.BAIL	1	PANKAJ KUMAR @ PANKAJ @ GUDDU RAM vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.NARSINGH TANTI(APP)
80.	CR. MISC./40450/2014 A.BAIL	1	GURUDEO KUMAR vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI Mr.AJEET KUMAR(APP)
81.	CR. MISC./40451/2014 A.BAIL	1	BALIRAM THAKUR @ BELRAM KUMAR THAKUR & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2 Mr.M.DAYAL(APP)
82.	CR. MISC./40455/2014 A.BAIL	1	SANJAY KUMAR @ SANJAY SHARMA & ANR. vs THE STATE OF BIHAR	Mr.SADA NAND RAY Mr.DILIP KUMAR(APP)
83.	CR. MISC./40458/2014 A.BAIL	1	SANJEEV KUMAR @ RAJA & ORS. vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.CHANDRA SHEKHAR SINGH Mr.NITYANAND TIWARY(APP)
84.	CR. MISC./40459/2014 A.BAIL	1	JAWAHAR MANDAL vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN Mr.ATAUR RAHMAN(APP)
85.	CR. MISC./40460/2014 A.BAIL	1	BARELAL RAI @ KISHAN DEO RAI & ORS. vs THE STATE OF BIHAR	Mr.DINESH JHA Mr.AJIT KUMAR (APP)
86.	CR. MISC./40464/2014 with A.BAIL	1	AJAY KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR Mr.MD.FAHIMUDDIN(APP)
87.	CR. MISC./40709/2014 A.BAIL	1	YOGENDRA PRASAD @ YOGI MAHTO & ANR. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR Mr.UMA NATH MISHRA(APP)
88.	CR. MISC./40466/2014 A.BAIL	1	RAM SURESH PRASAD vs THE STATE OF BIHAR	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ Mr.SUCHETA YADAV(APP)
89.	CR. MISC./40469/2014 A.BAIL	1	MANOJ UPADHYAY & ORS vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.AHMAD ALI(APP)
90.	CR. MISC./40472/2014 A.BAIL	1	DEVENDRA KUMAR vs THE STATE OF BIHAR	Mr.SUMAN KUMAR JHA Mr.M.RAB(APP) Mr.RAJENDRA NATH SINHA Mr.RAM ANURAG SINGH (APP)
91.	CR. MISC./40473/2014 with A.BAIL	1	ANJU DEVI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.SUDHIR KUMAR UPADHYAY Mr.CHANDRA BHUSHAN PRASAD (APP)
92.	CR. MISC./7871/2015 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.SANJAY PRASAD Mr.CHANDRA BHUSHAN PRASAD (APP)
93.	CR. MISC./40474/2014 A.BAIL	1	LAL JHARI DEVI & ANR vs THE STATE OF BIHAR	Mr.HARISH KUMAR Mr.MUSTAQUE ALAM(APP)
94.	CR. MISC./40475/2014 A.BAIL	1	SAPNA KUMARI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN Mr.KR. RANJIT RANJAN(APP) Ms.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR Mr.VIKRAM SINGH Mr.ANUSAIYA JAISWAL(APP)
95.	CR. MISC./40477/2014 A.BAIL	1	PURUSOTTAM KUMAR @ PURUSHOTTAM KUMAR vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.NARSING TANTI(APP)
96.	CR. MISC./40537/2014 A.BAIL	1	RAMESH SINGH @ FUDKA vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.NAZIR ANSARI(APP)
97.	CR. MISC./40541/2014 A.BAIL	1	BHOLA PRASAD YADAV @ BHOLA YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.KANHAIYA KISHORE(APP)
98.	CR. MISC./40543/2014 A.BAIL	1	SUBHASH CHANDRA DEO vs THE STATE OF BIHAR	Mr.ANIL KUMAR MUKUND Mr.MD.ARIF(APP)
99.	CR. MISC./40546/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN Mr.MURLIDHAR(APP)
100.	CR. MISC./40548/2014 A.BAIL	1	SURAJ PASWAN vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI Mr.M.K.NIRALA(APP)
101.	CR. MISC./40551/2014 A.BAIL	1	SHAILENDRA SINGH @ MANDAL & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA Mr.PUSHPA SINHA 2 (APP)
102.	CR. MISC./40558/2014 A.BAIL	1	SUNIL KUMAR JHA vs THE STATE OF BIHAR	Mr.PAWAN KUMAR Mr.MITHLESH KUMAR GUPTA Mr.UDAY KUMAR Mr.ASHOK KR.SINGH (APP)
103.	CR. MISC./40574/2014 A.BAIL	1	PRAKASH KUMAR SINHA vs THE STATE OF BIHAR	Mr.MITHLESH KUMAR GUPTA Mr.UDAY KUMAR Mr.AKBAR ALI(APP) Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA Mr.DURGESH NANDAN(APP)
104.	CR. MISC./40575/2014 A.BAIL	1	RAJIV RANJAN KUMAR GOND @ RAJIV RANJAN GOND vs STATE OF BIHAR & ANR	Mr.SACHINDRA KUMAR TIWARY Mr.AKBAR ALI(APP) Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA Mr.DURGESH NANDAN(APP)
105.	CR. MISC./40577/2014 A.BAIL	1	KISHORI RAI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR DAS Mr.DHANANJAY KUMAR Mr.UMESH KUMAR SINGH Mr.ASHOK KUMAR Mr.HARENDRA KUMAR SINGH Mr.JITENDRA KUMAR RAI 1 (APP) Mr.ANURAG PANDEY
106.	CR. MISC./40581/2014 A.BAIL	1	SAM RAI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.HARENDRA KUMAR SINGH Mr.JITENDRA KUMAR RAI 1 (APP) Mr.ANURAG PANDEY

Friday the 13th March 2015
Court No. 12 (AT 2:15 P.M.)
Mr. Justice Birendra Prasad Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./40582/2014 A.BAIL	1 MD. ZIAUDDIN vs THE STATE OF BIHAR	Mr.BISHWANATH PRASAD SINGH	Mr.SUBHASH CHANDRA MISHRA (APP)	
2.	CR. MISC./40583/2014 A.BAIL	1 UPENDRA SAHNI vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR	Mr.NIRMAL KR.SINHA(APP)	
3.	CR. MISC./40585/2014 with A.BAIL	1 ASHOK YADAV & ANR. vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR	Mr.RAM NARESH ROY(APP)	
4.	CR. MISC./7768/2015 A.BAIL	1 AJIT KUMAR @ AJIT YADAV & ANR. vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Smt.ANITA KUMARI SINGH	Smt.SHAILENDRA KUMAR- I(APP)	
5.	CR. MISC./40598/2014 A.BAIL	1 SACHCHU KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.JITENDRA KUMAR SINGH 1 (APP)	
6.	CR. MISC./40600/2014 A.BAIL	1 PANNA YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.NARSING TANTI (APP)	
7.	CR. MISC./40602/2014 A.BAIL	1 HARI RAI & ORS. vs THE STATE OF BIHAR	Mr.ROUNAK KUMAR SINGH "PANKAJ" Mr.KAMAL KISHORE JHA	Mr.AMITESH KUMAR(APP)	
8.	CR. MISC./40603/2014 A.BAIL	1 MUNNA SHARMA & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MADHURANAND JHA (APP)	
9.	CR. MISC./40605/2014 A.BAIL	1 ABDUL KADIR vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV	Mr.ANIL PRASAD SINGH (APP)	
10.	CR. MISC./40606/2014 A.BAIL	1 MD. SABBIR vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV	Mr.DURGESH NANDAN(APP)	
11.	CR. MISC./40607/2014 A.BAIL	3 RAHUL KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.NARENDRA KUMAR SINGH (APP)	
12.	CR. MISC./40616/2014 A.BAIL	1 NAWAL KISHOR TIWARI @ NAWAL KISHOR PATI TIWARI & ORS vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.RAM SHANKAR DAS(APP)	
13.	CR. MISC./40618/2014 with A.BAIL	1 SUNIL YADAV @ SUNIL KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.BRAJ KISHORE PD.	
14.	CR. MISC./48925/2014 A.BAIL	1 WAKIL YADAV @ WAKIL PD. YADAV vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.BINOD KUMAR (APP)	
15.	CR. MISC./40626/2014 A.BAIL	1 BIJAY YADAV & ORS. vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.MADAN KUMAR(APP)	
16.	CR. MISC./40630/2014 A.BAIL	1 RANJIT MUKHIA @ RANJEET MUKHIA & ORS vs THE STATE OF BIHAR	Mr.GHULAM RABBANI	Mr.SANJAY KUMAR SHARMA(APP)	
17.	CR. MISC./40640/2014 A.BAIL	1 MODELAL PASWAN vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.MANOJ KUMAR (APP) Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.VINAY KIRTI SINGH	
18.	CR. MISC./40649/2014 A.BAIL	1 SABUTRI DEVI @ UTTAM DEVI & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD	Mr.HIRDAY PD. SINGH(APP)	
19.	CR. MISC./40652/2014 A.BAIL	1 NARESH YADAV vs THE STATE OF BIHAR	Mr.PATHAK DHANANJAY KUMAR	Mr.NAND KISHOR PD.(APP)	
20.	CR. MISC./40657/2014 A.BAIL	1 ARVIND SHARMA @ ARVIND KUMAR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.ANIL KR. SINGH(APP) Mr.DIWAKAR PRASAD SINGH	
21.	CR. MISC./40658/2014 A.BAIL	1 SONU KUMAR RAI vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.VEENA KUMARI JAISWAL (APP)	
22.	CR. MISC./40659/2014 A.BAIL	1 MUSTAQUE ALAM & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.M.K. KHARE (APP)	
23.	CR. MISC./40660/2014 with A.BAIL	1 BINOD CHAUDHARY vs THE STATE OF BIHAR	Mr.SYED. RIZWANUL HAQUE	Mr.UMA NATH MISHRA(APP)	
24.	CR. MISC./42764/2014 A.BAIL	1 SUNIL KUMAR @ SUNIL KUMAR SAO vs THE STATE OF BIHAR	Mr.NILENDU KUMAR CHOUHDARY	Mr.T.N. THAKUR (APP)	
25.	CR. MISC./40663/2014 with A.BAIL	1 PARWATI DEVI vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA	Mr.MD.ARIF(APP)	
26.	CR. MISC./41827/2014 A.BAIL	1 KAMLESH KUMAR TRIVEDI @ KAMLESH KUMAR vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA	Mr.MADHURI LATA(APP)	
27.	CR. MISC./40669/2014 A.BAIL	1 SUBODH PASWAN vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.M.K.NIRALA(APP)	
28.	CR. MISC./40670/2014 A.BAIL	1 DINESH KUMAR @ DINESH PANDIT & ANR vs STATE OF BIHAR & ANR	Mr.SUBESH SHARMA	Mr.AJEET KUMAR (APP)	
29.	CR. MISC./40671/2014 A.BAIL	1 MAMTA DEVI & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.MURLIDHAR(APP)	
30.	CR. MISC./40672/2014 A.BAIL	1 RAKESH RAI vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.CHANDRA BHUSHAN PRASAD(APP)	
31.	CR. MISC./40674/2014 A.BAIL	1 SHYAMAL SINGH vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.DR. KUMAR UDAY PRATAP (APP)	
32.	CR. MISC./40687/2014 A.BAIL	1 AMRESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.ATUL KUMAR PANDEY	Mr.SATYAVARTA VERMA (APP)	
33.	CR. MISC./40690/2014 A.BAIL	1 NARESH SINGH & ANR vs STATE OF BIHAR & ANR	Mr.INDESHWARI PRASAD MANDAL	Mr.AJAY KUMAR 1 (APP)	

PATNA HIGH COURT	49	Friday 13th March, 2015 Mr. Justice Birendra Prasad Verma	
-------------------------	-----------	---	--

34.	CR. MISC./40693/2014 A.BAIL	1	SADRE ALAM & ORS vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.AHMAD ALI (APP)
35.	CR. MISC./40696/2014 A.BAIL	1	YUSUF KHAN & ORS vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.AJAY KR. JHA (APP)
36.	CR. MISC./40697/2014 A.BAIL	1	ADALAT MIYAN @ ADALAT vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.RAJENDRA NATH JHA (APP)
37.	CR. MISC./40698/2014 A.BAIL	1	BALI RAM RAI @ BALI RAI vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.KANHAIYA KISHORE(APP)
38.	CR. MISC./40700/2014 A.BAIL	1	SIMA KUMARI @ SEEMA KUMARI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.S.M. RAHMAN (APP) Mr.SURENDRA KISHORE THAKUR
39.	CR. MISC./40701/2014 A.BAIL	1	SUBHASH YADAV & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.MADHURANAND JHA(APP)
40.	CR. MISC./40702/2014 A.BAIL	1	PRABHULAL RAI & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.H.A.KHAN(APP)
41.	CR. MISC./40704/2014 A.BAIL	1	SHANKAR PRASAD CHOUDHARY @ RAMESH KUMAR vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.GANESH PRASAD SINGH (APP)
42.	CR. MISC./40712/2014 A.BAIL	1	RAJIV YADAV @ RAJIV KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV	Mr.NIRMALA KUMARI(APP)
43.	CR. MISC./40714/2014 A.BAIL	1	RAJU SHARMA vs THE STATE OF BIHAR	Mr.RANJEET CHOUBEY	Mr.P.N.PANDIT(APP)
44.	CR. MISC./40719/2014 A.BAIL	1	BRAHMANAND THAKUR vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.AMRENDRA PD.(APP)
45.	CR. MISC./40728/2014 A.BAIL	1	AMBIKA YADAV @ AMIK YADAV & ORS vs THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.R.B.S.PAHEPURI(APP) Mr.MADHURENDRA KUMAR Mr.AVINASH
46.	CR. MISC./40735/2014 A.BAIL	1	KRISHNA CHOUHAN & ORS vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.MD.SUFYAN(APP) Mr.BIRENDRA KUMAR
47.	CR. MISC./40737/2014 A.BAIL	1	ASHOK YADAV & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SADANAND PASWAN(APP)
48.	CR. MISC./40749/2014 A.BAIL	1	RAVI PRATAP SINGH vs STATE OF BIHAR & ANR	Mr.SATYENDRA NARAYAN SINGH	Mr.ANSUIYA JAISWAL(APP)
49.	CR. MISC./40750/2014 A.BAIL	1	ABDULLAH vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.SHARDANAND JHA(APP)
50.	CR. MISC./40752/2014 A.BAIL	1	RAJA THAKUR @ RAJ KUMAR THAKUR & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD	Mr.HIRDAY PD.SINGH(APP)
51.	CR. MISC./40753/2014 A.BAIL	1	MADAN THAKUR vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.HARENDRA PD.(APP)
52.	CR. MISC./40755/2014 A.BAIL	1	SRI BAJRANGI KUSHWAHA & ANR. vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.GANESH PD.SINGH(APP)
53.	CR. MISC./40759/2014 A.BAIL	1	MD. IDRISH @ KALLU MIAN & ANR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SADANAND PASWAN (APP)
54.	CR. MISC./40768/2014 A.BAIL	1	BASHISTH SHARMA vs THE STATE OF BIHAR	Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1 Mr.ANIL KUMAR SHARMA	Mr.BINOD KUMAR (APP)
55.	CR. MISC./40769/2014 A.BAIL	1	SUBODH CHANDRA JHA & ORS vs THE STATE OF BIHAR THROUGH S.P. C.B.I. PATNA	Mr.AMAR NATH JHA	Mr.BIPIN KUMAR SINHA (SC CBI)
56.	CR. MISC./40770/2014 with A.BAIL	1	JHAPAS RAI & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.SADANAND PASWAN (SPL. PP)
57.	CR. MISC./52271/2015 A.BAIL	1	RAM SAKAL RAI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.SADANAND PASWAN (SPL. PP)
58.	CR. MISC./40772/2014 A.BAIL	1	DILIP OJHA vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.MUSTAQUE ALAM(APP)
59.	CR. MISC./40776/2014 A.BAIL	1	PAPPU KUMAR YADAV @ PAPPU YADAV & ANR vs THE STATE OF BIHAR	Mr.RADHA MOHAN PANDEY Mr.CHANDRA SHEKHAR VERMA	Mr.NITYANAND(APP) Mr.RAJESH KUMAR PATHAK
60.	CR. MISC./40779/2014 A.BAIL	1	KHIKHORI RAI vs THE STATE OF BIHAR	Mr.NALIN KUMAR	Mr.PRONATI SINGH (APP)
61.	CR. MISC./40781/2014 A.BAIL	1	RANJAN LAL NIGAM @ RAJAN LAL NIGAM @ RAJJAN LAL NIGAM vs THE STATE OF BIHAR	Mr.ANJANI KUMAR JHA	Mr.RAMSHANKAR DAS(SPL.PP)
62.	CR. MISC./40787/2014 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	Mr.PRASHANT SINHA Mr.SUSHIL KUMAR SINGH	Mr.R.B.RAI RAMAN(APP)
63.	CR. MISC./40790/2014 A.BAIL	3	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.ANAND KUMAR	Mr.MANISH KR. 2(APP)
64.	CR. MISC./40794/2014 A.BAIL	1	SAROJ MANDAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA Mr.BALESHWAR KAMAT	Mr.SHAILENDRA KUMAR- I(APP)
65.	CR. MISC./40796/2014 with A.BAIL	1	SANJEEV KUMAR SUDHANSHU vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA Mr.AWADHESH KUMAR PANDEY	Mr.VEENA RANI PD.(APP) Mr.SHIWESH CHANDRA MISHRA
66.	CR. MISC./40805/2014 A.BAIL	1	BISHNUDEO RAI & ORS vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA Mr.AWADHESH KUMAR PANDEY	Mr.AJAY KUMAR-II(APP) Mr.SHIWESH CHANDRA MISHRA
67.	CR. MISC./40801/2014 A.BAIL	1	RAJAN RAI vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.A. HAQUE SAHARA (APP)
68.	CR. MISC./40816/2014 A.BAIL	1	SHAILENDRA KUMAR BHARTI vs THE STATE OF BIHAR	Mr.VIKAS RATAN BHARTI Mr.ASHISH GIRI	Mr.BHANU PRATAP SINGH(APP)
69.	CR. MISC./40824/2014 A.BAIL	1	SUJENDRA RAM & ANR vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH	Mr.MANISH KUMAR NO.2(APP)
70.	CR. MISC./40830/2014 A.BAIL	1	SURESH CHANDRA MANJHI @ SUESH CHANDRA MANJHI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.DURGESH NANDAN(APP)

PATNA HIGH COURT	50	Friday 13th March, 2015 Mr. Justice Birendra Prasad Verma
-------------------------	-----------	---

71.	CR. MISC./40835/2014 A.BAIL	1	AMAR NATH SRIWASTAVA @ AMAR KUMAR SRIWASTAVA @ BADELAL & ANR vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.RAM SHANKAR DAS (APP)
72.	CR. MISC./40843/2014 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RAVI BHARDWAJ	Mr.NIRMAL KUMAR SINHA (APP)
73.	CR. MISC./40846/2014 A.BAIL	1	SURESH RAI & ORS vs THE STATE OF BIHAR	Mr.ANSUL Mr.ANUJ KUMAR	Mr.ASHA DEVI (APP)
74.	CR. MISC./40850/2014 A.BAIL	1	SHANKAR KUMAR vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.ABHAY KUMAR RAY(APP) Mr.PRANESH KUMAR ARYA Mr.AMRESH KUMAR SINHA
75.	CR. MISC./40851/2014 A.BAIL	1	UMESH CHOUDHARY vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.P.K. CHOURASIYA (APP)
76.	CR. MISC./40860/2014 A.BAIL	1	BHAGWAN SINGH vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN PATHAK	Mr.NAZIR ANSARI(APP)
77.	CR. MISC./40863/2014 A.BAIL	1	AKHILESH SAH vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.REENA SINHA(APP)
78.	CR. MISC./40867/2014 A.BAIL	1	RAMNATH MAHTO vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR	Mr.PRAMOD KR.PANDAY(APP)
79.	CR. MISC./40869/2014 A.BAIL	1	RAJESH PODDAR vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR SHARMA	Mr.MUSTAQUE ALAM(APP)
80.	CR. MISC./40881/2014 A.BAIL	1	MALA DEVI & ORS. vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR PANDEY	Mr.DINESH SINGH (APP)
81.	CR. MISC./40893/2014 A.BAIL	1	VIJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN Mr.SANTOSH KUMAR VERMA	Mr.MD.ATAUR RAHMAN(APP)
82.	CR. MISC./40902/2014 A.BAIL	3	BINOD KUMAR JHA @ BINOD JHA & ANR. vs THE STATE OF BIHAR	Mr.MADHAV JHA	Mr.KANHAIYA KISHOR(APP)
83.	CR. MISC./40906/2014 A.BAIL	3	GOPAL PANDEY vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.RAM CHANDRA SAHNI(APP)
84.	CR. MISC./40908/2014 A.BAIL	3	SAKUNTALA DEVI @ NILU DEVI vs THE STATE OF BIHAR	Mr.JAI PRAKASH VERMA	Mr.ANIL KUMAR SINGH-II(APP)
85.	CR. MISC./40914/2014 A.BAIL	3	RAM PRAVESH PASWAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR SAXENA	Mr.GANESH PD. SINGH(APP)
86.	CR. MISC./40921/2014 A.BAIL	3	SAHAN PASWAN & ORS vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.MD. ARIF(APP)
87.	CR. MISC./40925/2014 A.BAIL	3	SK. NABIULLAH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM Mr.UDAY PRATAP SINGH	Mr.MADHURANAND JHA(APP)
88.	CR. MISC./40929/2014 with A.BAIL	3	ANITA RAJ @ MONI DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.S.N.SHUKLA (APP)
89.	CR. MISC./41137/2014 with A.BAIL	1	KRISHNANDAN PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.VEENA KRI.JAISWAL(APP)
90.	CR. MISC./41368/2014 A.BAIL	1	RAVI RANJAN vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.SHAKIR AHMAD (APP)
91.	CR. MISC./40950/2014 A.BAIL	3	PRAFULLA DAS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.ANITA KRI.SINGH(APP)
92.	CR. MISC./40959/2014 A.BAIL	3	NAUROZ KHAN @ NAUROJ KHAN vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.SATYAVARTA VERMA (APP)
93.	CR. MISC./40960/2014 A.BAIL	3	NAVRAJ KUMAR vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.ANANT KUMAR (APP) Mr.RANDHIR KUMAR NO-1 Mr.PRASHANT KUMAR
94.	CR. MISC./40966/2014 A.BAIL	3	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.ANANT KUMAR PANDEY Mr.ASHOK KUMAR SINGH	Mr.SUNIL KR.PANDAY(APP)
95.	CR. MISC./40970/2014 A.BAIL	3	SHASHI KANT SINGH vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA,Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.R.B.S. PAHEPURI (APP) Mr.VINAY KIRTI SINGH
96.	CR. MISC./40975/2014 A.BAIL	3	SURENDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.VEENA KUMARI JAISWAL (APP)
97.	CR. MISC./40977/2014 A.BAIL	3	MD. SIYAZ & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.SHAHIN BEGUM (APP)
98.	CR. MISC./40981/2014 A.BAIL	3	MANGAL MAHTO vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.DINESH SINGH (APP)
99.	CR. MISC./40989/2014 A.BAIL	3	SUMAN JHA vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.RAJENDRA PD. NAT(APP)
100.	CR. MISC./41000/2014 A.BAIL	3	KANHAIYA PASWAN vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.RAN VIJAY KUMAR NIRALA Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.RENUKA RATNAKAR (APP) Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI
101.	CR. MISC./41006/2014 A.BAIL	3	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR SINGH	Mr.PUSHPA SINHA NO.2(APP)
102.	CR. MISC./41011/2014 A.BAIL	3	SURENDRA SINGH vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA Mr.RATHORE VASUNDHARA	Mr.MD. FAHIMUDDIN(APP)
103.	CR. MISC./41012/2014 A.BAIL	3	RAJESH KUMAR vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR	Mr.MEENA SINGH(APP) Mr.SUSHANT KUMAR Mr.SUNIL KUMAR
104.	CR. MISC./41015/2014 A.BAIL	1	BAIJU DAS & ANR vs THE STATE OF BIHAR	Mr.DR. SHRADDHANAND PASWAN Mr.UMA SHANKAR SHARMA	Mr.A.K.CHOUDHARY(APP)
105.	CR. MISC./41017/2014 A.BAIL	1	SURESH YADAV & ANR. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.SHANTANU KUMAR(APP)
106.	CR. MISC./41018/2014 A.BAIL	1	NILAM DEVI & ANR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.GULNAR BEGUM(APP)
107.	CR. MISC./41019/2014 A.BAIL	1	RAJEEV SINGH @ LALLU @ RAJEEV KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.KUMAR RAVISH Mr.GOPAL KRISHNA AGRAWAL	Mr.U.L.VERMA (APP)
108.	CR. MISC./41025/2014 A.BAIL	1	SHANKAR SAH & ORS vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR	Mr.CHANDRA BHUSHAN PRASAD(APP)

Friday the 13th March 2015
Court No. 22 (AT 2:15 P.M.)
Mr. Justice Akhilesh Chandra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./40235/2012 QUASHING(339 CR.P. QSH F.I.R. FOR OTH	3 RAJU MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR TIWARY	Mr.J.N.THAKUR(APP)	
2.	CR. MISC./40289/2012 QUASHING(447/323/4 QSH COMPLAIN FOR C	4 DR. SUDHAKAR THAKUR vs THE STATE OF BIHAR	Mr. RAJESH PRASAD CHOUHARY	Mr.SURAJ PD.SINGH (APP) Mr.DIWAKAR PRASAD SINGH	
3.	CR. MISC./40305/2012 QUASHING(323,379)- QUASHING	8 SURESH PANDIT & ORS. vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.MD.FAHIMUDDIN(APP)	
4.	CR. MISC./40325/2012 QUASHING(144,145 C QUASHING	3 JAI NARAIN RAI @ JAI NARAIN RAM& ANR. vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.MAYANAND JHA (APP)	
5.	CR. MISC./40327/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	3 AJAY KUMAR vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR BHASKAR Mr.ABHAY KUMAR ROY	Mr.RAM NARESH ROY (APP)	
6.	CR. MISC./40331/2012 QUASHING(403,406,4 QSH COMPLAIN FOR C	3 SUBHASH CHAND AGGARWAL & ANR vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.MUKESH	Mr.NARENDRA KUMAR SINGH(APP) Mr.VIKASH KUMAR Mr.SUCHETA YADAV(APP)	
7.	CR. MISC./40343/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	3 MD. ASIF ALI @ NANHE & ORS. vs STATE OF BIHAR & ANR	Mr.ANAMUL HAQUE		
8.	CR. MISC./40347/2012 QUASHING(323,379,1 QSH COMPLAIN FOR C	3 SUNIL KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.RAM DAS SINGH Mr.VINOD KUMAR	Mr.VINOD SHANKAR MODI(APP) Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR Mr.C.SEN PD.SINGH(APP)	
9.	CR. MISC./40350/2012 QUASHING(420,464,4 QSH COMPLAIN FOR C	3 SUBASH CHANDRA PANDEY vs STATE OF BIHAR & ANR	Mr.RAJIVE RANJAN SINGH	Mr.MANI MADHUKAR(APP)	
10.	CR. MISC./40355/2012 QUASHING(239 CR.P. QSH COMPLAIN FOR O	6 UPENDRA YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.RAMADHAR SHEKHAR		
11.	CR. MISC./40386/2012 QUASHING(307,498(A QSH COMPLAIN FOR C	3 HARDEEP SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SARVAN KUMAR	Mr.A.HAQUI SAHARA (APP) Mr.CHANDRA MOHAN JHA	
12.	CR. MISC./40391/2012 QUASHING(498A,307, QSH S.T	3 SANJAY KUMAR SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.SAHEEN BEGAM (APP) Mr.AKHILESHWAR KUMAR Mr.SUSHIL KUMAR JHA Mr./SMT. RITA VERMA (APP)	
13.	CR. MISC./40398/2012 QUASHING(139 CR.P. QSH F.I.R. FOR CON	3 BHRIGUNATH PANDEY & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR PANDEY		
14.	CR. MISC./40414/2012 QUASHING(353)-IPC QSH F.I.R. FOR CON	3 VIJAY KUMAR MEHTA @ VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.BINOD SHANKAR MODI(APP)	
15.	CR. MISC./40417/2012 QUASHING(409)-IPC QSH COMPLAIN FOR C	3 RAJIV RANJAN SINHA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SHAILENDRA KR.SINGH (APP)	
16.	CR. MISC./40427/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	3 SANJAY KUMAR SINHA @ SANJAY SRIVASTAVA @ SANJAY KR.SRIVASTAVA & ANR. vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.PANCHANAND PANDIT (APP) Mr.KAPIL DEO SINGH	
17.	CR. MISC./40429/2012 QUASHING(376)-IPC QSH COMPLAIN FOR C	2 RAJ NARAYAN SINGH vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR VERMA	Mr.ASHA KUMARI (APP)	
18.	CR. MISC./40474/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	3 BIJAY PRASAD SINGH @ VIJAY PRASAD vs THE STATE OF BIHAR	Mr.CHITRANJAN SINHA Mr.CHITRANJAN SINHA Mr.PRASHANT SINHA	Mr.ASHOK KUMAR(APP)	
19.	CR. MISC./40481/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	3 SUDHIR KUMAR @ SUDHIR SINGH & ANR. vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.DR.KR.UDAY PRATAP (APP)	
20.	CR. MISC./40490/2012 QUASHING(217 CR.P. QSH F.I.R. FOR OTH	13 SUSHILA DEVI vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR	Mr.RAM NARESH RAI (APP) Mr.JANARDAN PRASAD SINGH Mr.PARMOD KUMAR (APP)	
21.	CR. MISC./40503/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 PRASHANT KUMAR PRABHAKAR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR		
22.	CR. MISC./40508/2012 QUASHING(406)-IPC QSH COMPLAIN FOR O	2 ARUNAVA MITRA @ ARUNABHA MITRA vs STATE OF BIHAR & ANR	Ms.RATNA DAS Mr.VIKASH JHA	Mr.YOGENDRA KR.SINGH(APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR Mr.SHYAM KR.SINGH (APP)	
23.	CR. MISC./40509/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2 DIWAKAR PRASAD vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR		
24.	CR. MISC./40513/2012 QUASHING(420,406)- QSH COMPLAIN FOR O	2 RAMESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR Mr.NITYANAND SHARMA Mr.JAI PRAKASH	Mr.RAM PRIYA SHARAN SINGH (APP)	
25.	CR. MISC./40527/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 BHRIGUNATH BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.RINA SINHA (APP)	

PATNA HIGH COURT		52	Friday 13th March, 2015		
Mr. Justice Akhilesh Chandra					
26.	CR. MISC./40537/2012 QUASHING(379,420,4 QSH F.I.R. FOR DIR	3	RAM KISHORE JALAN @ R.K. JALAN vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SAJID SALIM KHAN	Mr.A.H.M.RAHMAN(APP)
27.	CR. MISC./40550/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	3	NAGENDRA RAM vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.TAPESHWAR SHARMA(APP)
28.	CR. MISC./40572/2012 QUASHING(311 CR.P. QSH S.T	2	BRIJ MOHAN SINGH & ANR. vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.ANUJ KUMAR SHRIVASTAVA (APP)
29.	CR. MISC./40582/2012 QUASHING(144 CR.P. QUASHING	2	SHANTI DEVI vs STATE OF BIHAR & ANR	Mr.AMARENDRA KUMAR Mr.ABHIMANYU SHARMA	Mr.SANJAY KUMAR(APP)
30.	CR. MISC./40617/2012 QUASHING(107)-IPC QUASHING	1	SOHIT KHAN & ORS. vs THE STATE OF BIHAR & ORS	Mr.MD. NAUSHAD UZZOHA Mr.MD. HUSSAIN	Mr.J.UPADHYAY(APP) Mr.VIKRAM SINGH
31.	CR. MISC./40621/2012 BAIL IPC 406/34 QUASHING	1	YUGAL CHAUDHARY @ YUGAL KISHORE CHAUDHARY vs THE STATE OF BIHAR	Mr.DINESHWAR MISHRA	Mr.AMRENDRA PRAASD (APP)
32.	CR. MISC./40634/2012 QUASHING(498A,323, QSH F.I.R. FOR DIR	1	BIJAY KUMAR BALMIKI & ORS vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA Mr.SARVESHWAR TIWARY Mr.SUBODH KUMAR JHA	Mr./SMT.GULNAR BEGUM (APP)
33.	CR. MISC./40655/2012 QUASHING(406,120B) QUASHING	2	SUMANT HARSHWARDHAN & ORS vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.UDAY CHAND PRASAD (APP) Mr.JAGANNATH SINGH Mr.GULNAR BEGUM (APP)
34.	CR. MISC./40659/2012 QUASHING(302/201/1 QSH F.I.R. FOR CON	2	KHELAWAN SHARMA @ RAM KHELAWAN SHARMA @ KHELAUN SHARMA vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.S.DAYAL(APP)
35.	CR. MISC./40712/2012 QUASHING(304A,420, QUASHING	3	DR. ASHOK KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.SUMAN KUMARI SINGH(APP)
36.	CR. MISC./40723/2012 QUASHIN(138 N.I.AC QUASHING	3	TRIPTI BHUSHAN PRASAD @ TRIPTI BHUSHAN vs STATE OF BIHAR & ANR	Mr.AMRENDRA KUMAR SHRIVASTAWA Mr.SURENDRA KUMAR	Mr.ARBIND KUMAR PANDEY(APP)
37.	CR. MISC./40729/2012 QUASHING(406,420,1 QSH F.I.R. FOR CON	2	PRIYA RANJAN & ANR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.NAND KUMAR(APP)
38.	CR. MISC./40735/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2	BADRI PARASAD BIJPURIA & ANR vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR BIJPURIA	Mr.MAYANAND JHA (APP)
39.	CR. MISC./40738/2012 QUASHING(304(B)/34 QSH F.I.R. FOR DIR	2	MAHAMMAD @ SABIR @ ORS vs STATE OF BIHAR & ANR	Mr.SHAFIUR RAHMAN	Mr.NAVIN KUMAR PANDEY (APP) Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN Mr.BINOD KUMAR 3 (APP)
40.	CR. MISC./40740/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	2	RAMAWATAR SAH & ORS. vs STATE OF BIHAR & ANR	Mr.RAM NARAYAN MAHTO	Mr.PRANAV KUMAR (APP) Mr.SANJAY KUMAR JHA Mr.SATYA VEER
41.	CR. MISC./40743/2012 QUASHING(498A,323) QSH COMPLAIN FOR C	2	DIWALI DEVI & ORS. vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.NIRMALA KUMARI(APP)
42.	CR. MISC./40763/2012 QUASHING(498A,307) QUASHING	2	TARAK SAU & ANR. vs STATE OF BIHAR & ANR	Mr.DR. SHRADDHANAND PASWAN	Mr.RAM CHANDRA SINGH(APP)
43.	CR. MISC./40764/2012 QUASHING(302,120B, QSH F.I.R. FOR CON	2	SUMIT RANJAN @ SUMIT KUMAR vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.MANOJ KUMAR PANDEY	Mr.JHARKHANDI UPADHYAY(APP)
44.	CR. MISC./40769/2012 QUASHING(319 CR.P. QSH S.T	2	DILIP SAHNI & ORS. vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA	Mr.SATYAVRAT VERMA (APP)
45.	CR. MISC./40774/2012 QUASHING(498A)-IPC QUASHING	2	MD. MUBARAK & ORS vs STATE OF BIHAR & ANR	Mr.RAJENDRA PRASAD SAH Mr.RATNAKAR AMBASTHA	Mr.DASRATH MEHTA (APP)
46.	CR. MISC./40784/2012 QUASHING(25(1-B)A, QUASHING	2	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.B.M.PD.SINHA (APP)
47.	CR. MISC./40785/2012 QUASHING(448,353,4 QSH F.I.R. FOR DIR	2	BALENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP) Mr.VINAY KIRTI SINGH
48.	CR. MISC./40809/2012 QUASHING(363/366A) QSH F.I.R. FOR OTH	2	JOYTI KUMARI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE & ORS	Mr.MUKESH KUMAR NO-1	Mr.YOGENDRA PD. SINGH (APP)
49.	CR. MISC./40814/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	3	KRISHNA KUMAR BANSAL vs STATE OF BIHAR & ANR	Mr.AKASH CHATURVEDI Mr.SUSHILA AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJIT KUMAR(APP)
50.	CR. MISC./40815/2012 QUASHING(500)-IPC QSH COMPLAIN FOR C	2	MANOJ KUMAR OJHA vs RAM NARESH DUBEY & ANR.	Mr.SURESH MISHRA Mr.MANU SHANKER MISHRA	Mr.NAVIN KR.PANDEY (APP)
51.	CR. MISC./40822/2012 QUASHING(406,420,4 QSH COMPLAIN FOR C	2	AWADHESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.AMITESH KUMAR (APP)
52.	CR. MISC./40835/2012 QUASHING(379/323/5 QSH COMPLAIN FOR C	2	RAMAUTAR SAH & ORS. vs STATE OF BIHAR & ANR	Mr.RAM NARAYAN MAHTO	Mr.A.A.KHAN (APP)
53.	CR. MISC./40839/2012 QUASHING(323/341/5 QSH F.I.R. FOR OTH	2	PANNA DEVI vs STATE OF BIHAR & ANR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN	
54.	CR. MISC./40849/2012 QUASHING(307/326/3 QSH F.I.R. FOR OTH	2	DEVENDRA SINGH @ BABUA vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	

PATNA HIGH COURT		53	Friday 13th March, 2015	
Mr. Justice Akhilesh Chandra				
55.	CR. MISC./40872/2012 QUASHING(202)-IPC QSH COMPLAIN FOR O	2 SHYAM PYARI DEVI vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.ANIL KUMAR SINGH(APP)
56.	CR. MISC./40880/2012 QUASHING(379)-IPC QUASHING	2 MURSHID ALAM vs THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH SINGH Mr.PANKAJ KUMAR DAS	Mr.DR. RABINDRA KUMAR(APP)
57.	CR. MISC./40891/2012 QUASHING(144,145 C QSH COMPLAIN FOR O	2 MD. GYASUDDIN & ANR. vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.S.DAYAL(APP)
58.	CR. MISC./40896/2012 QUASHING(384,323,5 QSH COMPLAIN FOR O	3 PARMESHWAR SAH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS.	Mr.CHANDRA BHUSHAN DAS	Mr.GAJENDRA PD.YADAV(APP)
59.	CR. MISC./40947/2012 QUASHING(323,448,4 QSH F.I.R. FOR CON	2 DIPALI YADAV & ORS. vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.VEENA RANI PD.(APP)
60.	CR. MISC./40955/2012 QUASHING(302/307/1 QSH S.T	2 MD. AKHTAR vs THE STATE OF BIHAR	Mr.MD. KAMRAN Mr.MOJIB AHMED	Mr.MADAN KUMAR (APP)
61.	CR. MISC./40956/2012 QUASHING(376,366A) QSH F.I.R. FOR CON	2 SK. BADARUDDIN @ MD. BADARUDDIN vs STATE OF BIHAR & ANR	Mr.PRAMOD RANJAN Mr.ARJUN PRASAD	Mr.S.EHTESHAMUDDIN (APP)
62.	CR. MISC./40975/2012 QUASHING(128 CR.P. QUASHING	2 REKHA KUMARI @ REKHA DEVI vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH	Mr.SURAJ PD.SINGH (APP) Mr.PRAMOD KUMAR SINHA
63.	CR. MISC./40978/2012 QUASHING(420)-IPC QSH F.I.R. FOR OTH	2 AFJAL HUSSAIN vs THE UNION OF INDIA THROUGH THE CHIEF SECRETARY HOME DEPARTMENT, GOVT. OF INDIA. & ORS.	Mr.MD. NAUSHAD Mr.ZAKIA OZAIR	Mr.MANI MADHUKAR (APP) Mr.N. A. SHAMSI (A.S.G.) Mr.MANORANJAN KUMAR (CGC) Mr.RAKESH KUMAR SINHA(CGC)
64.	CR. MISC./40979/2012 QUASHING(467,420,4 QSH F.I.R. FOR DIR	2 ASHA SINGH vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.A.H.M.RAHMAN (APP)
65.	CR. MISC./40983/2012 QUASHING(227 CR.P. QUASHING	2 TETARI DEVI vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.INDRA KUMAR SINGH (APP) Mr.AJAY MUKHERJEE
66.	CR. MISC./40986/2012 QUASHING(245 CR.P. QSH F.I.R. FOR DIS	2 PUNAM KUMARI SINHA @ PUNAM KUMARI & ORS vs STATE OF BIHAR & ANR	Mr.ANSUL	Mr.TARKESHWAR NATH THAKUR (APP) Mr.PRIYA GUPTA Ms.SONI SHRIVASTAVA
67.	CR. MISC./40994/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2 M/S ZENITH CREDIT LIMITED, A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT & ANR. vs STATE OF BIHAR & ANR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.MD.ARIF (APP)
68.	CR. MISC./40997/2012 QUASHING(379,447,3 QSH COMPLAIN FOR C	2 DR. SANJIB KUMAR vs STATE OF BIHAR & ANR	Mr.BIPIN BIHARI SINGH	Mr.M.K.KHARE(APP)
69.	CR. MISC./41011/2012 QUASHING(304B,306) QSH S.T	2 OM PRAKASH SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINHA Mr.ARVIND KUMAR SHARMA	Mr.TAPESHWAR SHARMA (APP)
70.	CR. MISC./41019/2012 QUASHING(323/324/3 QSH F.I.R. FOR CON	2 RAJIV KUMAR JHA @ SHYAM JHA & ORS. vs THE STATE OF BIHAR	Mr.BINODANAND MISHRA Mr.ALOK KUMAR	Mr.MAYANAND JHA (APP)
71.	CR. MISC./41029/2012 QUASHING(504/34,32 QUASHING	2 RAM JINISH RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH Mr.KUMARI RASHMI	Mr.SUBHASH CHANDRA MISHRA(APP)
72.	CR. MISC./41036/2012 QUASHING(498A,323, QSH COMPLAIN FOR O	5 RABINDRA KUMAR vs STATE OF BIHAR & ANR	Mr.RAVI BHUSHAN VERMA Mr.SANJAY KUMAR Mr.SHEO KUMAR PRASAD	Mr.SANJAY KR.PANDEY(APP)
73.	CR. MISC./41039/2012 QUASHING(302,323,3 QUASHING	2 AJAI RABIDAS @ AJAI DAS & ANR. vs STATE OF BIHAR & ANR	Mr.AMAR PRAKASH	Mr.VINOD SHANKAR MODI(APP) Mr.RAKESH KUMAR SINHA
74.	CR. MISC./41044/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	2 AMAR KUMAR THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SHEKHAR KUMAR SINGH	Mr.ARUN KUMAR(APP)
75.	CR. MISC./41074/2012 QUASHING(323,341,1 QSH COMPLAIN FOR C	2 YOGENDRA MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA JHA	Mr.SANJAY KR. SINGH (APP)
76.	CR. MISC./41078/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	2 HARVANSH ROY vs THE STATE OF BIHAR	Mr.RASHID IZHAR	Mr.A.DAYAL (APP)
77.	CR. MISC./41099/2012 QUASHING(380/504/4 QUASHING	2 ROSHAN KUMAR GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.BIDHANESH MISRA Mr.TANUJA KUMARI (MISHRA)	Mr.AJAY KR.JHA (APP)
78.	CR. MISC./41153/2012 QUASHING(376,379)- QSH S.T	2 RAJIV KUMAR ROY @ JHUNA ROY vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH	Mr.MADHURI LATA (APP)
79.	CR. MISC./41167/2012 QUASHING(47 EXCISE QUASHING	2 DINESH RAI @ DINESH KUMAR RAI vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD	Mr.AKBAR ALI(APP)
80.	CR. MISC./41168/2012 QUASHING(323/341/5 QSH F.I.R. FOR CON	2 VIJAY SHANKAR TIWARI & ORS vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.ABHAY KR.ROY (APP)
81.	CR. MISC./41174/2012 QUASHING(427/149/1 QSH F.I.R. FOR CON	2 HARIHAR TANTI & ORS. vs THE STATE OF BIHAR	Mr.SATYA VEER Mr.RANA PRATAP SINGH Mr.SANJAY KUMAR JHA	Mr.MAYANAND JHA (APP)
82.	CR. MISC./41175/2012 QUASHING(323/34,38 QSH COMPLAIN FOR C	3 SHATRUGHAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.AMITESH KUMAR (APP) Mr.SUNIL PRASAD SINGH

PATNA HIGH COURT	54	Friday 13th March, 2015	
		Mr. Justice Akhilesh Chandra	

83.	CR. MISC./41176/2012 QUASHING(498A)-IPC QUASHING	2	SATENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.ARABIND NATH PANDEY Mr.RANG NATH PANDEY	Mr.KR.RANJEET RANJAN(APP)
84.	CR. MISC./41179/2012 QUASHING(307)-IPC QSH S.T	2	BINDEHSWARI YADAV @ BINO YADAV vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR	Mr.KUMAR RANJIT RANJAN (APP)
85.	CR. MISC./41183/2012 QUASHING(498A/494) QSH COMPLAIN FOR C	2	BASANT KUMAR RAJAK vs STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.TARUN PD.MANDAL (APP) Mr.ANIL KUMAR Mr.SURESH PRASAD BHAKTA Mr.PANKAJ KUMAR DAS
86.	CR. MISC./41184/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3	MD. IDRIS KHAN vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE SINGH Mr.ARSHAD JAMEEL HASHMI	Mr.MANI MADHUKAR (APP)
87.	CR. MISC./41199/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	1	MATUKI YADAV & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr./SMT. ANURADHA SINGH(APP)
88.	CR. MISC./41235/2012 QUASHING(379)-IPC QUASHING	1	MARKANDEY UPADHYAY vs THE STATE OF BIHAR & ORS	Mr.NITYA NAND TIWARY	Mr.DR. AJIT KUMAR (APP)
89.	CR. MISC./41248/2012 QUASHING(420,409,4 QSH F.I.R. FOR DIS	2	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.RAM ANURAG SINGH(APP)
90.	CR. MISC./41249/2012 QUASHING(239)-IPC QSH F.I.R. FOR DIS	3	SHYAM KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINHA- I Mr.BHOLA KUMAR	Mr.NARSINGH TANTI (APP)
91.	CR. MISC./41260/2012 QUASHING(133)-IPC QSH COMPLAIN FOR O	1	SUNIL KUMAR MISHRA & ORS. vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA-3	Mr.SHARDA KUMARI (APP)
92.	CR. MISC./41265/2012 QUASHING(302)-IPC QSH F.I.R. FOR CON	1	CHOTI PRASAD vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.PANKAJ KUMAR SINGH	Mr.ABHAY KUMAR 1(APP)
93.	CR. MISC./41268/2012 QUASHING(420,467,4 QUASHING	2	SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.DR.M.K.GAUTAM(APP)
94.	CR. MISC./41293/2012 QUASHING(302,120B) QSH F.I.R. FOR CON	2	MANTU YADAV @ SHAILENDRA YADAV vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.A.M.P.MEHTA (APP)
95.	CR. MISC./41297/2012 QUASHING(420,406,1 QSH F.I.R. FOR CON	2	CHANDRA KISHORE JHA & ANR. vs STATE OF BIHAR & ANR	Mr.MANISH JHA	Mr.A.A.KHAN (APP)
96.	CR. MISC./41360/2012 QUASHING(365/34)-I QSH F.I.R. FOR CON	8	SHYAM SUNDER PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.CHANDRA KANT Mr.ANANT PRASAD SHRIVASTAVA Mr.SUMAN KUMAR VERMA Mr.SUNIL KUMAR VERMA	Mr.RANA RANDHIR SINGH (APP) Mr.PRAMOD KUMAR SINHA
97.	CR. MISC./41361/2012 QUASHING(406,120B) QUASHING	2	AJAY KUMAR PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.ABHAY KR. ROY(APP) Mr.JAGANNATH SINGH
98.	CR. MISC./41364/2012 QUASHING(323,379,4 QUASHING	2	BARUN KUMAR SINHA & ORS vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.MAYANAND JHA (APP) Mr.MD. NAJMUL HODDA
99.	CR. MISC./41370/2012 QUASHING(498A,494, QUASHING	1	SHANKAR SHARAN PATHAK vs THE STATE OF BIHAR & ORS	Mr.MIRA KUMARI	Mr.KR.UDAY PRATAP (APP) Mr.SEEMA Mr.RANJAN KUMAR SINHA
100.	CR. MISC./41372/2012 QUASHING(448/147/3 QSH F.I.R. FOR CON	2	MANISH KUMAR MISHRA @ MANISH KUMAR vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.PRAMOD KUMAR PANDEY (APP)

Friday the 13th March 2015
Court No. 35 (AT 2:15 P.M.)
Mr. Justice Gopal Prasad

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./41373/2012 QUASHING(406/420)- QSH COMPLAIN FOR C	2 BRAHMDEO PRASAD vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUDHARY Mr.SHYAM PRASAD NIRALA Mr.SIDDHARTHA PRASAD	Mr.H.A.KHAN (APP) Mr.DEEPAK KUMAR SINGH Mr.GHANSHYAM JHA	
2.	CR. MISC./41380/2012 QUASHING(380,387)- QSH COMPLAIN FOR C	2 KUMAR INDRADEO & ORS. vs STATE OF BIHAR & ANR	Mr.SIDDHARTHA PRASAD	Mr.PRONOTI SINGH(APP)	
3.	CR. MISC./41405/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	2 PARAS NATH SINGH vs THE STATE OF BIHAR	Mr.ADITYA NARAYAN	Mr.ARBIND KUMAR PANDEY(APP)	
4.	CR. MISC./41411/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	2 M/S WELCURE DRUGS AND PHARMACEUTICALS LIMITED & ORS. vs STATE OF BIHAR & ANR	Mr.NIRAJ KUMAR	Mr.P.K.CHAURASIYA(APP)	
5.	CR. MISC./41412/2012 QUASHING(406,420)- QUASHING	2 CHANDRA SHEKHAR PRASAD vs STATE OF BIHAR & ANR	Mr.ANIL KR SINGH NO. 6	Mr.A.L.PANDIT(APP)	
6.	CR. MISC./41415/2012 QUASHING(307,379,3 QUASHING	2 PANCHA LAL & ANR. vs STATE OF BIHAR & ANR	Mr.KUNWAR NARAYAN JAMUAR	Mr.SANJAY KR.TIWARY(APP)	
7.	CR. MISC./41427/2012 QUASHING(379,323,3 QUASHING	2 MD. MUSTAQUE ALAM & ORS vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR ANAND	Mr.MEENA SINGH(APP)	
8.	CR. MISC./41428/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 MD. JAWED HUSSAIN vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.J.UPADHAYAY (APP)	
9.	CR. MISC./41461/2012 QUASHING(406)-IPC QUASHING	2 BIJAY KUMAR BANKA vs STATE OF BIHAR & ANR	Mr.AMAL KUMAR SINHA	Mr.NAWAL KISHORE PD.(APP)	
10.	CR. MISC./41462/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	2 ABHAY KUMAR SINGH @ MUNNA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH Mr.VINOD KUMAR	Mr.A.A.KHAN (APP)	
11.	CR. MISC./41475/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2 ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.VINOD KUMAR	Mr.AMITESH KUMAR (APP)	
12.	CR. MISC./41477/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIS	2 RAVINDRA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH Mr.MUKESH KUMAR	Mr.SURESH PD.SINGH (APP)	
13.	CR. MISC./41482/2012 QUASHING(228 CR.P. QUASHING	2 SHIVPUJAN PATEL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.PARMANAND PRASAD (APP) Mr.UMESH CHANDRA VERMA	
14.	CR. MISC./41484/2012 QUASHING(498)-IPC QSH COMPLAIN FOR C	2 PARMESHWAR CHAUHAN & ORS. vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR	Mr.PUSHPA SINHA-2 (APP)	
15.	CR. MISC./41487/2012 QUASHING(498A/323) QSH COMPLAIN FOR C	3 MD. AKBAR QURESHI & ANR. vs STATE OF BIHAR & ANR	Mr.BRAJESH KUMAR Mr.MANOJ KUMAR PANDEY	Mr.ANIL PD.SINGH (APP) Mr.SUDHIR KUMAR SINHA Mr.ASHOK KUMAR SINHA	
16.	CR. MISC./41490/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2 RAM PARIKSHAN YADAV @ R.P. YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.DR. BINAY KUMAR SINGH	Mr.ASHRAF ANSARI (APP)	
17.	CR. MISC./41494/2012 QUASHING(498A/34/3 QSH COMPLAIN FOR C	2 MD. MUSTAFA vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.MAYANAND JHA (APP) Smt.SMT. ANURADHA SINGH	
18.	CR. MISC./41516/2012 QUASHING(3(2)(E) P QSH F.I.R. FOR CON	2 MANOJ KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.DR.INDIWAR KUMARI(APP)	
19.	CR. MISC./41534/2012 QUASHING(145 CR.P. QSH F.I.R. FOR OTH	2 MANOJ KUMAR vs CHHOTAN LAL & ORS	Mr.ANISH CHANDRA SINHA	Mr.ANUJ KUMAR SRIVASTAVA (APP)	
20.	CR. MISC./41536/2012 QUASHING(467,420,4 QUASHING	2 ANANT KUMAR vs THE STATE OF BIHAR	Mr.SUCHETA YADAV	Mr.NAWAL KISHORE PRASAD (APP)	
21.	CR. MISC./41537/2012 QUASHING(414,411)- QSH F.I.R. FOR DIS	2 PANNALAL SAH & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.JHARKHANDI UPADHYAY (APP)	
22.	CR. MISC./41542/2012 QUASHING(420/406)- QSH F.I.R. FOR DIR	2 JAY CHANDRA YADAV vs THE STATE OF BIHAR	Mr.KUMAR VISHOKA NAND	Mr.MATLOOB RAB (APP)	
23.	CR. MISC./41556/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	2 NEERAJ KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.BINOY KUMAR	Mr.TAPESHWAR SHARMA (APP)	
24.	CR. MISC./41562/2012 QUASHING(385,323,5 QSH COMPLAIN. FOR	2 SMT. LALITA RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR	Mr./SMT.SUMAN KUMARI SINGH(APP)	
25.	CR. MISC./41565/2012 QUASHING(7 E/C ACT QUASHING	2 BAIJNATH SAH vs THE STATE OF BIHAR	Mr.RAHUL NATH	Mr.MAYANAND JHA (APP)	

PATNA HIGH COURT		56	Friday 13th March, 2015	
Mr. Justice Gopal Prasad				
26.	CR. MISC./41572/2012 QUASHING(379/323/3 QSH F.I.R. FOR CON	2 SHEOSHANKAR PATHAK & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.A.M.P.MEHTA (APP)
27.	CR. MISC./41585/2012 QUASHING(409,420)- QSH F.I.R. FOR DIR	2 LAL BABU YADAV vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR THAKUR	Mr.JAGDHAR PRASAD(APP)
28.	CR. MISC./41599/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	5 VENEET SIRPAUL vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.SHAILENDRA KUMAR(APP)
29.	CR. MISC./41602/2012 QUASHING(323,354,3 QSH F.I.R. FOR CON	2 MD. ALAMGIR vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.RAMESH CHANDRA(APP)
30.	CR. MISC./41604/2012 QUASHING(302,379,3 QSH S.T	2 SATISH PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.GOPAL GOVIND MISHRA	Mr.SANGEETA SHARMA(APP)
31.	CR. MISC./41606/2012 QUASHING(376)-IPC QSH F.I.R. FOR CON	2 PINTU KUMAR @ KARA vs THE STATE OF BIHAR & ORS	Mr.KUNWAR NARAYAN JAMUAR	Mr.RAM SUMIRAN RAI(APP)
32.	CR. MISC./41657/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 SANJAY KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.NIKESH KUMAR	Mr.IFTEKHAR MAHMOOD (APP)
33.	CR. MISC./41660/2012 QUASHING(302/120B/ QSH F.I.R. FOR CON	2 RAM CHANDRA PRASAD YADAV & ANR. vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.ZAINUL ABEDIN (APP)
34.	CR. MISC./41667/2012 QUASHING(307,326,5 QSH F.I.R. FOR CON	2 GOPAL PRASAD GUPTA & ANR. vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH Mr.SHAMSHER BAHADUR PANDEY	Mr.UMESHANAND PANDIT(APP)
35.	CR. MISC./41668/2012 QUASHING(420)-IPC QUASHING	3 NASREEN KHATOON & ANR. vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE SINGH Mr.ARSHAD JAMEEL HASHMI	Mr.MANI MADHUKAR (APP)
36.	CR. MISC./41678/2012 QUASHING(498A)-IPC QUASHING	1 PRAKASH KRISHNA MISHRA vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA JHA Mr.PUSHPA RANI	Mr.H.A.KHAN (APP)
37.	CR. MISC./41683/2012 QUASHING(167(2)CR. QUASHING	2 BRAJESH PATHAK vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR Mr.PANKAJ KUMAR Mr.NIVEDITA VERMA	Mr.RAM NARESH RAY (APP)
38.	CR. MISC./41717/2012 QUASHING(323/153/1 QSH F.I.R. FOR CON	2 ASHU LAL @ SHUTOSH LAL & ANR. vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.AJIT KUMAR (APP)
39.	CR. MISC./41719/2012 QUASHING(133 CR.P. QSH COMPLAIN FOR O	2 RAM SHARAN PRASAD vs STATE OF BIHAR & ANR	Mr.ANSUL Mr.DEEP NISHI	Mr.SANJAY KUMAR PANDEY(APP)
40.	CR. MISC./41730/2012 QUASHING(92 FACTOR QUASHING	2 RAJESH GUPTA & ANR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.ANIL PRASAD SINGH (APP)
41.	CR. MISC./41736/2012 QUASHING(420/34,40 QSH F.I.R. FOR DIR	2 SALEHA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.MD. KHURSHID ALAM Mr.ARUN KUMAR BHAGAT	Mr.MD.MUSTAQUE ALAM (APP)
42.	CR. MISC./41740/2012 QUASHING(420)-IPC QSH COMPLAIN. FOR	2 KIRAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.SURESH PD.SINGH(APP)
43.	CR. MISC./41751/2012 QUASHING(406/409/4 QSH F.I.R. FOR DIR	2 RADHA PRASAD MAHTO vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF FINANCE, GOVERNMENT OF BIHAR & ORS.	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MUSTAQUE ALAM (APP)
44.	CR. MISC./41778/2012 QUASHING(311 CR.P. QSH COMPLAIN FOR O	2 RAMBATI DEVI OJHA @ RAMABATI DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.DR.KR.UDAY PRATAP(APP)
45.	CR. MISC./41800/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 RINKU @ CHANDAN KUMAR MANDAL vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.U.S.PD.SINGH(APP)
46.	CR. MISC./41812/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 NAND KISHORE SINGH @ GARHAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.J.KR.SINGH(APP)
47.	CR. MISC./41822/2012 QUASHING(498A/323) QSH COMPLAIN FOR C	2 RAM PRASANAN OJHA & ORS. vs STATE OF BIHAR & ANR	Mr.UDAY SHANKAR PANDEY Mr.OM PRAKASH	Mr.SUBHASH CHANDRA MISHRA(APP)
48.	CR. MISC./41823/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 SUDHA BHAGAT vs THE STATE OF BIHAR & ORS	Mr.PARMESHWAR MEHTA	Mr.MAYANAND JHA (APP)
49.	CR. MISC./41844/2012 QUASHING(341,323)- QSH COMPLAIN FOR C	2 RAJENDRA RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR Mr.DHRUW SWAWINI	Mr.AJIT KUMAR (APP)
50.	CR. MISC./41869/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2 YOGENDRA SAH & ANR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.JAGDHAR PD. (APP)
51.	CR. MISC./41874/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIR	2 RANJANA DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR	Mr.ANIL KR.SINGH-1 (APP) Mr.RAMAKANT SHARMA
52.	CR. MISC./41880/2012 QUASHING(379/427/ QSH F.I.R. FOR DIS	4 SURESH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHAT KUMAR	Mr.DAMODAR PD.TIWARY(APP)
53.	CR. MISC./41935/2012 QUASHING(379,452,1 QSH COMPLAIN FOR O	2 CHANDRA SHEKHAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.SANGEETA SHARMA(APP)
54.	CR. MISC./41938/2012 QUASHING(467,420,4 QUASHING	1 SUNNY KUMAR @ SANNI KUMAR vs THE STATE OF BIHAR	Mr.RASHID IZHAR	Mr.KR.RANJEET RANJAN (APP)
55.	CR. MISC./41953/2012 QUASHING(135 ELECT QSH F.I.R. FOR CON	2 SURENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR	Mr.BINOD KUMAR (APP)

PATNA HIGH COURT	57	Friday 13th March, 2015	
		Mr. Justice Gopal Prasad	

56.	CR. MISC./41954/2012 QUSHING(409,467,40 QSH F.I.R. FOR OTH	1 OM PRAKASH CHOUDHARY vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.B.M.P.SINHA (APP)
57.	CR. MISC./41959/2012 QUASHING(307,325,3 QUASHING	1 MAHENDRA RAM vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.SHAIENDRA KUMAR 2 (APP)
58.	CR. MISC./41960/2012 QUASHING(420)-IPC QUASHING	2 RANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.JAYRAM SHARMA	Mr.NAND KUMAR(APP)
59.	CR. MISC./41961/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	1 INDIA BULLS FINANCIAL SERVICES LTD. THROUGH SHARAD CHANDRA, TRIPATHI , MANAGER vs STATE OF BIHAR & ANR	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.MINA SINGH (APP)
60.	CR. MISC./41962/2012 QUASHING(319 CR.P. QSH F.I.R. FOR OTH	1 JHULAN PD. SINGH @JHULAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.AJAY KR. JHA (APP)
61.	CR. MISC./42010/2012 QUASHING(406,420)- QSH F.I.R. FOR CON	2 ALOK KUMAR SINGH @ ALOK KUMAR vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.SANJEEB KUMAR SANJU	Mr.BRAJENDRA NATH PANDEY(APP)
62.	CR. MISC./42041/2012 QUASHING(20,25,27, QUASHING	2 BISHUNDEO SINGH @ BISHNUDEO SINGH & ORS. vs THE STATE OF BIHAR	Mr.RAHUL NATH	Mr.MD.ANSARUL HAQUE(APP)
63.	CR. MISC./42047/2012 QUASHING(420,384)- QSH F.I.R. FOR DIR	2 ROHIT KUMAR vs STATE OF BIHAR & ANR	Mr.SHRI PRAKASH SRIVASTAVA Mr.SANJAY KUMAR	Mr.GANESH PD.SINGH(APP)
64.	CR. MISC./42050/2012 QUASHING(302,323,1 QUASHING	2 RAKESH YADAV vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA(APP)
65.	CR. MISC./42058/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIR	2 NAND KISHORE SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.DASRATH MEHTA (APP)
66.	CR. MISC./42068/2012 QUASHING(406/409/4 QSH F.I.R. FOR DIR	2 SHEKH SAMAD vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF FINANCE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR SINGH	Mr.J.K.SINGH (APP)
67.	CR. MISC./42071/2012 QUASHING(420/406/4 QSH F.I.R. FOR CON	2 SARITA KUMARI & ANR. vs THE STATE OF BIHAR	Mr.BIJAY KUMAR PANDEY Mr.GYANENDRA KUMAR SINGH	Mr.MANOJ KUMAR (APP)
68.	CR. MISC./42081/2012 QUASHING(406/120B) QSH COMPLAIN FOR C	2 RAJIV RANJAN GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.UDAY CHAND PRASAD (APP) Mr.JAGNNATH SINGH
69.	CR. MISC./42086/2012 QUASHING(409/201/4 QUASHING	2 DILIP PRASAD SINGH vs THE STATE OF BIHAR	Mr.SARANGDHAR JHA	Mr.SMT.INDU KUMARI SRIVASTAVA (APP)
70.	CR. MISC./42090/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	12 BAHADUR SINGH YADAV @ BAHADUR YADAV @ BAHADUR SINGH vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR PATHAK	Mr.NAND KUMAR(APP)
71.	CR. MISC./42092/2012 QUASHING(311 CR.P. QSH S.T	2 RAM NARAYAN YADAV & ORS. vs THE STATE OF BIHAR	Mr.BINOD KUMAR YADAV	Mr.SANJAY KR.PANDEY(APP)
72.	CR. MISC./42096/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	2 RAJEEV KUMAR vs THE STATE OF BIHAR & ORS	Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH- 5(APP)
73.	CR. MISC./42099/2012 QUASHING(465,466,4 QUASHING	2 SARFU URAON & ORS. vs THE STATE OF BIHAR	Mr.RABI BHUSHAN PRASAD NO. 1 Mr.ARBIND KUMAR ANAND	Mr.MD.ANSARUL HAQUE (APP)
74.	CR. MISC./42100/2012 QUASHING(307,34)-I QSH S.T	2 MAHATAM YADAV & ORS. vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY Mr.PRAVEEN KUMAR	Mr.SANJAY KR.SINGH(APP)
75.	CR. MISC./42186/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	2 RAJ KISHORE YADAV @ RAJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.BRIJ MOHAN KUMAR SINGH	Mr.YOGENDRA KR.SINGH (APP)
76.	CR. MISC./42191/2012 QUASHING(420)-IPC QUASHING	2 SACHIDANAND SINGH vs STATE OF BIHAR & ANR	Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR	Mr.NAGENDRA PD.(APP)
77.	CR. MISC./42204/2012 QUASHING(498A/379) QSH COMPLAIN FOR C	2 SADA NAND YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR	Mr.JHARKHANDI UPADHYAY (APP)
78.	CR. MISC./42207/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3 UMA SHANKAR AGRAWAL @ PAPPU AGRAWAL vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.BIMAL KUMAR (APP)
79.	CR. MISC./42209/2012 QUASHING(486/420)- QUASHING	2 BINOD KUMAR vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR	Mr.AHMAD ALI (APP)
80.	CR. MISC./42210/2012 QUASHING(406,420,1 QSH F.I.R. FOR OTH	2 ANJANI KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.RANJAN KUMAR SINGH	Mr.AMRENDRA PRASAD(APP)
81.	CR. MISC./42213/2012 QUASHING(307,149,1 QSH S.T	2 PRABHAN KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.NAVIN KR. PANDEY (APP)
82.	CR. MISC./42233/2012 QUASHING(409,467,4 QSH F.I.R. FOR DIR	2 SHANKAR PRASAD vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SHARMA Mr.MD. HUSSAMUDDIN AZAD Mr.ARUN KUMAR	Mr.C.JAWAHAR (APP) Mr.PRABHAKAR TEKRIWAL
83.	CR. MISC./42234/2012 QUASHING(448,385,5 QSH COMPLAIN FOR C	2 PRABHAT KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.ARJUN KUMAR Mr.ALOK KUMAR	Mr.S.DAYAL(APP)
84.	CR. MISC./42236/2012 QUASHING(406,120B) QSH COMPLAIN FOR C	2 BIBHUTI KUMAR @ ANIL KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.ABHAY KR. ROY (APP) Mr.JAGNNATH SINGH

PATNA HIGH COURT	58	Friday 13th March, 2015	
		Mr. Justice Gopal Prasad	

85.	CR. MISC./42241/2012 QUASHING(302/120B/ QSH S.T	2 RAKESH RAI & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR Mr.RANJEET KUMAR	Mr.BRAJ KISHORE PD.(APP) Mr.AMIYA KUNAL
86.	CR. MISC./42245/2012 QUASHING(227 CR.P. QSH S.T	2 RAMESHWAR CHAUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.R.P.S.SINGH(APP)
87.	CR. MISC./42250/2012 QUASHING(419,420)- QSH F.I.R. FOR CON	2 RAJ KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.RAJA RAM MISHRA	Mr.AJIT KUMAR(APP)
88.	CR. MISC./42281/2012 QUASHING(448,379/3 QSH F.I.R. FOR DIR	2 DANI SINGH & ORS vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.PRAKASH KUMAR	Mr.NARSINGH TANTI (APP)
89.	CR. MISC./42285/2012 QUASHING(420/403)- QSH COMPLAIN FOR C	4 OM PRAKASH GUPTA vs STATE OF BIHAR & ANR	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MRITYUNJAY KUMAR Mr.MADHU Mr.RAJAN	Mr.DR.M.K.GAUTAM (APP)
90.	CR. MISC./42286/2012 QUASHING(414)-IPC QSH F.I.R. FOR CON	2 MRITUNJAYA KUMAR AMBASTHA @ MRITHUNJAYA KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN	Mr.SHAILENDRA KR.SINGH (APP)
91.	CR. MISC./42295/2012 QUASHING(353,427)- QSH F.I.R. FOR CON	2 SANJAY KUMAR vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.MAYANAND JHA (APP)
92.	CR. MISC./42296/2012 QUASHING(307/435/4 QSH F.I.R. FOR CON	2 PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.A.M.P.MEHTA (APP)
93.	CR. MISC./42297/2012 QUASHING(323,342,3 QSH F.I.R. FOR DIR	2 SARITA DEVI & ORS. vs THE STATE OF BIHAR	Mr.ASHWINI KUMAR RAI	Mr.SATYAVRAT VERMA (APP)
94.	CR. MISC./42299/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 MD. TAJ QUESER @ TAJ QUESER & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.SHANKAR KUMAR	Mr.RAM SUMIRAN RAI (APP)
95.	CR. MISC./42305/2012 QUASHING(304A)-IPC QSH F.I.R. FOR CON	2 VIJAY KUMAR VERMA vs THE STATE OF BIHAR	Mr.HEMANT KUMAR KARAN Mr.PRAMOD KUMAR PANDEY	Mr.AHMAD ALI (APP)
96.	CR. MISC./42317/2012 QUASHING(205 CR.P. QSH F.I.R. FOR OTH	2 RITA DEVI vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.J.UPADHAYAY (APP)
97.	CR. MISC./42336/2012 QUASHING(420/406/4 QSH F.I.R. FOR CON	2 BALRAM BIHARI LAL & ORS. vs STATE OF BIHAR & ANR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.PARMANAND PRASAD (APP)
98.	CR. MISC./42337/2012 QUASHING(228A CR.P QSH S.T	2 LAKHO THAKUR & ORS vs STATE OF BIHAR & ANR	Mr.MADHAV JHA	Mr.SATYANAND SHUKLA (APP)
99.	CR. MISC./42389/2012 QUASHING(302/34)-I QSH COMPLAIN FOR C	2 SURENDRA PANDIT @ SOREN PANDIT & ORS. vs STATE OF BIHAR & ANR	Mr.MD. NURUL HODA	Mr.NIRMAL KR. SINHA (APP)
100.	CR. MISC./42390/2012 QUASHING(467,420,4 QSH F.I.R. FOR DIS	2 SUBODH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.MD.A.HAQUE SAHARA (APP)

Friday the 13th March 2015
Court No. 39 (AT 2:15 P.M.)
Mr. Justice Mungeshwar Sahoo

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./42396/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 KYAMUDDIN & ORS vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.DR.M.K.GAUTAM (APP)	
2.	CR. MISC./42401/2012 QUASHING(307)-IPC QSH F.I.R. FOR CON	3 MD. NASIMUDDIN ANSARI vs STATE OF BIHAR & ANR	Mr.RAJENDRA SINGH Mr.MALTI KUMARI	Mr.LALAN KUMAR (APP)	
3.	CR. MISC./42410/2012 QUASHING(319 CR.P. QSH S.T	2 DEV NATH SHARMA vs THE STATE OF BIHAR & ORS	Mr.HARERAM SINGH Mr.BRAJ NANDAN KUMAR TIWARY	Mr.TAPESHWAR SHARMA (APP) Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	
4.	CR. MISC./42418/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 AJIT KUMAR KESHARI vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.SURENDRA PD.SINGH (APP)	
5.	CR. MISC./42426/2012 QUASHING(498A,34)- QSH COMPLAIN FOR C	2 RAJANI DEVI @ RAJANI PRABHA vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUDHARY	Mr.MD.SUFIYAN (APP)	
6.	CR. MISC./42430/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	2 LALAN PRASAD RAI @ LALAN YADAV vs STATE OF BIHAR & ANR	Mr.JAGDISH PRASAD SINGH	Mr.PARMANAND PRASAD (APP)	
7.	CR. MISC./42437/2012 QUASHING(467,420,1 QSH F.I.R. FOR CON	2 RAMCHANDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.RAM CHANDRA SAHANI (APP)	
8.	CR. MISC./42445/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2 VIJAY KUMAR & ANR vs STATE OF BIHAR & ANR	Smt.SMT. SUDHA AMBASTHA Mr.SARITA KUMARI	Mr.MURLIDHAR (APP)	
9.	CR. MISC./42451/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIR	2 DIL BHAL SINGH @ DIL BAHAR SINGH vs STATE OF BIHAR & ANR	Mr.DEV KUMAR PANDEY	Mr.HIRDAY PD.SINGH(APP)	
10.	CR. MISC./42453/2012 QUASHING(125 CR.P. QSH COMPLAIN FOR O	2 PRITI KUMARI vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.MD.NAZIR ANSARI (APP)	
11.	CR. MISC./42461/2012 QUASHING(436,435,5 QSH COMPLAIN FOR O	2 SUSHIL YADAV & ORS vs STATE OF BIHAR & ANR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH	Mr.MAYANAND JHA (APP)	
12.	CR. MISC./42464/2012 QUASHING(406,120B) QSH COMPLAIN FOR C	2 SMT. SHANTA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.MITHILESH KUMAR KHARE (APP) Mr.JAGNNATH SINGH	
13.	CR. MISC./42510/2012 QUASHING(376,511,3 QSH S.T	2 ANIMA DEVI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.M.HAQUE(APP)	
14.	CR. MISC./42518/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 BABAN SINGH vs STATE OF BIHAR & ANR	Mr.PARMANAND PD. NR. SAHI Mr.PRAMOD KUMAR SINGH	Mr.AHMAD ALI(APP)	
15.	CR. MISC./42569/2012 QUASHING(323,326,5 QSH F.I.R. FOR OTH	2 DEVENDRA PRASAD RAI & ORS. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.MUSTAQUE ALAM(APP)	
16.	CR. MISC./42573/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 RENU DEVI vs STATE OF BIHAR & ANR	Mr.DR. MANOJ KUMAR	Mr.RAM SUMIRAN RAI (APP)	
17.	CR. MISC./42574/2012 QUASHING(387/34,32 QUASHING	1 KARTIK SINGH @ KARTIK KUMAR vs THE STATE OF BIHAR	Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY	Mr.ASHRAF ANSARI (APP)	
18.	CR. MISC./42576/2012 QUASHING(125 CR.P. QUASHING	1 CHANDRA JHA @ CHANDAN KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.MD. HUSSAIN Mr.MD. NAUSHAD UZZOHA	Mr./SMT.NIRMALA KUMARI (APP) Mr.AMIT KUMAR ANAND Mr.SHYAM KR. SINGH (APP)	
19.	CR. MISC./42585/2012 QUASHING(420,323,5 QSH COMPLAIN FOR C	1 LALITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SHARMA	Mr.SHYAM KR. SINGH (APP)	
20.	CR. MISC./42587/2012 QUASHING(307)-IPC QSH F.I.R. FOR OTH	1 SHIV KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.NAVIN SHARMA	Mr.DURGESH NANDAN (APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	
21.	CR. MISC./42596/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	2 SUBHAS PRASAD vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr./SMT.SHARDA KUMARI (APP)	
22.	CR. MISC./42605/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	8 DR. ASHOK KUMAR THAKUR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR THAKUR	Mr.SURAJ PD.SINGH (APP)	
23.	CR. MISC./42612/2012 QUASHING(420/336/3 QSH F.I.R. FOR DIR	2 DR. DAROGA PRASAD SINGH @ DR. D.P. SINGH vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.ANIL KUMAR (APP)	
24.	CR. MISC./42614/2012 QUASHING (27,28,A QUASHING	2 MUKESH KUMAR vs THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA	Mr.SHYAM BIHARI SINGH (APP)	
25.	CR. MISC./42619/2012 QUASHING(427/430/4 QUASHING	2 SUDHAKAR JHA vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA	Mr.SATYANAND SHUKLA (APP)	

PATNA HIGH COURT	60	Friday 13th March, 2015 Mr. Justice Mungeshwar Sahoo	
-------------------------	-----------	--	--

26.	CR. MISC./42625/2012 QUASHING(302/34)-I QUASHING	2	YOGENDRA PANDEY vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVERNMENT OF BIHAR, & ORS.	Mr.PRABHAT RANJAN SINGH	Mr.S.D.SINGH YADAV (APP)
27.	CR. MISC./42653/2012 QUASHING(406/420)- QSH COMPLAIN FOR C	2	KRISHNANANDAN KUMAR @ KRISHNA NANDAN KUMAR vs STATE OF BIHAR & ANR	Mr.SHAMBHU NATH Mr.DAYA SHANKAR PD. SHARMA	Mr.SATYANAND SHUKLA (APP)
28.	CR. MISC./42678/2012 QUASHING(467,304/3 QSH F.I.R. FOR CON	2	BACHCHA PRASAD CHAUHAN vs THE STATE OF BIHAR	Mr.JANARDAN PRASAD SINGH Mr.ARBIND KUMAR SINGH	Mr.C.SEN PD. SINGH (APP)
29.	CR. MISC./42685/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	UPENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.AMIR ALAM	Mr.AKSHAY LAL PANDIT (APP) Mr.KUMAR PRAVEEN
30.	CR. MISC./42686/2012 QUASHING(302,201,1 QSH S.T	2	MITHILESH KUMAR @ MITHILESH KUMAR NIRALA vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.UMESH LAL VERMA(APP)
31.	CR. MISC./42688/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2	MD. HASIB & ORS. vs STATE OF BIHAR & ANR	Mr.MD. QUMRUL HODA	Mr.YOGENDRA KR.SINGH (APP)
32.	CR. MISC./42691/2012 QUASHING(307,436,3 QSH S.T	2	SIYA LAL RAI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SATYAVRAT VERMA(APP)
33.	CR. MISC./42692/2012 QUASHING(420/120B) QSH COMPLAIN FOR C	2	SHASHI BHUSHAN SINGH @ SHASHI BHUSAN vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.TARKESHWAR NATH THAKUR (APP)
34.	CR. MISC./42696/2012 QUASHING(420,406,1 QSH F.I.R. FOR DIR	2	THE DIRECTION IN CHIEF OF MUSKAN PARIYOJNA NAMELY RUDRA DEO @ RUDRA DEO NARAYAN vs THE STATE OF BIHAR	Mr.MRINAL KUMAR	Mr.ASHA KUMARI (APP)
35.	CR. MISC./42697/2012 QUASHING(22A MINIM QSH COMPLAIN FOR C	2	SHANKAR MOTORS PVT. LTD. vs THE STATE OF BIHAR	Mr.JITENDRA PRASAD SINGH	Mr.SURESH PD.SINGH(APP)
36.	CR. MISC./42709/2012 QUASHING(467,420,4 QSH COMPLAIN FOR C	10	BASUDEO YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.ANIL KUMAR SINGH 1 (APP)
37.	CR. MISC./42714/2012 QUASHING(302,380/3 QSH F.I.R. FOR OTH	2	ANAR DEVI vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.MAYANAND JHA (APP)
38.	CR. MISC./42716/2012 QUASHING(145 CR.P. QSH F.I.R. FOR OTH	2	GANESH SINGH & ANR. vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR	Mr.MANOJ KUMAR-1(APP) Mr.ARUN KUMAR LAL Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY
39.	CR. MISC./42717/2012 QUASHING(227 CR.P. QSH S.T	2	PAWAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SHAMBHU NATH	Mr.SATYENDRA NR.SINGH (APP)
40.	CR. MISC./42722/2012 QUASHING(13 P/C AC QUASHING	2	RAM PRIT RAI vs THE STATE OF BIHAR	Mr.VIKASH KUMAR	Mr.ANIL PD. SINGH (APP)
41.	CR. MISC./42729/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	2	ABU QUASHER @ MD. ABU QUAISHER @ ABU QUAISER vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.MD. WALIUR RAHMAN	Mr.RAJENDRA PD. NAT (APP)
42.	CR. MISC./42731/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2	FAKANI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.RAM BACHAN SINGH (APP)
43.	CR. MISC./42733/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2	MANOJ KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.ADITYA PRAKASH SAHAY	Mr./SMT.SUCHETA YADAV (APP)
44.	CR. MISC./42735/2012 QUASHING(498A,494, QSH COMPLAIN FOR O	5	MITHILESH PRASAD @ MITHILESH KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.RAJ BALLABH SINGH (APP) Mr.MADHU PRASUN
45.	CR. MISC./42737/2012 QUASHING(304B,201, QSH F.I.R. FOR DIR	2	PANCHAM SINGH & ORS. vs THE STATE OF BIHAR	Mr.AHTASHAM ALI KHAN	Mr.NAWAL KISHORE (APP)
46.	CR. MISC./42741/2012 QUASHING(498A,323, QUASHING	2	GAURI SHANKAR TIWARI & ORS vs STATE OF BIHAR & ANR	Mrs.MADHURI LATA Mr.MANISH KUMAR	Mr.ADITYA NR.SINGH 1 (APP)
47.	CR. MISC./42743/2012 QUASHING(302,307,1 QSH F.I.R. FOR DIS	2	DHOBI YADAV & ORS vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.GANESH PD. SINGH (APP)
48.	CR. MISC./42746/2012 QUASHING(447,323,3 QSH F.I.R. FOR OTH	2	RAJIV KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BIJAY KUMAR PANDEY Mr.MUKESH KUMAR	Mr.RAM BACHAN SINGH (APP)
49.	CR. MISC./42748/2012 QUASHING(205 CR.P. QSH COMPLAIN FOR O	2	BINOD KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.SHAILENDRA KR. SINGH (APP)
50.	CR. MISC./42750/2012 QUASHING(379,323,5 QSH COMPLAIN FOR C	2	SRI KALAYAN SUNDER BOSE & ORS. vs THE STATE OF BIHAR & ORS	Mr.SHOLA SANDHWAR Mr.SUBODH KUMAR GOSWAMI	Mr.BINOD KUMAR (APP)
51.	CR. MISC./42752/2012 QUASHING(467,468,4 QSH F.I.R. FOR OTH	2	SHEOJEE TIWARY @ SHIVJEE TIWARY vs STATE OF BIHAR & ANR	SmŁ.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.DR.RABINDRA KUMAR (APP)
52.	CR. MISC./42754/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	VINAY KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.KUMAR ALOK Mr.SUSHMA KUMARI	Mr.TAPESHWAR SHARMA (APP)
53.	CR. MISC./42755/2012 QUASHING(406,409,4 QUASHING	2	HABIBUR RAHMAN vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF FINANCE GOVT. OF BIHAR & ORS.	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MAYANAND JHA(APP)

PATNA HIGH COURT		61	Friday 13th March, 2015	
Mr. Justice Mungeshwar Sahoo				
54.	CR. MISC./42766/2012 QUASHING(227 CR.P. QSH S.T	2 MAHESH PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH	Mr.H.A.KHAN(APP)
55.	CR. MISC./42769/2012 QUASHING(323,417,5 QSH COMPLAIN FOR C	2 SURENDRA KUMAR @ MUNNA & ANR vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR Mr.MRITYUNJAY KUMAR	Mr.MEENA SINGH(APP)
56.	CR. MISC./42775/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 RAMESHWAR SINGH & ORS. vs STATE OF BIHAR & ANR	Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1	Mr.TAPESHWAR SHARMA (APP)
57.	CR. MISC./42778/2012 QUASHING(379/420/1 QSH F.I.R. FOR CON	2 DIP KUMAR @ DIPAK KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.MANOJ KUMAR (APP)
58.	CR. MISC./42782/2012 QUASHING(366A,34)- QSH S.T	2 BISHWAJEET KUMAR vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.RAJ KISHORE SINGH(APP) Mr.ANIL KR SINGH NO. 6
59.	CR. MISC./42812/2012 QUASHING(346/34)-I QSH COMPLAIN FOR C	2 SHAMIM ANSARI & ORS. vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR THAKUR	Mr.ARUN KR.SINGH -5(APP)
60.	CR. MISC./42821/2012 QUASHING(498A/323/ QSH COMPLAIN FOR C	5 SUSHIL KUMAR vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.MD.ANSARAU HAQUE (APP) Mr.SANJIV KUMAR Mr.MOHAMMED ABU HAIDAR
61.	CR. MISC./42840/2012 QUASHING(188)-IPC QSH F.I.R. FOR OTH	2 NARAD SINGH vs THE STATE OF BIHAR & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN	Mr.MANOJ KUMAR(APP)
62.	CR. MISC./42854/2012 QUASHING(323,504,3 QSH COMPLAIN FOR C	2 ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR Mr.RAJAN GHOSHRAVE	Mr.M.K.NIRALA(APP)
63.	CR. MISC./42855/2012 QUASHING(467,468,4 QSH F.I.R. FOR CON	2 BIDHANAND SUKLA & ORS. vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.S.M.RAHMAN (APP)
64.	CR. MISC./42864/2012 QUASHING(302,34)-I QSH F.I.R. FOR CON	2 SIYA RAM SAO & ANR vs STATE OF BIHAR & ANR	Mr.JAY KUMAR	Mr.UPENDRA KUMAR(APP)
65.	CR. MISC./42866/2012 QUASHING(304)-IPC QUASHING	2 SITA RAM PRASAD SINGH @ SITA RAM SINGH vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.A.A.KHAN(APP)
66.	CR. MISC./42867/2012 QUASHING(302,323,1 QSH S.T	2 JAGMOHAN RAM vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH	Mr.J.N.THAKUR(APP)
67.	CR. MISC./42929/2012 QUASHING(467/420/4 QSH COMPLAIN FOR C	2 SANJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.J.UPADHYAY (APP)
68.	CR. MISC./42930/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	2 NEERAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BHARAT LAL	Mr.B.N.PANDEY A(PP)
69.	CR. MISC./42933/2012 QUASHING(447/379)- QUASHING	2 SHEOJI KUNWAR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MAN BANSH Mr.KRISHNA BALLABHA SHARMA	Mr.MAYANAND JHA (APP)
70.	CR. MISC./42934/2012 QUASHING(307/379/4 QSH F.I.R. FOR CON	2 MANOJ RAI & ORS. vs THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.VIVEKA NAND SINGH	Mr.SHAILENDRA KUMAR-1 (APP)
71.	CR. MISC./43001/2012 QUASHING(420,406,3 QSH COMPLAIN FOR C	2 CHETAN SINHA @ CHETAN KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr./SMT.SHARDANAND JHA (APP)
72.	CR. MISC./43018/2012 QUASHING(406,420,1 QSH COMPLAIN. FOR	2 NARENDRA KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.M.HAQUE(APP)
73.	CR. MISC./43028/2012 QUASHING(498A,323, QSH F.I.R. FOR OTH	2 RAJENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.J.N.THAKUR (APP)
74.	CR. MISC./43043/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	2 GORAKH NATH UPADHYAY & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.ANIL KUMAR SINGH(APP)
75.	CR. MISC./43081/2012 QUASHING(448,380,3 QSH COMPLAIN FOR C	2 FUKAN PANDIT @ SIDDHNATH PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.RANA RANVIJAY PRATAP Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.C.JAWAHAR (APP)
76.	CR. MISC./43084/2012 QUASHING(409,420,4 QSH F.I.R. FOR DIR	2 NEEBU LAL PRASAD vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.IFTEKHAR MAHMOOD (APP)
77.	CR. MISC./43109/2012 QUASHING(394)-IPC QSH COMPLAIN FOR O IN (CR. WJC/931/2012)	1 MD. JAWAID MANZOOR vs STATE OF BIHAR & ANR	Mr.SAURABH KUMAR Mr.SAURABH KUMAR	Mr.GAUTAM BOSE (AAG8) Mr.GAUTAM BOSE-AAG8
78.	CR. MISC./43116/2012 QUASHING(420,468,4 QSH F.I.R. FOR CON	2 GOVIND KUMAR @ GOVIND JHA vs THE STATE OF BIHAR	Mr.RAM JANAM MAHARAJ	Mr.BHARAT BHUSHAN(APP)
79.	CR. MISC./43120/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 BACHCHA PRASAD vs STATE OF BIHAR & ANR	Mr.ADITYA NATH JHA	Mr.SHAKIR AHMAD (APP)
80.	CR. MISC./43122/2012 QUASHING(379,427,3 QSH COMPLAIN FOR C	2 RAVI KUMAR AVINASH vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR	Mr.ABHAY KUMAR 1 (APP)
81.	CR. MISC./43125/2012 QUASHING(406,420,1 QSH F.I.R. FOR CON	2 KHIRO DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.RADHA MOHAN SINGH	Mr.BHARAT BHUSHAN(APP)

PATNA HIGH COURT	62	Friday 13th March, 2015 Mr. Justice Mungeshwar Sahoo	
-------------------------	-----------	--	--

82.	CR. MISC./43127/2012 QUASHING(465,468,1 QSH COMPLAIN. FOR	2 RAJENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.RAJKUMAR RAJESH Mr.VIJAY KUMAR Mr.GIRISH CHANDRA Mr.RAJKUMAR RAJESH	Mr.PRANAV KUMAR(APP)
83.	CR. MISC./43131/2012 QUASHING(420,406,1 QUASHING	2 VIJAY KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.ASHWINI KUMAR GUPTA Mr.BAIDYA NATH THAKUR	Mr.IFTEKHAR MAHMOOD (APP)
84.	CR. MISC./43137/2012 QUASHING(420,467,4 QSH F.I.R. FOR DIR	2 SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.DR.M.K.GAUTAM(APP)
85.	CR. MISC./43140/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 GANGA PRASAD vs STATE OF BIHAR & ANR	Mr.SUDARSHAN SHARMA	Mr.ASHRAF ANSARI (APP)
86.	CR. MISC./43142/2012 QUASHING(379,323,3 QUASHING	2 ACHUTA NAND @ ACHUTA NAND SAH & ORS. vs STATE OF BIHAR & ANR	Mr.DR. SHASHI SHEKHAR KISHORE Mr.SHIVPUJAN SAHAY	Mr.AMITESH KUMAR (APP)
87.	CR. MISC./43148/2012 QUASHING(414,379)- QSH F.I.R. FOR DIS	2 SANJAY KUMAR SAHANI @ SANJAY SAHNI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.J.UPADHAYAY (APP)
88.	CR. MISC./43150/2012 QUASHING(302,427,1 QSH F.I.R. FOR DIR	2 RANJEET KUMAR @ ANJIT KUMAR vs THE STATE OF BIHAR	Mr.VISHAL SAURABH Mr.SHAMBHU SHARAN SINGH	Mr.D.P.TIWARY (APP)
89.	CR. MISC./43156/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2 SHAMBHU YADAV vs STATE OF BIHAR & ANR	Mr.MILIND KUMAR MISHRA	Mr.SATYENDRA NARAYAN SINGH (APP)
90.	CR. MISC./43173/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 RAMA KISHORE GAUTAM vs STATE OF BIHAR & ANR	Mr.SARVESH KUMAR SINGH Mr.RAVI KUMAR	Mr.UPENDRA KUMAR (APP)
91.	CR. MISC./43176/2012 QUASHING(3/4/5 E/C QSH F.I.R. FOR OTH	4 NAGESH KUMAR SINGH @ NAGESH SINGH vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR SINHA	Mr.HARENDRA PRASAD (APP)
92.	CR. MISC./43216/2012 QUASHING(4 INDIAN QUASHING	2 VIOM NETWORK LTD. vs THE STATE OF BIHAR	Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	Mr.S.D.SINGH YADAV(APP)
93.	CR. MISC./43231/2012 QUASHING(302,34)-I QSH F.I.R. FOR OTH	2 MAHENDRA PRASAD @ MAHENDRA YADAV vs THE STATE OF BIHAR & ORS	Mr.MANORANJAN KUMAR Mr.NIRAJ KUMAR	Mr.ASHA KUMARI(APP) Mr.SHAMBHU SHARAN SINGH
94.	CR. MISC./43232/2012 QUASHING(145 CR.P. QUASHING	2 MD. NASAR @ NESAR & ORS. vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.GAURAV KUMAR Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.RANANJAY KUMAR	Mr.ADITYA NARAYAN SINGH- I(APP)
95.	CR. MISC./43233/2012 QUASHING(379/323/1 QUASHING	2 BAHURAN MISHRA @ SATYA NARAYAN MISHRA & ORS. vs STATE OF BIHAR & ANR	Mr.DRONACHARYA	Mr.J.UPADHYAY (APP)
96.	CR. MISC./43242/2012 QUASHING(447/504/1 QUASHING	2 SURENDRA PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.RANA RANVIJAY PRATAP Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.C.JAWAHAR (APP)
97.	CR. MISC./43246/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	5 SARVJEET KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.BIJAY KUMAR PANDEY	Mr.DR.M.K.GAUTAM (APP) Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH Mr.AMITABH BHARDWAJ Mr.ABHAY KUMAR-I(APP)
98.	CR. MISC./43250/2012 QUASHING(409,420,4 QSH F.I.R. FOR CON	2 UDAY SHANKAR PRASAD vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	
99.	CR. MISC./43251/2012 QUASHING(406,409)- QSH F.I.R. FOR CON	2 URMILA DEVI vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.MUKESH KR.SINGH(APP)
100.	CR. MISC./43273/2012 QUASHING(379/323/4 QSH F.I.R. FOR CON	2 SUBODH KUMAR YADAV vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.MANOJ KUMAR PANDEY Mr.RAJA SURENDRA MOHAN	Mr.ZAINUL ABEDIN (APP)

Friday the 13th March 2015
Court No. 4 (AT 2:15 P.M.)
Mr. Justice V. Nath

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./43283/2012 QUASHING(21/22)-IP QSH F.I.R. FOR OTH	2 INTEZAR AHMAD @ SK. INTEZAR AHMAD vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.SURENDRA KUMAR (APP)	
2.	CR. MISC./43284/2012 QUASHING(227/302/3 QSH S.T	2 RAMJI MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.J.K.SINGH 1(APP)	
3.	CR. MISC./43290/2012 QUASHING(366A)-IPC QSH F.I.R. FOR DIR	2 SUNDER BANARJEE & ANR vs STATE OF BIHAR & ANR	Mr.TILAK SAO	Mr.RENU KUMARI(APP)	
4.	CR. MISC./43295/2012 QUASHING(448,323)- QSH COMPLAIN FOR C	2 JAYANTO SAMAJHDAR & ORS vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA	Mr.PRANAV KUMAR(APP)	
5.	CR. MISC./43309/2012 QUASHING(311)-IPC QSH COMPLAIN FOR O	2 SYED MD. JAMIL vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.PRANAV KUMAR (APP)	
6.	CR. MISC./43360/2012 QUASHING(307,447,5 QSH S.T	2 UMA SHANKAR SINGH @ UMA SHANKAR SHARMA & ANR. vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.NIRAJ KUMAR	Mr.ASHA KUMARI(APP)	
7.	CR. MISC./43373/2012 QUASHING(302,307,4 QSH S.T	2 MD. EKRAMUL HAQUE @ MD. EKRAM vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.RAM SUMIRAN ROY(APP)	
8.	CR. MISC./43376/2012 QUASHING(420)-IPC QUASHING	4 MRS. PREMA DAVID @ PREMA vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.BIRENDRA KUMAR SINGH	Mr.MUKESH KUMAR SINGH(APP) Mr.VIJAY KR SINGH NO. 1 Mr.ADIITYA NATH JHA Mr.RAM ANURAG SINGH(APP)	
9.	CR. MISC./43378/2012 QUASHING(409)-IPC QSH F.I.R. FOR CON	2 ASHA DEVI vs THE STATE OF BIHAR	Mr. ANIL KUMAR MUKUND Mr.REKHA KUMARI (MUKUND)	Mr.MUSTAQUI ALAM (APP) Mr.SAKET TIWARY	
10.	CR. MISC./43380/2012 QUASHING(420,307)- QSH F.I.R. FOR DIR	2 OM PRAKASH GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.ASHRAF ANSARI Mr.SAJID SALIM KHAN	Mr.MUSTAQUI ALAM (APP) Mr.SAKET TIWARY	
11.	CR. MISC./43383/2012 QUASHING(498A,323) QSH COMPLAIN FOR C	2 BIRENDRA KUMAR VERMA & ORS. vs STATE OF BIHAR & ANR	Mr.RUDRA DEO Mr.AJAY KUMAR	Mr.UMA NATH MISHRA(APP)	
12.	CR. MISC./43390/2012 QUASHING(467,468,4 QUASHING	2 DR. VIKAS KUMAR vs THE STATE OF BIHARA THROUGH THE SECRETARY, VIGILANCE INVESTIGATION BUREAU, PATNA & ANR	Mr.SUBODH KUMAR SINHA	Mr.SANJAY KR.SINGH(APP)	
13.	CR. MISC./43393/2012 QUASHING(227 CR.P. QUASHING	2 GUPTESHWAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.ARUN KUMAR MANDAL	Mr.NARENDRA KR.SINGH(APP)	
14.	CR. MISC./43400/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3 CHANDRA BHUSHAN GUPTA @ CHANDRA BHANU GUPTA vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR		
15.	CR. MISC./43411/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	1 ASHOK RAI @ ASHOK KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	Mr.J. UPADHYAY(APP)	
16.	CR. MISC./43422/2012 QUASHING(420/467/4 QSH COMPLAIN FOR C	2 RAM NARESH AZAD vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.PUSHPA SINHA(APP)	
17.	CR. MISC./43423/2012 QUASHING(354,504)- QSH COMPLAIN FOR C	1 KANTI KUMARI vs THE STATE OF BIHAR & ORS	Mr.YASHRAJ BARDHAN Mr.ANIRUDH KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP)	
18.	CR. MISC./43440/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 SUBIDHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH	Mr.KHURSHID ANWAR (APP)	
19.	CR. MISC./43442/2012 QUASHING(406/384)- QSH COMPLAIN FOR C	2 SUBHAPATI DEVI @ SUBHAVATI DEVI vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SMT.VEENA RANI PD.(APP)	
20.	CR. MISC./43448/2012 QUASHING(203 CR.P. QUASHING	2 KUSUM DEVI vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH Mr.UPENDRA PRATAP SINGH	Mr.SHYAM KR.SINGH (APP)	
21.	CR. MISC./43450/2012 QUASHING(403)-IPC QSH COMPLAIN FOR C	2 BHARAT PRASAD SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAM BILASH ROY RAMAN	Mr.MANOJ KUMAR-1 (APP)	
22.	CR. MISC./43451/2012 QUASHING(107 CR.P. QSH F.I.R. FOR OTH	2 PARMANAND PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MD.ANSARUL HAQUE(APP)	
23.	CR. MISC./43455/2012 QUASHING(323/354/3 QSH F.I.R. FOR CON	2 ANAND MOHAN PRASAD SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.M.K.NIRALA (APP)	
24.	CR. MISC./43488/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 ANIL KUMAR SINGH @ ANIL SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.J.K.SINGH(APP)	
25.	CR. MISC./43495/2012 QUASHING(177 CR.P. QUASHING	10 NIRANJAN PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJIB RANJAN JHA	Mr.SANJAY KUMAR(APP) Mr.AJAY MUKHERJEE	
26.	CR. MISC./43496/2012 QUASHING(364A/34)- QSH COMPLAIN FOR C	2 MUKESH SINGH @ MUKESH KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.TARUN PD.MANDAL (APP)	

PATNA HIGH COURT		64	Friday 13th March, 2015		
Mr. Justice V. Nath					
27.	CR. MISC./43505/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIS	2	GIRDHAR RAJWAR & ORS vs THE STATE OF BIHAR THROUGH C.B.I.	Mr.SHIVENDRA KUMAR SINHA Mr.GUNJAN PRAKASH	Mr.BIPIN KUMAR SINHA(SCCBI)
28.	CR. MISC./43506/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	SRI KAMLESH KUMAR RAI vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR	Mr.S.C.MISHRA (APP)
29.	CR. MISC./9983/2012 QSH COMPLAIN FOR C	3	AMAR KASERA vs THE STATE OF BIHAR & ANR.	Mr.MUKESH KUMAR MODI Mr.ABINASH KUMAR	Mr.DR.RABINDRA KUMAR (APP) Mr.UDAY KUMAR
30.	CR. MISC./43558/2012 QUASHING(304)-IPC QSH F.I.R. FOR CON	2	SHIV NARAYAN SINHA , S.D.O. ELECTRICITY DEPTT. CHAKIA, & ANR. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.A.A.KHAN (APP)
31.	CR. MISC./43562/2012 QUASHING(379,323,3 QSH F.I.R. FOR CON	2	BIBHA DEVI @ BIBHA KUMARI & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.VIRENDRA KUMAR	Mr.SANJAY KUMAR (APP)
32.	CR. MISC./43578/2012 QUASHING(302/34)-I QSH S.T	2	JITENDRA KUMAR @ JITENDRA KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.MUKESH KUMAR SINGH (APP)
33.	CR. MISC./43579/2012 QUASHING(420/406/3 QSH COMPLAIN FOR C	2	R. PALANIAPPAN & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA SHANKAR Mr.SANJEET KUMAR Mr.HARENDRA NARAIN SINHA Mr.DEVI DAS SRIVASTAVA Mr.REKHA PRASAD	Mr.UMANATH MISHRA (APP)
34.	CR. MISC./43583/2012 QUASHING(409,420)- QSH F.I.R. FOR DIR	2	LAL BABU THAKUR vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR NO.1 Mr.ANSHUMAN SINGH Mr.PRAMOD KUMAR SINGH	Mr.MUSTAQUE ALAM (APP)
35.	CR. MISC./43593/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	CHANDAN KUMAR PATHAK & ORS vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.AMITESH KUMAR (APP) Mr.DHARMESH KUMAR
36.	CR. MISC./43601/2012 QUASHING(498A/149) QSH COMPLAIN FOR C	5	PRASHANT KUMAR @ PAPPU & ORS vs STATE OF BIHAR & ANR	Mr.UDAY BHAN SINGH	Mr.J.UPADHAYAY (APP) Mr.SANJIV KUMAR.
37.	CR. MISC./43618/2012 QUASHING(5,8,10,13 QSH COMPLAIN FOR C	2	MD. S.K. MUBARAK HUSSAIN @ SHEKH MUBARAK vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR MISHRA	Mr.DR. AJIT KUMAR (APP)
38.	CR. MISC./43621/2012 QUASHING(406,120B) QSH COMPLAIN FOR C	2	SMT. SHANTA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr./SMT.RINA SINHA (APP) Mr.JAGNNATH SINGH
39.	CR. MISC./43624/2012 QUASHING(233/311 C QSH S.T	2	SUNIL RAY @ SUNIL YADAV vs THE STATE OF BIHAR	Mr.ARVIND KUMAR Mr.ANIL KUMAR SINGH	Mr.MANOJ KUMAR (APP)
40.	CR. MISC./43634/2012 QUASHING(228A CR.P QSH S.T	2	TAPESHWAR PRASAD GUPTA vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR	Mr.SANJAY KR.TIWARY-1 (APP)
41.	CR. MISC./43638/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	VINOD KUMAR KAMALIA & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.AJAY KUMAR Mr.RAVI BHATIA Mr.MANOJ KUMAR	Mr.SMT.ANITA KRI SINGH (APP)
42.	CR. MISC./43646/2012 QUASHING(226 CR.P. QUASHING	2	NAVEEN THAKUR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH Mr.RAI MUKESH SHARMA	Mr.J.UPADHYAY(APP)
43.	CR. MISC./43649/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2	ABDUL SALAAM & ORS. vs STATE OF BIHAR & ANR	Mr.BARUN KUMAR CHOUDHARY Mr.LALIT NARAYAN JHA	Mr.DASRATH MEHTA(APP) Mr.AJAY KUMAR
44.	CR. MISC./43667/2012 QUASHING	1	RAVI SHANKAR MISHRA @ BITTU MISHRA vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.AJIT KUMAR (APP)
45.	CR. MISC./43683/2012 QUASHING(302,120B, QSH F.I.R. FOR CON	2	SURESH PRASAD vs THE STATE OF BIHAR	Mr.UDAY PRASAD	Mr.A.M.P.MEHTA(APP)
46.	CR. MISC./43687/2012 QUASHING(228 CR.P. QSH S.T	2	RAKESH CHOUDHARY @ GORELAL CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.KALYAN SHANKAR(APP)
47.	CR. MISC./43690/2012 QUASHING(239 CR.P. QUASHING	2	TEMPU MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.NARENDRA KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP)
48.	CR. MISC./43695/2012 QUASHING(406/120B) QSH COMPLAIN FOR C	2	RATHIN KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.SMT.RINA SINHA (APP) Mr.JAGNNATH SINGH
49.	CR. MISC./43707/2012 QUASHING(307)-IPC QSH F.I.R. FOR DIS	2	SANTOSH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.UMA KANT PRASAD	Mr.PUSHPA SINHA 2 (APP)
50.	CR. MISC./43709/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2	MD. SAIF ALAM & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.BHARAT BHUSHAN(APP)
51.	CR. MISC./43711/2012 QUASHING(409,406,4 QSH F.I.R. FOR DIR	2	YOGENDRA SINGH @ YOGENDRA PRASAD SINGH vs STATE OF BIHAR & ANR	SmL.USHA RAI Mr.RAKESH KUMAR	Mr.NAWAL KISHORE PRASAD (APP)
52.	CR. MISC./43722/2012 QUASHING(498A,406) QUASHING	2	RAVI KUMAR @ RAVI KANT SHARMA & ANR. vs STATE OF BIHAR & ANR	Mr.MADHESHWAR SINGH Mr.KRISHNA MOHAN RAY	Mr.ANIL KUMAR(APP) Mr.LALAN KUMAR
53.	CR. MISC./43727/2012 QUASHING(498A,323, QUASHING	2	KARI DAS & ANR vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.AMIT KUMAR (APP)

PATNA HIGH COURT		65	Friday 13th March, 2015	
Mr. Justice V. Nath				
54.	CR. MISC./43751/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 MAHENDRA MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.J.UPADHYAY(APP)
55.	CR. MISC./43769/2012 QUASHING(307,379,1 QSH F.I.R. FOR DIR	2 SADHNA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINHA	Mr.PANCHANAND PANDIT(APP) Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA Mr.L.K.SHARMA(APP)
56.	CR. MISC./43770/2012 QUASHING(409,379,4 QUASHING	2 SAHID & ORS vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.L.K.SHARMA(APP)
57.	CR. MISC./43783/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 SRINIWAS SHARMA & ORS. vs THE STATE OF BIHAR & ORS	Mr.NAND KISHORE SINGH	Mr.M.HAQUE (APP)
58.	CR. MISC./43788/2012 QUASHING(379/323/3 QSH F.I.R. FOR DIR	2 RAUL KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.UDAY PRATAP SINGH Mr.PRAVEEN KUMAR	Mr.UMESH LAL VERMA (APP)
59.	CR. MISC./43795/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	2 ASHA DEVI vs THE STATE OF BIHAR & ORS	Mr.MADAN JEET KUMAR Mr.MANOJ KUMAR	Mr.SHAILENDRA KR.SINGH (APP)
60.	CR. MISC./43802/2012 QUASHING(504,498(A QSH F.I.R. FOR CON	2 JAY KUMAR @ RINKU & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.GANESH PD.SINGH(APP)
61.	CR. MISC./43821/2012 QUASHING(384/366/3 QSH F.I.R. FOR CON	2 SHOBHIYA MAHTO @ SHOBHI KANT MAHTO vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.BINOD KUMAR SINGH Mr.PRAVIN KUMAR	Mr.MAYANAND JHA (APP)
62.	CR. MISC./43830/2012 QUASHING(379/323/3 QSH F.I.R. FOR OTH	2 LAL BAHADUR YADAV vs THE STATE OF BIHAR & ORS	Mr.ANANT KUMAR-1	Mr.PUSHPA SINHA(APP)
63.	CR. MISC./43832/2012 QUASHING(406,120B) QSH COMPLAIN FOR C	2 SMT. SHANTA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.MITHILESH KUMAR KHARE (APP) Mr.JAGNNATH SINGH
64.	CR. MISC./43869/2012 QUASHING(376/34)-I QSH F.I.R. FOR CON	2 DEEPAK KUMAR PANDEY & ANR. vs STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR Mr.MANOJ KUMAR	Mr.SATYENDRA NR. SINGH (APP)
65.	CR. MISC./43880/2012 QUASHING(448,337,3 QSH F.I.R. FOR CON	2 DHANJEE CHOUDHARY @ DHANJEE SINGH vs STATE OF BIHAR & ANR	Mr.DHANESHWAR PRASAD GUPTA Mr.LAL BAHADUR SINGH	Mr.MUSTAQUE ALAM (APP)
66.	CR. MISC./43882/2012 QUASHING(245 CR.P. QUASHING	2 ARUNA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	Mr.MANI MADHUKAR (APP)
67.	CR. MISC./43883/2012 QUASHING(228 CR.P. QSH S.T	2 CHANDAN SHARMA @ CHANDAN KUMAR SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY Mr.UDAY KUMAR MISHRA	Mr.AJAY KUMAR 2 (APP)
68.	CR. MISC./43885/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4 SHEELA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.RAM SHANKAR DAS	Mr.BHARAT LAL (APP)
69.	CR. MISC./43889/2012 QUASHING(379/341/3 QSH COMPLAIN FOR C	2 VIJAY KUMAR THAKUR & ANR vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.SMT.SUMAN KUMARI SINGH (APP)
70.	CR. MISC./43896/2012 QUASHING(337,279,3 QSH F.I.R. FOR CON	2 SAKET KUMAR MADHUKAR @ SAKET KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SAXENA	Mr.KUMAR RANJIT RANJAN (APP)
71.	CR. MISC./43900/2012 QUASHING(498(A)-I QSH COMPLAIN FOR C	2 AZAD KHAN @ MANNU vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR Mr.MD. MUSHTAQUE ALAM	Mr.R.C.SINGH(APP)
72.	CR. MISC./43966/2012 QUASHING(302,201)- QSH F.I.R. FOR DIR	2 SANDEEP KUMAR MURARKA vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.GANESH PD.SINGH(APP)
73.	CR. MISC./43968/2012 QUASHING(467,420,4 QSH F.I.R. FOR OTH	2 SUNIT SINGH vs STATE OF BIHAR & ANR	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.BHARAT BHUSHAN (APP)
74.	CR. MISC./43970/2012 QUASHING(341,323)- QSH COMPLAIN FOR C	2 SUDIN PRASAD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANDEEP PATIL	Mr.RAM SEVAK CHOUDHARY (APP)
75.	CR. MISC./43994/2012 QUASHING(228 CR.P. QSH S.T	1 HRIDAY PANDEY vs THE STATE OF BIHAR & ORS	Mr.RADHA MOHAN SINGH Mr.SUDISH KUMAR	Mr.SHAILENDRA KR. SINGH (APP)
76.	CR. MISC./44013/2012 QUASHING(231 CR.P. QSH S.T	1 KAILASHPATI CHAUDHARY vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.ARUN KR. PANDEY (APP)
77.	CR. MISC./44015/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	2 SMT. CHITRALI PALIT & ANR. vs STATE OF BIHAR & ANR	Mr.LAXMI NARAYAN DAS Mr.SUBROTESWAR DE Mr.SUBHDEEP DAS	Mr.NASIM YAHYA (APP)
78.	CR. MISC./44017/2012 QUASHING(467,420,4 QUASHING	1 JAY KUMAR JHA & ORS vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR	Mr.TARKESHWAR NATH THAKUR (APP)
79.	CR. MISC./44041/2012 QUASHING(364A/120B QUASHING	2 PHULENA RAO vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN	Mr.SURENDRA KUMAR (APP)
80.	CR. MISC./44044/2012 QUASHING(420/120B) QSH F.I.R. FOR DIR	2 AYODHYA PANDEY @ RAM AYODHYA PANDEY vs THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR JHA Mr.SAROJ KUMAR SHARMA Mr.DR.MANKESHWAR TIWARI	Mr.ARUN KUMAR PANDEY (APP)
81.	CR. MISC./44046/2012 QUASHING(494)-IPC QSH F.I.R. FOR CON	2 SUDHIR KUMAR MISHRA @ SUDHIR MISHRA & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.NAVIN KR.PANDEY (APP)
82.	CR. MISC./44050/2012 QUASHING(227 CR.P. QSH S.T	2 VINOD KUMAR PANDEY @ PAPPU PANDEY vs STATE OF BIHAR & ANR	Mr.KUMAR MANGLAM Mr.LAW KUSH KUMAR	Mr.DR.M.K.GAUTAM (APP)
83.	CR. MISC./44051/2012 QUASHING(379/323)- QSH COMPLAIN FOR C	2 RAM CHANDRA SAH & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR GARG	Mr.ARBIND KR.PANDEY (APP)

PATNA HIGH COURT	66	Friday 13th March, 2015	
		Mr. Justice V. Nath	

84.	CR. MISC./44052/2012 QUASHING(325,147,1 QUASHING	2 MD. AKBAR & ORS. vs STATE OF BIHAR & ANR	Mr.MD. ATAUR RAHMAN	Mr.YOGENDRA KUMAR SINGH (APP)
85.	CR. MISC./44053/2012 QUASHING(498A,406/ QSH COMPLAIN FOR O	2 SUNIL RAM @ BIRA RAM vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.RAM ANURAG SINGH (APP)
86.	CR. MISC./44072/2012 QUASHING(304B,201, QSH F.I.R. FOR CON	2 CHANDAN KUMAR CHAUDHARY @ CHANDAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.AMIT KUMAR RAKESH (APP)
87.	CR. MISC./44086/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 SHANTI DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.PARMANAND PRASAD (APP)
88.	CR. MISC./44091/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 PRADEEP KUMAR SAH vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR THAKUR	Mr.SHAKIR AHMAD(APP)
89.	CR. MISC./44102/2012 QUASHING(406,409,4 QSH F.I.R. FOR DIR	2 SHEKHAR KUMAR & ANR. vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF FINANCE, GOVT. OF BIHAR & ORS.	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MAYANAND JHA(APP)
90.	CR. MISC./44104/2012 QUASHING(498A/494) QSH F.I.R. FOR DIR	2 RAJESH SINGH @ GAUTAM @ RAJESH SINGH GAUTAM vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN	Mr.RAJBALLABH SINGH (APP)
91.	CR. MISC./44108/2012 QUASHING(406,409,4 QSH F.I.R. FOR DIR	2 HARICHARAN DAS vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF FINANCE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR SINGH	Mr.R.B.ROY RAMAN(APP)
92.	CR. MISC./44109/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	2 NAND KISHORE RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR CHOUDHARY	Mr.C.B.PRASAD (APP)
93.	CR. MISC./44114/2012 QUASHING(420,406,1 QSH COMPLAIN FOR O	2 SANJAY VISHWAKARMA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SANJIVE KUMAR	Mr.C.B.PRASAD (APP)
94.	CR. MISC./44115/2012 QUASHING(420/465)- QSH COMPLAIN FOR C	2 SHANTI DEVI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR VERMA Mr.BIJAY BIHARI SINHA	Mr.GANESH PD.SINGH (APP)
95.	CR. MISC./44138/2012 QUASHING(145 CR.P. QUASHING	2 RAM KUMARI DEVI vs THE STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH Mr.NIRAJ KUMAR	Mr.S.M.RAHMAN (APP)
96.	CR. MISC./44139/2012 QUASHING(323,379,4 QUASHING	2 MD. FIROZ vs STATE OF BIHAR & ANR	Mr.ANWAR KARIM	Mr.M.K.NIRALA(APP)
97.	CR. MISC./44140/2012 QUASHING(7,13 P/C QUASHING	2 SHIV SHANKAR ROY vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT	Mr.RASHID IZHAR	Mr.A.DAYAL (APP) Mr.RAMAKANT SHARMA
98.	CR. MISC./44145/2012 QUASHING(323,341,5 QSH F.I.R. FOR OTH	2 KRISHNAWATI DEVI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH	Mr.ASHOK KUMAR-I(APP)
99.	CR. MISC./44157/2012 QUASHING(227 CR.P. QSH S.T	2 UMESH SAH vs STATE OF BIHAR & ANR	Mr.BRIJ BIHARI TIWARY	Mr.INDU KUMARI SHRIVASTAVA(APP)
100.	CR. MISC./44160/2012 QUASHING(323)-IPC QSH COMPLAIN FOR C	2 AJAY KUMAR BHAGAT @ AJAY BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.RAJENDRA PRASAD	Mr.ASHOK KUMAR SINGH (APP)
101.	CR. MISC./44168/2012 QUASHING(409)-IPC QSH F.I.R. FOR DIR	2 SHASHI PRABHA & ORS. vs THE STATE OF BIHAR	Mr.RAJ NANDAN PRASAD	Mr.S.DAYAL (APP)

Friday the 13th March 2015
Court No. 25 (AT 2:15 P.M.)
Mr. Justice Shivaji Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./44173/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 JARINA KHATOON vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.MATLOOB RAB (APP)	
2.	CR. MISC./44174/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 SUMAN KUMAR @ SHAMBHU SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SURINDER KUMAR	Mr.AMRENDRA PRASAD (APP) Mr.KUMAR PRAVEEN	
3.	CR. MISC./44177/2012 QUASHING(498A/34)- QUASHING	2 SURESH PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR	Mr.VINOD SHANKAR MODI (APP)	
4.	CR. MISC./44185/2012 QUASHING(406,420)- QUASHING	2 SHRI VINOD BAID @ VINOD KR. BAID vs STATE OF BIHAR & ANR	Mr.RAVI BHARDWAJ Mr.NAGENDRA KUMAR	Mr.MAYANAND JHA(APP)	
5.	CR. MISC./44187/2012 QUASHING(393,414)- QUASHING	2 SUNIL MAHTO vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY Mr.BRAJESH KUMAR PANDEY	Mr.ARUN KUMAR (APP)	
6.	CR. MISC./44190/2012 QUASHING(379,323,3 QSH COMPLAIN FOR C	2 ASHOK KUMAR & ANR vs STATE OF BIHAR & ANR	Mr.DHANANJAI KUMAR SINGH Mr.JYOTI RANJAN JHA	Mr.P.K.CHAURASIYA (APP)	
7.	CR. MISC./44195/2012 QUASHING(409,420,4 QSH F.I.R. FOR DIR	2 SRIRAM KUMAR DAS vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF FINANCE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR SINGH	Mr.RAM PRIYA SHARAN SINGH (APP)	
8.	CR. MISC./44206/2012 QUASHING(420,465,4 QUASHING	2 NAND SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SAHNI	Mr.MANOJ KUMAR(APP)	
9.	CR. MISC./44208/2012 QUASHING(205 CR.P. QUASHING	2 MANOJ KUMAR @ MANOJ KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR CHANDRAM	Mr.ANSUIYA JAISWAL(APP)	
10.	CR. MISC./44241/2012 QUASHING(205 CR.P. QSH COMPLAIN FOR O	2 RAJIV KUMAR @ DABLU & ANR. vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.ARBIND KR.PANDEY (APP)	
11.	CR. MISC./44249/2012 QUASHING(302,120B) QSH F.I.R. FOR CON	2 TARJAN KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.BINOD KUMAR 3 (APP)	
12.	CR. MISC./44252/2012 QUASHING(364,34)-I QSH S.T	2 ABHIRAM PANDEY vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.RITA VERMA(APP)	
13.	CR. MISC./44263/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	2 NAWAL SINGH @ NAWAL KISHORE SINGH & ORS. vs THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN VIDYUT BHAWAN BAILEY ROAD, PATNA	Mr.RAM HRIDAY PRASAD	Mr.VINAY KIRTI SINGH	
14.	CR. MISC./44264/2012 QUASHING(419,420,4 QSH F.I.R. FOR CON	2 VIDYA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.PARMANAND PD.(APP)	
15.	CR. MISC./44271/2012 QUASHING(498A,4 D/ QSH COMPLAIN FOR C	2 GAYATRI DEVI & ORS vs STATE OF BIHAR & ANR	Mr.RAVI RANJAN	Mr.UDAY PRATAP SINGH(APP)	
16.	CR. MISC./44345/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR C	2 MANTAR SAH & ORS. vs STATE OF BIHAR & ANR	Mr.KRISHNA BIHARI Mr.ARBIND KUMAR Mr.RAJENDRA KUMAR DUBEY	Mr.ANSUIYA JAISWAL(APP)	
17.	CR. MISC./44356/2012 QUASHING(467,420,4 QUASHING	2 SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.A.K.SHRIVASTAVA (APP)	
18.	CR. MISC./44367/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	4 CHULHAI RAI & ANR vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.MAYANAND JHA (APP)	
19.	CR. MISC./44368/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	2 NITU DEVI vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.DR.AJIT KUMAR (APP)	
20.	CR. MISC./44375/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIR	2 SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.ANURADHA SINGH (APP)	
21.	CR. MISC./44376/2012 QUASHING(504/506)- QSH COMPLAIN FOR C	2 UMESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.ARBIND KR.PANDEY (APP)	
22.	CR. MISC./44386/2012 QUASHING(307,379,3 QSH F.I.R. FOR DIS	2 MD. KHODADIN & ORS vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.SANJAY KR.SINGH(APP)	
23.	CR. MISC./44399/2012 QUASHING(395,364/3 QSH COMPLAIN FOR O	2 GAJADHAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.RAM GANESH Mr.SHALLY KUMARI	Mr.SANJAY KR. TIWARY 1 (APP)	
24.	CR. MISC./44418/2012 QUASHING(307)-IPC QSH S.T	2 GANESH YADAV vs THE STATE OF BIHAR	Smt.LEELAWATI KUMARI	Mr.VEENA KUMARI JAISWAL (APP)	

PATNA HIGH COURT		68	Friday 13th March, 2015	
Mr. Justice Shivaji Pandey				
25.	CR. MISC./44457/2012 QUASHING(376/323/1 QSH F.I.R. FOR CON	2 PRAMOD KUMAR SHRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.SANJAY KR.TIWARY-1 (APP) Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN Mr.ADITYA NR.SINGH (APP)
26.	CR. MISC./44458/2012 QUASHING(409)-IPC QSH F.I.R. FOR CON	2 SHEELA CHANDRA KUMAR vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.MANISH KUMAR 2 (APP)
27.	CR. MISC./44464/2012 QUASHING(420/34, 40 QSH COMPLAIN FOR C	2 CHANDRA SHEKHAR JHA vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.MANISH KUMAR 2 (APP)
28.	CR. MISC./44465/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 ZUNED ALAM vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.MATLOOB RAB (APP) Mr.AMAL KUMAR SINHA
29.	CR. MISC./44466/2012 QUASHING(363,366A, QSH F.I.R. FOR OTH	2 NAJO KHATOON @ NAJIA KHATOON vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	Mr.PUSHPA SINHA-2(APP)
30.	CR. MISC./44471/2012 QUASHING(307)-IPC QSH S.T	2 BHARAT SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.JHARKHANDI UPADHYAY (APP) Mr.ANIRUDH KUMAR VERMA Mr.AJAY KUMAR 1 (APP)
31.	CR. MISC./44483/2012 QUASHING(447,323,1 QSH F.I.R. FOR CON	2 KARTIK SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.AJAY KUMAR 1 (APP)
32.	CR. MISC./44497/2012 QUASHING(467,420,4 QSH F.I.R. FOR DIS	2 AMIT KUMAR @ SUDARSHAN KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.SHAILENDRA KUMAR 1 (APP)
33.	CR. MISC./44510/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 RAM SAKAL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SURESH PD. SINGH (APP) Mr.ABHAY KUMAR
34.	CR. MISC./44553/2012 QUASHING(7 E.C.ACT QUASHING	2 SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.M.DAYAL (APP)
35.	CR. MISC./44554/2012 QUASHING(379/323/3 QSH F.I.R. FOR OTH	2 SATDEO YADAV vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.R.B.ROY RAMAN(APP)
36.	CR. MISC./44573/2012 QUASHING(307,379,3 QSH S.T	2 GAGANDEV BAITHA & ORS. vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.AJAY KUMAR JHA(APP)
37.	CR. MISC./44583/2012 QUASHING(323,147,1 QSH F.I.R. FOR CON	2 RAM SWARUP SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAMESH KUMAR SINGH	Mr.SAHIN BEGUM(APP)
38.	CR. MISC./44584/2012 QUASHING(420)-IPC QUASHING	2 SHAILESH SINGH @ SHAILESH KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.SURESH PD. SINGH (APP)
39.	CR. MISC./44593/2012 QUASHING(228 CR.P. QSH S.T	2 SATYENDRA THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.JHARKHANDI UPADHYAY (APP)
40.	CR. MISC./44616/2012 QUASHING(482 CR.P. QSH F.I.R. FOR CON	2 SOMESHWAR SINGH & ORS vs STATE OF BIHAR & ANR	Smt.USHA RAI Mr.RAKESH KUMAR	Mr.NITYA NAND(APP)
41.	CR. MISC./44617/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 ANUPAM SHUKLA @ SHIBU & ORS. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.MATLOOB RAB (APP)
42.	CR. MISC./44620/2012 QUASHING(467,468,4 QUASHING	2 SHABNAM KHATOON vs THE STATE OF BIHAR	Mr.NADIMUL HASAN	Mr.KANHIYA KISHORE(APP)
43.	CR. MISC./44625/2012 QUASHING(145/146 C QSH COMPLAIN FOR O	2 BALESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN	Mr.PARMANAND PRASAD (APP)
44.	CR. MISC./44628/2012 QUASHING(323/341/3 QSH COMPLAIN FOR C	2 LAKHAN KUMAR @ ASHOK KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.S.DAYAL (APP)
45.	CR. MISC./44641/2012 QUASHING(414/420)- QSH F.I.R. FOR OTH	2 RAM EKBAL SAHANAY @ RAM KEBAL SAHANEY vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.HARENDRA PRASAD (APP)
46.	CR. MISC./44643/2012 QUASHING(498A)-IPC QSH F.I.R. FOR OTH	6 NAND LAL PRASAD vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY	Mr.PUSHPA SINHA-2 (APP) Mr.SHIVENDRA PRASAD
47.	CR. MISC./44646/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	8 RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.PRASHANT SINHA	Mr.PRONOTI SINGH(APP) Mr.UMESH KUMAR
48.	CR. MISC./44655/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 SHEODAYAL SHARMA @ SHEODHYAN SHARMA & ORS. vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA	Mr.MD.ARF (APP)
49.	CR. MISC./44660/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR OTH	2 SMT. NITU PRASAD @ NITU CHAUDHARY vs THE STATE OF BIHAR	Mr.RAMESH KUMAR AGRAWAL Mr.ANUPA NAND JHA	Mr.TARKESHWAR NATH THAKUR (APP)
50.	CR. MISC./44662/2012 QUASHING(302/201/3 QSH COMPLAIN FOR C	2 SHOBHA KANT CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR JHA Mr.SARVESHWAR TIWARY	Mr.NITYANAND TIWARY (APP)
51.	CR. MISC./44664/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	9 USMAN HAIDAR SIDDIQUI @ LAL BABU & ORS. vs STATE OF BIHAR & ANR	Mr.NARENDRA KUMAR	Mr.A.M.P.MEHTA(APP)
52.	CR. MISC./44669/2012 QUASHING(376,147,4 QSH F.I.R. FOR CON	2 RAM BILAS YADAV @ FUCHUM YADAV @ PUTUN YADAV & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA	Mr.PARMANAND PD.(APP)
53.	CR. MISC./44702/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	2 RAM SEWAK MAHTO vs THE STATE OF BIHAR	Mr.CHAUDHARY PREM KUMAR THAKUR Mr.RANJAN KUMAR JHA	Mr.ASHOK KUMAR-I(APP)

PATNA HIGH COURT		69	Friday 13th March, 2015	
Mr. Justice Shivaji Pandey				
54.	CR. MISC./44710/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR C	2 SMT. KALAWATI DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR SHARMA	Mr.RAJENDRA SINGH SHASTRIJEE (APP) Mr.NAVENDU KUMAR
55.	CR. MISC./44713/2012 QUASHING(307,448,3 QSH F.I.R. FOR CON	2 WAKIL JHA @ NATYANAND JHA & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.KRIPA NAND JHA	Mr.U.L.VERMA (APP)
56.	CR. MISC./44716/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 BALMUKUND PANDEY @ RAKESH KUMAR PANDEY vs THE STATE OF BIHAR	Mr.NAGENDRA DUBEY Mr.PANKAJ KUMAR JHA Mr.SUNIL KUMAR SINGH	Mr.MUSTAQUE ALAM(APP)
57.	CR. MISC./44740/2012 QUASHING(304B,34)- QUASHING	2 TAPAN KUMAR ROY & ORS. vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA	Mr.ZAINUL ABEDIN (APP)
58.	CR. MISC./44742/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 MD. ASHARAF IDRISHI @ MD. ASHARAF vs STATE OF BIHAR & ANR	Mr.PRAKASH KUMAR	Mr.ASHOK KUMAR 1 (APP)
59.	CR. MISC./44746/2012 QUASHING(467,420,3 QSH F.I.R. FOR DIR	2 ANSHU DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr./SMT.RENUKA RATNAKAR (APP)
60.	CR. MISC./44766/2012 QUASHING(302,393)- QSH COMPLAIN FOR C	2 MANISH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.NARENDRA KR. SINGH (APP)
61.	CR. MISC./44773/2012 QUASHING(317 CR.P. QSH F.I.R. FOR OTH	2 NEJAMUDDIN MIAN @ NIZAMUDDIN & ANR. vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN	Mr.GULNAR BEGAM (APP)
62.	CR. MISC./44790/2012 QUASHING(498A,4 DO QSH COMPLAIN FOR C	2 SHANKAR KUMAR vs STATE OF BIHAR & ANR	Mr.RAMAKANT YADAV	Mr.AMIT KUMAR RAKESH(APP) Mr.SHAILENDRA PRASAD Mr.BANKEY BIHARI SINGH Mr.SANJAY KUMAR
63.	CR. MISC./44795/2012 QUASHING(379,323)- QUASHING	2 SRI RAM SAH @ SRI NAM SAH vs THE STATE OF BIHAR	Mr.SANJEEV NIKESH	
64.	CR. MISC./44800/2012 QUASHING(498A,341) QUASHING	2 RAJNI KANT TIWARY & ORS. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.SATYAVRAT VERMA(APP)
65.	CR. MISC./44810/2012 QUASHING(420,406)- QSH F.I.R. FOR DIR	2 RANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.DHANANJAY KUMAR	Mr.INDRA KR. SINGH (APP)
66.	CR. MISC./44820/2012 QUASHING(20(C)/22) QUASHING	2 MANJEE KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH	Mr.MURLIDHAR (APP)
67.	CR. MISC./44832/2012 QUASHING(379,323,3 QUASHING	2 BINOD KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.ANJANI KUMAR SINHA	Mr.P.MEHTA (APP)
68.	CR. MISC./44835/2012 QUASHING(307,324,3 QSH F.I.R. FOR CON	2 ACHHE LAL SAH vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.HARENDRA PRASAD (APP)
69.	CR. MISC./44843/2012 QUASHING(8,20 N.D. QSH F.I.R. FOR CON	2 SURENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.ZAINUL ABEDIN (APP)
70.	CR. MISC./44844/2012 QUASHING(227)-IPC QSH S.T	2 NIRANJAN KUMAR @ MUNNA vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA Mr.SUNIL KUMAR	Mr.NAGENDRA PD.(APP)
71.	CR. MISC./44854/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 BANTI CHAUDHARY @ AJEET KUMAR vs STATE OF BIHAR & ANR	Mr.DHANANJAY MISHRA Mr.BINOD KUMAR	Mr.ABHAY KUMAR 1 (APP)
72.	CR. MISC./44855/2012 QUASHING(20(B),22 QSH F.I.R. FOR OTH	2 MD. KALAM @ KALAMUDDIN vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.MD. ARIF (APP)
73.	CR. MISC./44859/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 SATENDRA NATH & ANR. vs STATE OF BIHAR & ANR	Mr.TILAK SAO	Mr.TAPESHWAR SHARMA (APP)
74.	CR. MISC./44865/2012 QUASHING(307,325,3 QSH F.I.R. FOR OTH	2 SAMIM KHAN & ORS vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.A.M.P.MEHTA (APP)
75.	CR. MISC./44870/2012 QUASHING(P/C ACT) QSH F.I.R. FOR CON	2 YUGAL KISHORE PRASAD vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.VINOD PANDEY Mr.PRAMOD KUMAR	Mr.RAMAKANT SHARMA(L.O.(I/C(VIGI.)
76.	CR. MISC./44871/2012 QUASHING(311 CR.P. QUASHING	2 SAMSAD ALI @ CHHOTAK & ORS vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.J.UPADHYAY(APP)
77.	CR. MISC./44875/2012 QUASHING(202 CR.P. QSH COMPLAIN FOR O	2 JAI RAM SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.M.HAQUE(APP)
78.	CR. MISC./44919/2012 QUASHING(379/323/3 QSH COMPLAIN FOR O	2 VIVEK RASTOGI vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.GULNAR BEGUM (APP)
79.	CR. MISC./44935/2012 QUASHING(504,341/3 QUASHING	2 RAMAI RAM & ORS. vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr./SMT.SUMAN KUMARI SINGH(APP)
80.	CR. MISC./44944/2012 QUASHING(302,27 AR QSH COMPLAIN FOR O	2 AKHILESH YADAV & ORS. vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.UMA SHANKAR Mr.JAI PRAKASH	Mr.DURGESH NANDAN (APP)
81.	CR. MISC./44952/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2 RAJ BANSH SINGH & ORS vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR	Mr.A.M.P.MEHTA(APP)
82.	CR. MISC./44970/2012 QUASHING(406,120B) QUASHING	2 SHRI VINOD BAID @ VINOD KR. BAID vs STATE OF BIHAR & ANR	Mr.RAVI BHARDWAJ Mr.NAGENDRA KUMAR	Mr.JHARKHANDI UPADHAYAY(APP)

PATNA HIGH COURT	70	Friday 13th March, 2015	
		Mr. Justice Shivaji Pandey	

83.	CR. MISC./44972/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2	KASHI RAM & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR	Mr. SHARDANAND JHA (APP) Mr. SYED MASLEH-UDDIN ASHRAF
84.	CR. MISC./44977/2012 QUASHING(406/467)- QSH COMPLAIN FOR C	2	DR. SHASHI BHUSHAN PRASAD vs STATE OF BIHAR & ANR	Mr. SHIW KUMAR PRABHAKAR	Mr. MANISH KUMAR-2 (APP)
85.	CR. MISC./44985/2012 QUASHING(379)-IPC QSH F.I.R. FOR DIS	2	DHIRAJ MAHTO @ DHIRAJ MEHTA @ DHIRAJ KUMAR vs STATE OF BIHAR & ANR	Mr. RUDRA DEO	Mr. NAVIN KR. PANDEY (APP)
86.	CR. MISC./44997/2012 QUASHING(227 CR.P. QSH S.T	2	SANGEETA DEVI vs THE STATE OF BIHAR	Mr. BIPIN BIHARI SINGH Mr. ASHOK KUMAR Mr. SHYAMA KANT SINGH	Mr. SURENDRA KUMAR (APP)
87.	CR. MISC./44998/2012 QUASHING(33,41,42, QSH F.I.R. FOR OTH	2	ARUN KUMAR vs STATE OF BIHAR & ANR	Mr. MD. IMTEYAZ AHMAD	Mr. J.K. ROY-I (APP)
88.	CR. MISC./45004/2012 QUASHING(380/420/4 QSH COMPLAIN FOR O	5	SUDHIR TIWARY @ SUDHIR TIWARI vs THE STATE OF BIHAR & ORS	Mr. DEV KUMAR PANDEY	Mr. FAHIM UDDIN (APP) Mr. SIDDHARTHA PRASAD Mr. SYED MASLEH-UDDIN ASHRAF
89.	CR. MISC./45014/2012 QUASHING(25,26 A.A QSH F.I.R. FOR OTH	2	KEDAR PASWAN vs THE STATE OF BIHAR	Mr. RAMCHANDRA SINGH Mr. JITENDRA KUMAR SINGH	Mr. ANISH CHANDRA (APP)
90.	CR. MISC./45033/2012 QUASHING(379,323)- QSH COMPLAIN FOR O	2	ASHOK KUMAR VERMA vs THE STATE OF BIHAR	Mr. BIPIN BIHARI SINGH Mr. SUBROTESWAR DE Mr. LAXMI NARAYAN DAS	Mr. JHARKHANDI UPADHYAY (APP)
91.	CR. MISC./45042/2012 QUASHING(23,24 CON QUASHING	2	BICHITRA NAND BEHERA vs STATE OF BIHAR & ANR	Mr. RAJEEV RANJAN PRASAD Mr. PRAKASH CHANDRA JHA	Mr. NAWAL KISHORE PD. (APP) Mr. MANORANJAN KUMAR (CGC)
92.	CR. MISC./45055/2012 QUASHING(323/448/5 QUASHING	2	VIJAY KUMAR AGRAWAL & ANR vs STATE OF BIHAR & ANR	Mr. NITYANAND MISHRA	Mr. UDAY PRATAP SINGH (APP)
93.	CR. MISC./45078/2012 QUASHING(409/504/3 QSH COMPLAIN FOR C	2	MADHUKAR PRASAD YADAV vs STATE OF BIHAR & ANR	Mr. SHARDA NAND MISHRA Mr. HARISH CHANDRA PATEL	Mr. PARMANAND PRASAD (APP)
94.	CR. MISC./45081/2012 QUASHING(498A/323/ QSH COMPLAIN FOR C	9	SURESH PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr. YOGENDRA PRASAD SINHA	Mr. MADAN KUMAR (APP) Mrs. RAJANI KUMARI Mr. VIJAY KUMAR Mr. RAVI BHUSHAN PRASAD SINHA
95.	CR. MISC./45083/2012 QUASHING(308/323/4 QSH F.I.R. FOR CON	2	PASHUPATI TIWARI @ PASHPATI TIWARI & ORS vs THE STATE OF BIHAR	Mr. LOKESH KUMAR SINGH	Mr. S.M. RAHMAN (APP)
96.	CR. MISC./45094/2012 QUASHING(420)-IPC QUASHING	2	GANESH PRASAD SINGH & ANR. vs STATE OF BIHAR & ANR	Mr. AWADHESH KUMAR PANDIT Mr. DEVI DAS SRIVASTAVA	Mr. JHARKHANDI UPADHYAY (APP) Mr. DEVI DAS SRIVASTAVA
97.	CR. MISC./45095/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR O	3	DAYANIDHI SINGH vs STATE OF BIHAR & ANR	Mr. CHANDRA MOHAN JHA Mr. DR. RAJESH KUMAR SINGH	Mr. A.K. SHRIVASTAVA (APP)
98.	CR. MISC./45098/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	2	M/S FUTURE SUPPLY CHAINS SOLUTION LTD. vs THE STATE OF BIHAR	Mr. ANIRBAN KUNDU Mr. ALOK KUMAR SHARAN Mr. KRISHNA NARAYAN JHA	Mr. RAJ KISHORE SINGH (APP)
99.	CR. MISC./45100/2012 QUASHING(420,406)- QUASHING	2	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr. GOURANGA CHATTERJEE	Mr. ZAINUL ABEDIN (APP)
100.	CR. MISC./45113/2012 QUASHING(144)-IPC QSH COMPLAIN FOR O	1	VIJAY KUMAR SINGH vs ANIL KUMAR SINGH	Mr. NAJMUL HODA	

Friday the 13th March 2015
Court No. 23 (AT 2:15 P.M.)
Mr. Justice Ashwani Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR ADMISSION				
1.	CR. MISC./45116/2012 QUASHING(498A)-IPC QUASHING	2 NEK NARAYAN @ MANTU SINGH @ MANTU vs STATE OF BIHAR & ANR	Smt.USHA KUMARI SINGH Mr.DHIRENDRA KUMAR ROY Mr.JITENDRA KUMAR ROY-1	Mr.PANCHANAND PANDIT(APP)
2.	CR. MISC./45118/2012 QUASHING(498A,379) QSH COMPLAIN FOR C	2 BINDESHWARI YADAV & ORS vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.P.K.CHAURASIYA(APP)
3.	CR. MISC./45120/2012 QUASHING(498A,323, QSH COMPLAIN FOR C	8 SANJEET KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BHOLA KUMAR	Mr.RAJ KISHORE SINGH(APP) Mr.SATYENDRA PRASAD SINGH Mr.ANIL KUMAR SINGH
4.	CR. MISC./45121/2012 QUASHING(125)-IPC QUASHING	1 DINESH MANDAL vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.AJAY KUMAR Mr.RAVI BHATIA	Mr.ANITA KUMARI SINGH(APP)
5.	CR. MISC./45124/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	2 DEV PRAKASH ARYA & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY	Mr.RAJ BALLABH SINGH(APP)
6.	CR. MISC./45127/2012 QUASHING(43 CR.P.C QSH COMPLAIN FOR O	2 SURENDRA PRASAD vs THE STATE OF BIHAR	Mr.RABINDRA KUMAR TIWARI Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH	Mr.MAYANAND JHA(APP) Mr.SHASHI BHUSHAN SINGH
7.	CR. MISC./45135/2012 QUASHING(302,120B) QSH S.T	2 RAJEEV RANJAN JHA @ RAJEEV KUMAR JHA @ SHANKU KUR. JHA vs STATE OF BIHAR & ANR	Mr. CHAUDHARY PREM KUMAR THAKUR Mr.INDRAJEET JHA	Mr.ZAINUL ABEDIN(APP)
8.	CR. MISC./45151/2012 QUASHING(420,120(B QSH COMPLAIN FOR C	2 KESHAR SAO & ORS. vs STATE OF BIHAR & ANR	Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	Mr.MANOJ KUMAR (APP)
9.	CR. MISC./45159/2012 QUASHING(341,323)- QSH F.I.R. FOR CON	2 JHARILAL PRASAD vs STATE OF BIHAR & ANR	Mr.SIDDHARTH SHANKAR PANDEY	Mr.PRAMOD KUMAR PANDEY(PPA)
10.	CR. MISC./45162/2012 QUASHING(302/201/3 QSH F.I.R. FOR CON	2 JANMAJAI VISHWAKARMA @ MANJAY VISHWAKARMA vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR PRASAD SINGH Mr.RAM SWARUP PRASAD Mr.PUSHPENDRA PRIYEDARSHI	Mr.ANAND KISHORE CHOUDHARY (APP)
11.	CR. MISC./45167/2012 QUASHING(386,382,3 QSH COMPLAIN FOR D	2 MAHENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.KHURSHID ANWAR(APP)
12.	CR. MISC./45168/2012 QUASHING(110 CR.P. QUASHING	5 MANOJ MAHTO @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.MANISH KUMAR NO 13 Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY	Mr.R.P.S.SINGH(APP)
13.	CR. MISC./45182/2012 QUASHING(302,201,3 QSH F.I.R. FOR CON	2 SAGAR DOM vs STATE OF BIHAR & ANR	Mr.RAM KUMAR SINGH	Mr.DURGESH NANDAN(APP)
14.	CR. MISC./45183/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	3 ASHOK KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRASHANT SINHA	Mr.P.MEHTA(APP)
15.	CR. MISC./45197/2012 QUASHING(363,366,1 QSH F.I.R. FOR CON	10 ANGREJ YADAV vs THE STATE OF BIHAR	Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH	Mr.ANAND KISHORE CHOUDHARY(APP)
16.	CR. MISC./45210/2012 QUASHING(144 CR.P. QUASHING	1 JAI PRAKASH SINGH @ JAI PRAKASH MANDAL & ORS vs THE STATE OF BIHAR & ORS	Mr.YOGENDRA KUMAR Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM	Mr.J.UPADHYAY(APP)
17.	CR. MISC./45212/2012 QUASHING(227)-IPC QSH COMPLAIN. FOR	1 BHUSAN YADAV & ORS vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH	Mr.NITYANAND (APP)
18.	CR. MISC./45215/2012 QUASHING(409)-IPC QSH F.I.R. FOR DIR	2 HARE RAM RAI vs THE STATE OF BIHAR	Mr.NAKUL KUMAR JAMUAR	Mr.DINESH SINGH (APP)
19.	CR. MISC./45216/2012 QUASHING(202 CR.P. QSH COMPLAIN FOR O	2 PRITI KUMARI @ BABY vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.YOGENDRA KR.SINGH (APP)
20.	CR. MISC./45232/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	2 RAKESH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.GANESH PD.SINGH(APP)
21.	CR. MISC./45234/2012 QUASHING(498A/304B QSH F.I.R. FOR CON	2 RANJANA DEVI & ORS. vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.DR.RAVINDRA KUMAR (APP)
22.	CR. MISC./45252/2012 QUASHING(385/447/5 QSH COMPLAIN FOR C	2 DEEPAK KUMAR GUPTA @ DEEPAK KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	Mr.SMT.ANSUIYA JAYASWAL (APP)
23.	CR. MISC./45253/2012 QUASHING(498A) & 4 QSH COMPLAIN FOR C	2 MD. GHAYASUDDIN & ORS. vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.SHYAM KUMAR SINGH(APP)
24.	CR. MISC./45255/2012 QUASHING(504)-IPC QSH COMPLAIN FOR C	3 KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR Mr.KUMAR KAUSHLENDRA Mr.ANIL KUMAR SINGH	Mr.BRAJENDRA NATH PANDEY(APP) Smt.LEELAWATI KUMARI

PATNA HIGH COURT		72	Friday 13th March, 2015	
Mr. Justice Ashwani Kumar Singh				
25.	CR. MISC./45258/2012 QUASHING(406,420,3 QSH COMPLAIN FOR C	2 R.V. TYAGRAJAN & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA SHANKAR Mr.SANJEET KUMAR Mr.HARENDRA NARAIN SINHA Mr.DEVI DAS SRIVASTAVA Mr.REKHA PRASAD	Mr.UMA NATH MISHRA(APP)
26.	CR. MISC./45265/2012 QUASHING(500/504/1 QSH COMPLAIN FOR C	2 KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.ARVIND KUMAR Mr.KUMAR KAUSHLENDRA	Mr.UMASHANKAR PD.SINGH (APP) Mr.ABHAY SHANKAR SINGH Mr.UMESH KUMAR SINGH Mr.AMRENDRA KUMAR Mr.RAKESH KUMAR SINGH Mr.PRABHAKAR SINGH Mr.DHANANJAI KUMAR SINGH Mr.AMIT KUMAR MISHRA Mr.YASHRAJ BARDHAN Mr.PRABHAT RANJAN SINGH Mr.KUMAR PRAVEEN Mr.RAJGIRI SINGH Mr.KUMAR SUNIL Mr.ANIL KUMAR SINGH(APP)
27.	CR. MISC./45272/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	
28.	CR. MISC./45276/2012 QUASHING(420/406)- QSH COMPLAIN FOR O	2 K.N. SAHAY @ KESHWA NANDAN SAHAY vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.BINOD KUMAR-2 (APP)
29.	CR. MISC./45277/2012 QUASHING(319 CR.P. QSH S.T	2 SANJU KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.RANA RANVIJAY PRATAP Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH	Mr.AJAY KUMAR-2 (APP)
30.	CR. MISC./45278/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 DHARMENDRA PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR	Mr.ZAINUL ABEDIN(APP)
31.	CR. MISC./45280/2012 QUASHING(144 CR.P. QSH F.I.R. FOR OTH	2 CHANDRAMANI DEVI vs THE STATE OF BIHAR & ORS	Mr.NALIN KUMAR	Mr.AWADHESH KUMAR SINGH(APP)
32.	CR. MISC./45283/2012 QUASHING(211/212/2 QSH COMPLAIN FOR C	2 MD. BARI vs STATE OF BIHAR & ANR	Ms.KUSUMLATA DAS	Mr.B.M.SINHA (APP)
33.	CR. MISC./45284/2012 QUASHING(302,323,2 QUASHING	2 BINA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.R.B.ROY RAMAN(APP)
34.	CR. MISC./45291/2012 QUASHING(227 CR.P. QSH S.T	2 BALMUKUND SHARMA @ GUDDU vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.RAJESH KUMAR(APP)
35.	CR. MISC./45295/2012 QUASHING(420/406/3 QSH F.I.R. FOR DIS	2 SARYU LAL PASWAN @ SARYU PASWAN & ANR. vs STATE OF BIHAR & ANR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEEN KUMAR JAIPURIAR	Mr.MAYANAND JHA (APP)
36.	CR. MISC./45308/2012 QUASHING(239 CR.P. QSH F.I.R. FOR CON	2 SADAN SINGH vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY	Mr.S.EHTESHAMUDDIN(APP)
37.	CR. MISC./45318/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIR	2 BINOD KUMAR MOURYA vs STATE OF BIHAR & ANR	Mr.JITENDRA KUMAR GIRI	Mr.KR.RANJEET RANJAN(APP)
38.	CR. MISC./45330/2012 QUASHING(364/34)-I QSH F.I.R. FOR DIR	2 NARESH PASWAN vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR SINHA Mr.MAHENDRA THAKUR	Mr.RITA VERMA(APP)
39.	CR. MISC./45356/2012 QUASHING(366A)-IPC QSH F.I.R. FOR OTH	2 KAMESHWAR PASWAN vs THE STATE OF BIHAR REPRESENTED THROUGH THE CHIEF SECRETARY OF THE GOVT. OF BIHAR, OLD SECRETARIAIATE BUILDING PATNA.	Mr.TILAK SAO	Mr.ANURADHA SINGH (APP)
40.	CR. MISC./45357/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	2 RAM DAYAL MAHTO vs THE STATE OF BIHAR	Mr.ANAND KUMAR OJHA Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.AWADHESH KUMAR SINGH(APP)
41.	CR. MISC./45360/2012 QUASHING(P/C ACT) QSH F.I.R. FOR DIS	2 KAMDEO YADAV vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RAMAKANT SHARMA(L.O./I/C(VIGI.)
42.	CR. MISC./45373/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 AMIT KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR SINGH Mr.RAJU KUMAR SINGH	Mr.MAYANAND JHA (APP) Mr.BHUBNESHWAR PRASAD
43.	CR. MISC./45379/2012 QUASHING(302)-IPC QSH S.T	2 USHA DEVI vs STATE OF BIHAR & ANR	Mr.KUMARI SUJATA SINHA	Mr.ASHA DEVI(APP)
44.	CR. MISC./45384/2012 QUASHING(228 CR.P. QSH F.I.R. FOR OTH	2 MOHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.ASHOK KUMAR (APP) Mr.SANJAY KUMAR NO.-7
45.	CR. MISC./45388/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 JAHANGIR KHAN vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.ADITYA NR. SINGH 1 (APP)
46.	CR. MISC./45407/2012 QUASHING(498A,494, QSH F.I.R. FOR CON	2 CHANDRA SHEKHAR MAHTO vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.ABHAY KUMAR ROY (APP)
47.	CR. MISC./45413/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 DIWAKAR KUMAR vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH
48.	CR. MISC./45418/2012 QUASHING(302)-IPC QSH S.T	2 UPENDRA KUMAR NIRALA vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.ASHOK KUMAR SINGH 1 (APP)
49.	CR. MISC./45422/2012 QUASHING(417,323)- QSH COMPLAIN FOR C	2 MD. MOJIB @ SK. MOJIBUR REHMAN & ORS. vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH	Mr.MD.FAHIMUDDIN (APP)

PATNA HIGH COURT		73	Friday 13th March, 2015	
Mr. Justice Ashwani Kumar Singh				
50.	CR. MISC./45433/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	2 SITA DEVI vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.ASHOK KUMAR-1 (APP)
51.	CR. MISC./45441/2012 QUASHING(379/467/4 QSH F.I.R. FOR DIR	2 BHOLA QURAISHI vs STATE OF BIHAR & ANR	Mr.JITENDRA KUMAR GIRI	Mr.KR.RANJEET RANJAN (APP) Mr.RAJANI KANT PANDEY
52.	CR. MISC./45442/2012 QUASHING(302,304,4 QSH F.I.R. FOR CON	2 LAL BABU RAI vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR	Mr.MANI MADHUKAR(APP)
53.	CR. MISC./45469/2012 QUASHING(498A,494, QSH F.I.R. FOR DIR	2 RADHESHYAM UPADHAYAY & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH Mr.SHAMSHAD ALAM	Mr.TARUN PD.MANDAL (APP)
54.	CR. MISC./45500/2012 QUASHING(376,366)- QSH S.T	1 VIKASH KUMAR SINGH vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.ANURADHA SINGH (APP)
55.	CR. MISC./45505/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3 SUBHENDRA SINGH @ MUNNA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.ARUN KUMAR	Mr.ARUN KUMAR (APP)
56.	CR. MISC./45506/2012 QUASHING(498A/379/ QSH F.I.R. FOR OTH	2 ARUN KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.SHANKAR KUMAR Mr.ABINASH KUMAR Mr.MANISH KUMAR	Mr.ASHOK KUMAR-1 (APP) Mr.DINESH JHA
57.	CR. MISC./45510/2012 QUASHING(379/323/3 QUASHING	2 RAJ KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.LAKMESH MARVIND	Mr.S.N.SHUKLA (APP)
58.	CR. MISC./45515/2012 QUASHING(379/498A/ QUASHING	2 RAM KHELAWAN PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.KUMAR BINODE BARIAR	Mr.ABHAY KR.ROY (APP)
59.	CR. MISC./45519/2012 QUASHING(498/323/3 QSH COMPLAIN FOR C	3 MD. SALIM & ANR vs STATE OF BIHAR & ANR	Mr.YOGENDRA PRASAD SINHA Mr.SURESH PRASAD	Mr.ANISH CHANDRA (APP) Mr.MD. HARUN QUARESHI Mr.MD. IRSHAD
60.	CR. MISC./45523/2012 QUASHING(448/323/3 QUASHING	3 REKHA DEVI & ORS. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.UDAY CHAND PRASAD (APP) Mr.BINOD KUMAR SINGH
61.	CR. MISC./45532/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 MD. RAFIQUE KHAN @ HAZI MD. RAFIQUE KHAN & ORS vs STATE OF BIHAR & ANR	Mr.ANUPAM SINHA	Mr.SHYAM BIHARI SINGH (APP)
62.	CR. MISC./45536/2012 QUASHING(323/420/1 QSH COMPLAIN FOR C	2 MD. MURSHID ALAM & ORS vs STATE OF BIHAR & ANR	Mr.SYED. RIZWANUL HAQUE	Mr.FAHIM UDDIN (APP)
63.	CR. MISC./45538/2012 QUASHING(311 CR.P. QSH S.T	2 SHAIL KUNWAR vs THE STATE OF BIHAR	Mr.RAHUL NATH	Mr.PARMANAND PRASAD (APP)
64.	CR. MISC./45546/2012 QUASHING(227 CR.P. QSH S.T	2 GULABJHARO DEVI & ANR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.MADAN MOHAN	Mr.TAPESHWAR SHARMA(APP)
65.	CR. MISC./45556/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 KUMAR SHAILENDRA vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN PRASAD Mr.ASHOK KUMAR JHA Mr.PRAKASH CHANDRA JHA Mr.ANJANI KUMAR SINGH	Mr.TARKESHWAR NATH THAKUR (APP)
66.	CR. MISC./45570/2012 QUASHING(307,323,4 QSH S.T	2 ATIKU RAHMAN @ GULLU RAHMAN & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.NARENDRA KUMAR	Mr.NAND KISHORE PD.(APP)
67.	CR. MISC./45578/2012 QUASHING(145 CR.P. QUASHING	2 KEDAR NATH RAI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.AJAY KUMAR Mr.RAVI BHATIA	Mr./SMT. NIRMALA KUMARI (APP)
68.	CR. MISC./45586/2012 QUASHING(420,120(B QSH F.I.R. FOR DIR	2 ASHISH PASWAN vs THE STATE OF BIHAR	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.VINOD SHANKAR MODI(APP)
69.	CR. MISC./45587/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 SAWITA DEVI @ MUKHIYA SAWITA DEVI vs THE STATE OF BIHAR	Mr.ARCHANA PRASAD	Mr.H.A.KHARE(APP)
70.	CR. MISC./45588/2012 QUASHING(146(I) CR QSH COMPLAIN FOR O	13 PALAKDHARI ROY vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR TEWARY Mr.SUBHASH KUMAR	Mr.MD.FAHIMUDDIN (APP)
71.	CR. MISC./45589/2012 QUASHING(467,468,4 QSH F.I.R. FOR CON	2 BRAJ NANDAN SINGH vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.TARUN PD.MANDAL(APP)
72.	CR. MISC./45595/2012 QUASHING(376,305,3 QSH F.I.R. FOR DIS	2 ISH MOHAMMAD vs STATE OF BIHAR & ANR	Mr.SHAKIL AHMAD KHAN	Mr.KHURSHID ANWAR(APP)
73.	CR. MISC./45601/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	6 SHIPRA SINGH vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.VEENA KRI.JAISWAL (APP) Mr.SANJIV SHARAN
74.	CR. MISC./45606/2012 QUASHING(420/419/4 QSH F.I.R. FOR DIR	2 ARUN KUMAR CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SMT.NIRMALA KUMARI (APP)
75.	CR. MISC./45612/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	2 RAMA SHANKAR PRASAD vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.S.D.SINGH YADAV(APP)
76.	CR. MISC./45613/2012 QUASHING(379,498A, QSH COMPLAIN FOR C	2 SUDHIR KUMAR GUPTA @ BUNTY & ORS. vs STATE OF BIHAR & ANR	Mr.GHULAM RABBANI	Mr.ASHOK KUMAR-I(APP)
77.	CR. MISC./45615/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	2 BHAGIRATHI MAHTO & ORS. vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH	Mr.M.K.NIRALA(APP) Mr.SANJAY KUMAR TIWARY
78.	CR. MISC./45633/2012 QUASHING(302,120B/ QSH F.I.R. FOR CON	2 RADHEY SHYAM SINGH & ANR. vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.AMITESH KUMAR (APP) Mr.VINOD KUMAR SETH

PATNA HIGH COURT	74	Friday 13th March, 2015 Mr. Justice Ashwani Kumar Singh	
-------------------------	-----------	---	--

79.	CR. MISC./45652/2012 QUASHING(302,120B) QSH F.I.R. FOR DIR	2	SAIL DEVI vs STATE OF BIHAR & ANR	Mr.ABHAYKR. SINHA KUNDAN	Mr.ANIL KUMAR(APP)
80.	CR. MISC./45658/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	2	AWADHESH KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.ARUN KUMAR PANDEY Mr.LAKSHMI KANT SHARMA	Mr.PRAMOD KUMAR PANDEY(APP)
81.	CR. MISC./45664/2012 QUASHING(25,26,35 QUASHING	2	FULCHAND YADAV vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.AKBAR ALI (APP)
82.	CR. MISC./45674/2012 QUASHING(341,323)- QSH COMPLAIN FOR C	9	SATYANARAYAN GOSWAMI & ANR. vs STATE OF BIHAR & ANR	Mr. AMIT KUMAR SINGH Mr.SATISH KUMAR GIRI	Mr.PARMANAND PD.(APP) Mr.NARESH DASS
83.	CR. MISC./45684/2012 QUASHING(420/376/1 QSH F.I.R. FOR DIS	2	BIJAY KUMAR @ BIJAY PANDIT & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.SANJAY KR.SHARMA (APP)
84.	CR. MISC./45709/2012 QUASHING(304B)-IPC QSH F.I.R. FOR CON	2	RANVIR KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.MD. KHURSHID ALAM Mr.ARUN KUMAR BHAGAT	Mr.KR.VIRENDRA NARAYAN (APP)
85.	CR. MISC./45720/2012 QUASHING(498(A),32 QSH COMPLAIN FOR C	3	SAHADAT HUSSAIN & ORS vs STATE OF BIHAR & ANR	Mr.YOGENDRA PRASAD SINHA Mr.SURESH PRASAD	Mr.M.HAQUI(APP) Mr.MD. HARUN QUARESHI Mr.MD. IRSHAD
86.	CR. MISC./45728/2012 QUASHING(420,465,4 QSH F.I.R. FOR CON	2	LAKSHMAN YADAV @ SUKLU @ LAKSHMAN PD. YADAV vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR CHAKRAVARTI	Mr.B.RAM(APP)
87.	CR. MISC./45744/2012 QUASHING(420)-IPC QSH F.I.R. FOR OTH	1	SUNITA MISHRA vs THE STATE OF BIHAR	Mr.KANTI JHA Mr.RABINDRA NATH TIWARI Mr.MADHAV ROY	Mr.ANISH CHANDA (APP)
88.	CR. MISC./45760/2012 QUASHING(7 E.C.ACT QUASHING	2	DEWENDRA MANDAL @ DEWU MANDAL vs THE STATE OF BIHAR	Mr.SARANGDHAR JHA	Mr.S.EHTESHAMUDDIN (APP)
89.	CR. MISC./45762/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	GAJADHAR SAH & ANR. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.SATYAVRAT VERMA (APP)
90.	CR. MISC./45774/2012 QUASHING(25(A),26, QSH F.I.R. FOR CON	1	NAGENDRA SINGH vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.AJAY KUMAR SINGH	Mr.ASHOK KUMAR SINGH (APP)
91.	CR. MISC./45774/2012 QUASHING(323,341,5 QUASHING	2	POONAM SHARMA & ANR. vs THE STATE OF BIHAR	Mr.DR. SATYENDRA KUMAR SRIVASTAVA Mr.MADHESHWAR SINGH	Mr.MD.ANSARUL HAQUE(APP)
92.	CR. MISC./45786/2012 QUASHING(228)-IPC QUASHING	9	MD. BHOLA MIAN @ MD. BHOLA & ANR. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.MAYANAND JHA (APP)
93.	CR. MISC./45790/2012 QUASHING(341,323)- QSH F.I.R. FOR CON	5	RAGHUBIR SARAN vs THE STATE OF BIHAR	Mr.SATISH NARAYAN SINHA Mr.SANJEEV RANJAN	Mr.SANJAY KUMAR SINGH(APP)
94.	CR. MISC./45794/2012 QUASHING(323/341/1 QSH F.I.R. FOR CON	2	MD. KALIM GADDI & ORS vs STATE OF BIHAR & ANR	Mr.WASI AHMAD KHAN	Mr.SMT.MADHURI LATA (APP)
95.	CR. MISC./45797/2012 QUASHING(302)-IPC QSH F.I.R. FOR CON	2	RITESH YADAV @ RITESH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.DURGESH NANDAN (APP)
96.	CR. MISC./45805/2012 QUASHING(376/511)- QSH S.T	2	AKHTAR ANSARI vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	Mr.SHAIENDRA KUMAR-2 (APP)
97.	CR. MISC./45827/2012 QUASHING(147 CR.P. QSH COMPLAIN FOR O	2	RAJESHWARI KANT & ORS vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHRIVASTAVA Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.R.B.S.PAHEPURI(APP)
98.	CR. MISC./45836/2012 QUASHING(498(A))-1 QUASHING	2	SAYED NAVI ALAM @ NAVI ALAM vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR MISHRA	Mr.MAYANAND JHA (APP)
99.	CR. MISC./45842/2012 QUASHING(317 CR.P. QSH COMPLAIN FOR O	2	SARFARAJ KHAN & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.GULNAR BEGAM (APP)
100.	CR. MISC./45870/2012 QUASHING(228 CR.P. QSH F.I.R. FOR OTH	2	SHANKAR SAH @ SHAMBHU SAHANI & ORS. vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.MD.ASLAM ANSARI (APP)

Friday the 13th March 2015
Court No. 38 (AT 2:15 P.M.)
Mr. Justice Vikash Jain

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./45880/2012 QUASHING(227 CR.P. QSH S.T	2 MANOJ KUMAR JAISWAL & ORS. vs THE STATE OF BIHAR	Mr.KUMAR PRAVEEN	Mr.MD.FAHIMUDDIN (APP)	
2.	CR. MISC./45883/2012 QUASHING(423/504/1 QUASHING	2 BINAY KUMAR PRAJAPATI & ORS. vs STATE OF BIHAR & ANR	Mr.ABHAY BHUSHAN SINHA Mr.BABAN ROY	Mr.PARMANAND KUMAR (APP)	
3.	CR. MISC./45894/2012 QUASHING(228)-IPC QSH F.I.R. FOR OTH	2 MAHESH SINGH vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.NAWAL KISHORE PD.(APP)	
4.	CR. MISC./45932/2012 QUASHING(302,201,3 QUASHING	2 BHOLA PRASAD vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.J.UPADHAYAY (APP)	
5.	CR. MISC./45937/2012 QUASHING(379,324,3 QUASHING	2 MD. SAIYAD ALAM @ SHER MOHAMMAD vs THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.PUSHPA SINHA 2 (APP)	
6.	CR. MISC./45938/2012 QUASHING(302,120B, QUASHING	2 MAHESHWAR SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.M.HAQUE (APP)	
7.	CR. MISC./45939/2012 QUASHING(307)-IPC QUASHING	2 MINDAR BIND & ORS. vs STATE OF BIHAR & ANR	Mr.KAMLA KANT PANDEY	Mr.ANANT KUMAR (APP)	
8.	CR. MISC./45942/2012 QUASHING(379/34)-I QSH F.I.R. FOR OTH	2 BINAY BIKASH @ MANTU vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR TIWARY	Mr.D.NANDAN(APP)	
9.	CR. MISC./45952/2012 QUASHING(311 CR.P. QSH S.T	1 ARVIND KUMAR SINGH @ RAJJU MAHTO vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SUBHASH CHANDRA MISHRA (APP)	
10.	CR. MISC./45956/2012 QUASHING(431,290)- QSH F.I.R. FOR CON	1 MD. ISMAIL vs THE STATE OF BIHAR	Mr.JAI KISHOR PODDAR Mr.AJAY KUMAR JAIN	Mr.DR. RAVINDRA KUMAR (APP)	
11.	CR. MISC./45970/2012 QUASHING(420,468)- QSH COMPLAIN FOR O	1 ASHA NAND MISHRA vs THE STATE OF BIHAR	Mr.KANTI JHA Mr.RABINDRA NATH TIWARI Mr.MADHAV ROY	Mr.ANISH CHANDRA (APP)	
12.	CR. MISC./46000/2012 QUASHING(227 CR.P. QSH COMPLAIN FOR O	2 MD. SAFRIUDDIN & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.SABAL KUMAR JHA	Mr.SMT.RENUKA RATNAKAR (APP)	
13.	CR. MISC./46003/2012 QUASHING(353,160,3 QSH F.I.R. FOR CON	2 DEVENDRA PRASAD SAH vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.GANESH PD.SINGH(APP)	
14.	CR. MISC./46006/2012 QUASHING(304)-IPC QSH S.T	2 SATISH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MANISH CHANDRA GANDHI	Mr.U.L.VERMA (APP)	
15.	CR. MISC./46014/2012 QUASHING(498A)-IPC QUASHING	2 MD. TASLIM @ LUCHCHA vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH	Mr.SUBHASH CHANDRA MISHRA (APP)	
16.	CR. MISC./46027/2012 QUASHING(448,354)- QSH COMPLAIN FOR C	2 RAM LAKHAN MISHRA @ RAMU vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.PRABHAT KUMAR SINGH Mr.GOVIND MOHAN THAKUR Mr.PRASHANT KUMAR	Mr.BHARAT BHUSHAN(APP)	
17.	CR. MISC./46035/2012 QUASHING(419,420)- QSH F.I.R. FOR CON	2 SANJAY KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA BHUSHAN DAS	Mr.SHARDA KUMARI(APP)	
18.	CR. MISC./46047/2012 QUASHING(323,379,3 QUASHING	2 GOWARDHAN SAO & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.C.JAWAHAR(APP)	
19.	CR. MISC./46065/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	2 BAIRISTAR SAH & ANR. vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.J.UPADHYAY(APP)	
20.	CR. MISC./46067/2012 QUASHING(302/201)- QSH S.T	2 BIPIN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.RAJESH KUMAR (APP) Mr.RAVINDRA KUMAR	
21.	CR. MISC./46068/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 MANJU DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.JHARKHANDI UPADHAYAY(APP)	
22.	CR. MISC./46100/2012 QUASHING(420,506)- QSH F.I.R. FOR CON	2 DHRUB PRASAD & ANR. vs THE STATE OF BIHAR	Mr.REWTI KANT RAMAN Mr.SANGITA KUMARI	Mr.RAJIVE NAYAN(APP)	
23.	CR. MISC./46103/2012 QUASHING(406,409,4 QSH F.I.R. FOR CON	2 SITA RAM DAS vs THE STATE OF BIHAR	Mr.ANIL KUMAR ROY	Mr.ASHOK KUMAR -1(APP)	
24.	CR. MISC./46113/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 ASHOK SINGH vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NIRMAL KR.SINHA (APP)	
25.	CR. MISC./46119/2012 QUASHING(323/452/5 QSH COMPLAIN FOR C	2 KRISHNA KUMAR @ KRISHNA PRASAD SAO & ORS. vs STATE OF BIHAR & ANR	Mr.VIJOY KUMAR SINHA	Mr.MAYANAND JHA (APP)	
26.	CR. MISC./46123/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	2 RAJIV RANJAN vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.SMT.RENU KUMARI (APP)	

PATNA HIGH COURT		76	Friday 13th March, 2015	
Mr. Justice Vikash Jain				
27.	CR. MISC./46127/2012 QUASHING(302/34) QSH F.I.R. FOR CON	2 SITA RAM CHOUDHARY vs STATE OF BIHAR & ANR	Mr.YOGENDRA KUMAR Mr.MANISH KUMAR NO 13	Mr.SHAIENDRA KUMAR 1(APP)
28.	CR. MISC./46134/2012 QUASHING(379/323/5) QSH COMPLAIN FOR C	2 MAHAVIR PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.TEJ NARAYAN SINGH Mr.PUSHPA KUMARI	Mr.J.K.SINGH (APP)
29.	CR. MISC./46135/2012 QUASHING(147,380)- QSH COMPLAIN FOR D	2 UDAY KUMAR RAI vs THE STATE OF BIHAR & ORS	Mr.DRONACHARYA Mr.RADHE SHYAM KUMAR	Mr.ANIL KUMAR (APP) Mr.ARBIND KUMAR
30.	CR. MISC./46157/2012 QUASHING(498A,494) QSH COMPLAIN FOR C	2 SUDARSHAN RAM @ SUDARSHAN PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.RAJ SHEKHAR	Mr.S.N.SHUKLA(APP)
31.	CR. MISC./46161/2012 QUASHING(7 E/S ACT QSH F.I.R. FOR OTH	2 HARENDRA BAIATHA vs THE STATE OF BIHAR	Mr.RAMESH KUMAR AGRAWAL Mr.ANUPA NAND JHA	Mr.TARKESHWAR NATH THAKUR (APP)
32.	CR. MISC./46164/2012 QUASHING(307/324/3) QSH F.I.R. FOR CON	2 MUNNA @ WASIM RAZA @ S.K. MUNNA vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.KR.PRIYA RANJAN (APP)
33.	CR. MISC./46170/2012 QUASHING(363/323/3) QUASHING	2 RAMASHISH PANDIT vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR	Mr.SANJAY KR.PANDEY (APP)
34.	CR. MISC./46176/2012 QUASHING(376,511)- QSH S.T	2 KAMLESH CHAUDHARY vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH	Mr.J.N.THAKUR (APP)
35.	CR. MISC./46180/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2 IDRISH ANSARI vs THE STATE OF BIHAR	Mr.RANA PRATAP SINGH	Mr./SMT.VEENA RANI PRASAD (APP)
36.	CR. MISC./46186/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	2 ASHUTOSH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.S.DAYAL (APP)
37.	CR. MISC./46203/2012 QUASHING(395,387,5) QSH F.I.R. FOR DIS	2 RAM NATH THAKUR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR ROY	Mr.ZAINUL ABEDIN(APP)
38.	CR. MISC./46205/2012 QUASHING(420,419)- QSH COMPLAIN FOR C	2 DR. PRAMOD KUMAR @ PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.NARENDRA KR.SINGH(APP)
39.	CR. MISC./46211/2012 QUASHING(341,447)- QSH F.I.R. FOR CON	2 VIJAY SINGH vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR	Mr.ARUN KUMAR PANDEY(APP)
40.	CR. MISC./46218/2012 QUASHING(504,506/3) QSH F.I.R. FOR OTH	4 SOGARATH MAHTO vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr./SMT.SANGEETA SHARMA (APP) Mr.PRABHAT KUMAR SINGH Mr.AWADHESH KUMAR SINGH
41.	CR. MISC./46234/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 RAVI KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD BHAGAT	Mr.ADITYA NARAYAN SINGH 1(APP)
42.	CR. MISC./46252/2012 QUASHING(467/468/4) QSH COMPLAIN FOR O	2 SHYAM BHADUR SINGH vs THE STATE OF BIHAR	Mr.SUMANT SINGH Mr.AARUNI SINGH	Mr.NIRMAL KR.SINHA (APP)
43.	CR. MISC./46259/2012 QUASHING(323,379,3) QSH COMPLAIN FOR C	2 PANKAJ KUMAR CHOUDHARY @ PRAVIR KUMAR PANKAJ & ORS. vs STATE OF BIHAR & ANR	Mr.LOVEKUSH KUMAR Mr.BIRESHWAR PRASAD SINHA Mr.MRITYUNJAY KUMAR	Mr.YOGENDRA KUMAR SINGH(APP)
44.	CR. MISC./46260/2012 QUASHING(307/379/3) QSH F.I.R. FOR DIR	2 INDRA DEO PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR	Mr.NARSINGH TANTI (APP) Mr.SANJAY KUMAR @ MANU
45.	CR. MISC./46264/2012 QUASHING(239 CR.P. QSH S.T	2 BHUNESHWAR SAH vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN	Mr.MEENA SINGH(APP)
46.	CR. MISC./46271/2012 QUASHING(227/228 C QSH S.T	2 BRAJ KISHORE PRASAD YADAV & ORS vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA	Mr.M.K.NIRALA (APP)
47.	CR. MISC./46290/2012 QUASHING(376,323,3) QSH F.I.R. FOR DIR	2 MOHAN SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINGH	Mr.YOGENDRA KUMAR (APP)
48.	CR. MISC./46299/2012 QUASHING(420,406,1) QSH COMPLAIN FOR O	2 NAWAL KISHORE SHARMA @ NAVAL KISHORE SHARMA vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR VERMA	Mr.ARUN KUMAR (APP)
49.	CR. MISC./46300/2012 QUASHING(174,188)- QSH F.I.R. FOR OTH	2 SATYA NARAYAN DUBEY vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr./SMT. ANSUIYA JAISWAL (APP)
50.	CR. MISC./46303/2012 QUASHING(239 CR.P. QSH F.I.R. FOR CON	2 MD. SHAHID KHAN & ANR. vs THE STATE OF BIHAR	Mr.SAJID SALIM KHAN	Mr.ANITA KUMARI SINGH (APP)
51.	CR. MISC./46306/2012 QUASHING(498A,323, QSH F.I.R. FOR CON	2 ABU SARWAR & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.AMIR ALAM	Mr.J.UPADHAYAY (APP)
52.	CR. MISC./46316/2012 QUASHING(323,379,3) QSH COMPLAIN FOR C	2 SHYAMA NAND PANDEY vs STATE OF BIHAR & ANR	Mr.RITESH KUMAR	Mr.MD.ANSARUL HAQUE (APP)
53.	CR. MISC./46317/2012 QUASHING(467,420,3) QSH COMPLAIN FOR O	2 BIDHYA SAGAR SHARMA vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.DR.RAVINDRA KUMAR (APP)
54.	CR. MISC./46319/2012 QUASHING(420,419,4) QSH F.I.R. FOR OTH	2 LALLAN KUMAR RAI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY	Mr.GIRIJA SHANKAR PD (GP1)
55.	CR. MISC./46329/2012 QUASHING(379,323,3) QUASHING	2 BIBI NASEEMA SHAHEEN @ NASEEMA SAHIN & ORS. vs STATE OF BIHAR & ANR	Mr.FIROZ AHMAD	Mr.INDU KUMARI SRIVASTAVA(APP)

PATNA HIGH COURT		77	Friday 13th March, 2015	
Mr. Justice Vikash Jain				
56.	CR. MISC./46339/2012 QUASHING(302/34)-I QSH COMPLAIN FOR O	2 DUKHIT SINGH vs STATE OF BIHAR & ANR	Mr.VIRENDRA KUAR	Mr.SANJAY KR.SHARMA (APP)
57.	CR. MISC./46341/2012 QUASHING(161 CR.P. QSH S.T	4 KANHAYA LAL MISHRA vs THE STATE OF BIHAR	Mr.NARESH DASS	Mr.AJAY KUMAR JHA (APP)
58.	CR. MISC./46344/2012 QUASHING(366/34)-I QUASHING	4 RAM KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.DR.KR.UDAY PRATAP (APP)
59.	CR. MISC./46347/2012 QUASHING(420/406/1 QUASHING	5 MIR MD. SAJJAD ALAM vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.ASHOK KUMAR (APP) Mr.MUKESH KUMAR RANA
60.	CR. MISC./46350/2012 QUASHING(385/148/4 QSH COMPLAIN FOR C	2 VEENA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.BINOD KUMAR(APP)
61.	CR. MISC./46353/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 ASHA UPADHYAY vs STATE OF BIHAR & ANR	Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.ANITA KUMARI	Mr.ANIL KUMAR SINGH -1 (APP)
62.	CR. MISC./46359/2012 QUASHING(414)-IPC QSH F.I.R. FOR CON	1 SABBIR AHMAD vs THE STATE OF BIHAR	Mr.NAVJOT YESHU	Mr.UDAY PRATAP SINGH (APP)
63.	CR. MISC./46360/2012 QUASHING(420/471/3 QUASHING	2 VISHAL KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.S.EHTESHAMUDDIN (APP)
64.	CR. MISC./46362/2012 QUASHING(420)-IPC QSH F.I.R. FOR CON	2 ANIL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BINOD JEE VERMA Mr.ALOK KUMAR SINHA	Mr.RAM CHANDRA SINGH (APP)
65.	CR. MISC./46363/2012 QUASHING(311 CR.P. QSH S.T	1 KRISHANA SAH & ANR. vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.NAND KUMAR (APP)
66.	CR. MISC./46368/2012 QUASHING(417)-IPC QSH COMPLAIN FOR C	8 DR. MAHAMOOD AHMAD & ANR. vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR,PATNA & ANR.	Mr.FAKHRUDDIN ALI AHMAD Mr.VARUN KUMAR Mr.RANJEET CHOUBEY Mr.ASHOK KUMAR MISHRA Mr.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MADHAW PRASAD YADAV	Mr.RANA RANDHIR SINGH (APP) Mr.JAI KISHOR PODDAR
67.	CR. MISC./46376/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2 DINA NATH RAI & ORS. vs STATE OF BIHAR & ANR	Mr.MADHAW PRASAD YADAV	Mr.MD.FAHIMUDDIN(APP)
68.	CR. MISC./46379/2012 QUASHING(239 CR.P. QSH COMPLAIN FOR O	2 SUBHUKLAL YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.HARI BALLAV PANDIT	Mr.SMT.ASHA DEVI (APP)
69.	CR. MISC./46394/2012 QUASHING(323,341,3 QSH F.I.R. FOR OTH	1 SHANTI PANDEY vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.ABHAY KUMAR ROY (APP)
70.	CR. MISC./46400/2012 QUASHING(418)-IPC QSH COMPLAIN FOR C	4 RAJENDRA PRASAD MANSINGKA vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.ASHOK KUMAR (APP) Mr.MD. MUSOWIR
71.	CR. MISC./46402/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIS	2 DEEPAK KUMAR vs THE STATE OF BIHAR C.B.I., PATNA	Mr.INDRA DEO PRASAD Mr.DEBANJAN CHOWDHARY	Mr.BIPIN KUMAR SINHA (SCCBI)
72.	CR. MISC./46408/2012 QUASHING(302,201,3 QSH F.I.R. FOR CON	2 ALLAUDDIN & ANR. vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.UMESHANAND PANDIT(APP)
73.	CR. MISC./46408/2012 QUASHING(420)-IPC QSH F.I.R. FOR OTH	2 KRISHNA MOHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.MADHESHWAR SINGH Mr.DR. SATYENDRA KUMAR SRIVASTAVA	Mr.KR.VIRENDRA NARAYAN (APP)
74.	CR. MISC./46409/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 NARESH KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR	Mr.ANUJ KUMAR SRIVASTAVA (APP)
75.	CR. MISC./46411/2012 QUASHING(504/506)- QUASHING	2 JAGNARAYAN MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.ATUL CHANDRA (APP)
76.	CR. MISC./46416/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 MANOJ KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.MRITUNJAY PRASAD SINGH Mr.ARUN KUMAR GUPTA	Mr.AKBAR ALI(APP)
77.	CR. MISC./46427/2012 QUASHING(145,146)- QUASHING IN (CR. WJC/653/2010)	2 DEO SHARAN SINGH @ MUNNA SINGH & ANR. vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR Mr.MD. WALIUR RAHMAN Mr.SANDIP SINGH Mr.GIRIDHAR KUMAR	Mr.C.B.PRASAD (APP) Mr.REWTI KANT RAMAN Mr.PRABHAKAR SINGH Mr.SANJAY KUMAR Mr.VINOD KUMAR SETH Mr.DR.AJIT KUMAR (APP)
78.	CR. MISC./46450/2012 QUASHING(304,316,1 QUASHING	2 SARSWATI DEVI @ SARSWATI KUMARI vs STATE OF BIHAR & ANR	Mr.PRAKASH MAHTO	Mr.DR.AJIT KUMAR (APP)
79.	CR. MISC./46476/2012 QUASHING(205 CR.P. QSH COMPLAIN FOR O	2 SUBHENDRA SINGH @ MUNNA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.ARUN KUMAR	Mr.ARUN KUMAR (APP)
80.	CR. MISC./46486/2012 QUASHING(420,406,3 QUASHING	2 RAJNISH KUMAR vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.GULNAR BEGAM (APP)
81.	CR. MISC./46509/2012 QUASHING(302,364A, QUASHING	2 VISHAL KUMAR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.GANESH PD.SINGH(APP) Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA
82.	CR. MISC./46511/2012 QUASHING(304)-IPC QUASHING	1 MAYA GUPTA & ANR. vs THE STATE OF BIHAR	Mr.RANA PRATAP SINGH	Mr.KR. RANJEET RANJAN (APP)
83.	CR. MISC./46518/2012 QUASHING(376,304,5 QSH S.T	2 MANI PRASAD SINGH @ MANI SINGH vs THE STATE OF BIHAR	Mr.JAGNNATH SINGH	Mr.RAM CHANDRA SINGH(APP)

PATNA HIGH COURT	78	Friday 13th March, 2015 Mr. Justice Vikash Jain	
-------------------------	-----------	---	--

84.	CR. MISC./46531/2012 QUASHING(145 CR.P. QSH F.I.R. FOR OTH	2	SRI RAM JANKI SRI HANUMANJI vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.AKBAR ALI(APP)
85.	CR. MISC./46550/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2	SATRUGHAN MAHTON vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.MADHURANAND JHA(APP)
86.	CR. MISC./46553/2012 QUASHING(144,145 C QSH COMPLAIN FOR O	2	JAGDISH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ANANT KUMAR-1 Mr.KIRAN KUMARI	Mr.C.JAWAHAR(APP)
87.	CR. MISC./46554/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	JAIRAM SINGH vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.SIDHENDRA NARAYAN SINGH Mr.RAJ KUMAR	Mr.NAWAL KISHORE PD.(APP)
88.	CR. MISC./46577/2012 QUASHING(227,228 C QSH S.T	2	PARVEZ KHAN & ANR. vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.JITENDRA KR.SINGH (APP)
89.	CR. MISC./46596/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	2	DR. MAHENDRA KUMAR SIGH @ MAHENDRA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.BHASKAR SHANKAR	Mr.NITYANAND TIWARY(APP)
90.	CR. MISC./46647/2012 QUASHING(392/342/3 QSH COMPLAIN FOR O	2	LAL BIHARI SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.KR.PRIYA RANJAN (APP)
91.	CR. MISC./46648/2012 QUASHING(420,120B) QSH COMPLAIN FOR O	2	RAMJI PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.M.K.KHARE(APP) Mrs.MRS. ANITA RAGHAVENDRA Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK Mr.ARVIND KUMAR PANDEY Mr.BIPIN KUMAR SINHA(SC CBI)
92.	CR. MISC./46649/2012 QUASHING(7,13 P/C QSH F.I.R. FOR OTH	2	ALOK KUMAR vs THE UNION OF INDIA THROUGH CBI	Mr.HEMANT KUMAR	Mr.M.K.KHARE(APP) Mrs.MRS. ANITA RAGHAVENDRA Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK Mr.ARVIND KUMAR PANDEY Mr.BIPIN KUMAR SINHA(SC CBI)
93.	CR. MISC./46703/2012 QUASHING(9,48,49A) QSH COMPLAIN FOR C	2	HARENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.SHAIENDRA KUMAR SINGH(APP)
94.	CR. MISC./46709/2012 QUASHING(406/323)- QSH COMPLAIN FOR C	2	ROHINI RAMAN LAL DAS & ANR. vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR VERMA	Mr.MD.A.HAQUE SAHARA (APP)
95.	CR. MISC./46712/2012 QUASHING(135 ELEC QUASHING	5	RATISH JHUNJHUNWALA vs STATE OF BIHAR & ANR	Mr.SURESH PD SINGH NO.1 Mr.KUMARI RASHMI	Mr.JAGDHAR PRASAD(APP)
96.	CR. MISC./46719/2012 QUASHING(420,120B) QUASHING	1	SHRI VINOD BAID @ VINOD KR. BAIDH vs STATE OF BIHAR & ANR	Mr.RAVI BHARDWAJ Mr.NAGENDRA KUMAR	Mr.L.K.SHARMA(APP)
97.	CR. MISC./46761/2012 QUASHING(144 CR.P. QSH F.I.R. FOR OTH	2	MERAJUL ISLAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MAN BANSH	Mr.DR.KR.UDAY PRATAP(APP)
98.	CR. MISC./46767/2012 QUASHING(307/452/4 QSH S.T	2	RAJ KISHORE PRASAD MAHTO vs STATE OF BIHAR & ANR	Mr.ADITYA NATH JHA Mr.VIJAY KR SINGH NO. 1	Mr.KANHAIYA KISHORE (APP)
99.	CR. MISC./46772/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	4	NAUKHEZ @ NAUKHAZ AKRAM & ORS. vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.SURENDRA PD.SINGH (APP)
100.	CR. MISC./46777/2012 QUASHING(392/34,32 QSH COMPLAIN FOR C	2	K.N. SAHAY @ KESHWA NANDAN SAHAY vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr./SMT. VEENA KUMARI JAISWAL (APP)

Friday the 13th March 2015
Court No. 10 (AT 2:15 P.M.)
Mr. Justice Ahsanuddin Amanullah

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./46793/2012 QUASHING(307/323/3 QSH COMPLAIN FOR C	2 BHADUWA SINGH @ SHIV NARAYAN SINGH & ORS. vs THE STATE OF BIHAR	Mr.RAGHVENDRA KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP)
2.	CR. MISC./46798/2012 QUASHING(227 CR.P. QSH S.T	2 YASWANT KUMAR SINGH @ JASHWANT KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.A.A.KHAN (APP)
3.	CR. MISC./46806/2012 QUASHING(376(F))-I QSH S.T	2 RAN VIJAY SINGH vs STATE OF BIHAR & ANR	Mr.MADHAW PRASAD YADAW	Mr.SATYENDRA PD.(APP)
4.	CR. MISC./46820/2012 QUASHING(379/323/5 QSH COMPLAIN FOR C	2 SANOJ KUMAR YADAV @ SANOJ YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	Mr.RAJESH KUMAR (APP)
5.	CR. MISC./46824/2012 QUASHING(409,420,4 QSH F.I.R. FOR DIR	2 NARENDRA MOHAN JHA vs THE STATE OF BIHAR	Mr.SHRAWAN KUMAR SARAF Mr.BINOD KUMAR Mr.ASHOK KUMAR GUPTA	Mr.CHOUBEY JAWAHAR (APP)
6.	CR. MISC./46825/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIR	2 GAUTAM MANDAL vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.RAJEEV RANJAN NO.II	Mr.JHARKHANDI UPADHYAY (APP)
7.	CR. MISC./46826/2012 QUASHING(414)-IPC QSH F.I.R. FOR CON	2 MADAN SINGH vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.GAURI SHANKAR GUPTA(APP)
8.	CR. MISC./46830/2012 QUASHING(133 CR.P. QUASHING	2 MD. SHAH ALAM KHAN @ SHAHE ALAM KHAN & ORS. vs THE STATE OF BIHAR & ORS	Mr.MD. FAZAL RAHMAN Mr.ANISUR RAHMAN	Mr.LALAN KUMAR (APP)
9.	CR. MISC./46838/2012 QUASHING(125 CR.P. QSH COMPLAIN FOR C	2 PANCHANAND PRASAD vs STATE OF BIHAR & ANR	Mr.KAILASH NATH DIWAKAR	Mr.C.SEN PD. SINGH (APP)
10.	CR. MISC./46864/2012 QUASHING(489A,489B QSH F.I.R. FOR OTH	2 RAGHAV PRASAD DAS vs THE STATE OF BIHAR	Mr.AMARENDRA NATH VERMA	Mr.ASHRAF ANSARI (APP)
11.	CR. MISC./46865/2012 QUASHING(379,120(B QUASHING	2 RAMPHAL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR PASWAN Mr.PANKAJ KUMAR SINHA	Mr.A.L.PANDIT(APP)
12.	CR. MISC./46872/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	7 RAMASHRAY DUBEY & ORS. vs STATE OF BIHAR & ANR	Mr.RAM BINOD SINGH Mr.SUSHIL KUMAR SINGH	Mr.P.MEHTA (APP)
13.	CR. MISC./46888/2012 QUASHING(498A)-IPC QSH COMPLAIN. FOR	2 MD. SHAHNAWAZ & ORS. vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.MAYANAND JHA (APP) Mr.S.M. SHABBIR ALAM
14.	CR. MISC./46894/2012 QUASHING(435/427/3 QSH F.I.R. FOR CON	2 BIRENDRA YADAV vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINHA Mr.SUDHIR KUMAR SINHA	Mr.SHAILENDRA KUMAR-1 (APP)
15.	CR. MISC./46905/2012 QUASHING(13 P/C AC QSH F.I.R. FOR CON	2 BRAHMADEO DUBEY vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU,PATNA	Mr.JAI RAM SINGH	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))
16.	CR. MISC./46911/2012 QUASHING(385)-IPC QSH COMPLAIN FOR C	2 SUMAN KUMAR JHA @ VIDHYANAND JHA vs STATE OF BIHAR & ANR	Mr.SAMEER RANJAN	Mr.SHAILENDRA KR.SINGH (APP)
17.	CR. MISC./46919/2012 QUASHING(409/420)- QUASHING	2 DHIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR Mr.SUNIL KUMAR	Mr.SURESH PD.SINGH (APP)
18.	CR. MISC./46926/2012 QUASHING(420,120B) QUASHING	2 RASHMI RANJAN vs STATE OF BIHAR & ANR	Mr.MD. FAIZ AHMAD Mr.AMISH KUMAR	Mr.ABHAY KUMAR ROY(APP)
19.	CR. MISC./46937/2012 QUASHING(379,447)- QSH COMPLAIN FOR C	2 ASHOK KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAMA KANT SINGH Mr.UDAY PRASAD SINGH	Mr.SUNIL KUMAR PANDEY(APP)
20.	CR. MISC./46943/2012 QUASHING(227 CR.P. QSH F.I.R. FOR OTH	2 MD. SAFIQUE ALAM vs THE STATE OF BIHAR	Mr.ZAINUL ABEDIN	Mr.MAYANAND JHA(APP)
21.	CR. MISC./46948/2012 QUASHING(420,413,4 QUASHING	3 BABY PERWEEN vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.LALAN KUMAR (APP)
22.	CR. MISC./46957/2012 QUASHING(467,406,3 QUASHING	8 TUHINANSHU KUMAR PODDAR & ORS. vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.MADHURI LATA (APP) Mr.BASANT KUMAR TRIPATHY
23.	CR. MISC./46958/2012 QUASHING(145 CR.P. QUASHING	2 BAIJNATH SAO & ANR. vs STATE OF BIHAR & ANR	Smt.LEELAWATI KUMARI	Mr.BINOD KUMAR-2 (APP)
24.	CR. MISC./46961/2012 QUASHING(420,406,1 QSH F.I.R. FOR OTH	2 MADAN LAL & ORS vs STATE OF BIHAR & ANR	Mr.KAMOD KUMAR VIDYARTHI	Mr.SURAJ PD. SINGH (APP)
25.	CR. MISC./46966/2012 QUASHING(467,420,4 QSH COMPLAIN FOR C	5 UPENDRA SAHU & ORS. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN	Mr.JHARKHANDI UPADHYAY (APP) Mr.ASHOK KUMAR PRASAD Mr.PRABHAS RANJAN

PATNA HIGH COURT	80	Friday 13th March, 2015 Mr. Justice Ahsanuddin Amanullah	
-------------------------	-----------	--	--

26.	CR. MISC./46976/2012 QUASHING(302,34)-I QSH F.I.R. FOR DIR	2	PINTU YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.ABHOY KUMAR KASHYAP	Mr.UDAY PRATAP SINGH(APP)
27.	CR. MISC./46978/2012 QUASHING(323/406/3 QSH COMPLAIN FOR C	2	ARUN KUMAR RATAN vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA	Mr.RAM CHANDRA SINGH (APP)
28.	CR. MISC./46981/2012 QUASHING(317 CR.P. QSH COMPLAIN FOR O	2	RITESH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA	Mr.ANANT KUMAR(APP)
29.	CR. MISC./46982/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR D	2	SARVARI KHATOON vs STATE OF BIHAR & ANR	Mr.AMIR ALAM	Mr.A.DAYAL (APP)
30.	CR. MISC./46983/2012 QUASHING(307,323,3 QSH F.I.R. FOR CON	2	ASHARFI SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR YADAV	Mr.S.D.SINGH YADAV(APP)
31.	CR. MISC./46990/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	JAIMANGAL JAMAMDAR vs STATE OF BIHAR & ANR	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN	Mr.HIRDAY PD.SINGH (APP)
32.	CR. MISC./47012/2012 QUASHING(365,384)- QUASHING	2	BIBI SAMSI KHATOON vs THE STATE OF BIHAR & ORS	Mr.MD. ATAUR RAHMAN	Mr.YOGENDRA KUMAR SINGH(APP)
33.	CR. MISC./47019/2012 QUASHING(420,120B) QUASHING	1	OMKAR MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.SANJIV KUMAR SINGH	Mr.BINOD KUMAR 3(APP)
34.	CR. MISC./47020/2012 QUASHING(420/406)- QSH COMPLAIN FOR C	2	DILIP KUMAR DAS vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR	Mr.SANJAY KUMAR SINGH (APP) Mr.DR. MANOJ KUMAR Smt.SWEETY SINHA Mr.SURENDRA PD.SINGH (APP)
35.	CR. MISC./47031/2012 QUASHING(302/323/3 QSH F.I.R. FOR OTH	2	RAJ DEO YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAM SWARUP PRASAD	
36.	CR. MISC./47033/2012 QUASHING(376)-IPC QUASHING	1	MD. ASLAM vs THE STATE OF BIHAR	Mr.RAMA KANT SINGH	
37.	CR. MISC./47035/2012 QUASHING(498A/34)- QSH F.I.R. FOR OTH	4	DUDH NATH TIWARI vs STATE OF BIHAR & ANR	Mr.BRIJ BIHARI TIWARY	Mr.SHAILENDRA KUMAR-2 (APP) Mr.DHANESHWAR PRASAD GUPTA Mr.NAZIR ANSARI (APP)
38.	CR. MISC./47038/2012 QUASHING(384,504,5 QUASHING	2	ASOKE KUMAR DAS & ANR vs STATE OF BIHAR & ANR	Mr.SANJIV KUMAR.	
39.	CR. MISC./47044/2012 QUASHING(498A,3/4 QSH COMPLAIN FOR O	2	BIBI HALIMA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA MAULI PRASAD SINGH	Mr.RANA RANDHIR SINGH(APP)
40.	CR. MISC./47050/2012 QUASHING(376,323,4 QSH F.I.R. FOR CON	2	NISHANT @ NISHANT KASHYAP vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.SUMAN KUMARI SINGH(APP) Mr.SUNIL KUMAR SINGH
41.	CR. MISC./47057/2012 QUASHING(307,324,5 QSH S.T	3	NAGENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SUNIL KUMAR PANDEY(APP) Mr.AWADHESH KUMAR SINGH
42.	CR. MISC./47078/2012 QUASHING(409/420)- QSH F.I.R. FOR DIR	2	JAGDISH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.TILAK SAO Mr.GURUMIT SINGH	Mr.TAPESHWAR SHARMA (APP)
43.	CR. MISC./47085/2012 QUASHING(498(A),3/ QUASHING	2	CHANDAN KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA	Mr.ANITA KUMARI SINGH(APP)
44.	CR. MISC./47122/2012 QUASHING(147,341)- QSH F.I.R. FOR CON	8	SURESH PRASAD SAH @ SURESH PRASAD BARANWAL vs THE STATE OF BIHAR	Mr.AMAR PRAKASH	Mr.SHARDA KUMARI(APP) Mr.SANJEEV KUMAR SINGH
45.	CR. MISC./47130/2012 QUASHING(239 CR.P. QUASHING	2	SHASHI BHUSHAN PRASAD vs THE STATE OF BIHAR	Mr.ARUN KUMAR ARUN	Mr.TAPESHWAR SHARMA(APP)
46.	CR. MISC./47131/2012 QUASHING(227 CR.P. QSH S.T	2	PRAVIN KUMAR vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.MURLIDHAR (APP)
47.	CR. MISC./47149/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	1	NAGESHWAR NATH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.MANOJ KUMAR 1(APP)
48.	CR. MISC./47162/2012 QUASHING(227 CR.P. QSH S.T	2	SUKESH CHAUDHARY & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.BHARAT BHUSHAN (APP)
49.	CR. MISC./47168/2012 QUASHING(498(A) QUASHING	2	GANGA SAH @ GANGA SAW & ANR. vs STATE OF BIHAR & ANR	Mr.BHOLA PRASAD Mr.SWAPNIL KUMAR SINGH	Mr.SURENDRA KUMAR(APP)
50.	CR. MISC./47181/2012 QUASHING(344,120B) QUASHING	2	PARVATI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.ANAND KUMAR MISHRA Mr.SIDDHARTH HARSH	Mr.DURGESH NANDAN (APP)
51.	CR. MISC./47188/2012 QUASHING(498A/34)- QSH COMPLAIN FOR C	2	MANORMA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.RAM ANURAG SINGH (APP)
52.	CR. MISC./47190/2012 QUASHING(498(A),37 QUASHING	2	PARMESHWARI MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR JHA	Mr.SURENDRA KUMAR(APP)
53.	CR. MISC./47192/2012 QUASHING(498A)-IPC QUASHING	2	ANMOL THAKUR vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.DAMODAR PD.TIWARY(APP)
54.	CR. MISC./47195/2012 QUASHING(202 CR.P. QSH COMPLAIN FOR O	2	DEEPESH KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.UPENDRA KUMAR(APP)

PATNA HIGH COURT		81	Friday 13th March, 2015	
Mr. Justice Ahsanuddin Amanullah				
55.	CR. MISC./47199/2012 QUASHING(420,467,4 QSH F.I.R. FOR DIR	2 ARBIND KUMAR SHARMA vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR MANDAL	Mr.DR.INDIWAR KUMARI(APP)
56.	CR. MISC./47210/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2 NASAR FIROZ vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.SATYAVRAT VERMA(APP)
57.	CR. MISC./47217/2012 QUASHING(302,34)-I QSH S.T	2 BINOD PASWAN vs STATE OF BIHAR & ANR	Mr.RAMESH KUMAR SINGH	Mr.SANJAY KR.TIWARY-I(APP)
58.	CR. MISC./47227/2012 QUASHING(420,498(A QSH F.I.R. FOR CON	2 MD. HAIDAR ALI vs STATE OF BIHAR & ANR	Mr.DR. SATYENDRA KUMAR SRIVASTAVA	Mr.ARUN KUMAR (APP)
59.	CR. MISC./47232/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 VINAY KUMAR vs STATE OF BIHAR & ANR	Mr.MADHESHWAR SINGH	Mr.SUMAN KUMARI SINGH(APP)
60.	CR. MISC./47239/2012 QUASHING(47(F) EXC QSH F.I.R. FOR OTH	2 BHOLA KUMAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.A.M.PD.MEHTA (APP)
61.	CR. MISC./47243/2012 QUASHING(227)-IPC QSH S.T	2 MD. FIROZ vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.Smt.VEENA KUMARI JAISWAL PD.YADAV(APP) Mr.SAROJ SHANDILYA Mr.C.JAWAHAR(APP)
62.	CR. MISC./47246/2012 QUASHING(317 CR.P. QSH F.I.R. FOR OTH	2 MAYANK TIWARI vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR TIWARI Mr.SRI BALLABH NARAYAN	Mr.SRI BALLABH NARAYAN
63.	CR. MISC./47248/2012 QUASHING(341,452,3 QSH F.I.R. FOR CON	2 SHIV NANDAN MISTRY & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA	Mr.AMIT KUMAR RAKESH(APP)
64.	CR. MISC./47251/2012 QUASHING(420,467,4 QSH F.I.R. FOR DIR	2 ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.ANSUL	Mr.S.EHTESHAMUDDIN (APP)
65.	CR. MISC./47290/2012 QUASHING(307,323,3 QSH F.I.R. FOR CON	2 SURYA NARAYAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.JAI RAM SINGH	Mr.JHARKHANDI UPADHAYAY(APP)
66.	CR. MISC./47292/2012 QUASHING(468,120B) QSH COMPLAIN FOR D	2 BHOGANAND MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.J.N.THAKUR(APP)
67.	CR. MISC./47302/2012 QUASHING(498A,34)- QSH COMPLAIN FOR C	2 MD. AFTAB ALAM & ORS. vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.BRAJ KISHORE PD.(APP)
68.	CR. MISC./47310/2012 QUASHING(448A)-IPC QSH COMPLAIN FOR C	2 UMESH BHAGAT & ANR. vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.MAYANAND JHA(APP)
69.	CR. MISC./47321/2012 QUASHING(323,341,5 QSH COMPLAIN FOR C	8 SHAILESH KUMAR vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA Mr.UPENDRA KUMAR SINGH	Mr.UMESHANAND PANDIT(APP) Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH
70.	CR. MISC./47349/2012 QUASHING(414,411)- QSH F.I.R. FOR CON	2 KUMAR JYOTI SWAROOP @ ASHISH KUMAR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.SHAKIR AHMAD (APP)
71.	CR. MISC./47363/2012 QUASHING(376,504,5 QSH F.I.R. FOR DIR	2 MD. YASIN @ GHOYALA & ANR. vs STATE OF BIHAR & ANR	Mr.MD. ATAUR RAHMAN	Mr.SANJAY KR.SINGH(APP) Mr.SANJEEV KUMAR SINGH
72.	CR. MISC./47377/2012 QUASHING(498A)-IPC QSH S.T	2 ZAKIR @ ZAKIR ANSARI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.ASHOK KUMAR SINGH- I(APP)
73.	CR. MISC./47392/2012 QUASHING(302)-IPC QUASHING IN (CR. WJC/1004/2012)	2 MANI PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME AFFAIRS, GOVT. OF BIHAR, PATNA & ORS.	Mr.JAGNNATH SINGH Mr.KAUSHLENDRA NARAIN SINGH	Mr.S.DAYAL (APP)
74.	CR. MISC./47404/2012 QUASHING(4,5 E.S.A QSH S.T	2 ARUN KUMAR vs THE STATE OF BIHAR	Mr.NILENDU KUMAR CHOUDHARY Mr.MANISH KUMAR NO-2	Mr.T.P.MANDAL(APP)
75.	CR. MISC./47420/2012 QUASHING(420,467,4 QUASHING	2 MADNESHWAR YADAV vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINGH	Mr.YOGENDRA KUMAR(APP)
76.	CR. MISC./47421/2012 QUASHING(307,324,1 QSH F.I.R. FOR CON	1 MANU SINGH @ MUNI KISHORE SINGH vs STATE OF BIHAR & ANR	Mr.ROHIT MISHRA Mr.BIKASH TIWARY	Mr.AKBAR ALI (APP)
77.	CR. MISC./47430/2012 QUASHING(228 CR.P. QUASHING	1 MANSOOR ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR NO.III	Mr.S.N.SHUKLA (APP)
78.	CR. MISC./47432/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3 CHANDRA SHEKHAR KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.ASHRAF ANSARI (APP)
79.	CR. MISC./47439/2012 QUASHING(161 CR.P. QSH F.I.R. FOR DIS	2 MEENA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR	Mr.RANA RANDHIR SINGH(APP)
80.	CR. MISC./47455/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	2 VISHWANATH THAKUR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR DAS	Mr.RENU KUMARI (APP)
81.	CR. MISC./47458/2012 QUASHING(498A,3/4) QUASHING	2 MANOJ KUMAR @ MANOJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ROHIT MISHRA	Mr.BINOD KUMAR 2(APP)
82.	CR. MISC./47468/2012 QUASHING(379,341)- QSH F.I.R. FOR DIS	2 MADAN RAI & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH	Mr.T.P.MANDAL(APP)
83.	CR. MISC./47473/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 ANUJ SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR PRASAD	Mr.ASHA KUMARI (APP)

PATNA HIGH COURT	82	Friday 13th March, 2015 Mr. Justice Ahsanuddin Amanullah	
-------------------------	-----------	--	--

84.	CR. MISC./47474/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2	BASANTI DEVI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR GHOSARVEY	Mr.ABHAY KUMAR-1 (APP)
85.	CR. MISC./47482/2012 QUASHING(405,418,4 QUASHING	3	SAYAN BANDHOPADHAYAY vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR Mr.SUSHIL KUMAR Mr.RAJESH RANJAN	Mr.ATAUR RAHMAN(APP) Mr.KUMAR DHIRENDRA PRATAP SINGH
86.	CR. MISC./47486/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2	SATISH KUMAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.PARMANAND PD.(APP) Mr.NACHIKETA JHA
87.	CR. MISC./47488/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2	AKHILESH SINGH vs THE STATE OF BIHAR	Mr.ANSUL	Mr.ANAND KISHORE CHOUDHARY (APP)
88.	CR. MISC./47489/2012 QUASHING(307,323,3 QSH F.I.R. FOR OTH	2	NAND KISHORE SINGH & ORS. vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY	Mr.SHYAM KUMAR SINGH(APP)
89.	CR. MISC./47494/2012 QUASHING(302,201,3 QSH S.T	2	MUKESH MAHTO @ MUKESH KUMAR MAHTO & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.ANUJ KR. SRIVASTAVA (APP)
90.	CR. MISC./47495/2012 QUASHING(302,380,4 QSH F.I.R. FOR DIR	2	IRON YADAV vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.ANUJ KUMAR 2 (APP)
91.	CR. MISC./47496/2012 QUASHING(366,497,3 QSH S.T	2	AJEET KUMAR SINHA @ GANESH vs STATE OF BIHAR & ANR	Mr.KRISHNA DEO RAJ	Mr.SHYAM KUMAR SINGH (APP)
92.	CR. MISC./47499/2012 QUASHING(409,420,1 QSH F.I.R. FOR CON	2	PINTU KUMAR vs STATE OF BIHAR & ANR	Mr.NAWAL KISHOR SINGH	Mr.JHARKHANDI UPADHAYAY(APP) Mr.MITHLESH KUMAR GUPTA Mr.UDAY KUMAR
93.	CR. MISC./47502/2012 QUASHING(452,380)- QUASHING	2	RAMESH CHANDRA DUTTA @ RAMESH SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH RANJAN Mr.ASHOK KUMAR	Mr.SHYAM BIHARI SINGH(APP)
94.	CR. MISC./47523/2012 QUASHING(302,341,3 QSH F.I.R. FOR CON	2	CHHOTELAL MANJHI & ORS. vs THE STATE OF BIHAR	Mr.BISHWAJEET SINGH	Mr.MANI MADHUKAR(APP)
95.	CR. MISC./47539/2012 QUASHING(420)-IPC QSH F.I.R. FOR CON	2	CHINTA DEVI vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA	Mr.ABHAY KUMAR 1(APP)
96.	CR. MISC./47564/2012 QUASHING(304B,201) QSH F.I.R. FOR CON	2	SAGAR PASWAN @ RAM SAGAR PASWAN & ORS. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.S.DAYAL(APP)
97.	CR. MISC./47583/2012 QUASHING(498(A))/34 QUASHING	2	SARITA KUMARI & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SANJIVE KUMAR	Mr.ABHAY KUMAR 1(APP)
98.	CR. MISC./47595/2012 QUASHING(452,341)- QSH F.I.R. FOR DIR	2	MD. ASHRAF ALI & ORS. vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.MAYANAND JHA (APP) Mr.ANIL KUMAR
99.	CR. MISC./47599/2012 QUASHING(420,419)- QSH COMPLAIN FOR C	2	MANJU KUMARI @ MANJU DEVI vs STATE OF BIHAR & ANR	Mr.SHASHI KANT SINGH	Mr.MAYANAND JHA (APP)
100.	CR. MISC./47602/2012 QUASHING(498A)-IPC QUASHING	4	BIKESHWAR KUMAR @ BHIM vs THE STATE OF BIHAR	Mr.RAJENDRA NATH SINHA	Mr.PANCHANAND PANDIT (APP)

Friday the 13th March 2015
Court No. 31 (AT 2:15 P.M.)
Mr. Justice Aditya Kumar Trivedi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./47618/2012 QUASHING(498A/34,3 QSH S.T	2 AJAY PASWAN & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.LALAN KUMAR (APP)
2.	CR. MISC./47636/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	3 ANJANI KUMAR SINHA vs THE STATE OF BIHAR	Mr.MANISH KUMAR Mr.INDRAJEET BHUSHAN	Mr.BRAJENDRA NATH PANDEY(APP)
3.	CR. MISC./47638/2012 QUASHING(135/138 E QSH F.I.R. FOR DIR	2 S.D.E. SURENDRA CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY Mr.DHARMENDRA KUMAR SINGH	Mr.SHARDANAND JHA (APP)
4.	CR. MISC./47639/2012 QUASHING(302,120B, QSH F.I.R. FOR CON	2 CHIRAIN DEVI & ORS. vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SHARDA KUMARI	Mr.A.DAYAL (APP)
5.	CR. MISC./47641/2012 QUASHING(498A/34)- QSH COMPLAIN FOR C	2 DILIP KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.RAM NARAYAN MAHTO	Mr.RAJIV NAYAN (APP)
6.	CR. MISC./47643/2012 QUASHING(323,365,4 QSH F.I.R. FOR CON	2 TRIPURARI NARAYAN & ORS. vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.MANI MADHUKAR(APP) Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.MD.FAHIMUDDIN (APP)
7.	CR. MISC./47662/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 NILAM THAKUR vs STATE OF BIHAR & ANR	Mr.NIRAJ KUMAR Mr.KUMAR DHIRENDRA PRATAP SINGH	Mr.DASRATH MEHTA (APP)
8.	CR. MISC./47683/2012 QUASHING(406)-IPC QSH COMPLAIN FOR O	2 PRABHU NATH KUMAR RAM @ PRABHU NATH KUMAR AZAD & ANR vs STATE OF BIHAR & ANR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.DASRATH MEHTA (APP)
9.	CR. MISC./47684/2012 QUASHING(323/380/3 QSH COMPLAIN FOR O	2 VIKASH KUMAR MISHRA & ORS. vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR MISHRA Mr.ANAND KUMAR MISHRA	Mr.P.K.JHA (APP)
10.	CR. MISC./47687/2012 QUASHING(498A/323/ QSH COMPLAIN FOR C	2 GURIYA DEVI @ KALPANA KUMAR vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.ASHOK KUMAR (APP)
11.	CR. MISC./47724/2012 QUASHING(379,506)- QSH F.I.R. FOR OTH	2 MD. MUNNI & ORS. vs THE STATE OF BIHAR	Mr.ARUN Mr.DHANANJAY KUMAR UPADHYAY Mr.SANJAY KUMAR @ S.K.	Mr.SHYAM BIHARI SINGH(APP)
12.	CR. MISC./47737/2012 QUASHING(353/427/1 QSH F.I.R. FOR CON	2 SURESH SHARMA @ RAM SURESH SHARMA & ORS vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.AJAY KUMAR JHA (APP)
13.	CR. MISC./47738/2012 QUASHING(420,406,1 QSH COMPLAIN FOR C	2 UPENDRA SINGH, BRANCH MANAGER, RELIANCE GENERAL INSURANCE CO. LTD. vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.RAJENDRA PD. NUT (APP)
14.	CR. MISC./47739/2012 QUASHING(420,467)- QSH F.I.R. FOR DIR	2 SUBODH KUMAR KARN vs STATE OF BIHAR & ANR	Mr.DR. BINAY KUMAR SINGH	Mr.J.K.ROY 1(APP)
15.	CR. MISC./47783/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 SMT. ANNU SINHA & ORS. vs STATE OF BIHAR & ANR	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.VEENA RANI PD.(APP)
16.	CR. MISC./47794/2012 QSH F.I.R. FOR OTH	1 RANJIT DAS & ORS. vs STATE OF BIHAR & ANR	Mr.TILAK SAO	
17.	CR. MISC./47813/2012 QUASHING(304B,120B QSH COMPLAIN FOR D	1 JITENDRA YADAV vs STATE OF BIHAR & ANR	Mr.SUCHETA YADAV	Mr.P.MEHTA (APP)
18.	CR. MISC./47814/2012 QUASHING(304(A))-I QSH F.I.R. FOR OTH	1 RAMANAND PRASAD SINHA & ANR. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAHUL NATH Mr.IMRAN	Mr.BHARAT BHUSHAN(APP)
19.	CR. MISC./47837/2012 QUASHING(379,323,5 QUASHING	2 MATIUR RAHMAN @ MD. MATIUR RAHMAN & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.RAM BACHAN SINGH(APP) Mr.UPENDRA PRASAD II
20.	CR. MISC./47840/2012 QUASHING(379,323,4 QSH COMPLAIN FOR C	2 SANJAY MAHTO @ SANJAY KUMAR KUSHWAHA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.AMITESH KUMAR(APP)
21.	CR. MISC./47845/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 POONAM KUMARI & ORS. vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.AJAY KUMAR JHA (APP)
22.	CR. MISC./47855/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 SATYA NARAIN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH	Mr.ANIL PD.SINGH (APP)
23.	CR. MISC./47858/2012 QUASHING(144 CR.P. QUASHING	2 MD. SARWAR ALAM vs THE STATE OF BIHAR & ORS	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.MD. SHAHAB KHALIL Mr.FAKHRUDDIN ALI AHMAD	Mr.BIPIN KUMAR(APP)
24.	CR. MISC./47877/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 MD. MINATULLAH vs STATE OF BIHAR & ANR	Mr.BINAY KUMAR	Mr.AHMAD ALI (APP)
25.	CR. MISC./47891/2012 QUASHING(135 BIHAR QSH F.I.R. FOR CON	2 UMESH KUMAR SAH vs THE STATE OF BIHAR THROUGH CHIEF ENGINEER BIHAR STATE ELECTRICITY BOARD, BIHAR & ORS.	Mr.PRAMOD KUMAR MALLICK	Mr.RAJENDRA SINGH SHASTRIJEE(APP)

PATNA HIGH COURT	84	Friday 13th March, 2015 Mr. Justice Aditya Kumar Trivedi	
-------------------------	-----------	--	--

26.	CR. MISC./47893/2012 QUASHING(420,406,3 QSH F.I.R. FOR DIR	2 BRAJENDRA DHARI SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.DR. BINAY KUMAR SINGH	Mr.J.K.ROY-I(APP)
27.	CR. MISC./47907/2012 QUASHING(145 CR.P. QUASHING	2 GANESH SINGH & ANR. vs STATE OF BIHAR & ANR	Mr. RAJESHWAR SINGH Mr. SANJAY KUMAR	Mr. SMT. RENUKA RATNAKAR (APP)
28.	CR. MISC./47910/2012 QUASHING(420,406,3 QSH COMPLAIN FOR C	1 VIJAY PRATAP SINGH @ VIJAY SINGH vs STATE OF BIHAR & ANR	Mr. BINOD KUMAR SINGH Mr. SATYENDRA PRASAD SINGH	Mr. SUCHETA YADAV (APP)
29.	CR. MISC./47922/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	2 SHEO NARAYAN YADAV vs THE STATE OF BIHAR	Mr. DRONACHARYA	Mr. DASRATH MEHTA (APP)
30.	CR. MISC./47928/2012 QUASHING(323,341,5 QUASHING	2 MAHENDRA MAHTO & ORS vs STATE OF BIHAR & ANR	Mr. BINOD KUMAR SINHA Mr. GAUTAM SHAH	Mr. DR. AJEET KUMAR (APP)
31.	CR. MISC./47929/2012 QUASHING(P/C ACT) QUASHING	2 ANIRUDH PRASAD @ SADHU YADAV vs THE STATE OF BIHAR THROUGH THE DEPARTMENT OF CABINET VIGILANCE, BIHAR, PATNA	Mr. MANISH KUMAR Mr. MARUTH NATH ROY	Mr. RAMAKANT SHARMA(L.O.(I/C VIGI.)
32.	CR. MISC./47931/2012 QUASHING(313 CR.P. QSH S.T	1 MD. IBRARUL HAQUE vs THE STATE OF BIHAR	Mr. MUKUL PRASAD	Mr. S. EHTESHAMUDDIN (APP)
33.	CR. MISC./47932/2012 QUASHING(144 CR P. QSH F.I.R. FOR OTH	2 HIRAMAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr. SUNIL KUMAR NO.III	Mr. AMOD SHANKAR MODI (APP)
34.	CR. MISC./47937/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR DIR	1 CHOTE LAL PRASAD vs THE STATE OF BIHAR	Mr. AJAY MISHRA	Mr. SATYAVRAT VERMA (APP)
35.	CR. MISC./47938/2012 QUASHING(307,149,1 QSH F.I.R. FOR DIR	3 DILIP KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr. RAJA SURENDRA MOHAN Mr. SHEKHAR KUMAR SINGH Mr. PANKAJ KUMAR JHA Mr. PRASHANT KASHYAP	Mr. A.H.M. RAHMAN (APP)
36.	CR. MISC./47940/2012 QUASHING(207 CR.P. QSH F.I.R. FOR OTH	2 KRISHNA SINGH & ORS vs THE CETRAL BUREAU OF INVESTIGATION, SPE, PATNA		Mr. BIPIN KUMAR (SCCBI)
37.	CR. MISC./47944/2012 QUASHING(498A,406, QSH F.I.R. FOR CON	2 UMESH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr. RAKESH SINGH Mr. MEENA SINGH Mr. BHASKAR SHANKAR	Mr. LALAN KUMAR (APP)
38.	CR. MISC./47948/2012 QUASHING(379,504)- QSH COMPLAIN FOR C	2 NITU KUMARI @ MOST. NITU KUMARI vs STATE OF BIHAR & ANR	Mr. PUSHPENDRA KUMAR SINGH	Mr. RAJIV NAYAN (APP)
39.	CR. MISC./47956/2012 QUASHING(195,387)- QSH COMPLAIN FOR C	4 SUNIL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr. JAGNNATH SINGH	Mr. S.M. RAHMAN (APP)
40.	CR. MISC./47969/2012 QUASHING(302,307,3 QUASHING	2 TAPESHWAR CHAUDHARY & ORS. vs THE STATE OF BIHAR	Mr. ANAND KISHORE CHOUHARY	Mr. RAM CHANDRA SINGH (APP)
41.	CR. MISC./47975/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	2 RAM PRAKASH DUBEY vs THE STATE OF BIHAR	Mr. RADHA MOHAN PATHAK Mr. SANJAY KUMAR PANDEY	Mr. S.N. SHUKLA (APP)
42.	CR. MISC./47976/2012 QUASHING(302/364/1 QSH F.I.R. FOR DIS	2 NARESH YADAV & ANR. vs THE STATE OF BIHAR	Mr. VIJAY KUMAR SINGH	Mr. NAND KUMAR (APP)
43.	CR. MISC./47988/2012 QUASHING(406,420)- QUASHING	2 RANJEET KUMAR @ RANJEET KUMAR SAH & ANR. vs STATE OF BIHAR & ANR	Mr. PAWAN KUMAR SINGH Mr. RANJEET KUMAR SINGH	Mr. VEENA KRI. JAISWAL (APP)
44.	CR. MISC./48005/2012 QUASHING(307,323,1 QSH F.I.R. FOR CON	2 AMIR PRASAD YADAV @ AMIR YADAV & ORS. vs STATE OF BIHAR & ANR	Mr. MUKUND MOHAN JHA	Mr. B. RAM (APP)
45.	CR. MISC./48006/2012 QUASHING(420,406)- QSH F.I.R. FOR CON	2 SANJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr. AJAY KUMAR TIWARY	Mr. RAM NARESH RAY (APP)
46.	CR. MISC./48008/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 SWAYAM PRAKASH UPADHYAY vs STATE OF BIHAR & ANR	Mr. AMIT KUMAR SINGH	Mr. DR. KR. UDAY PRATAP (APP)
47.	CR. MISC./48009/2012 QUASHING(498A) & 4 QSH COMPLAIN FOR C	2 BABLOO KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr. BINDESHWAR KUMAR	Mr. BHARAT LAL (APP) Mr. AJAY NANDAN SAHAY
48.	CR. MISC./48010/2012 QUASHING(436,323,1 QSH F.I.R. FOR DIR	2 BHAGWAN SAH & ORS. vs STATE OF BIHAR & ANR	Mr. NITYANAND MISHRA Mr. BALMEEKI PANDEY BHASKER	Mr. C.B. PRASAD (APP)
49.	CR. MISC./48012/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	2 MALAKH RAM vs THE STATE OF BIHAR	Mr. SANJAY KUMAR NO.-7	Mr. AMITESH KUMAR (APP)
50.	CR. MISC./48038/2012 QUASHING(341,506)- QSH COMPLAIN FOR C	2 RAMESH KUMAR CHOUDHARY @ RAMESH CHOUDHARY vs STATE OF BIHAR & ANR	Mr. ANIL KUMAR CHOUDHARY	Mr. M.K. NIRALA (APP)
51.	CR. MISC./48051/2012 QUASHING(447/379)- QSH F.I.R. FOR CON	2 AMAR MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr. ANIL KUMAR Mr. PANKAJ KUMAR DAS	Mr. RAJEEV NAYAN (APP)
52.	CR. MISC./48057/2012 QUASHING(168/167)- QUASHING	2 ANJANI KUMAR SINGH vs STATE OF BIHAR & ANR	Mr. VIJAY KUMAR Mr. RAJ KUMAR	Mr. SMT. RENU KUMARI (APP)
53.	CR. MISC./48059/2012 QUASHING(A98A)-IPC QSH COMPLAIN FOR C	2 SUNITA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr. DIGVIJAY KUMAR OJHA	Mr. ABHAY KUMAR 1 (APP)
54.	CR. MISC./48061/2012 QUASHING(147,342)- QSH COMPLAIN FOR C	2 VIRENDRA DUBEY @ BIRENDRA KUMAR DUBEY vs STATE OF BIHAR & ANR	Mr. NARESH DIKSHIT	Mr. A.H.M. RAHMAN (APP)
55.	CR. MISC./48063/2012 QUASHING(504/34)-I QSH F.I.R. FOR CON	2 MAHENDRA SHARMA & ORS vs STATE OF BIHAR & ANR	Mr. VINAY MISTRY	Mr. AJAY KUMAR JHA (APP)

PATNA HIGH COURT	85	Friday 13th March, 2015 Mr. Justice Aditya Kumar Trivedi
-------------------------	-----------	--

56.	CR. MISC./48067/2012 QUASHING(498A)-IPC QUASHING	2 MD. JAVED ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.JIBENDRA MISHRA	Mr.MAYANAND JHA (APP) Mr.MD. ATAUR RAHMAN Mr.MD. HUSSAIN
57.	CR. MISC./48075/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIS	2 DR. RAM YASH RAM vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU	Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))
58.	CR. MISC./48083/2012 QUASHING(39/40 ESI QSH COMPLAIN. FOR	2 B.K. SURENDERAN vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR Mr.SANJAY SINGH THAKUR Mr.PRASHANT SINHA	Mr.MAYANAND JHA (APP)
59.	CR. MISC./48086/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2 NAGINA MAHTO vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.MR. ANJANI KUMAR CHOUHDARY	Mr.P.K.JHA(APP)
60.	CR. MISC./48093/2012 QUASHING(259 CR.P. QSH COMPLAIN. FOR	2 BHAGIRATH THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.MAYANAND JHA (APP)
61.	CR. MISC./48104/2012 QUASHING(406/497/4 QSH COMPLAIN FOR C	2 RAKESH KUMAR vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN	Mr.RAM CHANDRA SAHANI (APP)
62.	CR. MISC./48107/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	2 RAJENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.SHYAM BIHARI SINGH Mr.BINDESHWAR PRASAD SINGH	Mr.JHARKHANDI UPADHAYAY(APP)
63.	CR. MISC./48113/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	2 AJAY KUMAR @ AJAY KUMAR BURNWAL vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.CHANDRA SHEKHAR SINGH AZAD	Mr.MAYANAND JHA (APP)
64.	CR. MISC./48121/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	2 RAMANAND SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.MR. ANJANI KUMAR CHOUHDARY	Mr.P.K.JHA(APP)
65.	CR. MISC./48122/2012 QUASHING(307/34)-I QSH F.I.R. FOR CON	2 RAMESH CHANDRA YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.INDIWAR KUMARI (APP) Mr.BINOD KUMAR Mr.SANJEEV SARAN Mr.S.DAYAL (APP)
66.	CR. MISC./48143/2012 QUASHING(379,406,5 QSH COMPLAIN FOR C	2 RANJAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR	Mr.RAM SEWAK CHOUHDARY(APP)
67.	CR. MISC./48148/2012 QUASHING(467/406/4 QSH COMPLAIN FOR D	2 BHUSHAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ONKAR KUMAR	Mr.S.EHTESHAMUDDIN (APP)
68.	CR. MISC./48168/2012 QUASHING(420,504/3 QSH COMPLAIN FOR C	2 VINAY KUMAR DWIVEDI & ANR vs STATE OF BIHAR & ANR	Mr.SUSHMITA MISHRA	Mr.GOPESH KUMAR (APP)
69.	CR. MISC./48175/2012 QUASHING(427/34)-I QSH COMPLAIN FOR C	2 SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.HANSRAJ	Mr.TAPESHWAR SHARMA(APP)
70.	CR. MISC./48177/2012 QUASHING(379/34)-I QSH F.I.R. FOR CON	2 ANIL SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY PRASAD	Mr.MATLOOB RAB (APP) Mr.VINAY RANJAN
71.	CR. MISC./48196/2012 QUASHING(379,504)- QSH COMPLAIN FOR C	6 OM PRAKASH AMAN vs STATE OF BIHAR & ANR	Mr.SAKET TIWARY	Mr.DURGESH NANDAN(APP)
72.	CR. MISC./48200/2012 QUASHING(420,120(B QSH F.I.R. FOR DIR	2 LALLAN JEE CHATURVEDI vs THE STATE OF BIHAR	Mr.NITYANAND MISHRA	Mr.SMT.INDU KUMARI SINGH (APP)
73.	CR. MISC./48217/2012 QUASHING(302/34)-I QSH S.T	2 RANJIT YADAV vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.UMASHANKAR PD.SINGH (APP)
74.	CR. MISC./48218/2012 QUASHING(419/420/3 QSH F.I.R. FOR DIR	2 CHANDRA SHEKHAR PATHAK vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH	Mr.NAVIN KR.PANDEY (APP)
75.	CR. MISC./48219/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	2 KUNDAN SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.DR.KUMAR UDAY PRATAP(APP)
76.	CR. MISC./48222/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 NAGENDRA SINGH & ANR vs STATE OF BIHAR & ANR	Mr.SUDHIR RANJAN	Mr.L.K.SHARMA (APP)
77.	CR. MISC./48236/2012 QUASHING(406/323/5 QSH F.I.R. FOR CON	2 VIR BHADUR SINGH & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.CHANDRA SHEKHAR SINGH	Mr.BINOD KUMAR(APP)
78.	CR. MISC./48252/2012 QUASHING(406/34)-I QSH F.I.R. FOR DIR	2 RAJ KISHORE MAHTO vs STATE OF BIHAR & ANR	Mr.PURUSHOTTAM KUMAR JHA	Mr.JHARKHANDI UPADHYAY(APP)
79.	CR. MISC./48257/2012 QUASHING(448A)-IPC QSH COMPLAIN FOR C	2 PRASHANT KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.DR.INDIWAR KUMARI(APP)
80.	CR. MISC./48268/2012 QUASHING(494,498A) QUASHING	2 SANJEET MAHTO & ANR. vs STATE OF BIHAR & ANR	Mr.BALRAM KAPRI	Mr.MAYANAND JHA (APP)
81.	CR. MISC./48269/2012 QUASHING(406)-IPC QUASHING	2 HARI SAO vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.NIRAJ KUMAR	Mr.J.UPADHYAY(APP)
82.	CR. MISC./48277/2012 QUASHING(307,324,5 QSH F.I.R. FOR CON	2 SK. TULLU & ORS. vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.NITYA NAND TIWARY(APP)
83.	CR. MISC./48279/2012 QUASHING(396,120B) QSH F.I.R. FOR OTH	2 RAMANUJ THAKUR @ BHULLU @ GUDDU THAKUR vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.M.HAQUE (APP)
84.	CR. MISC./48291/2012 QUASHING(420/406/4 QSH COMPLAIN FOR O	2 MANOKAMNA SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.BHARAT LAL (APP)
85.	CR. MISC./48302/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2 SANJIV RAI & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA	

PATNA HIGH COURT	86	Friday 13th March, 2015 Mr. Justice Aditya Kumar Trivedi	
-------------------------	-----------	--	--

86.	CR. MISC./48303/2012 QUASHING(323/504)- QSH COMPLAIN FOR C	2	KESHAW LAL PRASAD vs THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV	Mr.MAYANAND JHA (APP)
87.	CR. MISC./48305/2012 QUASHING(498(A))-I QSH COMPLAIN FOR C	3	PRASHANT MISHRA vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.INDU KUMARI SINGH (APP) Mr.MANOJ KUMAR AMBASTHA
88.	CR. MISC./48317/2012 QUASHING(307,324,3 QSH F.I.R. FOR OTH	2	UMESH BHAGAT vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.SUCHETA YADAV(APP)
89.	CR. MISC./48337/2012 QUASHING(379/323/3 QUASHING	2	AMRENDRA KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.SANJAY KR.PANDEY(APP)
90.	CR. MISC./48353/2012 QUASHING(227)-IPC QUASHING	2	FIROZ MIAN @ S. M. FIROZ @ S.M.FIROZ ALAM vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.UMESH LAL VERMA (APP)
91.	CR. MISC./48367/2012 QUASHING(323,341)- QSH COMPLAIN FOR C	2	RITESH KUMAR SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA Mr.UPENDRA KUMAR SINGH	Mr.UMESHANAND PANDIT(APP)
92.	CR. MISC./48373/2012 QUASHING(409)-IPC QSH F.I.R. FOR CON	2	S.R.B. SHAHI (SRI RAJ BAHADUR SHAHI) vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.AMRENDRA PRASAD (APP)
93.	CR. MISC./48420/2012 QUASHING(307,332,3 QSH F.I.R. FOR OTH	1	ARUN KUMAR GUPTA vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.MADHURANAND JHA (APP)
94.	CR. MISC./48441/2012 QUASHING(467,420,4 QUASHING	1	BADAMU CHAUHAN & ANR. vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN	Mr.M.HAQUE (APP) Mr.TEJ PRATAP SINGH
95.	CR. MISC./48445/2012 QUASHING(3/4 BIHAR QSH F.I.R. FOR CON	2	MANAN MISHRA @ MANAN KUMAR MISHRA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.JHARKHANDI UPADHYAY(APP)
96.	CR. MISC./48446/2012 QUASHING(16 P.F.A. QSH COMPLAIN FOR C	2	SITARAM KHAITAN & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.UPENDRA KUMAR (APP)
97.	CR. MISC./48448/2012 QUASHING(304)-IPC QSH S.T	2	HIRA MAHTO & ANR. vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.ANUJ KUMAR SRIVASTAVA (APP)
98.	CR. MISC./48473/2012 QUASHING(323,341,4 QSH COMPLAIN FOR C	2	CHANDRA MOHAN PATHAK & ANR. vs STATE OF BIHAR & ANR	Mr.RAHUL NATH	Mr.MAYANAND JHA(APP)
99.	CR. MISC./48516/2012 QUASHING(376,323,4 QSH F.I.R. FOR CON	2	SUNNY vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.UPENDRA KUMAR(APP)
100.	CR. MISC./48547/2012 QUASHING(409,420)- QSH F.I.R. FOR DIR	2	JAGDISH SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.TILAK SAO Mr.RAJESH MOHAN	Mr.TAPESHWAR SHARMA (APP)

Friday the 13th March 2015
Court No. 28 (AT 2:15 P.M.)
Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./48548/2012 QUASHING(406,34)-I QSH F.I.R. FOR DIR	2 YOGENDRA JAISWAL & ANR. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR	Mr.S.DAYAL(APP)	
2.	CR. MISC./48550/2012 QUASHING(188)-IPC QSH COMPLAIN FOR O	2 NAGENDRA SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.ARUN KUMAR PANDEY(APP)	
3.	CR. MISC./48563/2012 QUASHING(323 CR.P. QSH F.I.R. FOR OTH	2 RAM BALAK YADAV vs THE STATE OF BIHAR & ORS	Mr.SAMEER RANJAN	Mr.MAYANAND JHA(APP)	
4.	CR. MISC./48563/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	2 NANDJI BHAGAT vs THE STATE OF BIHAR & ORS	Mr.JAVED ASLAM	Mr.SANJAY KR.SHARMA(APP)	
5.	CR. MISC./48566/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 SUBHASH SINGH @ ARUN SINGH & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.RAM ANURAG SINGH(APP)	
6.	CR. MISC./48568/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 RAVI KANT MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.BINDESHWAR PRASAD SINGH Mr.ASHOK KUMAR	Mr.MITHILESH KUMAR KHARE(APP) Mr.SHEEL BHADRA JHA	
7.	CR. MISC./48572/2012 QUASHING(498,380,3 QSH F.I.R. FOR CON	2 PRAMOD MAHTO & ANR. vs STATE OF BIHAR & ANR	Mr.VIRENDRA KUMAR	Mr.MADHURANAND JHA(APP)	
8.	CR. MISC./48574/2012 QUASHING(144 CR.P. QUASHING	2 KAMLESH TIWARY vs STATE OF BIHAR & ANR	Mr.ACHAL KUMAR SINHA	Mr.AJAY KUMAR 1 (APP)	
9.	CR. MISC./48584/2012 QUASHING(468,120B) QUASHING	3 DILIP KUMAR MAHTO @ DILIP MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN SINHA	Mr.ASHRAF ANSARI(APP) Mr.NAWAL KISHORE SINGH Mr.JITENDRA NATH TIWARY	
10.	CR. MISC./48586/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR D	2 GOVIND JEE SAHAY & ORS. vs STATE OF BIHAR & ANR	Mr.RAVINDRA JEE SAHAY Mr.SUMAN KUMAR	Mr.MAYANAND JHA (APP)	
11.	CR. MISC./48588/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 KASHINATH RAI vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.GOPAL SWAROOP DUBEY Mr.RITU PRIYDERSHINY Mr.YOGENDRA KUMAR DWIVEDI Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG	Mr.S.EHTESHAMUDDIN(APP)	
12.	CR. MISC./48593/2012 QUASHING(304B,34)- QSH F.I.R. FOR CON	2 SURENDRA PRASAD & ANR. vs THE STATE OF BIHAR	Mr.RAJ NANDAN PRASAD Mr.OBAIDUR RAHMAN	Mr.KANHIYA KISHORE(APP)	
13.	CR. MISC./48605/2012 QUASHING(467,468,4 QSH COMPLAIN FOR O	2 SANTOSH KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.YOGENDRA KUMAR Mr.MANISH KUMAR NO 13 Mr.RAM NARESH RAY	Mr.JITENDRA KR.SINGH 1 (APP)	
14.	CR. MISC./48608/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2 MERAJ ALI vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH Mr.CHOUDHARY SHYAM NANDAN	Mr.PUSHPA SINHA 2 (APP)	
15.	CR. MISC./48613/2012 QUASHING(7,3 P/C A QSH F.I.R. FOR DIS	2 LILA NAND JHA vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.AJIT KUMAR SINGH	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))	
16.	CR. MISC./48616/2012 QUASHING(498A,379, QSH COMPLAIN FOR D	2 AJEEJ KHAN & ORS vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR VERMA	Mr.H.A.KHAN (APP)	
17.	CR. MISC./48618/2012 QUASHING(25(1-B)A) QSH F.I.R. FOR DIR	2 BABLOO KHAN vs THE STATE OF BIHAR & ORS	Mr.ANISH KUMAR	Mr.B.RAM (APP)	
18.	CR. MISC./48649/2012 QUASHING(498A/34)- QSH F.I.R. FOR CON	5 ARPANA KUMARI @ ARPANA SINGH vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH	Mr.ANIL PD.SINGH(APP) Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH	
19.	CR. MISC./48674/2012 QUASHING(323,498A5 QSH F.I.R. FOR CON	2 PANKAJ KUMAR KARN vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR	Mr.BRAJENDRA NATH PANDEY(APP)	
20.	CR. MISC./48686/2012 QUASHING(414,120(B QSH F.I.R. FOR OTH	2 SANOJ KUMAR vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.S.EHTESHAMUDDIN (APP)	
21.	CR. MISC./48688/2012 QUASHING(4/5 E/S,1 QSH F.I.R. FOR CON	1 ABU HANZALA vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.AKSHAY LAL PANDIT (APP)	
22.	CR. MISC./48691/2012 QUASHING(498A/34)- QUASHING	4 RANJAY CHOUHARY vs STATE OF BIHAR & ANR	Mr.KAUSHALESH CHOUHARY	Mr.ZAINUL ABEDIN(APP) Mr.MANISH KUMAR NO 13	
23.	CR. MISC./48696/2012 QUASHING(406,420,1 QSH F.I.R. FOR CON	2 FIROZ ALAM vs STATE OF BIHAR & ANR	Mr.MOHAMMAD SUFYAN	Mr.R.B.ROY RAMAN (APP)	
24.	CR. MISC./48698/2012 QUASHING(379,323,5 QSH COMPLAIN FOR C	2 LADDU LAL DAS & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.MD.ANSARUL HAQUE SAHARA(APP)	
25.	CR. MISC./48708/2012 QUASHING(420,120B) QSH COMPLAIN FOR C	2 SITARAM SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY SINGH	Mr.MD. A.HAQUI SAHARA(APP)	

PATNA HIGH COURT	88	Friday 13th March, 2015 Mr. Justice Rajendra Kumar Mishra	
-------------------------	-----------	---	--

26.	CR. MISC./48709/2012 QUASHING(406,420,4 QSH F.I.R. FOR CON	2	JAI NARAYAN DAS & ANR vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.MAYANAND JHA(APP)
27.	CR. MISC./48710/2012 QUASHING(302,394)- QSH F.I.R. FOR OTH	2	RAM PUKAR RAI vs STATE OF BIHAR & ANR	Mr.AMISH KUMAR	Mr.YOGENDRA KUMAR(APP)
28.	CR. MISC./48722/2012 QUASHING(379,323,3 QSH F.I.R. FOR CON	2	ARJUN CHOUDHARY @ ARJUN PRASAD JAYASWAL vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR GUPTA Mr.ALOK RANJAN	Mr.NITYANAND(APP)
29.	CR. MISC./48728/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	BINOD SAO vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA	Mr.RAMESH CHANDRA (APP)
30.	CR. MISC./48748/2012 QUASHING(379,504)- QSH F.I.R. FOR CON	6	AWADESH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.AKHILESH DUTTA VERMA	Mr.S.EHTESHAMUDDIN(APP) Mr.RAKESH KUMAR JHA
31.	CR. MISC./48749/2012 QUASHING(467,420,1 QSH COMPLAIN FOR O	2	RAMKRISHNA PRASAD vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR Mr.KIRAN KUMARI	Mr.DR.INDIWAR KUMARI (APP)
32.	CR. MISC./48777/2012 QUASHING(4/5/6/7 I QSH F.I.R. FOR DIR	2	RAM CHANDRA THAKUR & ANR. vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH	Mr.MAYANAND JHA (APP)
33.	CR. MISC./48780/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	AHMAD HUSSAIN & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.T.N.THAKUR(APP)
34.	CR. MISC./48789/2012 QUASHING(384,420,4 QSH F.I.R. FOR CON	2	KRISHNA NAND SADA vs THE STATE OF BIHAR	Mr.VIJAY ANAND Mr.DHANANJAYA NATH TIWARI	Mr.DILIP KUMAR (APP)
35.	CR. MISC./48866/2012 QUASHING(323 CR.P. QUASHING	2	SHIV CHANDRA RAM vs THE STATE OF BIHAR & ORS	Mr.PUSHPENDRA KUMAR SINGH	Mr.NITYANAND(APP)
36.	CR. MISC./48868/2012 QUASHING(323)-IPC QSH COMPLAIN FOR O	3	RAJIV SHARMA @ DARA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRABHASH RANJAN THAKUR	Mr.BINOD KUMAR(APP) Mr.DHANANJAYA NATH TIWARI
37.	CR. MISC./48869/2012 QUASHING(498A,425, QSH F.I.R. FOR CON	3	BRIJ MOHAN PANDEY vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.J.N.THAKUR (APP) Mr.SANDEEP KUMAR Mr.MUKESH
38.	CR. MISC./48880/2012 QUASHING(365,366A, QSH F.I.R. FOR CON	2	RAVI KUMAR vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.SURENDRA PD. SINGH (APP)
39.	CR. MISC./48887/2012 QUASHING(498A,494) QUASHING	2	SUJIT KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR Mr.HARENDRA PRASAD	Mr.SURESH PD. SINGH (APP)
40.	CR. MISC./48888/2012 QUASHING(144,CR,P. QSH COMPLAIN FOR O	2	JAMUNA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.UMA NATH MISHRA(APP)
41.	CR. MISC./48920/2012 QUASHING(205 CR.P. QSH COMPLAIN FOR O	7	ASHOK KUMAR NARULA vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.ARVIND KUMAR SHARMA Mr.PRAMOD KUMAR SINHA	Mr.JHARKHANDI UPADHYAY (APP) Mr.SHIVA SHANKAR PRASAD SINGH
42.	CR. MISC./48923/2012 QUASHING(323,448,5 QSH COMPLAIN FOR C	2	GUDDU YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.SHIVENDRA KUMAR SINHA	Mr.SATYENDRA PRASAD (APP)
43.	CR. MISC./48927/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	MOST. PRAMILA DEVI @ PRAMILA & ORS. vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.ANIL PD.SINGH(APP)
44.	CR. MISC./48933/2012 QUASHING(467,423)- QSH COMPLAIN FOR C	2	BIRENDRA KUMAR JAISWAL & ANR. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR CHOUDHARY Mr.ANIL KUMAR TIWARY	Mr.NAGENDRA PRASAD(APP)
45.	CR. MISC./48936/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	2	CHANCHAL PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.DR.AJIT KUMAR(APP)
46.	CR. MISC./48944/2012 QUASHING(406,138 N QSH COMPLAIN FOR C	3	BIRMANI @ BIRMANI SINGH vs THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH SINHA	Mr.SHUCHETA YADAV(APP)
47.	CR. MISC./48946/2012 QUASHING(420/34)-I QSH F.I.R. FOR CON	2	BABUJAN MIAN vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.SANJAY KR.TIWARY(APP)
48.	CR. MISC./48949/2012 QUASHING(409/34)-I QSH COMPLAIN FOR C	4	DR. SATYA NARAYAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.PRAMOD KUMAR (APP) Mr.AJAY KUMAR TIWARI
49.	CR. MISC./48970/2012 QUASHING(504/34)-I QUASHING	2	DAYA NAND JHA & ORS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.A.A.KHAN(APP)
50.	CR. MISC./48972/2012 QUASHING(380/341/4 QSH COMPLAIN FOR C	2	SHAKUNTALA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.JAI KUMAR SINGH Mr.SANJAY KUMAR OJHA Mr.GOPAL SWAROOP DUBEY	Mr.PUSHPA SINHA(APP)
51.	CR. MISC./48973/2012 QUASHING(323,337,3 QUASHING	1	HARI LAL DAS @ HARI LAL PASWAN vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINHA	Mr.AMIT KUMAR RAKESH (APP)
52.	CR. MISC./48989/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	2	BIPUL SARAN vs STATE OF BIHAR & ANR	Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY	Mr.ARUN KUMAR (APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
53.	CR. MISC./48994/2012 QUASHING(420,120B) QSH F.I.R. FOR CON	2	CHANDRA SHEKHAR GIRI vs THE STATE OF BIHAR	Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS	Mr.M.HAQUI(APP)

PATNA HIGH COURT	89	Friday 13th March, 2015 Mr. Justice Rajendra Kumar Mishra	
-------------------------	-----------	---	--

54.	CR. MISC./49016/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3	BABLU YADAV @ BABLU KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.RANA PRATAP SINGH	Mr.DR.KR.UDAY PRATAP(APP) Mr.MD. JAVED JAFAR KHAN
55.	CR. MISC./49018/2012 QUASHING(498A/34)- QSH COMPLAIN FOR C	7	MD. FIROZ ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU	Mr.ASHOK KUMAR-1 (APP) Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH
56.	CR. MISC./49035/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	1	LAL BAHADUR SINGH vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	Mr.BHANU PRATAP SINGH (APP)
57.	CR. MISC./49045/2012 QUASHING(307/323/3 QSH F.I.R. FOR CON	2	DILIP PASWAN & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ABHAY KR.RAI (APP)
58.	CR. MISC./49057/2012 QUASHING(379/323/5 QSH F.I.R. FOR CON	2	BACHNESHWAR PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.CHANDRA SEN PD.SINGH (APP)
59.	CR. MISC./49062/2012 QUASHING(227 CR.P. QSH S.T	2	RANA SINGH @ RANJIT SINGH vs STATE OF BIHAR & ANR	Mr.YOGESH KUMAR	Mr.KR.VIRENDRA NARAYAN (APP)
60.	CR. MISC./49072/2012 QUASHING(498(A),3/ QSH COMPLAIN FOR C	2	SWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA	Mr.ASHOK KUMAR (APP)
61.	CR. MISC./49080/2012 QUASHING(420/34)-I QSH COMPLAIN FOR C	2	AHMAD ALI ANSARI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.NIRAJ KUMAR Mr.KAUSHAL KUMAR SINGH	Mr.JAGDHAR PRASAD (APP)
62.	CR. MISC./49105/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	2	DILIP KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	Mr.ATUL CHANDRA (APP) Mr.MRITUNJAY PRASAD SINGH
63.	CR. MISC./49106/2012 QUASHING(376,315,3 QUASHING	2	DHIREN SAH @ DHIREN KUMAR vs STATE OF BIHAR & ANR	Mr.MD. RASHID ALAM	Mr.JHARKHANDI UPADHAYAY(APP)
64.	CR. MISC./49114/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	YOGESH MISTRI vs STATE OF BIHAR & ANR	Mr.SHRI KRISHNA SINHA Mr.DURGA NARAYAN	Mr.SATYENDRA PRASAD(APP)
65.	CR. MISC./49125/2012 QUASHING(409,420,4 QSH F.I.R. FOR OTH	2	DINESH KUMAR SINGH @ DINESH SINGH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH	Mr.RAJ KISHOR SINGH (APP)
66.	CR. MISC./49126/2012 QUASHING(420/406)- QSH F.I.R. FOR CON	2	SUSHIL KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.S.EHTESHAMUDDIN (APP)
67.	CR. MISC./49135/2012 QUASHING(420/406/1 QSH F.I.R. FOR CON	2	DHARMENDRA KUMAR vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.ANIL KUMAR SINGH -1 (APP)
68.	CR. MISC./49138/2012 QUASHING(245 CR.P. QUASHING	5	SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr.AKHILESH DUTTA VERMA	Mr.ANIL KUMAR(APP)
69.	CR. MISC./49143/2012 QUASHING(380,448,3 QSH F.I.R. FOR DIS	2	JAY NANDAN YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA	Mr.KR. VIRENDRA NARAYAN (APP)
70.	CR. MISC./49145/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2	PREM PRAKASH VERMA & ANR. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.JAGDHAR PD.(APP)
71.	CR. MISC./49171/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	3	BABLOO SAH @ BAL KRISHNA SAH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.RAM BACHAN SINGH (APP) Mr.DR. BIDHU RANJAN
72.	CR. MISC./49193/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	BIRENDRA PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH Mr.AMITABH BHARDWAJ	Mr.AWADHESH KR.SINGH (APP)
73.	CR. MISC./49217/2012 QUASHING(364/34)-I QSH F.I.R. FOR CON	15	JAY PRAKASH YADAV vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.SHUCHETA YADAV(APP)
74.	CR. MISC./49218/2012 QUASHING(302,34)-I QUASHING	3	GITA DEVI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.GULNAR BEGUM(APP)
75.	CR. MISC./49227/2012 QUASHING(161 CR.P. QSH S.T	2	ARVIND YADAV vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.AMITESH KUMAR (APP)
76.	CR. MISC./49231/2012 QUASHING(307,323,3 QSH F.I.R. FOR CON	2	AVNISH KUMAR @ AVINASH KUMAR vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR MISHRA	Mr.KR.PRIYA RANJAN(APP)
77.	CR. MISC./49241/2012 QUASHING(292/34)-I QSH COMPLAIN FOR C	2	DARSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.NILOTPAL GANGULI Mr.SANJAY KUMAR MISHRA Mr.UMESH PATHAK	Mr.ASHRAF ANSARI (APP)
78.	CR. MISC./49243/2012 QUASHING(227)-IPC QSH F.I.R. FOR DIS	2	SATYA NARAYAN SAH @ SUKHU SAH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.RAM NARESH ROY (APP) Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH Mr.M.HAQUE (APP)
79.	CR. MISC./49253/2012 QUASHING(379/323/4 QSH COMPLAIN FOR O	2	RAM AWATAR TIWARY & ANR. vs STATE OF BIHAR & ANR	Mr.SUMANT SINGH	Mr.M.HAQUE (APP)
80.	CR. MISC./49254/2012 QUASHING(498A,493) QSH F.I.R. FOR CON	2	RAJESHWAR TIWARY & ORS. vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN Mr.SANGITA KUMARI	Mr.SURESH PD. SINGH (APP)
81.	CR. MISC./49261/2012 QUASHING(33,41,42 QSH COMPLAIN FOR C	2	ARBIND KUMAR SINGH @ JUNARWI SINGH vs THE STATE OF BIHAR	Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.BHASKAR SHANKAR	Mr.A.M.PD.MEHTA (APP)
82.	CR. MISC./49265/2012 QUASHING(406,420,3 QSH F.I.R. FOR CON	2	LAXMAN PRASAD MEHTA (SANT JEE) LAXMAN MEHTA vs THE STATE OF BIHAR & ORS	Mr.GOPAL KUMAR JHA	Mr.SUCHETA YADAV(APP)

PATNA HIGH COURT	90	Friday 13th March, 2015 Mr. Justice Rajendra Kumar Mishra	
-------------------------	-----------	---	--

83.	CR. MISC./49271/2012 QUASHING(304B,201) QSH S.T	2	MD. AYUB vs THE STATE OF BIHAR	Mr.S. M. NEMATULLAH	Mr.MANOJ KUMAR 1 (APP)
84.	CR. MISC./49275/2012 QUASHING(376,379,3 QSH F.I.R. FOR CON	2	TUNTUN RAI & ANR. vs STATE OF BIHAR & ANR	Mr.NIRAJ KUMAR	Mr.RAJENDRA SINGH SHASTRI JEE (APP)
85.	CR. MISC./49298/2012 QUASHING(376/342/3 QUASHING	2	MUKTI KUMAR MADHU vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR YADAV	Mr.SATYENDRA PD.(APP)
86.	CR. MISC./49305/2012 QUASHING(337,323,1 QSH F.I.R. FOR CON	2	SRI BHAGWAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.HARENDRA PD.(APP)
87.	CR. MISC./49308/2012 QUASHING(420/323/3 QSH COMPLAIN FOR C	2	KAMTA PRASAD vs STATE OF BIHAR & ANR	Mr.SYED. RIZWANUL HAQUE	Mr.BHARAT LAL (APP) Mr.NEERAJ KUMAR
88.	CR. MISC./49310/2012 QUASHING(188,353)- QUASHING	2	PRABHAWATI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA	Mr.SHAIENDRA KUMAR- I(APP)
89.	CR. MISC./49315/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	2	POONAM PASWAN @ PUNAM PASWAN @ PUNAM KUMARI & ANR vs STATE OF BIHAR & ANR	Mr.SITA RAM YADAV	Mr.RAM SUMIRAN RAI (APP)
90.	CR. MISC./49329/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2	CHANDRA MOHAN VISHWAKARMA @ MOHAN CHANDRA VISHWAKARMA @ MOHAN vs STATE OF BIHAR & ANR	Mr.LAKSHMINDRA KUMAR YADAV	Mr.A.A.KHAN (APP)
91.	CR. MISC./49335/2012 QUASHING(323/447/3 QUASHING	2	SONU KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.SUNIL KR.PANDEY (APP)
92.	CR. MISC./49345/2012 QUASHING(386,363,3 QUASHING	1	PRAMILA DEVI vs THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA Mr.VIJAY KUMAR MISHRA	Mr.MD.ANSARUL HAQUE (APP) Mr.ASHOK KUMAR Mr.SANJOY KRISHNA
93.	CR. MISC./49349/2012 QUASHING(420/323)- QSH COMPLAIN FOR C	2	RAMESHWAR PRASAD JAISWAL @ RAMESHWAR PRASAD SAH vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.JHARKHANDI UPADHYAY (APP)
94.	CR. MISC./49360/2012 QUASHING(420/409/4 QSH F.I.R. FOR CON	2	SIDHESHWAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.MD. GHEYASUDDIN KHAN NIZAMUL Mr.SHAKIB AYZ Mr.NISHAT AFROZ	Mr.ATAUL CHANDRA (APP)
95.	CR. MISC./49361/2012 QUASHING(30 ARMS A QSH F.I.R. FOR CON	2	SHIV SHANKAR CHOUBEY & ANR. vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SHYAM KUMAR SINGH(APP)
96.	CR. MISC./49362/2012 QUASHING(363,366(A QSH F.I.R. FOR DIR	2	SANGEETA KUMARI @ SANJEEDA KHATOON vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR	Mr.IFTEKHAR MEHMOOD(APP)
97.	CR. MISC./49381/2012 QUASHING(138 N.I.A QUASHING	5	MD. ABDUS SATTAR vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.SATYENDRA PD.(APP) Mr.PRASHANT KUMAR Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA
98.	CR. MISC./49383/2012 QUASHING(420,406,4 QSH F.I.R. FOR CON	2	ANSU DEVI & ORS. vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.MATHURANAND JHA(APP)
99.	CR. MISC./49393/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2	MAQBUL HUSSAIN vs STATE OF BIHAR & ANR	Mr.SANTOSH CHANDRA BHASKAR	Mr.AMIT KR.RAKESH (APP)
100.	CR. MISC./49397/2012 QUASHING(354)-IPC QSH COMPLAIN FOR C	2	MD. NAZRE ALAM vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.GAJENDRA PD.YADAV (APP)

Friday the 13th March 2015
Court No. 16 (AT 2:15 P.M.)
Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./49416/2012 QUASHING(366A/34)- QUASHING	2 KANCHAN DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.MAYANAND JHA (APP)	
2.	CR. MISC./49417/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	1 SAFAL KUMAR MISHRA @ SAFAL MISHRA vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.RAM BILASH ROY RAMAN (APP)	
3.	CR. MISC./49419/2012 QUASHING(379,498A) QUASHING	8 DEEPAK KUMAR SHARMA @ GUDDU & ORS. vs STATE OF BIHAR & ANR	Mr.MANISH MOHAN KATERYAR	Mr.UDAY CHAND PD.(APP) Mr.SHASHI SHEKHAR SHARMA	
4.	CR. MISC./49426/2012 QUASHING(420,467,4 QSH COMPLAIN FOR C	2 DIWAKAR JHA vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.BHARAT BHUSHAN(APP)	
5.	CR. MISC./49428/2012 QUASHING(304B/201/ QSH S.T	2 RAMESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.UMESHANAND PANDIT (APP) Mr.SIDDHARTH HARSH	
6.	CR. MISC./49429/2012 QUASHING(420,419)- QSH F.I.R. FOR CON	2 PARSURAM SHARMA vs THE STATE OF BIHAR	Mr.MUKESH KANT	Mr.PRADEEP NARAYAN KUMAR (APP)	
7.	CR. MISC./49440/2012 QUASHING(498(A),40 QUASHING	2 VIKAS SINGHANIA @ VIKASH KUMAR SINGHANIA vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL Mr.PRIYA GUPTA	Mr.A.DAYAL(APP)	
8.	CR. MISC./49445/2012 QUASHING(452,379)- QSH COMPLAIN FOR C	2 BHAJAN CHANDRA PAUL @ BHAJAN CHAND PAL & ORS. vs STATE OF BIHAR & ANR	Mr.NAJMUL HODA	Mr.SUBASH CHANDRA MISHRA (APP) Mr.RAJ KUMAR	
9.	CR. MISC./49454/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	2 RAJEEV KUMAR ROY vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.A.L.PANDIT(APP)	
10.	CR. MISC./49456/2012 QUASHING(379/342/3 QSH COMPLAIN FOR C	2 MD. RAFAT & ORS. vs STATE OF BIHAR & ANR	Mr.AMARENDRA KUMAR SINGH	Mr.ANIL KUMAR SINGH (APP)	
11.	CR. MISC./49469/2012 QUASHING(385)-IPC QSH COMPLAIN FOR D	2 PURUSHOTTAM KUMAR @ ENKALAB vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.MD.FAHIMUDDIN(APP)	
12.	CR. MISC./49471/2012 QUASHING(498A,323, QSH F.I.R. FOR CON	2 SIDHANATH KESARI vs STATE OF BIHAR & ANR	Mrs.JUHI KUMARI	Mr.YOGENDRA KUMAR (APP) Mr.ALOK RANJAN	
13.	CR. MISC./49488/2012 QUASHING(420,504)- QSH F.I.R. FOR DIS	2 NITESH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SHANTANU KUMAR	Mr.ANAND KISHORE CHOUDHARY(APP)	
14.	CR. MISC./49497/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	3 PARAS NATH SAHAY vs STATE OF BIHAR & ANR	Mr.SAROJ KUMAR	Mr.NAWAL KISHORE PD.(APP)	
15.	CR. MISC./49499/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	3 DR. YOGENDRA KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.IFTEKHAR MAHMOOD (APP)	
16.	CR. MISC./49502/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 ARUN KUMAR SINHA vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.JAGDHAR PRASAD (APP)	
17.	CR. MISC./49522/2012 QUASHING(227 CR.P. QSH S.T	2 SIKANDRA CHAUHAN & ORS vs STATE OF BIHAR & ANR	Mr.RABINDRA PRASAD SINGH	Mr.IFTEKHAR MAHMOOD (APP)	
18.	CR. MISC./49524/2012 QUASHING(417)-IPC QSH COMPLAIN FOR C	2 ABHAY KUMAR vs STATE OF BIHAR & ANR	Mr.ASHUTOSH SINGH Mr.INDRA MOHAN KUMAR	Mr.SAHIN BEGAM (APP)	
19.	CR. MISC./49525/2012 QUASHING(420/406)- QSH COMPLAIN FOR D	2 MD. ATAUR RAHMAN & ANR vs STATE OF BIHAR & ANR	Mr.BRIJ NANDAD PRASAD Mr.BRIJ NANDAD PRASAD Mr.RAJ NANDAN PRASAD	Mr.RANA RANDHIR SINGH (APP)	
20.	CR. MISC./49530/2012 QUASHING(379,511)- QUASHING	2 PREM KISHOR KUMAR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.A.L.PANDIT (APP)	
21.	CR. MISC./49560/2012 QUASHING(379,411)- QSH F.I.R. FOR DIR	2 VIPUL @ DHIRAJ @ DHEERAJ KUMAR PATEL vs THE STATE OF BIHAR	Mr.SUNIL KUMAR TIWARI	Mr.ARUN KUMAR PANDEY(APP)	
22.	CR. MISC./49563/2012 QUASHING(25(1-B)A, QSH F.I.R. FOR OTH	2 PRAMOD SHARMA @ PRABHAKAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.MURLIDHAR (APP)	
23.	CR. MISC./49582/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2 SURBILLA KUMARI vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD	Mr.ASHOK KUMAR-1(APP)	
24.	CR. MISC./49588/2012 QUASHING(384,504,3 QSH F.I.R. FOR DIR	2 AFROJ ALAM & ANR. vs STATE OF BIHAR & ANR	Mr.DHANNJAY KUMAR NO 2	Mr.ASHOK KUMAR-1(APP)	
25.	CR. MISC./49614/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	2 RAJEEV RANJAN @ RAJIV RANJAN CHOUBEY vs STATE OF BIHAR & ANR	Mr.PRADIP KUMAR	Mr.MAYANAND JHA (APP)	
26.	CR. MISC./49631/2012 QUASHING(323/341/5 QSH F.I.R. FOR CON	2 MD. KISMAT vs STATE OF BIHAR & ANR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.RANA RANDHIR SINGH (APP)	

PATNA HIGH COURT	92	Friday 13th March, 2015 Mr. Justice Chakradhari Sharan Singh
-------------------------	-----------	--

27.	CR. MISC./49634/2012 QUASHING(482 CR.P. QSH F.I.R. FOR OTH	2 ARUN DEO SINGH vs STATE OF BIHAR & ANR	Mr.BIJAY BHUSHAN PRASAD	Mr.J.K.ROY-I(APP)
28.	CR. MISC./49635/2012 QUASHING(365/511)- QSH COMPLAIN FOR C	2 PAPPU SINGH vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR SINGH	Mr.SMT.RENU KUMARI (APP)
29.	CR. MISC./49636/2012 QUASHING(323,324,5 QSH F.I.R. FOR CON	2 SHEIKH SADRE ALAM @ SADRE ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.S.M.RAHMAN(APP)
30.	CR. MISC./49646/2012 QUASHING(420)-IPC QUASHING	3 SHAMBHU PRASAD vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH	Mr.DR.RAVINDRA KUMAR (APP)
31.	CR. MISC./49648/2012 QUASHING(227,228 C QSH F.I.R. FOR DIS	2 HAWALDAR SINGH YADAV @ HAWALDAR YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.VIPIN KUMAR SINGH Mr.SUSHIL KUMAR SINGH Mr.RAM BINOD SINGH	Mr.MADHURANAND JHA (APP)
32.	CR. MISC./49674/2012 QUASHING(419,420,4 QSH F.I.R. FOR OTH	2 GUDIA KUMARI vs THE STATE OF BIHAR	Mr.MUKESH KANT	Mr.PRADEEP NR. KUMAR(APP)
33.	CR. MISC./49695/2012 QUASHING(420/467/4 QSH F.I.R. FOR OTH	2 ARCHANA DEVI @ ARCHANA SINGH vs STATE OF BIHAR & ANR	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	Mr.ATUL CHANDRA (APP)
34.	CR. MISC./49702/2012 QUASHING(420,418)- QSH COMPLAIN FOR C	4 SURESH BHAGAT vs STATE OF BIHAR & ANR	Mr.MANI BHUSHAN KUMAR	Mr.ABHAY KUMAR ROY(APP)
35.	CR. MISC./49705/2012 QUASHING(120B,135 QSH F.I.R. FOR CON	2 CHITRA SINGH vs THE STATE OF BIHAR THROUGH BIHAR STATE ELECTRICITY BOARD, PATNA	Mr.SUJIT KUMAR SINGH Mr.AJEY KUMAR Mr.BINAY KUMAR THAKUR	Mr.VINAY KIRTI SINGH
36.	CR. MISC./49708/2012 QUASHING(498A/323) QSH COMPLAIN FOR O	2 JAI PRAKASH SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.ASHOK KUMAR SINGH(APP)
37.	CR. MISC./49713/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2 SUMITRA DEVI vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.SURESH PD.SINGH(APP)
38.	CR. MISC./49723/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	2 SANJIDA KHATOON vs STATE OF BIHAR & ANR	Mr.NIRMAL KUMAR	Mr.JHARKHANDI UPADHAYAY(APP)
39.	CR. MISC./49743/2012 QUASHING(420/467/4 QUASHING	2 MUNNA SAO & ORS. vs THE STATE OF BIHAR & ORS	Mr.KUNWAR NARAYAN JAMUAR	Mr.R.P.S.SINGH (APP)
40.	CR. MISC./49745/2012 QUASHING(363/366A) QUASHING	9 BANTI KUMAR @ NITESH KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINHA	Mr.MD.ANSARAU HAQUE SAHARA (APP) Mr.SHEO DAYAL RAY
41.	CR. MISC./49762/2012 QUASHING(204(1) CR QSH COMPLAIN FOR C	2 RINKU SINGH @ RINKU DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.AVANISH KUMAR SINGH	Mr.RAM ANURAG SINGH (APP)
42.	CR. MISC./49768/2012 QUASHING(376/342/3 QSH COMPLAIN FOR C	2 SHIV NARAYAN JAISWAL vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR YADAV	Mr.MANI MADHUKAR (APP) Mr.SANTOSH KUMAR SINGH Mr.NAGENDRA KUMAR
43.	CR. MISC./49774/2012 QUASHING(379/448/3 QSH F.I.R. FOR DIR	2 DEEPAK RAJ vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR	Mr.ANITA KUMARI (APP)
44.	CR. MISC./49788/2012 QUASHING(420/406/1 QUASHING	2 AMARDIP vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.AJIT KUMAR (APP)
45.	CR. MISC./49789/2012 QUASHING(406,420,3 QSH COMPLAIN FOR C	2 ARJUN PRASAD vs STATE OF BIHAR & ANR	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.S.EHTESHAMUDDIN(APP)
46.	CR. MISC./49792/2012 QUASHING(467/468/4 QUASHING	2 YOGENDRA PRASAD SRIVASTAVA vs THE STATE OF BIHAR	Mr.KAMALA KANT TIWARY	Mr.SURAJ PD.SINGH (APP)
47.	CR. MISC./49808/2012 QUASHING(467,420,3 QSH F.I.R. FOR OTH	4 THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS SECRETARY & ANR. vs STATE OF BIHAR & ANR	Mr.VINAY KIRTI SINGH	Mr.D.P.TIWARY (APP) Mr.ALOK KUMAR AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL Mr.AKASH CHATURVEDI Mr.ANITA KUMARI (APP)
48.	CR. MISC./49817/2012 QUASHING(498A,323) QSH F.I.R. FOR CON	2 GULAICHA KHATOON vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA	Mr.ANITA KUMARI (APP)
49.	CR. MISC./49822/2012 QUASHING(406,418)- QSH COMPLAIN FOR C	2 AMARNATH SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY	Mr.MD. SUFIYAN(APP)
50.	CR. MISC./49834/2012 QUASHING(134 R.P.P QSH F.I.R. FOR CON	2 MADAN TIWARY vs THE STATE OF BIHAR	Mr.ANIL KUMAR MUKUND Mr.REKHA KUMARI (MUKUND)	Mr.AKBAR ALI (APP)
51.	CR. MISC./49835/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 BALENDRA RAI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.KALYAN SHANKAR	Mr.R.B.S.PAHEPURI(APP)
52.	CR. MISC./49836/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 MR. VIPIN JAIN vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.ANIL KR. SINGH 1 (APP)
53.	CR. MISC./49847/2012 QUASHING(498(A),40 QSH COMPLAIN FOR C	5 KAILASH PAL & ANR. vs THE STATE OF BIHAR	Mr.ZAINUL ABEDIN	Mr.MADAN KUMAR(APP) Mr.MANISH CHANDRA GANDHI
54.	CR. MISC./49850/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2 RAGHURAJ CHOUBEY @ BAIKUNTHI CHOUBEY vs THE STATE OF BIHAR	Mr.ANIL KUMAR DWIVEDI	Mr.RAMCHANDRA SAHNI (APP)
55.	CR. MISC./49894/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 PREM KUMAR MISHRA & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.SANJAY KR. SHARMA (APP)

PATNA HIGH COURT	93	Friday 13th March, 2015 Mr. Justice Chakradhari Sharan Singh	
-------------------------	-----------	--	--

56.	CR. MISC./49897/2012 QUASHING(409,420,4 QSH F.I.R. FOR CON	2	BINOD YADAV vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.NIRMAL KUMAR SINHA (APP)
57.	CR. MISC./49906/2012 QUASHING(227 CR.P. QUASHING	2	MANISH KUMAR @ MANISH KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINHA	Mr.MAYANAND JHA (APP)
58.	CR. MISC./49915/2012 QUASHING(311 CR.P. QSH COMPLAIN FOR O	2	RAMNIBAS PASWAN vs THE STATE OF BIHAR & ORS	Mr.KAMAL KISHORE JHA	Mr.AMITESH KUMAR (APP) Mr.RAO KUNDAN KUMAR KARMVIR
59.	CR. MISC./49922/2012 QUASHING(379,323,4 QSH COMPLAIN. FOR	8	ANANDI THAKUR vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR	Mr.AJAY KR.JHA(APP) Mr.ANIL KUMAR
60.	CR. MISC./49936/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2	RAJ KUMAR PRASAD vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINHA- I Mr.PARAM HANSH SINGH Mr.BHOLA KUMAR	Mr.S.EHTESHAMUDDIN (APP)
61.	CR. MISC./49951/2012 QUASHING(363,366A, QSH F.I.R. FOR DIR	2	UDAY PATEL & ANR. vs THE STATE OF BIHAR & ORS	Mr.SHANTANU KUMAR Mr.AMIT KUMAR SINGH	Mr.VEENA RANI PRASAD (APP)
62.	CR. MISC./49955/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	SURENDRA PRASAD CHAURASIA @ SURENDRA CHAURASIA vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.HIRDAY PD.SINGH (APP)
63.	CR. MISC./49957/2012 QUASHING(279,379,3 QSH F.I.R. FOR CON	9	INDUSIND BANK (FORMERLY KNOWN AS ASHOK LEYLAND FINANCE COMPANY LTD.) vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.KR.VIRENDRA NARAYAN(APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
64.	CR. MISC./49965/2012 QUASHING(323)-IPC QUASHING	2	RAJA RAM MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.NAWNIT KUMAR TIWARY Mr.PANDIT JEE PANDEY	Mr.SHARDA KUMARI (APP)
65.	CR. MISC./49983/2012 QUASHING(346/384/3 QSH F.I.R. FOR OTH	2	ABHAY KUMAR vs THE STATE OF BIHAR	Mr.PRABHAKAR KUMAR	Mr.RAJBALLABH SINGH (APP)
66.	CR. MISC./49991/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2	VISHNUDEO PRASAD SINGH @ VISHUNDEO PD. SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KISHORE SINHA Mr.SHASHANK KUMAR SINGH	Mr.DR.AJEET KUMAR(APP) Mr.CHOUDHARY SHYAM NANDAN Mr.KRISHNA KUMAR YADAV
67.	CR. MISC./50006/2012 QUASHING(498,323,3 QSH COMPLAIN FOR C	2	AMRESH JHA vs STATE OF BIHAR & ANR	Mr.RANDHIR KUMAR NO-1	Mr.J.UPADHAYAY (APP)
68.	CR. MISC./50008/2012 QUASHING(323,498A) QSH COMPLAIN FOR O	2	BIRENDRA CHAUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.HIRDAY PD.SINGH(APP)
69.	CR. MISC./50016/2012 QUASHING(406,420)- QSH F.I.R. FOR DIR	2	MD. TASLIM vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR	Mr.I.K.SRIVASTAVA(APP)
70.	CR. MISC./50019/2012 QUASHING(498A,494) QSH F.I.R. FOR CON	2	REKHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA SEN PRASAD SINGH	Mr.DILIP KUMAR(APP)
71.	CR. MISC./50022/2012 QUASHING(227)-IPC QSH S.T	1	UPENDRA BIHARI SINGH & ORS. vs THE STATE OF BIHAR	Mr.BIJAY BIHARI SINHA Mr.SUBHASH PANDEY	Mr.AMIT KUMAR RAKESH (APP)
72.	CR. MISC./50061/2012 QUASHING(406,420,3 QUASHING	2	DUKHANI DEVI @ SANGEETA KUMARI & ANR. vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.SURESH PRASAD ROY	Mr.A.L.PANDIT(APP)
73.	CR. MISC./50065/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	10	GANESH SINGH vs THE STATE OF BIHAR & ORS	Mr.DR. ANJANI PD. SINGH	Mr.FAHIM UDDIN (APP) Mr.ANISUR RAHMAN
74.	CR. MISC./50082/2012 QUASHING(385)-IPC QSH F.I.R. FOR OTH	10	SANTOSH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.MUKUL PRASAD	Mr.MD.FAHIMUDDIN(APP) Ms.ARCHANA MEENAKSHEE
75.	CR. MISC./50111/2012 QUASHING(120(B),41 QSH F.I.R. FOR CON	2	ROSHAN LAL vs THE STATE OF BIHAR	Mr.MUKUL PRASAD	Mr.I.K.SHRIVASTAVA(APP)
76.	CR. MISC./50132/2012 QUASHING(227,228(I QSH S.T	2	RAJU MISHRA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.B.M.SINGH(APP)
77.	CR. MISC./50134/2012 QUASHING(447,323,4 QSH COMPLAIN FOR C	2	NAJMA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.VEENA RANI PD.(APP) Mr.SYED ASGHER NAJMI
78.	CR. MISC./50138/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	1	CHANDA DEVI & ANR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.NITYANAND (APP)
79.	CR. MISC./50146/2012 QUASHING(417)-IPC QSH COMPLAIN FOR C	2	KAMLESH PANDEY & ANR. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.KHURSHID ANWAR(APP)
80.	CR. MISC./50154/2012 QUASHING(279/304B) QSH F.I.R. FOR CON	2	RAMU RAI vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.SMT.ANITA KUMARI (APP)
81.	CR. MISC./50162/2012 QUASHING(364/34/27 QUASHING	2	BRIJ KISHORE SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.GOPESH KUMAR (APP)
82.	CR. MISC./50168/2012 QUASHING(498A,4 D/ QSH COMPLAIN FOR C	2	CHANDRA BHUSAN CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR Mr.SANJAY KUMAR SINHA	Mr.J.UPADHYAY(APP)
83.	CR. MISC./50169/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	RAJEEV KUMAR SINGH vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.R.B.ROY RAMAN(APP)
84.	CR. MISC./50173/2012 QUASHING(354)-IPC QSH COMPLAIN FOR C	2	VIVEKANAND SHUKLA vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR	Mr.AJAY KUMAR-2 (APP)

PATNA HIGH COURT	94	Friday 13th March, 2015 Mr. Justice Chakradhari Sharan Singh
-------------------------	-----------	--

85.	CR. MISC./50180/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7	HEMANT KUMAR PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.SANJAY KR.SINGH (APP) Mr.SUNIL KUMAR SINGH Mr.RABI BHUSHAN PRASAD NO. 1
86.	CR. MISC./50185/2012 QUASHING(498(A))/34 QSH F.I.R. FOR CON	2	NAZMA KHATOON & ANR. vs STATE OF BIHAR & ANR	Mr.NIRAJ KUMAR Mr.KHAWAJ HASAN KHAN	Mr.DILIP KUMAR(APP)
87.	CR. MISC./50188/2012 QUASHING(384/341/4 QSH COMPLAIN FOR C	2	BIGAN RAM & ORS. vs STATE OF BIHAR & ANR	Mr.NAWAL KISHORE PRASAD	Mr.ARUN KUMAR PANDEY (APP)
88.	CR. MISC./50197/2012 QUASHING(376,498A) QSH COMPLAIN FOR C	2	MD. FIROZ vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	Mr.SHUCHETA YADAV(APP)
89.	CR. MISC./50202/2012 QUASHING(467,468,4 QSH F.I.R. FOR DIR	2	MEGHU DAS & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.BRAJENDRA NATH PANDEY(APP)
90.	CR. MISC./50211/2012 QUASHING(406,420,4 QUASHING	2	VINOD SETHI vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR	Mr.INDU KUMARI SRIVASTAVA (APP)
91.	CR. MISC./50212/2012 QUASHING(379)-IPC QSH F.I.R. FOR DIS	2	JAYANT PRASAD MODI vs THE STATE OF BIHAR & ORS	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.RAJENDRA NATH JHA (APP)
92.	CR. MISC./50214/2012 QUASHING(384,341,4 QSH COMPLAIN FOR C	2	MD. EKBAL & ANR. vs STATE OF BIHAR & ANR	Mr.NAWAL KISHORE PRASAD	Mr.ARUN KR. PANDEY (APP)
93.	CR. MISC./50221/2012 QUASHING(414/34)-I QSH F.I.R. FOR DIR	2	MADHAV SINGH @ MADHO SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.SANJAY KR.TIWARY-1 (APP)
94.	CR. MISC./50225/2012 QUASHING(323/342/3 QSH F.I.R. FOR CON	2	MITHLESH RAM & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SANJAY KUMAR SHARMA	Mr.NARENDRA KR.SINGH (APP)
95.	CR. MISC./50228/2012 QUASHING(498A/323) QSH COMPLAIN FOR C	2	NAND KISHORE MANDAL @ SARDHI MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.SUMAN KUMAR	Mr.JHARKHANDY UPADHYAY (APP)
96.	CR. MISC./50238/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	SHASHIBALA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.MAYANAND JHA(APP) Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA
97.	CR. MISC./50241/2012 QUASHING(227 CR.P. QSH S.T	2	UMESH PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.LALAN KUMAR (APP)
98.	CR. MISC./50250/2012 QUASHING(498A,494, QSH F.I.R. FOR CON	2	SHUSHILA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.DHIRENDRA KUMAR SINHA	Mr.S.M.RAHMAN(APP)
99.	CR. MISC./50252/2012 QUASHING(379/420/3 QSH F.I.R. FOR DIR	3	AKHILESHWAR PRASAD SINGH vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY	Mr.H.A.KHAN (APP)
100.	CR. MISC./50258/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	5	KAMAL ASHRAF vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHARMA	Mr.M.K.NIRALA (APP) Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY

Friday the 13th March 2015
Court No. 32 (AT 2:15 P.M.)
Mr. Justice Jitendra Mohan Sharma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./50264/2012 QUASHING(307,379)- QSH F.I.R. FOR DIR	2 SURENDRA SAH vs STATE OF BIHAR & ANR	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	Mr.BRAJ KISHORE PD.(APP)	
2.	CR. MISC./50270/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 PRADEEP KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUSHIL KUMAR SINGH	Mr.GULNAR BEGUM (APP)	
3.	CR. MISC./50278/2012 QUASHING(406)-IPC QSH COMPLAIN. FOR	2 PHULO SAO vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.UMA SHANKAR SHARMA	Mr.P.K.CHAURASIYA(APP)	
4.	CR. MISC./50287/2012 QUASHING(323/341/3 QSH F.I.R. FOR CON	2 ARBIND TIWARY @ DIMPU TIWARY & ORS. vs THE STATE OF BIHAR	Mr.SHREE KANT PANDEY	Mr.S.DAYAL (APP)	
5.	CR. MISC./50289/2012 QUASHING(414/420/4 QSH F.I.R. FOR CON	2 JAI KRISHNA SAH vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.RAMCHANDRA SINGH (APP)	
6.	CR. MISC./50291/2012 QUASHING(379/34,41 QSH COMPLAIN FOR C	2 ANIL KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.ASHISH KUMAR Mr.AJAY KUMAR SINGH	Mr.RAJENDRA NATH JHA (APP)	
7.	CR. MISC./50296/2012 QUASHING(420/409/1 QSH F.I.R. FOR CON	2 MD. QUZZATUD DAULLA vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.R.P.S.SINGH (APP)	
8.	CR. MISC./50303/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 LAXMI NATH JHA vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR GUPTA Mr.GAURAV KUMAR Mr.DEEPAK KUMAR	Mr.S.M.RAHMAN (APP)	
9.	CR. MISC./50306/2012 QUASHING(227)-IPC QSH S.T	8 SITA RAM CHOUDHARY & ANR. vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR YADAV Mr.PRABHAKAR SINGH Mr.RANJAY KUMAR PATEL Mr.SANJAY KUMAR Mr.FAKHRUDDIN ALI AHMAD Mr.ANJUM PERVEEN	Mr.SUMAN KUAMRI SINGH(APP)	
10.	CR. MISC./50308/2012 QUASHING(418)-IPC QSH COMPLAIN FOR C	2 SUBODH KUMAR vs STATE OF BIHAR & ANR	Mr.SATYA NARAYAN MISHRA	Mr.MD. ARIF (APP)	
11.	CR. MISC./50309/2012 QUASHING(420,406)- QSH COMPLAIN FOR O	2 RAJDEO SINGH vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH TARUN	Mr.RAM SEWAK CHOUDHARY (APP)	
12.	CR. MISC./50318/2012 QUASHING(228 CR.P. QSH S.T	2 DWARIKA NATH MISHRA & ANR. vs THE STATE OF BIHAR	Mr.ANSHU DHAR SHARMA	Mr./SMT. PUSHPA SINHA (APP)	
13.	CR. MISC./50323/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	2 MADAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NAVJOT YESHU	Mr.SHAILENDRA KUMAR 1(APP) Mr.SHIVA SHANKAR SHARMA Mr.JAVED ASLAM Mr.ARUN KUMAR SINHA Mr.AMARENDRA KUMAR	
14.	CR. MISC./50324/2012 QUASHING(227 CR.P. QSH S.T	2 LALU RAM vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR NO.1	Mr.RAJENDRA SINGH SHASTRIJEE(APP)	
15.	CR. MISC./50335/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2 SURAJ KUMAR SINGH @ SURAJ KUMAR vs STATE OF BIHAR & ANR	Mr.RAJENDRA PRASAD	Mr.AKBAR ALI (APP) Mr.YOGENDRA PRASAD SINHA	
16.	CR. MISC./50346/2012 QUASHING(409,467,4 QSH F.I.R. FOR DIS	5 NAWAL KISHORE RAM vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR Mr.CHANDRA SHEKHAR BIMAL Mr.SUSHIL KUMAR	Mr.RAM ANURAG SINGH (APP) Mr.DIN BANDHU SINGH	
17.	CR. MISC./50361/2012 QUASHING(420/120B/ QSH F.I.R. FOR CON	2 AMIT SINGH @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH	Mr.MD.ASLAM ANSARI (APP)	
18.	CR. MISC./50363/2012 QUASHING(107 CR.P. QSH COMPLAIN FOR O	2 MISHRI PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.ZAKI HAIDER Mr.MANOJ KUMAR Mr.BAJARANGI LAL	Mr.AJAY KUMAR 2(APP)	
19.	CR. MISC./50365/2012 QUASHING(13 P/C AC QSH F.I.R. FOR CON	8 MALTI SINHA vs THE STATE OF BIHAR, THROUGH THE VIGILANCE BUREAU, PATNA	Mr.RAKESH KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))	
20.	CR. MISC./50366/2012 QUASHING(498A,494) QSH F.I.R. FOR DIR	2 ANIL KUMAR SINGH @ PUNAM vs THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA	Mr.ANIL KR. SINGH (APP)	
21.	CR. MISC./50369/2012 QUASHING(307/379/3 QSH F.I.R. FOR OTH	2 SATISH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.PANKAJ KUMAR JHA	Mr.SHYAM KR.SINGH (APP)	
22.	CR. MISC./50371/2012 QUASHING(P/C ACT) QSH COMPLAIN FOR D	2 PARMANAND THAKUR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr./SMT. VEENA KUMARI JAYASWAL(APP) Mr.RAMAKANT SHARMA	
23.	CR. MISC./50378/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	2 RAM NARAYAN RAI & ORS vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.A.H.M.RAHMAN(APP)	
24.	CR. MISC./50380/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 SUSHIL KUMAR JAISWAL & ANR. vs THE STATE OF BIHAR	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.AJIT KUMAR (APP)	

PATNA HIGH COURT		96	Friday 13th March, 2015	
Mr. Justice Jitendra Mohan Sharma				
25.	CR. MISC./50385/2012 QUASHING(323,427,1 QSH COMPLAIN FOR C	2	YOGENDRA MOCHI vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR Mr.GOPESH KUMAR(APP)
26.	CR. MISC./50392/2012 QUASHING(7 P/C ACT QUASHING	2	RATNESH PATHAK vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR Mr.AJAY KUMAR 1(APP) Mr.BIPIN KUMAR SINHA
27.	CR. MISC./50398/2012 QUASHING(231(1),31 QSH S.T	4	HEM KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.PUSHPA SINHA(APP) Mr.MADHAV JHA
28.	CR. MISC./50409/2012 QUASHING(467,468,4 QSH F.I.R. FOR CON	3	MOHAMMAD ASIF HUSSAIN vs THE STATE OF BIHAR & ORS	Mr.SHAFIUR RAHMAN Mr.ASHOK KUMAR SINGH- (APP)
29.	CR. MISC./50414/2012 QUASHING(467/468/4 QSH COMPLAIN FOR O	2	BISHNU LAL BITHAL vs STATE OF BIHAR & ANR	Mr.SHIVENDRA PRASAD Mr.PAWAN KUMAR CHAURASIA (APP)
30.	CR. MISC./50420/2012 QUASHING(227 CR.P. QSH S.T	2	KULDEEP YADAV @ KULDEEP PRASAD YADAV vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.NIRMALA KUMARI(APP)
31.	CR. MISC./50431/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2	PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.RAM SUMIRAN RAI(APP)
32.	CR. MISC./50435/2012 QUASHING(167/192/5 QUASHING	2	IMTIYAZ AHMAD KARIMI vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD Mr.JAI NARAIN THAKUR (APP)
33.	CR. MISC./50440/2012 QUASHING(467,468,4 QSH COMPLAIN FOR C	5	MADHAV PRASAD SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH Mr.DINESH SINGH(APP) Mr.GHULAM RABBANI Mr.BABAN ROY
34.	CR. MISC./50442/2012 QUASHING(380/452/4 QSH F.I.R. FOR CON	2	RAMJEE YADAV vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN Mr.R.B.ROY RAMAN(APP)
35.	CR. MISC./50447/2012 QUASHING(420,406)- QSH F.I.R. FOR CON	2	RAJENDRA YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR DUBEY Mr.ARUN KUMAR Mr.ABHAY KUMAR ROY (APP)
36.	CR. MISC./50452/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	2	KAMRUN NISHA vs THE STATE OF BIHAR & ORS	Mr.YASHRAJ BARDHAN Mr.ASHOK KUMAR SINGH(APP)
37.	CR. MISC./50454/2012 QUASHING(5,7,10,13 QSH COMPLAIN FOR C	2	ARUN KUMAR SHARMA vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY Mr.BRAJ KISHORE PD.(APP)
38.	CR. MISC./50460/2012 QUASHING(227)-IPC QSH S.T	2	BAMBAM SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.VINOD SHANKAR MODI (APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
39.	CR. MISC./50461/2012 QUASHING(420/504/5 QUASHING	2	DR. ARJUN RAM vs THE STATE OF BIHAR & ORS	Mr.KUMAR RANJIT RANJAN Mr.UMANATH MISHRA (APP) Mr.ADITYA NARAYAN SINGH-1
40.	CR. MISC./50463/2012 QUASHING(420)-IPC QSH F.I.R. FOR CON	2	SHAKIL AHMAD vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.AMITESH KUMAR (APP)
41.	CR. MISC./50469/2012 QUASHING(498A/323/ QUASHING	2	AMOL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR Mr.RANA RANDHIR SINGH (APP)
42.	CR. MISC./50470/2012 QUASHING(365,347/3 QSH F.I.R. FOR CON	2	SHAILENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR Mr.ABHAY KUMAR ROY(APP)
43.	CR. MISC./50472/2012 QUASHING(387)-IPC QUASHING	2	VIKASH UPADHAYA @ VIKASH KUMAR UPADHAYA vs STATE OF BIHAR & ANR	Mr.SWAPNIL KUMAR SINGH Mr.MANI MADHUKAR(APP) Mr.AMRENDRA NARAYAN RAI
44.	CR. MISC./50483/2012 QUASHING(311 CR.P. QUASHING	2	RAMESH SAH vs THE STATE OF BIHAR	Mr.NARESH PRASAD Mr.MAYANAND JHA(APP) Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY
45.	CR. MISC./50491/2012 QUASHING(498A,406) QSH F.I.R. FOR OTH	2	RAMANUJ MISHRA & ANR. vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR Mr.RAJENDRA SINGH SHASTRY(APP)
46.	CR. MISC./50493/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	2	ARUN KUMAR SINGH vs THE STATE OF BIHAR	Mr.OM PRAKASH SINGH Mr.ADITYA NR.SINGH (APP)
47.	CR. MISC./50496/2012 QUASHING(364,365,3 QSH F.I.R. FOR OTH	2	SUNIL KUMAR TIWARY vs STATE OF BIHAR & ANR	Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.BHASKAR SHANKAR Mr.BRAJENDRA NATH PANDEY(APP)
48.	CR. MISC./50512/2012 QUASHING(5,7,10,13 QSH COMPLAIN FOR C	2	ARUN KUMAR SHARMA vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY Mr.DAMODAR PD.TIWARY(APP)
49.	CR. MISC./50517/2012 QUASHING(323/341/3 QSH F.I.R. FOR CON	2	GOPAL JEE JAISWAL & ANR. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR Mr.MD.ARIF (APP)
50.	CR. MISC./50528/2012 QUASHING(417)-IPC QSH COMPLAIN FOR C	2	NIRAJ KUMAR vs STATE OF BIHAR & ANR	Mr.HARISH KUMAR Mr.RENU KUMARI (APP)
51.	CR. MISC./50544/2012 QUASHING(448,341)- QSH COMPLAIN FOR C	2	RAM BABU PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH Mr.AHMAD ALI (APP)
52.	CR. MISC./50545/2012 QUASHING(307,323,3 QUASHING	2	LALITA DUBEY vs STATE OF BIHAR & ANR	Mr.RAJ BANSH DUBEY Mr.BHARAT LAL(APP)
53.	CR. MISC./50567/2012 QUASHING(498A)-IPC QUASHING	8	SARYUG RAJAK @ SARYU & ANR. vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR Mr.SIYARAM KUMAR Mr.ABAHY KR.ROY(APP) Mr.SATYENDRA KRISHNA PRASAD

PATNA HIGH COURT		97	Friday 13th March, 2015	
Mr. Justice Jitendra Mohan Sharma				
54.	CR. MISC./50573/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	2 ASHOK KUMAR KESHRI vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.RAM BACHAN SINGH(APP)
55.	CR. MISC./50577/2012 QUASHING(133 CR.P. QUASHING	4 MANOJ CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL	Mr.VEENA RANI PD.(APP) Mr.RAM SEVAK CHOUDHARY
56.	CR. MISC./50578/2012 QUASHING(273)-IPC QUASHING	2 MANOJ CHAUDHARY vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.RAJ BALLABH SINGH(APP)
57.	CR. MISC./50579/2012 QUASHING(420,406,3 QUASHING	3 CHANDESHWAR NATH CHOUBEY vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.MAYANAND JHA(APP)
58.	CR. MISC./50580/2012 QUASHING(419,420,4 QSH COMPLAIN FOR C	2 MANTI DEVI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.NAVIN KUMAR PANDEY(APP)
59.	CR. MISC./50589/2012 QUASHING(467/420/4 QSH F.I.R. FOR DIS	2 LEELA DEVI vs THE STATE OF BIHAR & ORS	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHDARY	Mr.SMT.RITA VERMA (APP)
60.	CR. MISC./50592/2012 QUASHING(138 N.I.A QUASHING	3 BINAY KUMAR JHA vs STATE OF BIHAR & ANR	Mr.RATAN PRASAD SINHA Mr.RAJA RAM MISHRA	Mr.SHAIENDRA KUMAR-1 (APP)
61.	CR. MISC./50596/2012 QUASHING(420/406/3 QSH COMPLAIN FOR C	2 M/S NISHANT HOUSING CONSTRUCTIONS PVT. LTD. & ORS. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.NAVIN KUMAR PANDEY (APP)
62.	CR. MISC./50600/2012 QUASHING(420/409)- QSH F.I.R. FOR DIR	2 M/S MAN MANOKAMNA DEVI MINI RICE MILL THROUGH ITS PROPRIETOR RAMASHISH RAI vs THE STATE OF BIHAR	Mr.DHARNIDHAR MISHRA Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR	Mr.ANURADHA SINGH (APP)
63.	CR. MISC./50601/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	2 ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.MANI BHUSHAN KUMAR	Mr.MITHILESH KR.KHARE (APP)
64.	CR. MISC./50603/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR D	1 SHIV KANT JHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA Mr.HANS LAL KUMAR	Mr.MRITUNJAY KUMAR NIRALA(APP)
65.	CR. MISC./50616/2012 QUASHING(379,323,5 QSH COMPLAIN FOR C	2 PAWAN SAW & ORS. vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.NARENDRA KUMAR SINGH(APP)
66.	CR. MISC./50623/2012 QUASHING(307)-IPC QSH F.I.R. FOR OTH	1 BRIJ KUMARI DEVI vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.INDRA KR.SINGH(APP)
67.	CR. MISC./50626/2012 QUASHING(192 CR.P. QSH F.I.R. FOR OTH	1 MOHAN HIMMATSINGKA vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.ANISH CHANDRA (APP)
68.	CR. MISC./50629/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2 SUSHANT KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.ARUN KUMAR(APP)
69.	CR. MISC./50647/2012 QUASHING(379/392/3 QSH COMPLAIN FOR C	2 SUNAINA KUWAR vs STATE OF BIHAR & ANR	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.ARUN KUMAR (APP)
70.	CR. MISC./50653/2012 QUASHING(120B)-IPC QSH F.I.R. FOR DIS	6 LAL MOHAN SINGH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.ZAINUL ABEDIN(APP)
71.	CR. MISC./50659/2012 QUASHING(228 CR.P. QSH S.T	2 CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.RAMESH CHANDRA(APP)
72.	CR. MISC./50660/2012 QUASHING(125 CR.P. QSH COMPLAIN FOR O	2 UMESH PRASAD SINGH vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, DEPARTMENT OF LAW GOVT. OF BIHAR & ANR.	Mr.SANJEEV KUMAR Mr.VISHWANAND UPADHAY	Mr.MAYANAND JHA (APP)
73.	CR. MISC./50669/2012 QUASHING(228A CR.P QSH F.I.R. FOR DIS	2 CHANDRIKA RAI vs STATE OF BIHAR & ANR	Mr.DEWENDRA NARAYAN SINGH	Mr.SMT.VEENA RANI PD.(APP)
74.	CR. MISC./50672/2012 QUASHING(420,418)- QSH COMPLAIN FOR C	1 RAM SURESH PRASAD @ RAM SURESH vs THE STATE OF BIHAR	Mr.AMIR ALAM	Mr.RAM SUMIRAN RAI (APP)
75.	CR. MISC./50675/2012 QUASHING(203 CR.P. QUASHING	1 PRANAW KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR JHA	Mr.MINA SINGH(APP)
76.	CR. MISC./50682/2012 QUASHING(P/C ACT) QSH F.I.R. FOR DIR	1 CHANDRA DEO SINGH vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA & ANR.	Mr.PANKAJ MAIJORWAR	Mr.RAMAKANT SHARMA(L.O./I/C VIGI.)
77.	CR. MISC./50691/2012 QUASHING(202)-IPC QUASHING	1 UPANESH KUMAR vs THE STATE OF BIHAR	Mr.KALYAN SHANKAR Mr.MANOJ KUMAR	Mr.R.B.S.PAHEPURI(APP)
78.	CR. MISC./50733/2012 QUASHING(406,409,4 QSH F.I.R. FOR CON	2 GUFRAH AHMAD & ANR. vs THE STATE OF BIHAR	Mr.AMISH KUMAR	Mr.SURESH PD.SINGH(APP)
79.	CR. MISC./50741/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2 ETWARI KUMAR JAISWAL @ ETWARI CHOWDHARY vs THE STATE OF BIHAR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJAY KUMAR 2(APP)
80.	CR. MISC./50743/2012 QUASHING(420,467)- QUASHING	2 RAM PYARE PRASAD YADAV vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AJAY KUMAR 1(APP)
81.	CR. MISC./50749/2012 QUASHING(420/419/4 QSH F.I.R. FOR DIR	2 SATYA NARAYAN SINHA vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.AKHILESHWAR DAYAL (APP)
82.	CR. MISC./50771/2012 QUASHING(323,498A) QSH F.I.R. FOR OTH	13 AHMAD ALI & ANR. vs STATE OF BIHAR & ANR	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN	Mr.VEENA RANI PD.(APP) Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH

PATNA HIGH COURT	98	Friday 13th March, 2015 Mr. Justice Jitendra Mohan Sharma
-------------------------	-----------	---

83.	CR. MISC./50772/2012 QUASHING(420,467,4 QUASHING	2	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJAY KUMAR-2(APP)
84.	CR. MISC./50773/2012 QUASHING(304/34)-I QSH F.I.R. FOR CON	5	CHANDAN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SANJAY SINHA	Mr.MADAN KUMAR (APP)
85.	CR. MISC./50777/2012 QUASHING(133 CR.P. QUASHING	1	GHANSHYAM JEE SINHA vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY	Mr.C.JAWAHAR(APP)
86.	CR. MISC./50785/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	1	MUNNA KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SANJAY KR.PANDEY(APP)
87.	CR. MISC./50790/2012 QUASHING(465,468)- QSH COMPLAIN FOR C	1	NALINI RANJAN @ NANHE BABU @ NALINI RANJAN PRASAD SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.AMAR NATH MISHRA Mr.BRAJ NANDAN SINGH	Mr.SHARDANAND JHA(APP)
88.	CR. MISC./50801/2012 QUASHING(406,420,4 QSH F.I.R. FOR CON	2	MD. UMAR ANSARI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.MAYANAND JHA(APP)
89.	CR. MISC./50807/2012 QUASHING(498A)-IPC QUASHING	3	AMRIT ANAND @ CHHOTU & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV LOCHAN Mr.DR. CHANDRA SHEKHAR AZAD	Mr.MURLIDHAR (APP) Mr.JAY RAM PRASAD
90.	CR. MISC./50825/2012 QUASHING(164 CR.P. QSH F.I.R. FOR OTH	5	MANTUN SINGH vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE BHAGALPUR & ORS.	Mr.KUMARI JYOTI	Mr.ANUSUIYA JAISWAL(APP)
91.	CR. MISC./50830/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	2	GANESH PRASAD MANDAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.CHANDRA BHUSHAN PRASAD (APP)
92.	CR. MISC./50831/2012 QUASHING(406,420,4 QUASHING	2	JITAN MANDAL vs THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN	Mr.NITYA NAND(APP)
93.	CR. MISC./50838/2012 QUASHING(216 CR.P. QUASHING	2	MUKESH KUMAR vs THE UNION OF INDIA THROUGH CBI	Mr.HEMANT KUMAR	Mr.BIPIN KUMAR SINHA(SC CBI)
94.	CR. MISC./50858/2012 QUASHING(319 CR.P. QSH F.I.R. FOR OTH	2	AVINASH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.KUMAR DHIRENDRA PRATAP SINGH	Mr.A.L.PANDIT(APP)
95.	CR. MISC./50871/2012 QUASHING(379/498A/ QSH F.I.R. FOR OTH	6	MANOJ KUMKAR LAL @ BHOLA LAL & ANR. vs THE STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.SHYAM KISHOR DAS	Mr.RAJEEV NAYAN (APP)
96.	CR. MISC./50886/2012 QUASHING(498(A),4 QSH COMPLAIN FOR C	3	PRAVEEN SAGAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.UMA NATH MISHRA(APP)
97.	CR. MISC./50926/2012 QUASHING(498A/323/ QSH F.I.R. FOR CON	3	MD. JAMSHED ALAM & ANR. vs STATE OF BIHAR & ANR	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.SANJAY KR.SHARMA (APP)
98.	CR. MISC./50945/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIS	3	ARUN KUMAR SINGH @ ARUN KUMAR vs THE STATE OF BIHAR THROUGH C.B.I	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.BIPIN KUMAR SINHA (SC.CBI.)
99.	CR. MISC./50953/2012 QUASHING(376,448,3 QUASHING	3	SIRIYA YADAV vs THE STATE OF BIHAR	Mr.RADHA MOHAN PATHAK	Mr.NAZIR AHMAD(APP)
100.	CR. MISC./50954/2012 QUASHING(375,448,3 QSH F.I.R. FOR CON	3	PREM CHANDRA JHA & ORS. vs THE STATE OF BIHAR	Mr.SATISH CHANDRA JHA-3	Mr.UDAY CHANDRA PRASAD (APP)

Friday the 13th March 2015
Court No. 27 (AT 2:15 P.M.)
Justice Smt. Anjana Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./50961/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	3 MINA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.RAJ KUMAR	Mr.MD.ARF(APP)	
2.	CR. MISC./50962/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	7 RAM CHANDRA SINGH vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.UMA NATH MISHRA(APP) Mr.DRONACHARYA	
3.	CR. MISC./50982/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	5 RAM AUTAR TIWARI & ANR. vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.PANCHANAND PANDIT (APP) Mr.VINAY KIRTI SINGH	
4.	CR. MISC./50996/2012 QUASHING(420,138 N QSH COMPLAIN FOR C	5 MD. FIROJ ALAM & ANR. vs STATE OF BIHAR & ANR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEEN KUMAR JAIPURIAR Mr.VINAY RANJAN	Mr.TAPESHWAR SHARMA(APP) Mr.RAGHVENDRA KUMAR SINGH	
5.	CR. MISC./51006/2012 QUASHING(364A,34)- QSH S.T	3 BALMIKI SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR	Mr.RAJEEV NAYAN(APP)	
6.	CR. MISC./51040/2012 QUASHING(307/498A/ QSH S.T	4 MD. JIYAUDDIN vs STATE OF BIHAR & ANR	Mr.MD. SOBAN ASGHAR	Mr.KR.PRIYA RANJAN (APP)	
7.	CR. MISC./51041/2012 QUASHING(406/120B) QUASHING	4 MD. TAJAMMUL HUSSAIN vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.MAYANAND JHA (APP) Mr.RAJ SHEKHAR	
8.	CR. MISC./51045/2012 QUASHING(406/418)- QSH COMPLAIN FOR C	4 JANARDAN SHARMA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.CHANDRA SEN PD.SINGH (APP) Mr.PRAMOD KUMAR SINGH	
9.	CR. MISC./51050/2012 QUASHING(294/295)- QSH F.I.R. FOR DIR	4 SHARUKH KHAN @ SHARUKHMIRTAJ KHAN & ORS. vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr.D.K.SINHA (APP) Mr.PANKAJ KUMAR SINGH Mr.VIJAY KUMAR SINGH	
10.	CR. MISC./51068/2012 QUASHING(406,417,4 QUASHING	9 L. AJIT KUMAR @ AJIT KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA Mr.SHARDA NAND MISHRA	Mr.J.UPADHYAY(APP) Mr.ANIL KUMAR Mr.ANIL KUMAR SINGH	
11.	CR. MISC./51069/2012 QUASHING(138,135 E QSH F.I.R. FOR OTH	1 ASHOK KUMAR BHAGAT vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR SINGH Mr.VINAY KIRTI SINGH	Mr./SMT. ANITA KUMARI SINGH (APP)	
12.	CR. MISC./51079/2012 QUASHING(379,337,5 QUASHING	3 GANESH PRASAD @ GANESH PD. SONI & ORS. vs STATE OF BIHAR & ANR	Mr.PRITHVI NATH MISHRA	Mr.J.UPADHAYAY (APP)	
13.	CR. MISC./51100/2012 QUASHING(467,468,4 QSH COMPLAIN FOR C	10 BINOD KUMAR AGRAWAL vs THE STATE OF BIHAR	Mr.RAM SEVAK CHOUDHARY	Mr.M.K.KHARE(APP)	
14.	CR. MISC./51134/2012 QUASHING(341,328)- QSH F.I.R. FOR DIR	3 TANWEER AHMAD vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR Mr.MD. HARUN QUARESHI	Mr.MUSTAQUI ALAM (APP)	
15.	CR. MISC./51143/2012 QUASHING(498A,323) QSH COMPLAIN FOR O	11 RITESH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA Mr.SHIKHA ROY	Mr.PRANAV KUMAR (APP) Mr.ASHOK KUMAR JHA	
16.	CR. MISC./49/2013 QUASHING(409)-IPC QUASHING	11 DINESH PRASAD vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.RAM CHANDRA SAHNI (APP)	
17.	CR. MISC./50/2013 QUASHING(P/C ACT) QSH F.I.R. FOR CON	2 DHANUK PRASAD GUPTA @ DHANUSH PRASAD GUPTA & ORS vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.GOURANGA CHATTERJEE	Mr.RAMAKANT SHARMA(L.O.(I/C VIGI.)	
18.	CR. MISC./151/2013 QUASHING(25(1-B)A, QSH F.I.R. FOR CON	11 RAM BALAK MAHATO vs THE STATE OF BIHAR	Mr.RAM NARAYAN JHA	Mr.PUSHPA SINHA(APP) Mr.GAUTAM KUMAR YADAV	
19.	CR. MISC./155/2013 QUASHING(323)-IPC QUASHING	15 JAI PRAKASH & ANR. vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.SAPTASHWA SINGH	Mr.A.M.P.MEHTA (APP) Mr.SANJAY KUMAR GHOSARVEY	
20.	CR. MISC./183/2013 QUASHING(57/10/13 QSH COMPLAIN FOR C	19 ARUN KUMAR SHARMA vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.BRAJ KISHORE PD.	
21.	CR. MISC./344/2013 QUASHING(3(I)(X) S QUASHING	17 RAM PRIT MANJHI vs THE STATE OF BIHAR & ORS	Mr.DHRAMVEER	Mr.DILIP KUMAR(APP) Mr.RANJEET KUMAR PANDEY	
22.	CR. MISC./661/2013 QUASHING(498A,34)- QSH F.I.R. FOR DIR	28 SUDERSHAN PD. SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH Mr.ALOK KUMAR ALOK	Mr.MAYANAND JHA(APP) Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.RAM BINOD SINGH	
23.	CR. MISC./666/2013 QUASHING(354/323/3 QSH F.I.R. FOR CON	9 KOUSHLESH KUMAR JAISWAL @ BABLOO & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.SATYENDRA PRASAD (APP)	
24.	CR. MISC./727/2013 QUASHING(407,420,4 QSH F.I.R. FOR CON	9 BIRDEO SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	Mr.BRAJ KISHORE PD. Mr.ANIRUDH KUMAR VERMA	
25.	CR. MISC./748/2013 QUASHING(467,420,4 QSH F.I.R. FOR DIS	10 ANNAPURNA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR SINGH	Mr.RAJENDRA NATH JHA (APP) Mr.SANJEEV KUMAR	

PATNA HIGH COURT	100	Friday 13th March, 2015	
		Justice Smt. Anjana Mishra	

26.	CR. MISC./985/2013 QUASHING(366)-IPC QSH F.I.R. FOR CON	20 CHANDAN KUMAR @ ATISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SMT.ANITA KUMARI (APP)
27.	CR. MISC./1137/2013 QUASHING(406/418)- QUASHING	5 RAM KESHWAR PD. SINGH @ RAM KESHWAR PD. SINHA vs STATE OF BIHAR & ANR	Mr.GOPAL TIWARI	Mr.SMT.ASHA DEVI (APP) Mr.DILIP KUMAR
28.	CR. MISC./1299/2013 QUASHING(323,504,1 QSH COMPLAIN FOR O	23 GAURI SHANKER PASWAN vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA Mr.SUSHIL KUMAR SINGH	Mr.H.A.KHAN (APP) Mr.PUSHPENDRA KUMAR SINGH
29.	CR. MISC./1330/2013 QUASHING(406,420)- QUASHING	5 MAX NEW YORK LIFE INSURANCE CO. LIMITED vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA	Mr.AJAY KUMAR-2(APP)
30.	CR. MISC./1335/2013 QUASHING(420)-IPC QSH COMPLAIN FOR C	4 MAHANT AMIRI GOSWAMI vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR	Mr.PARMANAND KUMAR (APP) Mr.JANARDAN PRASAD SINGH Mr.ARBIND KUMAR SINGH
31.	CR. MISC./1447/2013 QUASHING(420/138 N QSH COMPLAIN FOR C	15 RAJ KUMAR PANDEY vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.MD.ATAUR RAHMAN (APP) Mr.MAZHARUL HASSAN
32.	CR. MISC./1720/2013 QUASHING(420,406)- QSH COMPLAIN FOR C	7 NAWAL KISHORE ROY & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.UMA NATH MISHRA(APP)
33.	CR. MISC./1886/2013 QUASHING(304B/201/ QUASHING	12 JANARDAN KUMAR @ JANARDAN PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.LALAN KUMAR (APP) Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR
34.	CR. MISC./2117/2013 QUASHING(323/379/5 QSH COMPLAIN FOR C	8 SANTOSH SINGH vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.SMT.ANITA KRI.SINGH (APP) Mr.DEEPAK KUMAR SINHA
35.	CR. MISC./2162/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4 MD JAHIR & ORS vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.UMESHANAND PANDIT (APP) Mr.SANJAY PARASMANI Mr.MARUTH NATH ROY
36.	CR. MISC./2168/2013 QUASHING(406)-IPC QSH COMPLAIN FOR C	46 RAM UDGAR JHA vs STATE OF BIHAR & ANR	Mr.JHARKHANDI UPADHYAY Mr.KUMAR NAVINAM Mr.RAKESH KUMAR SINGH Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.DEEPAK KUMAR	Mr.DAMODAR PD.TIWARY (APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
	pthd			
37.	CR. MISC./2171/2013 QUASHING(323,380,3 QUASHING	28 SATYA NARAYAN DAS vs THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.J.UPADHYAY(APP) Mr.ASHOK KUMAR DUBEY
38.	CR. MISC./2294/2013 QUASHING(420,323)- QSH COMPLAIN FOR C	16 RAMESH CHANDRA SINHA & ORS. vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA	Mr.UMESHANAND PANDIT(APP)
39.	CR. MISC./2449/2013 QUASHING(420/406)- QUASHING	19 MR. ALOK KUMAR vs STATE OF BIHAR & ANR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP	Mr.SUCHETA YADAV (APP) Mr.MUKESH KUMAR SINHA Mr.RUPAK KUMAR
40.	CR. MISC./43009/2013 QUASHING(406/418)- QUASHING	6 MR. MUKUND MOHAN vs STATE OF BIHAR & ANR	Mr.RAGHWENDRA KUMAR Mr.RAKESH KUMAR	Mr.RITA VERMA (APP) Mr.MUKESH KUMAR SINHA Mr.RUPAK KUMAR
41.	CR. MISC./2454/2013 QUASHING(498A/307/ QSH F.I.R. FOR CON	3 CHANDAN KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.C.SEN PD. SINGH (APP)
42.	CR. MISC./2805/2013 QUASHING(366A,34)- QSH F.I.R. FOR CON	11 SURYA NARAIN KAMAT & ORS. vs STATE OF BIHAR & ANR	Mr.SHAIENDRA KUMAR SINGH	Mr.UMA NATH MISHRA(APP) Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA
43.	CR. MISC./2902/2013 QUASHING(467/468/4 QSH F.I.R. FOR CON	7 MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR VERMA	Mr.PRANAV KUMAR (APP)
44.	CR. MISC./2918/2013 QUASHING(107 CR.P. QUASHING	3 RITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.DRONACHARYA	Mr.GULNAR BEGAM (APP) Mr.RAKESH CHANDRA
45.	CR. MISC./2963/2013 QUASHING(302/34)-I QSH COMPLAIN FOR O	19 BHARAT SINGH vs THE STATE OF BIHAR	Mr.UMESHANAND PANDIT	Mr.A.A.KHAN (APP) Mr.KAMLENDRA PD. SINGH
46.	CR. MISC./3143/2013 QUASHING(329/498A) QSH COMPLAIN FOR C	19 CHANDAN MODANWAL & ORS. vs STATE OF BIHAR & ANR	Mr.DHURENDRA KUMAR	Mr.SMT.ASHA KUMARI (APP) Mr.SHYAM SUNDER PANDEY
47.	CR. MISC./3253/2013 QUASHING(323,325,5 QSH F.I.R. FOR CON	4 PRASANJEET KUMAR vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.KUMAR BIRENDRA NARAYAN(APP) Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN
48.	CR. MISC./3354/2013 QUASHING(486/483/4 QSH F.I.R. FOR CON	23 MUKESH KUMAR GUPTA @ BABLU GUPTA vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP) Mr.PRABHAT RANJAN SINGH
49.	CR. MISC./3380/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	12 BABLU SONI & ORS. vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA	Mr.BIPIN KUMAR (APP) Mr.SHUBHESH PANDEY
50.	CR. MISC./3442/2013 QUASHING(498A)IPC QSH COMPLAIN FOR C	9 KUMAR NISAS @ NISAS KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SMT.ANITA KUMARI (APP) Mr.SARVENDRA KUMAR VERMA
51.	CR. MISC./3512/2013 QUASHING(498A/34)- QUASHING	18 PRITI KUMARI vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR BARNWAL Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.J.UPADHYAY (APP) Mr.NAVJOT YESHU

PATNA HIGH COURT		101	Friday 13th March, 2015	
Justice Smt. Anjana Mishra				
52.	CR. MISC./3644/2013 QUASHING(420,465,4 QSH COMPLAIN FOR C	13 RAMAKANT SINGH vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.MAYANAND JHA(APP) Mr.VISHWANAND UPADHAY Mr.ASHWINI KUMAR UPADHYAY
53.	CR. MISC./3699/2013 QUASHING(379,323,4 QSH F.I.R. FOR DIR	10 DR. DHRUB NARAYAN SINHA vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.TAPESHWAR SHARMA(APP)
54.	CR. MISC./3707/2013 with QUASHING(498A/494/ QSH F.I.R. FOR CON	18 CHANDRIKA PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SURESH KUMAR MISHRA Mr.SUSHIL KUMAR SINGH	Mr.MANOJ KUMAR-1 (APP) Mr.SATYA RANJAN SINHA Mr.JITENDRA SHARMA
55.	CR. MISC./9235/2013 QUASHING(498A,494, QSH F.I.R. FOR CON	9 SURESH KUMAR SINGH @ GUDDU @ SURESH KUMAR vs STATE OF BIHAR & ANR	Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH Mr.SUSHIL KUMAR SINGH	Mr.MAYANAND JHA(APP) Smt.SEEMA KUMARI Mr.SATYA RANJAN SINHA
56.	CR. MISC./3808/2013 QUASHING(380/323/3 QSH COMPLAIN FOR C	3 NASRIN KHATOON @ NASRIN FATMA & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.ANUJ KR.SHRIVASTAVA (APP)
57.	CR. MISC./3848/2013 QUASHING(302/34)-I QSH F.I.R. FOR OTH	11 SHARDA CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD	Mr./SMT.ANITA KUMARI SINGH(APP) Mr.JAVED ASLAM
58.	CR. MISC./4048/2013 with QUASHING(420,406,1 QSH COMPLAIN FOR C	5 ALOK KUMAR MASKARA @ ALOK MASKARA & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.NAWAL KISHOR PRASAD (APP) Mr.SHUBHESH PANDEY
59.	CR. MISC./104/2014 QUASHING (245 CR.P QSH COMPLAIN FOR C	5 AASHISH MASKARA @ AASHISH KUMAR MASKARA & ANR vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ANIL KR.SINGH(APP) Mr.SHUBHESH PANDEY
60.	CR. MISC./4082/2013 QUASHING(245 CR.P. QUASHING	23 KUSUM DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY KUMAR Mr.NIKESH SINHA	Mr.MD.ARIF(APP) Mr.ABHAY BHUSHAN SINHA Mr.BABAN ROY
61.	CR. MISC./4150/2013 QUASHING(498A,323, QSH F.I.R. FOR DIR	10 USMAN ANSARI vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.UDAY PRATAP SINGH(APP)
62.	CR. MISC./4160/2013 QUASHING(245 CR.P. QSH COMPLAIN FOR D	17 RANJEET KUMAR @ RANJEET SINGH @ ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY	Mr.SANJAY KUMAR (APP) Mr.CHANDRA BHUSHAN PRASAD
63.	CR. MISC./4165/2013 QUASHING(465,471)- QUASHING	16 NAJIB AHMAD vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.R.B.ROY RAMAN (APP) Mr.JITENDRA PRASAD SINGH Mr.RASHID IZHAR
64.	CR. MISC./4197/2013 QUASHING(379,504)- QSH COMPLAIN FOR C	15 KRISHNA YADAV & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA BHUSHAN DAS	Mr.PRAMOD KR.PANDEY(APP) Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK Mr.ASHWANI KUMAR TIWARY
65.	CR. MISC./4238/2013 QUASHING(197 CR.P. QSH COMPLAIN FOR O	5 RAM NARESH ROY vs THE STATE OF BIHAR & ORS	Mr.MD. JAMAL MUSTAFA Mr.RANJAY KUMAR SINGH Mr.MD. JAMAL MUSTAFA	Mr.NITYANAND (APP) Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
66.	CR. MISC./4259/2013 QUASHING(145 CR.P. QSH COMPLAIN FOR O	24 SHIV KOMAL SINGH & ANR. vs THE STATE OF BIHAR & ORS	Mr.DHARMESH KUMAR SHRIVASTAVA Mr.NITESH KUMAR Mr.BHARAT BHUSHAN Mr.UDAY KUMAR	Mr.RAM BILASH ROY RAMAN (APP) Mr.ANIL KUMAR MISHRA Mr.RISHIKESH OJHA Mr.ARUN KUMAR(APP)
67.	CR. MISC./4283/2013 QUASHING(302,120B, QSH F.I.R. FOR DIS	5 MUKESH KUMAR & ORS. vs STATE OF BIHAR & ANR		
68.	CR. MISC./4417/2013 QUASHING(498A/34)- QSH F.I.R. FOR DIR	4 PRAVIN ANAND & ORS. vs STATE OF BIHAR & ANR	Mr.DIWAKAR UPADHYAYA	Mr.UPENDRA KUMAR (APP) Mr.NIHAR NANDAN AMBASTA
69.	CR. MISC./4452/2013 QUASHING(319 CR.P. QSH S.T	3 LEKHA RAI vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.JHARKHANDI UPADHYAY (APP) Mr.BIRENDRA KUMAR SINGH Mr.PRAVIN KUMAR Mr.DR. RAJESH KUMAR SINGH
70.	CR. MISC./4470/2013 QUASHING(239,245 C QSH COMPLAIN. FOR	22 SURAJ RAI vs STATE OF BIHAR & ANR	Mr.PRABHAKAR SINGH	Mr.SHAKIR AHMAD (APP) Mr.REWTI KANT RAMAN
71.	CR. MISC./4508/2013 QUASHING(498A/3/4 QSH F.I.R. FOR DIS	15 SANTOSH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR Mr.KUMAR ALOK	Mr.AJAY KUMAR -1(APP)
72.	CR. MISC./4531/2013 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 BANDHU MAHTO vs STATE OF BIHAR & ANR	Mr.JAGDCHAR PRASAD	Mr.BINOD KUMAR-III(APP) Mr.ASHOK JANG BAHADUR
73.	CR. MISC./4589/2013 with QUASHING(498A,4 D/ QSH COMPLAIN FOR C	21 BINOD CHAUBEY & ORS. vs STATE OF BIHAR & ANR	Mr.VIVEKA NAND SINGH	Mr.SHYAM BIHARI SINGH (APP) Mr.RAJANI KANT PANDEY Mr.RAJNISH KUMAR DUBEY Mr.ASHOK KUMAR PANDEY
74.	CR. MISC./39735/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	14 PRAMOD KUMAR CHAUBEY @ BIHARI JI & ORS. vs STATE OF BIHAR & ANR	Mr.VIVEKA NAND SINGH	Mr.RENUKA RATNAKAR (APP) Mr.RAMASHANKAR SINGH
75.	CR. MISC./4682/2013 with QUASHING(498A/406/ QSH COMPLAIN FOR C	23 SYEDA KHATOON @ BABY @ RABIYA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.SYED ASGHER NAJMI	Mr.IFTEKAR MAHMOOD (APP) Mr.SYED FIROZ RAZA
76.	CR. MISC./28137/2013 QUASHING(406/498A/ QSH COMPLAIN FOR C	9 SYED FAZLEY ABBAS @ FAZLEY IMAM @ MUNNA vs STATE OF BIHAR & ANR	Mr.SYED ASGHER NAJMI	Mr.MAYANAND JHA (APP) Mr.SYED FIROZ RAZA
77.	CR. MISC./4718/2013 QUASHING(420,406,5 QSH F.I.R. FOR DIR	7 SHYAM SUNDAR KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.KUMAR PRIYA RANJAN (APP) Mr.MADAN JEET KUMAR
78.	CR. MISC./4846/2013 QUASHING(379/366/4 QUASHING	12 PRIYA KUMARI @ PRIYA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.PRAFULL CHANDRA JHA Mr.SAMEER RANJAN	Mr.ARVIND KR.PANDEY (APP) Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK

PATNA HIGH COURT		102	Friday 13th March, 2015	
Justice Smt. Anjana Mishra				
79.	CR. MISC./4866/2013 QUASHING(323/341/3 QSH COMPLAIN FOR C	20 VIJAY KUMAR @ VIJAY KRISHNA vs STATE OF BIHAR & ANR	Smt.PUTUL SINHA	Mr. HARENDRA PRASAD (APP) Mr. RAJ KISHOR PRASAD
80.	CR. MISC./4885/2013 QUASHING(323,341,5 QSH F.I.R. FOR CON	21 SHIV NANDAN PRASAD vs STATE OF BIHAR & ANR	Mr.UDAY BHAN SINGH	Mr. GULNAR BEGAM (APP) Mr. REWTI KANT RAMAN
81.	CR. MISC./5032/2013 QUASHING(138 N.I.A QSH COMPLAIN FOR C	4 DHIRENDRA KUMAR vs STATE OF BIHAR & ANR	Mr. SANJAY KUMAR Mr. IMRAN	Mr. RINA SINHA (APP) Mr. MD. KAMALUDDIN Mr. RANJAY KUMAR SINGH
82.	CR. MISC./5062/2013 QUASHING(409,467,4 QSH F.I.R. FOR DIR	13 ANIL KUMAR vs THE STATE OF BIHAR THROUGH STATE VIGILANCE	Mr. PRAMOD KUMAR Mr. RAVI BHARDWAJ	Mr. RAMAKANT SHARMA (L.O.(I/C VIG.))
83.	CR. MISC./5094/2013 QUASHING(417)-IPC QSH COMPLAIN FOR C	22 MOHAN HIMMATSINGKA vs STATE OF BIHAR & ANR	Mr. JITENDRA PRASAD SINGH	Mr. SURESH PD. SINGH (APP)
84.	CR. MISC./5123/2013 QUASHING(323/385/5 QSH COMPLAIN FOR C	5 RAJNISH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr. SHAILENDRA KUMAR SINHA Mr. RAJESH SINHA	Mr. ADITYA NR. SINGH (APP) Mr. SUNIL KUMAR PATHAK
85.	CR. MISC./5128/2013 QUASHING(489A/323) QSH F.I.R. FOR CON	2 AMAN KUMAR JHA & ORS. vs STATE OF BIHAR & ANR	Mr. SURENDRA KISHORE THAKUR	Mr. RAJ KISHOR SINGH (APP) Smt. PUTUL SINHA Mr. MANOJ KUMAR
86.	CR. MISC./5142/2013 QUASHING(376/34)-I QUASHING	7 JITU RAUT vs THE STATE OF BIHAR	Mr. RAJEEV NAYAN	Mr. MD. ARIF (APP)
87.	CR. MISC./5408/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4 LALLU PANDIT & ORS. vs STATE OF BIHAR & ANR	Mr. MANOJ KUMAR PANDEY	Mr. RAJENDRA SINGH SHASTRY (APP)
88.	CR. MISC./5503/2013 QUASHING(7/13 P/C QUASHING	3 MANISH BHAGAT vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr. LAXMI NARAYAN DAS Mr. SUBROTESWAR DE Mr. SUBHDEEP DAS	Mr. RAMAKANT SHARMA (L.O.(I/C VIG.))
89.	CR. MISC./5504/2013 QUASHING(420,406)- QSH F.I.R. FOR DIR	10 BIJI KURIAKOSE vs THE STATE OF BIHAR & ORS	Mr. NARENDRA KUMAR SINGH	Mr. MAYANAND JHA (APP)
90.	CR. MISC./5519/2013 QUASHING(P/C ACT) QSH F.I.R. FOR CON	2 SANJEET KUMAR SINGH vs STATE OF BIHAR THROUGH THE VIGILANCE.	Mr. HEMANT KUMAR	Mr. RAMAKANT SHARMA (L.O.(I/C VIGI.))
91.	CR. MISC./5552/2013 QUASHING(307,324,3 QSH F.I.R. FOR CON	15 DR. RAJIV RANJAN @ RAJIV RANJAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr. JAVED ASLAM Mr. AMARENDRA KUMAR	Mr. AKSHAY LAL PANDIT (APP)
92.	CR. MISC./5618/2013 QSH F.I.R. FOR CON	8 ARUN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr. ASHOK KUMAR MISHRA Mr. PRATIBHA SRIVASTAVA Mr. VARUN KUMAR	Mr. ATUL CHANDRA (APP) Mr. SATISH KUMAR SINGH Mr. DINESH MAHARAJ
93.	CR. MISC./5637/2013 QUASHING(52(1) IN QSH COMPLAIN FOR O	21 SURENDRA SINGH vs THE STATE OF BIHAR	Mr. GYANENDRA KUMAR SINGH Mr. DHANANJAY KUMAR	Mr. BHANU PRATAP SINGH (APP)
94.	CR. MISC./5646/2013 QUASHING	15 SMT. BHASO DEVI & ORS vs STATE OF BIHAR & ANR	Mr. UMESH PRASAD Mr. MRITYUNJAY KUMAR	Mr. SURENDRA KUMAR (APP) Mr. AMRENDRA KUMAR
95.	CR. MISC./5760/2013 QUASHING(107,116 C QSH COMPLAIN FOR O	21 VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr. MAHENDRA THAKUR	Mr. AMRENDRA PRASAD (APP) Mr. RAJESH KUMAR VERMA Mr. GOPAL JHA
96.	CR. MISC./5923/2013 QUASHING(302/34)-I QSH COMPLAIN FOR C	4 SUSHIL KUMAR SINGH @ SUSHIL SINGH @ RAJU SINGH & ORS vs STATE OF BIHAR & ANR	Mr. LOKESH KUMAR SINGH	Mr. ARVIND KR. PANDEY (APP)
97.	CR. MISC./5933/2013 QUASHING(420,406)- QSH COMPLAIN FOR C	3 KRISHNA MURARI VERMA vs STATE OF BIHAR & ANR	Mr. SATYAVRAT VERMA	Mr. RAJ KISHOR SINGH (APP) Mr. UMA SHANKAR PRASAD SINGH
98.	CR. MISC./6132/2013 QUASHING(420,406/3 QSH COMPLAIN FOR C	6 PREM SAGAR PRASAD vs THE STATE OF BIHAR	Mr. MANISH KUMAR	Mr. RAJ BALLABH SINGH (APP) Mr. PRAMOD KUMAR Mr. SUNIL KUMAR
99.	CR. MISC./6152/2013 QUASHING(504/34)-I QSH COMPLAIN FOR C	9 SYED BADIUDDIN & ORS vs SADRUNISHA & ANR	Mr. JITENDRA NARAIN SINHA	Mr. ARUN KUMAR (APP)
100.	CR. MISC./6169/2013 QUASHING(420,406)- QSH COMPLAIN FOR C	18 ANIL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr. MUKESH Mr. AJIT KUMAR	Mr. SATYAVRAT VERMA (APP) Mr. SUBODH KUMAR JHA Mr. ROSHAN KUMAR MISHRA Mr. BIDHAN CHANDRA JHA
101.	CR. MISC./6176/2013 QUASHING(436,379,3 QSH S.T	3 MAHMOOD ALAM @ MAHMOOD vs STATE OF BIHAR & ANR	Mr. UMA KANT PRASAD Mr. RAMASHISH	Mr. JHARKHANDI UPADHYAY (APP)
102.	CR. MISC./6198/2013 QUASHING(498A/34)- QSH COMPLAIN FOR C	18 AWADHESH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr. MD. ANISUR RAHMAN	Mr. SANJAY KUMAR (APP) Mr. UMESH CHANDRA VERMA
103.	CR. MISC./6215/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	5 CHANDAN KUSUM & ANR. vs STATE OF BIHAR & ANR	Mr. SURYA PRAKASH Mr. SANJAY KUMAR Mr. SURENDRA KUMAR CHOUBEY	Mr. MAYANAND JHA (APP) Mr. ARUN KUMAR MANDAL
104.	CR. MISC./6287/2013 QUASHING(5/6 MARRI QSH F.I.R. FOR CON	12 RAM KHELAWAN MAHTO & ORS vs STATE OF BIHAR & ANR	Mr. NACHIKETA JHA	Mr. RITA VERMA (APP) Mr. SATYA PRAKASH SINHA
105.	CR. MISC./6315/2013 QUASHING(143,144,4 QSH F.I.R. FOR DIS	10 SALAUDDIN ANSARI @ SALAUDDIN & ORS vs STATE OF BIHAR & ANR	Mr. RAJESH KUMAR JHA Mr. PREM KUMAR JHA	Mr. SHAILENDRA KUMAR SINGH (APP) Mr. SITA RAM YADAV Mr. ARJUN PRASAD Mr. BIPIN KUMAR

PATNA HIGH COURT

103

Friday 13th March, 2015

Justice Smt. Anjana Mishra